

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF JANUARY 2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS (COMM)/1/2025	03-01-2025	Punjab National Bank Vs GURSIMRAN KAUR	NITIN GARG	9958986363	info@knowlex.in	24.12.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-1/2025	03.01.2025	SMFG INDIA CREDIT LTD. VS. NIKHIL GUPTA	KARAN CHHIBBER	9560099232	karanchibber422@gmail.com	24.12.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-12/25	07.01.2025	AXIS BANK VS. KRISHNA PAL SINGH	ANUPAM SINGHH	9654926809	anupamjsingh@gmail.com	04.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS (COMM)/21/2025	08-01-2025	M/S KANSAL METAL PVT. LTD Vs M/S RTC INDUSTRIES	DEVINDER PAL	9999 758272	lextex.adv@gmail.com	04.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-15/2025	09.01.2025	ICICI BANK VS. RATAN LAL	SATISH KUMAR	9958676776	SATISH@KLFINDIA.COM	10.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-19/2025	10.01.2025	ANA MALHOTRA VS. GATEWAY OVERSEAS LTD.	BHARAT GUPTA	9856040851	Legistauxiliary@gmail.com	09.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-22/2025	10.01.2025	D.D. AGGARWAL VS. CAPRISO FINANCE	MANPREET KAUR	9873288908	manpreetkaurmarwa@gmail.com	09.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-25/2025	10.01.2025	CLIX CAPITAL SERVICES VS. STM LAB	RAVI SHANKAR GARG	9811252038	advocatersgarg@gmail.com	09.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-30/2025	14.01.2025	ICICI BANK VS. BANSAL SAREE EMPORIUM	VIKAS CHOPRA	9212036118	Vikaschopraadv@gmail.com	13.01.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS (COMM)/59/2025	15-01-2025	ANIL KUMAR BANSAL Vs JRD INFRATECH PVT LTD	DHEERAJ JAGWANI	997144699	dheerajjagwani@gmail.com	14.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-31/25	16.01.2025	TATA CAPITAL VS. SOURAV CHAUDHARY	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	15.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS (COMM)/78/2025	17-01-2025	KRBL LIMITED Vs PAS AGRO FOODS	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	16.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS (COMM)/82/2025	18-01-2025	GIAN CHAND JAIN Vs NORTHERN RAILWAYS	RAHUL KUMAR	9582986102	adv.rahulkumargmail.com	17.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-59/2025	18.01.2025	TATA CAPITAL VS. CHARENJIT SINGH	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	17.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-41/2025	18.01.2025	REKHA ROHTAGI VS. SURYA SANITARY TRADERS	K.K. SRIVASTAVA	9811062684	Kishore.srivas@gmail.com	17.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-47/2025	20.01.2025	JAI SINGH BUDANIA VS. RAM SHYAM	MUKESH KR. SHARMA	9811461918	Adv.mukeshkumarsharma9944@gmail.com	18.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-54/2025	21.01.2025	BINDAL SMELTING PVT. LTD. VS. ELECTRONIK POWER BATTERIES	AMIT TEWARI	9818180025	ATANDA.ADV@GMAIL.COM	20.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS (COMM)/100/2025	21-01-2025	LUMAX ELECTRONICS PVT LYD Vs PADAM CHAND LODHI	SURINDER KAUL	9313622209	surinderkaul200@gmail.com	20.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-52/2025	21.01.2025	SHELLS INDIA PVT. LTD. VS. CRESCENT DOTS N LINES PVT. LTD.	NAMIT SURI	8595313108	Listing@lexindis.com	20.01.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-76/2025	21.01.2025	INDOSTAR CAPITAL FINANCE LTD. VS. MUKHTIYAR SHAH	SOURABH CHOUBEY	9990241436	sourabh@.firstassociates.in	20.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-85/2025	22.01.2025	TATA CAPITAL LTD. VS. ANIL KR. VERMA	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	21.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-87/2025	22.01.2025	TATA CAPTAL LTD. VS. RAJESH NAHAR SINGH	SACHIN KATYAL	9205063230	le2al@Katvalassoeiates.eo1n	21.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-64/2025	23.01.2025	PUNJAB NATIONAL BANK VS. HYDROFAB TECHNOLOGY INDIA LTD.	SUDHIR KUMAR SINGH	9868927179	sksinghadvdelhi@gmail.com	22.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS (COMM)/106/2025	23-01-2025	SHRI LAXMI NARAIN Vs M/s. MAYASHEEL RETAILS INDIA PVT. LTD.	B. KHAN	9312313716	b.khan11@gmail.com	22.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS (COMM)/112/2025	24-01-2025	SURENDER SEHGAL Vs RIKESH KUMAR RAM	VINEET KALRA	9999274724	vineetkalralegal@gmail.com	23.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS (COMM)/113/2025	24-01-2025	GAURAV TYAGI Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRAK UMARSINGH	9811161525	sksinghll6@gmail.com	23.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS (COMM)/119/2025	25-01-2025	AKHILESH KUMAR RATHORE Vs DEVARAM CHAUDHARY	ANIL HAJELAY	9910985431	hajelaylawassociates@gmail.com	24.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Possession	CS COMM-126/2025	27-01-2025	MOHD KASHIF Vs DINASH KUMAR	IMRAN AHMED	9350460168	imahd2012@gmail.com	25.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-127/2025	27-01-2025	ROHIT JAIN Vs MAMTA CRETA	MUNISH VOHRA	9811427955	munishlaw.vohra@gmail.com	25.01.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-100/2025	27.01.2025	HDFC BANK VS. KUMUD PRATAP SINGH	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	25.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-129/2025	28-01-2025	BANK OF BARODA Vs IMRAN	RAJNISH KR. BANYAL	9810872533	Rajnish-122@yahoo.com	27.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I) COMM-121/2025	31.01.2025	HDFC BANK VS. MUKEEM MUKEEM	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	30.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I) COMM-122/2025	31.01.2025	HDFC BANK VS. RAKSHA THAKUR	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	30.01.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	3/2025	03-01-2025	ANIL CHAUDHARY Vs RAJESH JAIN	DEVENDER KUMAR SHARMA(P),	9810108402	NA	24.12.2024
			306	Execution (Comm)/	15/2025	08-01-2025	CITY ASSOCIATES Vs DELHI JAL BOARD	VINAY MOHAN SHARMA(P),	9818194170	vinaysharma679@gmail.com	04.01.2025
			306	CS (COMM)	/31/2025	09-01-2025	BISHAKHA CHAKRAVORTY Vs SHUBHABRATA CHAKRABORTY	ASHUTOSH GUPTA(P),	9891826827	NA	03.01.2025
			306	CS (COMM)/	47/2025	13-01-2025	VIRENDER KUMAR Vs UNION OF INDIA	Akshu Jain(P),	9810300955	skjainandassociates@gmail.com	08.01.2025
			306	CS (COMM)/	48/2025	13-01-2025	SANJEEV KUMAR Vs UNION OF INDIA	Akshu Jain(P),	9810300955	skjainandassociates@gmail.com	08.01.2025

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			306	Execution (Comm)/	21/2025	13-01-2025	M/s B R Enterprises Vs M/s AAA Radiators		Sachin Vats(P),	9899357709	sachinadvocatevats@gmail.com	04.12.2024
			306	Execution (Comm)	/25/2025	14-01-2025	UNICORN DENMART LTD Vs BUDDHA INSTITUTE OF DENTAL SCIENCE AND HOSPITAL		Gunjan Kumar(P),	9313350568	gk@cgk.legal	13.01.2025
			306	OMP (I) (COMM)	/35/2025	16-01-2025	TATA CAPITAL LTD Vs OM PARKASH		ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	10.01.2025
			306	Misc DJ	/32/2025	16-01-2025	EAGLE IMPEX Vs KAYCEE RUBBER AND PLASTIC CO		Amrita Sarkar(P),	9810182555	lex.alliance@yahoo.com	04.01.2025
			306	Execution (Comm)/	37/2025	16-01-2025	RAKESH Vs MUNICIPAL CORPORATION OF DELHI		satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	14.01.2025
			306	CS (COMM)	/69/2025	16-01-2025	ASHOK KAPOOR Vs M/S KASRR		Bharat Prakash(P),	9810801651	sanjeev.bindal@rkca.net	15.01.2025
			306	OMP (I) (COMM)/	36/2025	16-01-2025	TATA CAPITAL LTD Vs RAMESH KUMAR		ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	10.01.2025
			306	CS (COMM)/	75/2025	17-01-2025	M/S SURINDRA PACKAGING PVT LTD Vs SARVAPREET SINGH		Neeraj Gupta(P),	9811267045	info@juslawoffices.com	10.01.2025

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			306	CS (COMM)/	74/2025	17-01-2025	ARPIT KEYAL Vs PARVEEN AHUJA	ANKIT GUPTA(P),	8860353372	advocateankit1990@gmail.com	15.01.2025
			306	OMP (I) (COMM)/	51/2025	18-01-2025	TATA CAPITAL LTD Vs MOHD SAJID ALI	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	16.01.2025
			306	CS (COMM)	780/2025	18-01-2025	VIKAS GOEL Vs MUNICIPAL CORPORATION OF DELHI AND ANR	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	14.01.2025
			306	OMP (I) (COMM)/	48/2025	18-01-2025	TATA CAPITAL LTD Vs JOGINDER PAL	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	16.01.2025
			306	OMP (I) (COMM)/	49/2025	18-01-2025	TATA CAPITAL LTD Vs MANSHU SINGH CHAUHAN	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	16.01.2025
			306	OMP (I) (COMM)/	50/2025	18-01-2025	TATA CAPITAL LTD Vs PUSHPENDRA GURJAR	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	16.01.2025
			306	CS (COMM)/	93/2025	20-01-2025	VRS INTERNATIONAL PVT LTD Vs A3 CHARGE PVT LTD	MADHURESH CHAUDHARY(P),	981082177	CHAMBERSOFFGG@GMAIL.COM	23.12.2024
			306	Execution (Comm.)	755/2025	21-01-2025	LAXMI PUBLICATIONS PVT LTD Vs MAGADH UNIVERSITY	RAKESH KUMAR	9810940055	NA	08.01.2025

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			306	OMP (I) (COMM.)/	77/2025	21-01-2025	TATA CAPITAL LTD Vs VARUN BISHT		P.S. RANA	9953455007	spрана2013.sr@gmail.com	15.01.2025
			306	Misc DJ/	50/2025	21-01-2025	M/S CAPITAL HIND FINANCE PVT LTD Vs VIKRAM SHARMA		Manish Rohilla(P),	9541266150	saiandcolawfirm@gmail.com	20.01.2025
			306	CS (COMM)/	105/2025	22-01-2025	NISHANT BANSAL Vs JASKARAN SINGH PROP OF GURU NANAK ENTERPRISES		sahib rajput(P),	9953029394	advankitrajputo7@gmail.com	18.01.2025
			306	Execution (Comm)/	58/2025	22-01-2025	BINDAL SMELTING PVT LTD Vs Power And Energy Systems through its Partners		AMIT TEWARI(P),	9818180025	atanda.adv@gmail.com	18.01.2025
			306	CS (COMM)/	109/2025	23-01-2025	PRATEEK JAIN Vs MOHD NASRULLA		RAM PRAKASH SONI(P),	9958430361	info@rpssolution.com	21.01.2025
			306	CS (COMM)/	115/2025	24-01-2025	SWETA RAJ Vs SAURABH GOEL		Awnish Kumar(P),	89993 1600	awnishkumarra@gmail.com	22.01.2025
			306	CS (COMM)/	116/2025	24-01-2025	VIPIN GUPTA Vs MUNICIPAL CORPORATION OF DELHI		VIPIN RANA(P),	882675545	aorvinaysingh@gmail.com	22.01.2025
			306	CS (COMM)	/111/2025	24-01-2025	M/S RANGOLI HANDLOOM PVT LTD Vs SANJEEV KUMAR JAIN		Siddhant Banga(P),	999369931	siddhantbanga04@gmail.com	18.01.2025

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			306	CS (COMM)	/118/2025	25-01-2025	SACHIN JAIN Vs M/S SOPAN INTERNATIONAL	Aditya Jain(P),	8383953944	jain.adityaraj@yahoo.com	24.01.2025
			306	CS (COMM)/	122/2025	25-01-2025	STATE BANK OF INDIA Vs NEHA AGGARWAL	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	23.01.2025
			306	Execution (Comm)/	69/2025	25-01-2025	NITIN GARG Vs RUCHIKA WALIA	RANJIT KUMAR(P),	9310937484	advocateranjitkumar@yahoo.com	22.01.2025
			306	CS (COMM)/	121/2025	25-01-2025	GOLDEN HOSIERY MANUFACTURING COMPANY PVT LTD Vs KAMAL KANT BHALLA	M Tarique Siddiqui(P),	9811202991	tarique379@gmail.com	22.01.2025
			306	CS (COMM)/	120/2025	25-01-2025	ESPAL AND COMPANY Vs KAMAL KANT BHALLA	M Tarique Siddiqui(P),	9811202991	tarique379@gmail.com	22.01.2025
			306	OMP (I) (COMM)/	108/2025	27-01-2025	HDFC BANK LTD Vs RIJWAN MISRUDDIN	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	24.01.2025
			306	Execution (Comm)/	71/2025	27-01-2025	Santoshi Gold Pvt Ltd Vs SAGAR AGGARWAL	deepak chopra(P),	9811104015	akchopra_adv@yahoo.com	15.01.2025
			306	CS (COMM)/	134/2025	29-01-2025	ROLLING ELEMENTS PVT LTD Vs GILL AGRICULTURAL IMPLEMENTS PVT LTD	Anil Kumar(P),	9313579493	adv.anilsingh88@gmail.com	26.01.2025

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			306	OMP (I) (COMM)/	129/2025	31-01-2025	HDFC BANK LTD Vs JAKHRU SAFI MOHD	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	29.01.2025
			306	OMP (I) (COMM)/	130/2025	31-01-2025	HDFC BANK LTD Vs SAMARTH KUMAR GUPTA	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	29.01.2025
			306	CS (COMM)/	143/2025	31-01-2025	M/s CAPITAL METALS Vs DHARAMPAL GUPTA SOLE PROPRIETOR OF M/S SEEMA INDUSTRIES	DILIP SINGH(P),	9810111052	office.dilipsingh@gmail.com	29.01.2025

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3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 15/25	07.01.2025	SURAJ SURI VS MRS. SHIKHA KHANNA		AKSHAY SUNJJA	9810106388	AKSHAYSUNEJA12@GMAIL .COM	03.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 20/25	08.01.2025	J&K BANK LTD. VS MD SUHAIL KHAN		OAYIB QURESH	8800543987	SOAYIB@GMAIL.COM	06.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 38/25	10.01.2025	UCO BANK VS ISRAR KHAN		SH KUMAR SHA	9968067667	ADV.YOGESHSHARMA121@GMAIL.COM	08.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 40/25	10.01.2025	ANILA MITTAL PROP. M/S SZED CONTROL SYSTEM VS M/S JODARPUR AGRO PRODUCTS LTD		NIPUN GUPTA	9899990070	LEGAL.NKPARTNERS@GMAIL.COM	07.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 50/2025	14.01.2025	ARCHIT GPUTA SOKE PROP. SHREE KRISHNA ENTEP VS MS. SARITA RAND PROP M/S AROMA SPICE INDURTRIAL		ATIN AGGARWA	9953283177	J.KA.LEGAL@GMAIL.COM	17.12.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 66/25	16.01.2025	M/S SUPER INDIA SHOE MATERIAL P.LTD. VS SH. RAM SORUP		MEENA CHAUDHARY SHARMA	9811047445	MCSADVOCATE@GMAIL.COM	20.12.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 89/25	20.01.2025	M/S RAJ LAXMI METALS P. LTD. VS BHARM PAL		BINOD KR. AGGARWAL	9810287596	BKA.ADVOCATE@GMAIL.COM	17.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 107/25	23.01.2025	M/S SILVERTONES SPECIALITYH TEDTILE P.LTD. VS M/S SUDHA SALES & ORS.		MANDEEP SING	8802193698	NOT PROVIDED	18.01.2025
			n Block, Tis Hazari	Suit for Recovery	CS COMM 108/2025	23.01.2005	PUNJAB NATIONAL BANK VS GALAXY INDUSTRIES		K BANDYOPADI	9818307300	SYAK.LAW@GMAIL.COM	19.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 124/2025	27.01.2025	BANK OF BARODA VS ANUP SAMADDER		ND BALLABH PA	9718618928	GOVIND19FEB@GMAIL.COM	24.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 125/2025	27.01.2025	MD KASHIF VS VINOD KUMAR JAIN		MARAN AHMAI	9350460168	IMAHD2012@GMAIL.COM	24.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 130/25	28.01.2025	LALIT KUMAR TATAR VS GILL AGRICULTURAL IMPLEMENTS PVT LTD.		IL KUMAR SING	9313579493	ADV.ANILSINGH88@GMAIL.COM	26.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 05/2025	03.01.2025	AXIS BANK LTD. VS MANOJ KUMAR		ANUPAM SINGH	9654926809	ANUPAMSINGH@GMAIL.COM	23.12.2024

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			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34	OMPCOMM 01/2025		ASI ENTERPRISES & ORS VS UGRO CAPITAT LTD.	ASHPAL SINGH	986838026		
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 24/2025	14.01.2025	TATA CAPITAL LTD. VS RAMESH KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	10.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 25/2025	14.01.2025	TATA CAPITAL LTD. VS RAMESH KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	10.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 43/2025	18.01.2025	TATA CAPITAL LTD. VS RAMAN KHERA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	16.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 44/2025	18.01.2025	TATA CAPITAL LTD. VS MALTI RAM YADAV	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	16.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 45/2025	18.01.2025	TATA CAPITAL LTD. VS KEWAL KISHA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	16.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 46/2025	18.01.2025	TATA CAPITAL LTD. VS ISHAN REHEJA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	16.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 47/2025	18.01.2025	TATA CAPITAL LTD. VS ISH KARIR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	16.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 70/2025	20.01.2025	MAHINDRA FINANCE VS MUKESH SIKREWAL	MAYANK MAHAJAN	9873347330	MAYANKMHAJAN05@YAHOO.COM	18.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 75/2025	21.01.2025	M/S INDOSTAR CAPITAL FIN LTD VS RAJENDRA SINGH	RABH CHOUDH	9990241436	SOURABH@FIRSTASSOCIATES.IN	19.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 79/2025	22.01.2025	TATA CAPITAL LTD. VS SURESH SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 80/2025	22.01.2025	TATA CAPITAL LTD. VS ANKIT SHUKLA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 81/2025	22.01.2025	TATA CAPITAL LTD. VS ANKUR JAISWAL	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 99/2025	27.01.2025	HDFC BANK LTD. VS VAIBHAV CHAUHAN	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	24.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 112/2025	29.01.2025	SHRI RAM TRANSPORT FIN LTD. VS RAJ KUMAR	HEFALI KISHOR	7742705005	SHEFALIKISHORE93@GMAIL.COM	27.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 138/2025	30.01.2025	LAXMI NARAYAN VS MCD	HENDER KR. S	9811161525	SKSINGH116@GMAIL.COM	28.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 117/2025	31.01.2025	HDFC BANK LTD. VS GAURAV SONI	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 118/2025	31.01.2025	HDFC BANK LTD. VS MD AMIR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 119/2025	31.01.2025	HDFC BANK LTD. VS NIJAMUDDIN	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			303, Extension Block, Tis Hazari Courts, Delhi		MIS DJ 29/25	14.01.2025	M/S BASHESHAR LAL AMIT KUMAR VS SH RAJ KUMAR	JATIN AGGARWAL	9953283177	JKA.LEGAL@GMAIL.COM	12.12.2024
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	14/2025	07.01.2025	RAJ KR. SHARMA VS CHOLAMANDLAM SANJAY KR	SANJAY KURAR	9810839110	SANJAYTHAKUR786@GMAIL.COM	04.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	23/2025	14.01.2025	UMESH TYAGI VS MCD	AKHIL RANA	7838798382	AKHILRANA@GMAIL.COM	12.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	24/2025	14.01.2025	NURUDDIN VS PAWAN KR. GUPTA	MD. TARIQ	9756615934	TMOHD.5407@GMAIL.COM	09.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	29/2025	14.01.2025	UMESH TYAGI VS MCD	AKHIL RANA	7838798382	AKHILRANA@GMAIL.COM	12.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	53/2025	21.01.2025	SUNDARAM FIN.VS MADAN MOHAN	NITIN MEHTA	880221824	NITINMEHTAASSOCITAS@GMAIL.COM	20.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	57/2025	22.01.2025	KANCHAN FASHION PVT VS ABHA	SUBHASH CHANDRA	9810459344	SUBHASHCHANDRAADV.31@GMAIL.COM	20.01.2025

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			303, Extension Block, Tri Hazari Courts, Delhi	EXECUTION	65/2025	24.01.2025	GS LOGISTICS PVT. LTD. VS FRANCIS AN	KAMLESH SURESH PD.	NOT PROVIDED	NOT PROVIDED	23.01.2025
			303, Extension Block, Tri Hazari Courts, Delhi	EXECUTION	66/2025	24.01.2025	GS LOGISTICS PVT. LTD. VS FRANCIS AN	KAMLESH SURESH PD.			23.01.20025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	EXECUTION	EX (COMM)9/2025	07.01.2025	ASHOK KUMAR AND SONS V/S VIPIN ARYA	ANKIT GUPTA	9999568813	ANKIT09@YAHOO.COM	04.01.2025
			304	RECOVERY	CS (COMM)18/2025	08.01.2025	S.CHAND AND CO LTD V/S KBT BOOK INDIA	RAJESH	9810195013	KUMARRAJESHADV@YAHOO.COM	23.12.2024
			304	RECOVERY	CS (COMM)06/2025	04.01.2025	SHIVA ENTERPRISES V/S KRAFT KRAFT INTERNATIONAL	Rajesh Lathigara	7982993693	rajeshlathigara1068@gmail.com	03.01.2025
			304	MISCELLENOUS	MISC DJ/8/2025	08.01.2025	KOHLI BROTHERS VS INTEC INDIA LTD	RAJIV GUPTA	9811284735	JAWNRAJIV@GMAIL.COM	21.12.2024
			304	ARBITRATION	OMP I 18/2025	09.01.2025	TATA CAPITAL LTD V/S DEEWAN SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@GMAIL.COM	21.12.2024
			304	MISC. EXECUTION	M.EX/1/2025	13.01.2025	PRACHI INDIA PVT LTD V/S ANKIT	D.R. JAIN	9871059347	DJAIN5857@GMAIL.COM	09.01.2025
			304	ARBITRATION	OMP I COMM/30/2025	15.01.2025	TATA CAPITAL LTD V/S RAMESH KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@GMAIL.COM	10.01.2025
			304	ARBITRATION	OMP I COMM/29/2025	15.01.2025	TATA CAPITAL LTD V/S RAMESH KUMAR 9370	ANISH BHOLA	9811452022	ANISH_BHOLA17@GMAIL.COM	10.01.2025
			304	RECOVERY	CS (COMM)64/2025	16.01.2025	CANARA BANK V/S SABINA AND ANR	ANUJ AGGARW	9999490798	ADVOCATEANUJAGGARWAL@YAHOO.COM	13.01.2025
			304	RECOVERY	CS (COMM)64/2025	16.01.2025	WELLVERSED HEALTH PVT LTD V/S ASHOK KUMAR	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@GMAIL.COM	13.01.2025
			304	RECOVERY	CS (COMM)-90/2024	20.01.2025	M/S MEENAKSHI TRADERS VS.AGRITECH ENTERPRISES	SH. MANOJ GA	9267935344	NA	11.01.2025

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			304	U/S 9 ARBITRATION	OMP (I) (COMM)-71/2025	20.01.2025	TATA CAPITAL LTD. VS. SARAFAT ALI	SH.ANISH BHO	9811452022	ANISH_BHOLA17@GMAIL.COM	16.01.2025	
			304	U/S 9 ARBITRATION	OMP (I) (COMM)-71/2025	20.01.2025	TATA CAPITAL LTD. VS. HAPPY KUMAR	SH.ANISH BHO	9811452022	ANISH_BHOLA17@GMAIL.COM	16.01.2025	
			304	RECOVERY	CS (COMM)102/2025	22.01.2025	UNION BANK OF INDIA V/S NAGE	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	16.01.2025	
			304	EXECUTION	EX COMM70/2025	27.01.2025	PARAG INTERNATIONAL V/S OPE	MRIDUL	9873401065	MRIDU2000.BANSAL@GMAIL.COM	16.01.2025	
			304	ARBITRATION	OMP I COMM/110/2025	28.01.2025	HDFC BANK LTD V/S SANDEEP RAS	SH.ANISH BHO	9811452022	ANISH_BHOLA17@GMAIL.COM	27.01.2025	
			304	ARBITRATION	OMP I COMM/109/2025	28.01.2025	HDFC BANK LTD V/S JONU GANG	SH.ANISH BHO	9811452022	ANISH_BHOLA17@GMAIL.COM	27.01.2025	
			304	MISCELLENOUS	MISC DJ/70/2025	28.01.2025	R.S TRADING COMPANY V/S ADIT	RAUNAK	9717959373	NA	25.01.2025	
			304	EXECUTION	EX (COMM)77/2025	29.01.2025	J.P. TEXTILES V/S HANDFAB ALE	PRATEEK	9211180301	PRATEEKGANDOTRA14@GMAIL.COM	25.01.2025	
			304	RECOVERY	CS (COMM)-140/2025	31.01.2025	KRISHAN MURARI TRIPATHI VS. N	SH. DEEPAK KU	8178674311	deepaksrivastav2508@gmail.com	27.01.2025	
			304									
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	ARBITRATION	OMP (I) (COMM)/9/2025	03-01-2025	ANO FABRICS PVT LTD Vs S T TEX	Asha Sharma(P)	9810577633	gurmeetahujaS5@gmail.com	31.12.2024	
			305	ARBITRATION	OMPI I) (COMM)-8/2025	03.01.2025	AXIS BANK LTD. VS. AMIT GOEL	. ANUPAM SING	9654926809	anunamisirnih(mail.com	25.12.2024	

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			305	RECOVERY	CS (COMM)/5/2025	03-01-2025	AMIT KHANNA Vs Amit Bajaj	Vikas Bhatia(P),	9811379676	vksbht6@gmail.com	24.12.2024
			305	EXECUTION	Execution (Comm)/7/2025	04-01-2025	Y CHAIN PVT LTD Vs M/S SUMER	SHRUTI(P),	931565670	legalcomfort@rediffmail.com	14.12.2024
			305	RECOVERY	CS (COMM)/33/2025	08-01-2025	S HDFC ERGO GENERAL INSURAN	Sunil Kumar(P),	810294088	advanshul04@gmail.com	03.01.2025
			305	RECOVERY	CS (COMM)/88/2025	09-01-2025	iversal Aluminium House Vs Ms Ste	akshay Gupta(P)	9013490134	guptakshay@outlook.com	15.12.2024
			305	RECOVERY	CS (COMM)/184/2025	09-01-2025	HARASHTRA Vs WHITE MEAT AN	N KUMAR SINC	9540649131,	advocatesuman82@gmail.com	08.01.2025

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			305	RECOVERY	CS (COMM)/36/2025	09-01-2025	van Gupta Vs SUNIL KAMAL KAPO	MOHAN SHAR	9818194170	vinaysharma679@gmail.com	07.01.2025
			305	EXECUTION	Execution (Comm)/22/2025	10-01-2025	AB NATIONAL BANK Vs SAPNA MIN	INITIN GARG(P)	9958986363	info@knowlex.in	28.12.2024
			305	ARBITRATION	OMP (I) (COMM)/40/2025	14-01-2025	ATA CAPITAL LTD Vs OM PARKAS	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	13.01.2025
			305	RECOVERY	CS (COMM)/71/2025	14-01-2025	AND COMPANY Vs Ranbir Kumar	ubhashish Roy(I	9811202991	tarique379@gmail.com	10.01.2025
			305	RECOVERY	CS (COMM)/58/2025	14-01-2025	ARA BANK Vs VIJENDER KUMAR	NUJ AGARWAL(I	9999490798	advocateanujagarwal@yahoo.com	09.01.2025

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			305	ARBITRATION	OMP (I) (COMM)/41/2025	14-01-2025	PITAL LTD Vs SOURAV CHOUDHA	NISH BHOLA(P	9811452022	Anish_ bholai7@yahoo.com	13.01.2025
			305	RECOVERY	CS (COMM)/72/2025	16-01-2025	D Vs FARHANA BEGAM TRADING J	NAL KHANNA(	9999757185	nalkhanna@gmail.co m	13.01.2025
			305	ARBITRATION	OMP (I) (COMM)/73/2025	16-01-2025	ATA CAPITAL LTD Vs OM PARKAS	NISH BHOLA(P	9811452022	Anish_ bholai7@yahoo.com	15.01.2025
			305	RECOVERY	CS (COMM)/73/2025	16-01-2025	DIAMOND PVT LTD Vs AMIT BHO	RITESH(P),	9999495500	monsahk@vahoo.co m	13.01.2025
			305	ARBITRATION	OMP (I) (COMM)/65/2025	18-01-2025	A CAPITAL LTD Vs VINEET AGARV	NISH BHOLA(P	9811452022	Anish_ bholai7@yahoo.com	17.01.2025

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			305	RECOVERY	CS (COMM)/87/2025	18-01-2025	trprises Vs sinwoo park india private	Karan Jain(P),	9BI036'7549	advocatekj@gmail.com	03.01.2025
			305	RECOVERY	CS (COMM)/97/2025	20-01-2025	IL PVT LTD Vs M/S PRASANNABIO	KAS DEEP JAIN(	9588100261	LAWVIKAS99@GMAIL.COM	25.12.2024
			305	RECOVERY	CS (COMM)/96/2025	20-01-2025	R METALS PVT LTD Vs JMV LPS L	KUMAR AGRAV	9810287596	bka.advocatc@gmail.com	17.01.2025
			305	RECOVERY	CS (COMM)/95/2025	20-01-2025	DADLINES PVT LTD Vs AISHWARY	USHIL KUMAR(	8527130065	adv.sushil777@gmail.com	17.01.2025
			305	RECOVERY	CS (COMM)/94/2025	20-01-2025	ENAKSHI TRADERS Vs M K TRAD	MANOJ GARG(P	9267935344	NA	16.01.2025

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			305	RECOVERY	CS (COMM)/131/2025	21-01-2025	HURIYA Vs CHHATERPAL SINGH	J. S.K. SRIVASTAVA	8800486986	sksrivastava069@gmail.com	21.11.2024
			305	ARBITRATION	OMP (I) (COMM)/115/2025	24-01-2025	TA CAPITAL LTD Vs SAMEER YADAV	NISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	23.01.2025
			305	ARBITRATION	OMP (I) (COMM)/116/2025	24-01-2025	TA CAPITAL LTD Vs SHALINI GUPTA	NISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	23.01.2025
			305	ARBITRATION	OMP (I) (COMM)/135/2025	24-01-2025	CAPITAL LTD Vs YOGENDRA SHARMA	NISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	23.01.2025
			305	RECOVERY	CS (COMM)/141/2025	27-01-2025	ARA BANK Vs M/S AL-AMEEN FABRI	Harshit Gupta(P)	7417442181	hngupta466@gmail.com	25.01.2025

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			305	EXECUTION	Execution (Comm)/70/2025	27-01-2025	TERNATIONAL Vs OPERA GLOBAL	RIDUL BANSAL	9873401065	mirdul20000.bansal@gmail.com	23.01.2025
			305	MISC. APPLICATION	MISC. DJ73/2025	28.01.2025	SALES CORPORATION VS. PANKJ	MADHAV KUM	9560366379	advmadhavkumar@gmail.com	16.12.2024
			305	ARBITRATION	OMP (I) (COMM)-114/2025	29.01.2025	AM TRANSPORT VS. SHAAN MOHA	I. SHRUIT GUP	7742705005	shefalikishor93@gmail.com	27.01.2025
			305	EXECUTION	Execution (Comm)/78/2025	30-01-2025	TRIAL CORPORATION Vs MS SHA	HALU KUMARI	9996397065	aartibhalla249@gmail.com	28.01.2025
			305	EXECUTION	Execution (Comm)/79/2025	30-01-2025	n dass Vs oriental insurance compar	PREM GARG(P)	8860844670	premgarg.legal@yahoo.co.com	28.01.2025

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			305	ARBITRATION	OMP (I) (COMM)/137/2025	31-01-2025	TATA CAPITAL LTD Vs AJAY AJAY	NISH BHOLA(P	9811452022	Anish_ bholai17@yahoo.com	30.01.2025
			305	ARBITRATION	OMP (I) (COMM)/136/2025	31-01-2025	C BANK LTD Vs RAJESHWAR MAN	NISH BHOLA(P	9811452022	Anish_ bholai17@yahoo.com	30.01.2025

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6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	Misc DJ	16/2025	09-01-2025	ICICI Bank Vs SAVITA VERMA	SATISH KUMAR	9811191050	satish@klfindia.com	18.12.2024
			410	Execution (Comm)	36/2025	16-01-2025	Inland World Logistics Pvt Ltd Vs Parakash Shekhawat		9811165702	N/A	09.01.2025
			410	Misc DJ	26/2025	07-01-2025	PUMA SE Vs RAMESH SAINI	RACHI GUPTA(P)	9911703098	prachi.gupta@pamslegal.com	07.01..2025
			410	CS (COMM)	63/2025	15-01-2025	CANARA BANK Vs VIKRAM AND A	Arun Yadav(P),	9910431437	ArunYadav803@gmail.com	07.01..2025
			410	Execution (Comm)	49/2025	20-01-2025	UMESH TYGAI Vs MCD	Akhil Rana(P),	7838798382	Adv.akhilrana@gmail.com	10.01.2025
			410	OMP (I) (COMM)	42/2025	17-01-2025	TATA CAPITAL LTD Vs OM PARKAR	ANISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	10.01.2025
			410	OMP (I) (COMM)	74/2025	20-01-2025	TATA CAPITAL LTD Vs DEEPAK SINGH	ANISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	16.01.2025

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			410	CS (COMM)	128/2025	28-01-2025	M/S AUTO LOGISTICS INDIA Vs THE NEW INDIA ASSURANCE CO LTD	Daljeet Singh(P)	9810252429	daljeetsinghadv@gmail.com	21.01.2025
			410	OMP (I) (COMM)	90/2025	23-01-2025	TATA CAPITAL LTD Vs AMIT KUM	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	17.01.2025
			410	OMP (I) (COMM)	89/2025	23-01-2025	TATA CAPITAL LTD Vs AMARDEE	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	17.01.2025
			410	CS (COMM)	2/2025	03-01-2025	AMIT KHANNA VS. SANDEEP KUM	H. VIKAS BHAT	9811379676	vksbht6@gmail.com	24.12.2024
			410	CS (COMM)	7/2025	04-01-2025	M/S. ORANGE EDUCATION PVT. LTD. VS. LUCA BERTON	AVEEN KR. TRI	9810419936	naveentripathi3012@gmail.com	28.12.2024
			410	CS (COMM)	8/2025	04-01-2025	RAJEEV MEHRA AND ANR. VS. TARUN GUPTA AND ANR.	ISH PRAKASH	9310411779	info@centurylawfirm.in	27.12.2024
			410	CS (COMM)	14/2025	07-01-2025	AMIT KUMAR VS. VS AND V COMMUNICATION PVT. LTD.	I. ROHIT MAHI	8445310310	mahiya310@gmail.com	23.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			410	CS (COMM)	35/2025	10-01-2025	S.K. EDUCATIONS PVT. LTD. VS. CHINTELS SCHOOL AND ANR.	ROHIT VASHIS	9810189223	rohit1996vshist@gmail.com	11.12.2024
			410	OMP (I) (COMM)	120/2025	31-01-2025	TATA CAPITAL LIMITED Vs GEET	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	22.01.2025
			410	CS (COMM)	142/2025	31-01-2025	ASMA BEGUM Vs MOHD SHAHID	AISAL ZAFAR(P	9990656363, 9810319145	skylegaldelhi@gmail.com	27.01.2025
			410	OMP (I) (COMM)	10/2025	04-01-2025	AXIS BANK LTD. VS. RAMKRISHNA	. ANUPAM SING	9654926809	anupamjsingh@gmail.com	25.12.2024
			410	Execution (Comm)	4/2025	03-01-2025	DUGAR MARKETING VS. SANDEEP	RAJIV MEHRA	9811164491	rajivmehraadv@yahoo.com	23.12.2024
			410	OMP (I) (COMM)	28/2025	14-01-2025	TATA CAPITAL LIMITED Vs OM PH	. ANISH BHOL	9811452022	Anish_bhola17@yahoo.com	10.01.2025
7	SH. KUMAR MUKESH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 11/2025	07.01.2025	AXIS BANK LTD. VS MANOJ KUMAR	ANUPAM SINGH	9654926809	anupamjsingh@gmail.com	26.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 12/2025	07.01.2025	RISHI RAJ VS ZEE MUSIC CO.	RAJESH BHATTI	9811331125	rbhatia_advocate@yahoo.co.in	23.12.2024
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 13/2025	07.01.2025	VIJAY KUMAR ADVANI VS RAJ KUMAR	NIRANJAN KAUR	9999337791	SHIVLAWHOUSE@GMAIL.COM	24.12.2024
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 17/2025	09.01.2025	TATA CAPITAL LTD. VS VIJAY PAL SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.co.com	07.01.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 29/2025	09.01.2025	HEMANT SETHI VS SIDDHARTH	HARPREET SINGH	9718291184	NA	13.12.2024
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 41/2025	10.01.2025	KANWAR RAJ SINGH VS JANTHA SUPER BAZAR	HEMANT GUPTA	9891265248	HEMANT.LEGAL@GMAIL.COM	09.01.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 37/2025	16.01.2025	TATA CAPITAL LTD. VS RAMESH KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.co.com	15.01.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 79/2025	17.01.2025	SHREE GOKULAM CHIT AND FINANCE COMPANY PVT. LTD. VS REKHA DOGRA	RAKESH GARG	9990333933	ECOLAWCHAMBERS@GMAIL.COM	14.01.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 83/2025	18.01.2025	KUNAL MITTAL VS FARUKH SEKH	SAMEER SIDHAR	9444446565	NA	17.01.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 66/2025	20.01.2025	TATA CAPITAL LTD. VS GURSAHIB SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.co.com	17.01.2025

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			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 67/2025	20.01.2025	TATA CAPITAL LTD. VS KEVAL KISHAN	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.01.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 68/2025	20.01.2025	TATA CAPITAL LTD. VS MAHENDRA ATMARAM GAIKWAD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.01.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 69/2025	20.01.2025	TATA CAPITAL LTD. VS SEEMA YADAV	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.01.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 99/2025	21.01.2025	THE JAMMU AND KASHMIR BANK LTD. VS LOVNEASH DUGGAL	UZMA ASHRAF	9953459952	frauzlegal@gmail.com	16.01.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 110/2025	24.01.2025	GALIB VS RAJIV CHOPRA	CHIRAG ARORA	9716884477	chirag71@gmail.com	10.01.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 98/2025	25.01.2025	TATA CAPITAL LTD. VS KULDIP SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	22.01.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 104/2025	27.01.2025	HDFC BANK LTD. VS SUNRRISE HITECH INDIA PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	25.01.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 123/2025	27.01.2025	SAJJAN KUMAR VS DEEPAK KAKKAR	DHARAM RAJ C	9312650754	dharamrajohlan@gmail.com	23.01.2025
						CS(COMM) 139/2025	30-01-2025	M/S MARUTI OVERSEAS VS SHREE RANI SATI TRADING CO.	BIMAL KUMAR	9205420591	bimal_advocate01@yahoo.com	29.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	EXECUTION	Execution (Comm)/8/2025	04-01-2025	M/S HARYANA CLOTH HOUSE Vs	Siddhant Banga	999369931,	siddhantabanga04@gmail	31-12-2024
			308	RECOVERY	CS (COMM)/27/2025	08-01-2025	Shishpal Vs Municipal Corporation	satyendra kumar	9811161525,	sksinghll6@gmail.com	04.01.2025
			308	RECOVERY	CS (COMM)/49/2025	14-01-2025	RAKESH KUMAR MITTAL KARTA	Nipun Gupta(P),	8130189121	nkpartners@gmail.com	13-12-2024
			308	U/S 34 OF ARBITRATION ACT	OMP (COMM)/2/2025	10-01-2025	pan india corporation ltd Vs Harban	CHANDMuEKH	9810209981	legal.shebang@gmail.com	10-12-2024
			308	RECOVERY	CS (COMM)/85/2025	18-01-2025	SREE GOKULAM CHIT AND FINAN	rakesh garg(P),	9990 333 933	ecolawchambers@gmail.com/	08-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/23/2025	13-01-2025	PNB HOUSING FINANCE LTD Vs IN	Neeraj Mandal(P)	9899165086	NEERAJMANDAL06@GMAIL.COM	08-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/27/2025	14-01-2025	TATA CAPITAL LTD Vs OM PARKA	ANISH BHOLA	9811452022	Anish bhola1761Jvahoo.com	10-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/26/2025	14-01-2025	TATA CAPITAL LTD Vs OM PARKA	ANISH BHOLA	9811452022	Anish bhola1761Jvahoo.com	13-01-2025
			308	RECOVERY	CS (COMM)/51/2025	14-01-2025	KARIM HOTELS PVT LTD Vs KARIM	Manoj malik(P),	8076293778	service@diwanadvocates.com	11-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			308	RECOVERY	CS (COMM)/86/2025	18-01-2025	SREE GOKULAM CHIT AND FINANCE	Rakesh garg(P),	9990333933	ecolawchambers@gmail.com/	10-01-2025
			308	EXECUTION	Execution (Comm)/35/2025	15-01-2025	UMESH TYAGI Vs MUNICIPAL CORPORATION	Akhil Rana(P),	7838798382	Adv.akhilrana@gmail.com	13-01-2025
			308	RECOVERY	CS (COMM)/81/2025	18-01-2025	CANARA BANK Vs SMT MADHUKAR	Arun Yadav(P),	99104 31437	ArunYadavSo3@gmail.com	16-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/58/2025	18-01-2025	TATA CAPITAL LTD Vs GURPREET SINGH	ANISH BHOLA(P),	9811452022	Anish bhola1761Jvahoo.com	17-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/56/2025	18-01-2025	TATA CAPITAL LTD Vs JWALA SINGH	ANISH BHOLA(P),	9811452022	Anish bhola1761Jvahoo.com	17-01-2025
			308	MISC. APPLICATION	Misc DJ/44/2025	20-01-2025	M/S MIR ENTERPRISES Vs ALTAF AHMED	Shivam Bajaj(P),	9999660747	officeofadvocatebajaj@gmail.com	18-01-2025
			308	EXECUTION	Execution (Comm)/62/2025	22-01-2025	SUSHIL KUMAR SAHU Vs M/S MCHANDRA	Sunil Kumar(P),	909811117412	mohantradingcompany<a'vahoo.com	20-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/84/2025	22-01-2025	TATA CAPITAL LTD Vs BHARAT CHANDRA	ANISH BHOLA(P),	9811452022	Anish bhola1761Jvahoo.com	21-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/83/2025	22-01-2025	TATA CAPITAL LTD Vs SHIVASEVA	ANISH BHOLA(P),	9811452022	Anish bhola1761Jvahoo.com	21-01-2025

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			308	RECOVERY	CS (COMM)/9/2025	04-01-2025	M/s Sidh Ayurveda Vs M/s Infochen	Akshat Sharma	97678379427	akshat(@achambersofajeshsharma.com	23-12-2024
			308	RECOVERY	CS (COMM)/16/2025	07-01-2025	M/s S Chand and Co Ltd Vs Shri Rai	RAJESH KUMAR	9810195013	n/a	23-12-2024
			308	RECOVERY	CS (COMM)/45/2025	13-01-2025	MOHD AZAM HANAFI Vs GENIUS	Rahul Kumar(P)	9990670215	rishikrgmail	23-12-2024
			308	EXECUTION	Execution (Comm)/18/2025	08-01-2025	M/S ANKUR PIPES PRIVATE LIMITED	ADITYA GIRI(P)	9899835322	ankurpipes@gmail.com	06-01-2025
			308	EXECUTION	Execution (Comm)/34/2025	15-01-2025	INLAND WORLD LOGISTICS PVT LTD	Jai Prakash Shek	9811165702	N/A	13-01-2025
			308	EXECUTION	Execution (Comm)/60/2025	22-01-2025	KANCHAN FASHION PVT LTD Vs	Subhash Chandr	9810459344	Chandraadv31@gmail.com	19-01-2025
			308	EXECUTION	Execution (Comm)/1/2025	03-01-2025	AMBA BI WHEELERS PRIVATE LIM	Saranga Awana	9811072845,	wlawlegal(a}gm4iJFo	16-12-2024
			308	EXECUTION	Execution (Comm)/6/2025	03-01-2025	PUNJAB AND SIND BANK Vs SURJ	Prabhakar Awast	9818893545	prabhakarawasthi697@gmail	21-12-2024
			308	EXECUTION	Execution (Comm)/11/2025	07-01-2025	Navrang Oham Vs Jasmine Suits An	Aditya Puri(P),	9999183303	adityapuri77@gmail.com	21-12-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM)	OMP (I) (COMM)/3/2025	03-01-2025	uti Vs KRISHAN KUMAR SURI		Anupam Singh(P	9654926809	anupamjsingh@gmail.com	24.12.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM)	OMP (I) (COMM)/2/2025	03-01-2025	AXIS BANK LTD Vs BABLU		Anupam Singh(P	9654926809	anupamjsingh@gmail.com	24.12.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM)	OMP (I) (COMM)/4/2025	03-01-2025	AXIS BANK LTD Vs KRITI DEVI		Anupam Singh(P	9654926809	anupamjsingh@gmail.com	24.12.2024
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/	CS (COMM)/26/2025	08-01-2025	MAMAN CHAND Vs Municipal Corporation of Delhi		satyendra kumar	9811161525	sksinghll6@gmail.com	07.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/	CS (COMM)/32/2025	09-01-2025	Levi Strauss Co Vs Umesh Yadav		Shravan Bansal(C	6201970125	unitedmark@unitedandunited.com	08.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/	CS (COMM)/39/2025	10-01-2025	VIRENDER KUMAR Vs UNION OF INDIA THROUGH ITS CHIEF ENGINEER (NDZ 3) CPWD		Akshu Jain(P),	011-40073805; Mob: 09810300955	skjainandassociates@gmail.com	09.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM)	OMP (I) (COMM)/22/2025	13-01-2025	PNB HOUSING FINANCE LTD Vs ABHISHEK THAPA		Neeraj Mandal(P	9899165086	NEERAJMANDAL06@GMAIL.COM	10.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	Execution (Comm)/32/2025	13-01-2025	M/s Sundaram Finance Ltd Vs MOHD HASHNAN and Anr		NITIN MEHTA(C	8802218291	advocate.mehtaassociates09@gmail.com	10.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/	CS (COMM)/57/2025	14-01-2025	Fitwell Hosiery Corporation Vs Ranbir Kumar Singhla		Shubhashish Roy	9811202991	tarique379@gmail.com	13.01.2025

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			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	Execution (Comm)/33/2025	15-01-2025	Texmaco Rail and Engineering Ltd Vs Swastik Infrastructures	SANDEEP ARYA	9716105055	vikramnluj@gmail.com	14.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM)	OMP (I) (COMM)/38/2025	16-01-2025	TATA CAPITAL LTD Vs OM PARKASH 3134	ANISH BHOLA(	9811452022	Anish_bhola@gmail.com	15.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM)	OMP (I) (COMM)/39/2025	16-01-2025	TATA CAPITAL LTD Vs OM PARKASH 6233	ANISH BHOLA(	9811452022	Anish_bhola@gmail.com	15.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM)	OMP (I) (COMM)/64/2025	18-01-2025	TATA CAPITAL LTD Vs DILIP AWASTHI	ANISH BHOLA(	9811452022	Anish_bhola@gmail.com	17.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	Execution (Comm)/45/2025	18-01-2025	M/S AB BUILDERS THROUGH ITS Proprietor ATUL BANSAL Vs Municipal Corporation of Delhi Through Its Commissioner	Robin Bhardwaj(	9560905884	robinbhardwaj529@gmail.com	17.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM)	OMP (I) (COMM)/63/2025	18-01-2025	TATA CAPITAL LTD Vs MANOJ GUPTA	ANISH BHOLA(	9811452022	Anish_bhola@gmail.com	17.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/	CS (COMM)/92/2025	20-01-2025	BAL KISHAN Vs MR DHANESH MITTAL	YOGENDRA KU	9953614443	NA	18.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/	CS (COMM)/101/2025	21-01-2025	RAJIV GOEL Vs M/S NEW NATURAL PRODUCT	VASHU GUPTA(	9999761210	NA	20.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/	CS (COMM)/103/2025	22-01-2025	KARIGARI DESIGNS PVT LTD Vs NEELAM NIRANJAN BHOIR	MUKESH KUMAR	9718053860	NA	21.01.2025

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			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/104/2025	22-01-2025	NISHANT BANSAL Vs SUKHMANI ENTERPRISES	sahib rajput(P),	7503496158	ADV ANURAGRAJPUT07@Gmail.Com	21.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/78/2025	22-01-2025	TATA CAPITAL LTD Vs AMIT RAJ	ANISH BHOLA(	9811452022	Anish_bhola@gmail.com	21.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/95/2025	23-01-2025	TATA CAPITAL LTD Vs SHEKHAR SINGH	ANISH BHOLA(	9811452022	Anish_bhola@gmail.com	22.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/114/2025	24-01-2025	DEV TRAXIM PRIVATE LIMITED Vs NEW MODEL IMPEX PRIVATE LIMITED AND ORS	Anil Dagar(P),	9897000770	advabdullahtanveer@gmail.com	23.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/117/2025	25-01-2025	Vansh Khurana Vs G7 Wellness SPAS	S.K.TIWARI & C	9811479499	NA	24.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/101/2025	27-01-2025	HDFC Bank LTD Vs ISHAAN ARORA	ANISH BHOLA(	9811452022	Anish_bhola@gmail.com	25.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/132/2025	28-01-2025	INFINITY INDUSTRIES PVT LTD Vs PRADEEP GUPTA	Varun Dhingra(P	9899547705	varun_dhingra@ymail.com	27.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/113/2025	29-01-2025	ADITYA BIRLA FINANCE LTD Vs SINGLA GARMENTS	ajay uppal(P),	9466044060	NEERAJ@GMAIL.COM	28.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/126/2025	31-01-2025	HDFC Bank LTD Vs ANKIT BANSAL	ANISH BHOLA(	9811452022	Anish_bhola@gmail.com	30.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM)	OMP (I) (COMM)/125/2025	31-01-2025	HDFC Bank Vs MANISH KUMAR	ANISH BHOLA(	9811452022	Anish_bhola@gmail.com	30.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	Execution (Comm.)/15/2025	15-01-2025	CITY ASSOCIATES / DELHI JAL BOARD	VINAY MOHAN	9818194170/72890	vinaymohan_legal@yahoo.in	07.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	Execution (Comm.)/19/2025	10-01-2025	Ana Malhotra / Gateway Overseas Through its Proprietor I Partners I Promoters I Owners	BHARAT GUPTA	4564085	legistauxiliaryfegmail.com	09.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	Execution (Comm.)/4/2025	03-01-2025	DUGAR MARKETING PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE SALES MANAGER SH NISHANT BAID / ROOTS COOLING SYSTEM PVT LTD THROUGH ITS DIRECTORS	RAJIV MEHRA	9811164491	rajivmehraadv@yahoo.com	24.12.2024
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	Execution (Comm.)/5/2025	03-01-2025	CBS PUBLISHERS AND DISTRIBUTORS PVT LTD / MR HASMUKH VORA	YOGENDRA GA	9810668042	yogendergautam.legal@gmail.com	30.12.2024
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	Execution (Comm.)/67/2025	24-01-2025	VEENA DESIGNER VS VIPIN SARE	HARDIK AGGAR	7859984398	advocatehardikaggarwal@gmail.com	21.01.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	OMP (I) (COMM.)/7/2025	03-01-2025	AXIS BANK LTD. Vs ASHOK KUMAR	Anupam Singh	9654926809	anupamjsingh@gmail.com	25-12-2025
			307	Civil	OMP (I) (COMM)/6/2025	03-01-2025	AXIS BANK LTD Vs BANTY KUMAR	Anupam Singh	9654926809	anupamjsingh@gmail.com	23-12-2025
			307	Civil	CS (COMM)/4/2025	03-01-2025	M/s Kunal Enterprises Vs M/s Kraft	JESH LATHIGA	9810909184	advsg1201@gmail.com	24-12-2024

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			307	Civil	CS (COMM)/10/2025	04-01-2025	SPONTANEOUS COMMUNICATION PVT LTD Vs VAISHNO COMMUNICATION AND ANR	Varun Khera	991126323	varunkhera97@gmail.com	25-12-2024
			307	Civil	CS (COMM)/11/2025	04-01-2025	M/s QUEEN DISTILLERS AND BOTTTLERS PVT LTD Vs Sh RAMDIYA	VISHAL KUMAR	8586047570	pritesh2092@gmail.com	30-12-2024
			307	Civil	Execution (Comm.)/16/2025	08-01-2025	SHIV PAL VERMA Prop of M/s Raj Trading Co. Vs KARINA Prop of M/s Om KRS Interiors	hok Kumar Shar	9811544534	N.A.	04-01-2025
			307	Civil	Execution (Comm.)/17/2025	08-01-2025	AMAR KUMAR Prop of M/s Sai Fruit Co. Vs BHAGWAN DAS Prop of M/s. Bhagwan Das and Co (BXN)	PRAKASH PACH	9350190384	N.A.	23-12-2024
			307	Civil	OMP (I) (COMM)/19/2025	09-01-2025	TATA CAPITAL LTD Vs ADITI ENT	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	02-01-2025
			307	Civil	OMP (I) (COMM)/21/2025	09-01-2025	TATA CAPITAL LTD Vs M/s MK CC	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	02-01-2025
			307	Civil	CS (COMM)/30/2025	09-01-2025	BANK OF MAHARASHTRA Vs M/s DHAROR PHARMACEUTICALS	LAN KUMAR SIN	9540649131	advocatesuman82@gmail.com	07-01-2025
			307	Civil	CS (COMM)/37/2025	10-01-2025	UCO BANK Vs Riddhi Mittal	gesh Kumar Shar	9968067667	adv.yogeshsharma121@gmail.com	08-01-2025
			307	Civil	Execution (Comm.)/31/2025	14-01-2025	M/s Bansal Trading Company Vs M/s Adhunic Packagers Pvt. Ltd.	Jatin Aggarwal	9953283177	jka.legal@gmail.com	12-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			307	Civil	CS (COMM)/60/2025	15-01-2025	HASMUKH PURANI PROP OF M/s GUJRATI KIRANA CO Vs JATIN MALIK PROP OF M/s JORSS FOODS	hemant Choudhary	9891384449	choudhary.hemant@hotmail.com	09-01-2025
			307	Civil	CS (COMM)/67/2025	16-01-2025	M/s Ram Niwas Goel Vs Municipal Corporation	Hemant Kumar Trivedi	9871441764	aktrivedilawoffices@gmail.com	13-01-2025
			307	Civil	CS (COMM)/70/2025	16-01-2025	Vikas Goel Vs Municipal Corporation	Hemendra kumar singh	9811161525	sksinghl16@gmail.com	14-01-2025
			307	Civil	CS (COMM)/76/2025	17-01-2025	Canara Bank Vs MANISH MEHRA	ANUJ AGARWAL	9999490798	advocateanujagarwal@yahoo.com	14-01-2025
			307	Civil	OMP (I) (COMM)/55/2025	18-01-2025	TATA CAPITAL LTD Vs DEEPAK CHANDRA	ANISH BHOLA	9811452022	anish_bhola17@yahoo.co.com	16-01-2025
			307	Civil	OMP (I) (COMM)/54/2025	18-01-2025	TATA CAPITAL LTD Vs PRITAM SINGH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.co.com	16-01-2025
			307	Civil	OMP (I) (COMM)/52/2025	18-01-2025	TATA CAPITAL LTD Vs PARDEEP SINGH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.co.com	16-01-2025
			307	Civil	CS (COMM)/91/2025	20-01-2025	VRS INTERNATIONALS PVT LTD Vs	VIRESH CHAUDHARY	9810821771	chambersofgg@gmail.com	23-12-2024
			307	Civil	Execution (Comm.)/50/2025	20-01-2025	SANDEEP GARG Prop COMMERCIAL HOUSE / MANOJ JAIN Prop INTERNATIONAL BOOK CENTRE	Sushil Kumar Rai	9868422289	raisushil0915@gmail.com	17-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	Civil	OMP (I) (COMM)/92/2025	23-01-2025	TATA CAPITAL LTD Vs ARUN SHA	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	17-01-2025
			307	Civil	OMP (I) (COMM)/91/2025	23-01-2025	TATA CAPITAL LTD Vs ARJUN KU	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	17-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM.)/20/2025	09-01-2025	SMFG INDIA CREDIT CO. LTD Vs HARJEET SINGH	Soayib Qureshi	8800543987	soayib@gmail.com	03-01-2025
			COURT ROOM 310	EX (COMM.)	EX (COMM.)/20/2025	10-01-2025	HITESH KHURANA VS. KANWAR ENTERPRISES	Rajesh Banati	9810294894	-	04-01-2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/54/2025	14-01-2025	OMEGA SILICONE INDIA Vs M/s TEX SHADOW PRIVATE LIMITED	Anurag Nasiar	9999683501	advanuragnasiar@gmail.com	08-01-2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/55/2025	14-01-2025	M/s J K TYRE AND INDUSTRIES LTD. Vs SHALAKHA MEENA	Nakul Jain	9810150166	nakuljainadvocate@gmail.com	10-01-2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/52/2025	14-01-2025	RAJIV RATHI Vs RAMAN VIJ AND ANR	Sandeep Vishnu	9818038564	sandeepvishnu2008@gmail.com	12-01-2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/68/2025	16-01-2025	SATPAL CHAUDHARY PROP OF M/S VI TECH WINDOWS Vs M/S AFIRM CONSTRUCTIONS PVT LTD	R P S Sirohi	9210103441	-	10-01-2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM.)/32/2025	16-01-2025	TATA CAPITAL LTD Vs RAMESH KUMAR	Anish Bhola	9811452022	Anish_bhola17@yahoo.co.com	10-01-2025
			COURT ROOM 310	MISC DJ	Misc DJ/33/2025	16-01-2025	RAMAN KUMAR ARORA VS SUNJYOTI PVT LTD	Aakarsh Sharma	8368573952	hka.delhi@gmail.com	14-01-2025
			COURT ROOM 310	EX (COMM.)	EX (COMM.)/40/2025	17-01-2025	ALLWAYS LOGISTICS INDIA PVT LTD VS ALLIED SPIRITS PVT LTD	Manoj Tewari	9811479499	legalaaffair.133@gmail.com	04-01-2025

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12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	COURT ROOM 310	CS (COMM)	CS (COMM)/77/2025	17-01-2025	SAVITA JAIN Vs RAVINDER JAIN	Yash Mittal	9582551234	-	08-01-2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM.)/53/2025	18-01-2025	TATA CAPITAL LTD Vs MRINTYUN	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	16-01-2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM.)/57/2025	18-01-2025	TATA CAPITAL LTD Vs JEETENDRA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	16-01-2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/98/2025	21-01-2025	M/S SAKARNI PLASTER (INDIA PRIVATE)	adeep Kr. Aggarwal	9312769327	vertical.legal@gmail.com	17-01-2025
			COURT ROOM 310	EX (COMM.)	EX (COMM.)/57/2025	22-01-2025	KANCHAN FASHION PVT LTD VS ASHA HARSHA VARDHAN VERMA	Subhash Chandra	9810459344	chandraadv31@gmail.com	19-01-2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM.)/94/2025	23-01-2025	TATA CAPITAL LTD Vs NARINDER	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	17-01-2025
			COURT ROOM 310	EX (COMM.)	EX (COMM.)/67/2025	24-01-2025	VEENA DESIGNER VS VIPIN SAREES	Hardik Agarwal	7859984398	advocatehardikaggarwal@gmail.com	15-01-2025
			COURT ROOM 310	EX (COMM.)	Execution (Comm.)/74/2025	27-01-2025	M/S CBS PUBLISHERS AND DISTRIBUTOR	Yogender Gautam	9810668042	yogendragautam.legal@gmail.com	24-01-2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	401	CS COMM	17/2025	07.01.2025	SUNIL CHAUDHARY V/S AMAN NABRIJ SHANKER	7217602698	ADVBRIJSHANKAR@GMAIL.COM		04.01.2025

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			401	CS COMM	22/2025	08.01.2025	M/S MITTAL ENGINEERING WELD SAFE P LTD V/S SAXENA MARINE TECH P VLTD & ORS	SHUBHAM RAJ	9015569297	KANISHKA RAJORA2014@GMA IL.COM	22.12.2024
			401	CS COMM	28/2025	08.01.2025	SHAHZAD V/S INDIAN COUNCIL FOR CULTURAL RELATIONS & ORS	MOHAMMAD D	9350221670	CONSULTDAANISH @GMAIL.COM	05.12.2024
			401	CS COMM	19/2025	08.01.2025	M/S S.K. EDUCATIONS PVT LTD V/S KHILTA BACHPLAN & ORS	2025-01-01	9810189223	ROHIT1996VASHIST @GMAIL.COM	11.12.2024
			401	OMP I COMM	13/2025	08.01.2025	MAHINDRA FINANCE V/S SURENI	MAYANK MAHA	9873347330	MAYANK_MHAJA No5@YAHOO.COM	04.01.2025
			401	OMP I COMM	14/2025	08.01.2025	TATA CAPITAL LTD V/S ADITI ENT	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	02.01.2025
			401	EX COMM	28/2025	14.01.2025	BANK OF BARODA V/S JAI PECHORI				19.12.2024
			401	CS COMM	53/2025	14.01.2025	M/S GR INTERNATAIONAL V/S M/	RAHUL GUPTA	9711953429	RAHULGUPTA@GM AIL.COM	10.01.2025
			401	EX COMM	26/2025	14.01.2025	SANJAY KUMAR JAIN V/S SURESH	HASHISH UPADH	9811215282	UPADHAYAYLAWC HAMBERS@GMAIL. COM	04.01.2025
			401	EX COMM	41/2025	18.01.2025	REKHA ROHTAGI V/S SURYA SANITARY TRADERS	K.K. SRIVASTA	9811062684	KISORE.SRIVAS@G MAIL.COM	16.01.2025

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			401	OMP I COMM	61/2025	18.01.2025	TATA CAPITAL LTD V/S MANJIRI	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	16.01.2025
			401	OMP I COMM	62/2025	18.01.2025	TATA CAPITAL LTD V/S DILIP SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	16.01.2025
			401	EX COMM	48/2025	20.01.2025	ROHIT MATHUR V/S BISHA DEVE	YUVRAJ SETH	8826893759		120.01.2025
			401	EX COMM	54/2025	21.01.2025	M/S BINDAL SMELTING PVT LTD V/S M/S ELECTRONK POWER BATTERIES	AMIT TEWARI	9818180025	ATANDA.ADV@GMAIL.COM	11.01.2025
			401	MISC DJ	31/2025	15.01.2025	M/S ICICI BANK LTD V/S ASHA SIN	HEMANT KUMAR	9968028202	LAWSTUDENTIC1@GMAIL.COM	13.01.2025
			401	OMP I COMM	82/2025	22.01.2025	TATA CAPITAL LTD V/S ANURAG SA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.01.2025
			401	OMP I COMM	93/2025	23.01.2025	TATA CAPITAL LTD V/S ANUBHAV	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.01.2025
			401	OMP I COMM	97/2025	23.01.2025	TATA CAPITAL LTD V/S HIMANSH	SACHIN KATYAL	1126211488	LEGAL@KATYALASOCIATES.COM	13.01.2025
			401	EX COMM	68/2025	24.01.2025	ORIENT LINKS PVT LTD V/S RUPAM JHAN PROPRIETOR OF ANAMICA COPY MANUFACURING	MAHESH SHARMA	9810493325	ADVMCCHARMA2010@GMAIL.COM	22.01.2025

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13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	OMP I COMM	102/2025	27.01.2025	HDFC BANK LTD V/S SUNIL SEHRAWAT	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	24.01.2025
			401	OMP I COMM	103/2025	27.01.2025	HDFC BANK LTD V/S RISHI PAL SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	24.01.2025
			401	EX COMM	72//2025	27.01.2025	ANIL JAIN V/S JITENDER KUMAR & ORS	PRAMOD KUMAR SINGHAL	9810778007	PRAMODSINGHAL@GMAIL.COM	22.01.2025
			401	CS COMM	136/2025	29.01.2025	YASHPAL KHURANA V/S M/S NARULA & SONS	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	23.01.2025
			401	CS COMM	137/2025	29.01.2025	AAKASH EDUCATIONAL SERVICE LTD V/S AKASH INSTITUTE OF INFORMATION	MANISH SINGHAL	9811529112	ADV.MANISHSINGHAL@GMAIL.COM	21.01.2025
			401	OMP I COMM	127/2025	31.01.2025	HDFC BANK LTD V/S RACHIT SHARMA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	29.01.2025
			401	OMP I COMM	128/2025	31.01.2025	HDFC BANK LTD V/S SUSHIL AGARWAL	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	29.01.2025
			401	EX COMM	76/2025	28.01.2025	TRAFICSOL ELECTROMECHANICAL PVT LTD V/S PSAR COMMUNICATION PVT LTD	AMIT GARG	9350018343	ADVAMITGARG10502019@GMAIL.COM	
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM) 24/2025	08.01.2025	MAMAN CHAND BANSAL VS. MCD	SATYENDRA KU	9811161525	SKSINGHL16@GMAIL.COM	07.01.2025

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			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/16/2025	08.01.2025	TATA CAPITAL LTD Vs LAKSHYA STONE CRUSHER	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	07.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/15/2025	08.01.2025	TATA CAPITAL LTD Vs LAKSHYA STONE CRUSHER	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	07.01.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM) 23/2025	08.01.2025	KUNAL MITTAL VS.SHAMIM ISLAM	SAMEER SIDHA	9999918302,	Sameer.sidhar@metropolitanlegal.in	07.01.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM) 25/2025	08.01.2025	MOHD AZAM KHAN VS. ZULFIQRAHMED	LAKSHAY KUM	7982545649	NA	07.01.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM) 34/2025	09.01.2025	SHREE GOKULAM CHIT AND FINANCE VS. SRA GLOBAL PRIVATE LTD	RAKESH KUMA	9990333933	ECOLAWCHAMBERS@GMAIL.COM	08.01.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM) 44/2025	10.01.2025	SANJEEV KUMAR VS. UOI &ORS	AKSHU JAIN	9810300955	SKJAINANDASSOCIATES2GMAIL.COM	09.01.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM) 43/2025	10.01.2025	BANK OF MAHARASHTRA VS. AFNAN ENTERPRISES	SUMAN KUMAR	9540649131	ADVOCATESUMAN82@GMAIL.COM	09.01.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM) 42/2025	10.01.2025	SUNIL YADAV VS SHRI SAI SIMRAN REAL ESTATE	SUNNY SACHD	9990090890	SUNNYDEVA1002GMAIL.COM	09.01.2025
			COURT 402	ROOM	CIVIL SUIT	EX.(COMM) 30/2025	14.01.2025	HEMA PADAM VS. SOHAIL MIRZA	SHIVAM SHAR	9654545855	LEGAL@SHIVAMSHARMA.IN	13.01.2025

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			COURT 402	ROOM	CIVIL SUIT	CS (COMM) 56/2025	14.01.2025	ASHIND INDUSTRIES PVT. LLTD. VS UPASANA JANDIAL	ANMOL CHADHA	9953040048	CHADHA.ANMOLADV@GMAIL.COM	04.01.2025
			COURT 402	ROOM	CIVIL SUIT	EX.(COMM) 34/2025	15.01.2025	INLAND WORLD LOGISTICS PVT. LTD VS. MULTISTO MARKETING LTD.	J.P SHEKHAWAT	9811165702	JPSHEKHAWAT.INR@EDIFFMAIL.COM	14.01.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM) 62/2025	15.01.2025	RAM NIWAS GOEL VS MCD	A.K. TRIVEDI	9871441754	aktrivedilawoffices@gmail.com	14.01.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM) 61/2025	15.01.2025	M/S JAGDISH & SONS INDIA LLP VS.M/S FASHION SHOPPEE	SANTOSH KUMAR	9899025078	SKJHAASSOCIATES@GMAIL.COM	14.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/34/2025	16.01.2025	TATA CAPITAL LTD VS OM PRAKASH 6230	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	15.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)33/2025	16.01.2025	TATA CAPITAL LTD VS OM PRAKASH 3418	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	15.01.2025
			COURT 402	ROOM	CIVIL SUIT	MISC DJ-37/2025	17.01.2025	PARMOD KUMAR NARULA VS. SADBHAV ENGINEERING LTD	M. K MALHOTRA	9810353436	NA	13.01.2025
			COURT 402	ROOM	CIVIL SUIT	EX.(COMM) 43/2025	18.01.2025	NITIN ANEJA VS. RAJ KUMARI	R.K. ALAGH	9911444100	alaghs409@gmail.com	15.01.2025
			COURT 402	ROOM	CIVIL SUIT	EX.(COMM) 44/2025	18.01.2025	CANARA BANK ERSTWHILE SYNDICATE BANK Vs KAILASH CHAND	AMIT GUPTA	NA	NA	16.01.2025

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			COURT 402	ROOM	CIVIL SUIT	OMP(I) COMM 60/2025	18.01.2025	TATA CAPITAL LTD. VS RAMESH RAMESH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	
			COURT 402	ROOM	CIVIL SUIT	CS (COMM) 84/2025	18.01.2025	JAGMINDER SINGH VS. CHAMAL LAL@dCHIMAE	EEV KUMAR BH	7838809822	RAJEEVKRBHOLA@GMAIL.COM	16.01.2025
			COURT 402	ROOM	CIVIL SUIT	EX.(COMM) 51/2025	20.01.2025	MUKESH KUMAR KASHYAP VS. M/S OBEROI ELECTRIC COMPANY	RANJAN DOSHI	7011312145	RANJAN.DOSHI@GMAIL.COM	18.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/88/2025	22.01.2025	TATA CAPITAL LTD Vs JASVINDER SINGH	SAHCHIN KATY	011-26211488	anish_bhola17@yahoo.com	13.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)86/2025	22.01.2025	TATA CAPITAL LTD Vs AMIT KUMAR DEDHA	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	21.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)96/2025	23.01.2025	TATA CAPITAL LTD Vs SUMER CHAND	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	22.01.2025
			COURT 402	ROOM	CIVIL SUIT	MISC DJ-58/2025	24.01.2025	ANKIT SHARDA PROPRIETOR OF M/S CHIRANJEEVI ELECTRICAL VS. M/SETA ENGINEERING PVT. LTD.	RAKESH KUMA	9711771000	RAKESH.ADVOCATE18@GMAIL.COM	23.01.2025
			COURT 402	ROOM	CIVIL SUIT	EX. (COMM) 68/2025	24.01.2025	ORIENT LINKS PVT. LTD. VS RUPAM JHA	MAHESH SHAR	NA	NA	23.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/105/2025	27.01.2025	HDFC BANK LTD. VS AARTI AARTI	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	25.01.2025

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			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/106/2025	27.01.2025	HDFC BANK LTD. VS HAKAM RASHID	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	25.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/ 107/2025	27.01.2025	HDFC BANK LTD. VS PAWAN KUMAR	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	25.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP(COMM) 3/2025	27.01.2025	AMBAR SINHA VS M/S IDFC FIRST BANK LTD.	M ABHIJNAN	NA	delhi@lexpraxis	24.01.2025
			COURT 402	ROOM	CIVIL SUIT	EX. (COMM) 73/2025	27.01.2025	PUNJAB NATIONAL BANK VS MASTER TRADERS	MOHAMMAD D	NA	NA	25.01.2025
			COURT 402	ROOM	CIVIL SUIT	CS(COMM) 133/2025	28.01.2025	NARENDER KUMAR JAIN VS PANKAJ KUMAR SONI	SUBHAM AGGA	9999877470	subhamagarwal11308@gmail.com	27.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/111/2025	28.01.2025	TATA CAPITAL LTD. VS FASTHRUST CONSTRUCTION PVT. LTD.	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	27.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/131/2025	31.01.2025	HDFC BANK LTD VS. VINEET DHULL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP(I) COMM 132/2025	31.01.2025	HDFC BANK LTD. VS SUMIT MATHEW XAXA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/133/2025	31.01.2025	HDFC BANK LTD VS. NOMAN MEHMOOD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025

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			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/134/2025	31.01.2025	HDFC BANK LTD VS. SARDAR SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 Extn Block	CS	CS (COMM)/10/2025	03-01-2025	M/s Sarens Heavy Lift India Private Ltd Vs M/S Jagdamba Cranes Private Limited	Shitanshu(P),	9958050214	Kansal.rajan@gmail.com	23-12-2024
				CS	CS (COMM)/9/2025	03-01-2025	UCO BANK Vs ARUN SACHDEVA PROP OF SUBHASH FOOTWEAR AND GARMENTS AND ANR	Kamlesh Kumar Tiwari(P),	9310019131	ad.kamleshtiwari@gmail.com	23-12-2024
				CS	CS (COMM)/16/2025	07-01-2025	HARIOM AGGARWAL PROPRIETOR OF HARIOM STEEL TRADERS Vs M/S CHANDRALEKHA	Mamta sarna(P),	9650941688	sumitsama@ginail.com	03-01-2025
				OMP	OMP (I) (COMM)/4/2025	08-01-2025	YES BANK LTD Vs AMISHA SINGH	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	06-01-2025
				OMP	OMP (I) (COMM)/5/2025	08-01-2025	YES BANK LTD Vs MUSTAK ALI	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	06-01-2025
				CS	CS (COMM)/29/2025	10-01-2025	M/S ARCHNA TRADING COMPANY THR ITS SOLE PROPRIETOR MS ARCHANA PANDEY // Vs Om Engineering	Nagendra Singh(P),	9999339334	advsupremecourt7267@gmail.com	08-01-2025
				CS	CS (COMM)/30/2025	13-01-2025	SARAOGI SUPER SALES PVT LTD Vs RAJEEV KUMAR JAISWAL PROP JAISWAL TRADERS	VARUN BEDI(P),	8285672608	advocatevrunbedi@gmail.com	03-01-2025
				Counter Claim	Counter Claim/1/2025	15-01-2025	MADAN LAL PROPRIETOR OF NEW DURGA TRAVELS AND ANR Vs M s Axis Communications Through its AR	Praveen Kumar(P),	9625100702	KPRAVEN.LAW@GMAIL.COM	14-01-2025
				OMP	OMP (I) (COMM)/15/2025	15-01-2025	YES BANK LTD Vs TEJAS BABAR	TURAB ALI KAZMI(P),	9953036426	TEAMS@SKPLAW.IN	08-01-2025
				CS	CS (COMM)/40/2025	16-01-2025	STATE BANK OF INIDA Vs SANJAY	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	16-01-2025
				CS	CS (COMM)/39/2025	16-01-2025	STATE BANK OF INIDA Vs BALA	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	15-01-2025

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				Misc DJ	Misc DJ/53/2025	17-01-2025	PANKAJ KUMAR SINGH PROP RAJ TRADING CO Vs BALKESH PROPPant(P), M/S VINIT TRADERS	Ganga Prasad	9811726827	not mentioned	15-01-2025
				CS	CS (COMM)/46/2025	18-01-2025	M/S BEST TECH PIPES LLP Vs M/S ROYALGOLF LINK CITY PROJECTS PVT LTD	Shailender Negi(P),	9999029218	shailnegi1984@gmail.com	16-01-2025
				Misc DJ	Misc DJ/65/2025	21-01-2025	RAM KUMAR YADAV -- Vs SDM OUTER DISTRICT	chittranjan mann(P),			19-01-2025
				CS	CS (COMM)/50/2025	22-01-2025	SATBIR PUNIA PROPRIETOR LUXMI MOTORS Vs M/S OLAF FLEET TECHNOLOGIES PVT LTD	Sukhmeet Singh Lamba(P),	9582028538	skukhmitlamba@gmail.com	20-01-2025
				CS	CS (COMM)/52/2025	23-01-2025	Bank of Baroda Vs KAMALDEEPA KUR	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.ocm	22-01-2025
				OMP	OMP (I) (COMM)/32/2025	24-01-2025	YES BANK LTD Vs EXPRESS CARGO SERVICE	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	22-01-2025
				OMP	OMP (I) (COMM)/33/2025	24-01-2025	YES BANK LTD Vs EXPRESS CARGO SERVICE	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	22-01-2025
				OMP	OMP (I) (COMM)/34/2025	24-01-2025	YES BANK LTD Vs JAI MAATRANSPORT SERVICE	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	22-01-2025
				OMP	OMP (I) (COMM)/35/2025	24-01-2025	YES BANK LTD Vs RAJ KUMARKHURANA	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	22-01-2025
				OMP	OMP (I) (COMM)/36/2025	24-01-2025	YES BANK LTD Vs RAJ KUMARKHURANA	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	22-01-2025
				OMP	OMP (I) (COMM)/37/2025	24-01-2025	YES BANK LTD Vs SHRI KHALIFAINFRA DEVELOPERS	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	22-01-2025
				OMP	OMP (I) (COMM)/38/2025	24-01-2025	YES BANK LTD Vs K N BUILDING MATERIAL SUPPLIER	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	22-01-2025
				OMP	OMP (I) (COMM)/78/2025	27-01-2025	YES BANK LTD Vs ABHISHEKARORA	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025

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				OMP	OMP (I) (COMM)/79/2025	27-01-2025	YES BANK LTD Vs ROHAN BRIJ MOHAN	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025
				OMP	OMP (I) (COMM)/80/2025	27-01-2025	YES BANK LTD Vs JOYA JANGRA	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025
				OMP	OMP (I) (COMM)/81/2025	27-01-2025	YES BANK LTD Vs ASVENDRA SINGH RAJPOOT	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025
				OMP	OMP (I) (COMM)/82/2025	27-01-2025	YES BANK LTD Vs BADAN SINGH	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025
				OMP	OMP (I) (COMM)/83/2025	27-01-2025	YES BANK LTD Vs MAYANK SHARMA	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025
				OMP	OMP (I) (COMM)/84/2025	27-01-2025	YES BANK LTD Vs RAVINDER DES RAJ	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025
				OMP	OMP (I) (COMM)/85/2025	27-01-2025	YES BANK LTD Vs GEETA PANDEY	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025
				CS	CS (COMM)/78/2025	29-01-2025	STATE BANK OF INDIA Vs RAMESH	Ashok Kumar(P),	9811896060	kumarashokadvocate@gmail.com	27-01-2025
				CS	CS (COMM)/86/2025	31-01-2025	MUNNA LAL YADAV PROPRIETOR M/S MARK ENGINEERING SYSTEM Vs Dolphin Aqua Cure Pvt Ltd	ANANT KUMAR HAJELAY(P),	9810134489	HAJELAYLAWASSOCIATES@GMAIL.COM	30-01-2025
15	MS. HEMANTI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	CS COMM	1/2025	03.01.2025	RIDHIMA ADVANI VS. SANYA	ASHUTOSH SENGHER	9899071998	ashutosh@sengerchambers.com	03.01.2025
				CS COMM	2/2025	03.01.2025	SERVEK FABRICATORS VS. SHAMPOORJI PALLONJI	SACHIN LOHIA	9999353434	lohiassociates@gmail.com	03.01.2025
				OMP(I)/COMM	2/2025	03.01.2025	AXIS BANK VS. GAURAV CHANDELA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	03.01.2025
				CS COMM	14/2025	07.01.2025	M/S EPPION LIFESCIENCES PVT LTD VS. M/S PHARMER	PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	03.01.2025

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				CS COMM	17/2025	08.01.2025	STPI INFRA PROJECTS LLP VS. AMBHIKA	ASHISH UPADHYAY	9811215280	upadhyaylawchambers@gmail.com	08.01.2025
				CS COMM	18/2025	08.01.2025	STPI INFRA PROJECTS LLP VS. SAKSHI GANDHI	ASHISH UPADHYAY	9811215280	upadhyaylawchambers@gmail.com	08.01.2025
				CS COMM	22/2025	10.01.2025	M/S ASP ENTERPRISES VS. M/S KESHAV ENTERPRISES	YOGESH GOEL	9810930909	yogesh.g.goel@gmail.com	10.01.2025
				CS COMM	23/2025	10.01.2025	ASUJA ESERV PVT LTD VS. ICICI BANK LTD	SHRIRAM TIWARY	8860658903	srt3007@gmail.com	10.01.2025
				MISC DJ. COMM	30/2025	13.01.2025	SITA RAM AND CO. VS. M/S BANSAL INTERIO	DEEPAK VOHRA	9810538000	advodeepak@gmail.com	13.01.2025
				CS COMM	32/2025	14.01.2025	M/S ART OF WOOD PRESENTATIVE VS. SAKIR SAIFI	BHARAT BHUSHAN	9910423763	advbharatbhushan325@gmail.com	14.01.2025
				CS COMM	33/2025	14.01.2025	SATYA NARIAN GUPTA VS. PUNEET VERMA	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	14.01.2025
				OMP(I)/COMM	12/2025	14.01.2025	YES BANK VS. RACHNA MAAN SINGH	S&K PARTERNS	9953036426	teams@skplaw.in	14.01.2025
				OMP(I)/COMM	26/2025	24.01.2025	SHRI RAM FINANCE LTD VS. RAHISUDDIN	SUNNY ARORA	9910574027	albuslawfirms@gmail.com	24.01.2025
				OMP(I)/COMM	49/2025	27.01.2025	YES BANK VS. NIKHIL SHARMA	SACHIN KATYAL	26211488	legal@katyalassociates.com	27.01.2025
				OMP(I)/COMM	50/2025	27.01.2025	YES BANK VS. UPENDER KUMAR LATYAN	SACHIN KATYAL	26211488	legal@katyalassociates.com	27.01.2025
				OMP(I)/COMM	51/2025	27.01.2025	YES BANK VS. MANISH KUMAR	SACHIN KATYAL	26211488	legal@katyalassociates.com	27.01.2025
				OMP(I)/COMM	52/2025	27.01.2025	YES BANK VS. MOHD. ZUHAIB	SACHIN KATYAL	26211488	legal@katyalassociates.com	27.01.2025

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				OMP(I)/COMM	53/2025	27.01.2025	YES BANK VS. DHANVEER JAIPAL SINGH	SACHIN KATYAL	26211488	legal@katyalassociates.com	27.01.2025
				OMP(I)/COMM	87/2025	28.01.2025	YES BANK VS. SHOBHA	SACHIN KATYAL	26211488	legal@katyalassociates.com	28.01.2025
				CS COMM	66/2025	28.01.2025	SAVOIR FAIRE MANUFACTURING CO VS. BANITA SWAIN	SUNIL DUTT	9312832910	contact@sddlai.in	28.01.2025
				CS COMM	67/2025	28.01.2025	PUNJAB NATIONAL BANK VS. CHANCHALA DEVI	AVDESH KR. SHAKYA	9810362626	Aakshakya@gmail.com	28.01.2025
				CS COMM	7/2025	28.01.2025	VINOD KUMAR BANGA VS.	AMAJIT SINGH	9811041494	radheyshyamadv@gmail.com	28.01.2025
				MISC DJ. COMM	94/2025	28.01.2025	M/S ALUTECH INDUSTRIES VS. RIYASAT	ADITYA LAROYIA	9873539952	adityalaroyia@gmail.com	28.01.2025
				CS COMM	68/2025	28.01.2025	CANARA BANK VS. SAFRAJ AHMAD	AMIT GUPTA	9810224621	amitgupta366@gmail.com	28.01.2025
				CS COMM	74/2025	29.01.2025	BANK OF BARODA VS. RISHABH PURI	HUNNY SHARMA	9650501903	advhunnnysharma28@gmail.com	29.01.2025
				CS COMM	75/2025	29.01.2025	PLATINEX DB BATHWARE INDIA VS. PRATEEK GUPTA	STUTI WASON	9811227766	wasonandwason@gmail.com	29.01.2025
				CS COMM	79/2025	30.01.2025	YASHPAL VS. ANUJ LAMBA	ADITYA KAUSHIK	9318470789		30.01.2025
				CS COMM	80/2025	30.01.2025	CHARAN PAADUKA INDUSTRIES VS. MUBARAK PASHA	PREM GARG	8860844670	premgarg.legal@yahoo.com	30.01.2025
				CS COMM	81/2025	30.01.2025	THE SOUTH INDIA BANK VS. PARVINDER SINGH	S K GARG	9810314404	skgargandcompany@gmail.com	30.01.2025
				CS COMM	82/2025	30.01.2025	AJAY SINGHAL HUF VS. SITA RAM AND CO	ASHOK KUMAR	9312908832	ayequity@gmail.com	30.01.2025

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				CS COMM	84/2025	31.01.2025	AGNI DEVICES PVT LTD VS. SOMYA PYROTEK	M.K. MIGLANI	811081980	mail@wrbindia.com	31.01.2025
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		CS (COMM)/19/2025	08-01-2025	RAINBOW TEXTILES Vs M/S FASHNEAR TECHNOLOGIES PVT LTD	Sobhik Tanwar(P),	Not Mentioned		04-01-2025
					Misc DJ/14/2025	08-01-2025	CANARA BANK Vs JYOTI BATRA	ANIL SHARMA(P),			04-01-2025
					Execution (Comm)/13/2025	10-01-2025	M/S SALEK CHAND JAIN AND SONS Vs Mr Anshul Khanna	Not applicable(P),	8383953944	jain.adityaraj@gamil.com	09-01-2025
					CS (COMM)/25/2025	10-01-2025	SAKSHI JAIN THROUGH SPA SHRI VINOD KUMAR JAIN Vs NITISH JAIN	Shiven Banga(P),	8700767450	adheerajassociate@gmail.com	09-01-2025
					OMP (I) (COMM)/13/2025	14-01-2025	Yes Bank Ltd Vs SANT BABA DEVIDAS LOGISTIC	ADV. LALIT PANDEY(P),	Not Mentioned	Not Mentioned	13-01-2025
					CS (COMM)/34/2025	14-01-2025	TRIP INDIA PVT LTD Vs SABAL PRODUCTION	Bharat Prakash(P),	9953434896	Not Mentioned	13-01-2025
					OMP (I) (COMM)/16/2025	17-01-2025	YES BANK LIMITED Vs ANIL KUMAR	TURAB ALI KAZMI(P),	Not Mentioned	Not Mentioned	16-01-2025
					Execution (Comm)/27/2025	20-01-2025	SANJAY JAIN Vs KDR FORGINGS PVT LTD	SURINDER JAIN(P),	9312414473	Not Mentioned	18-01-2025
					Execution (Comm)/28/2025	21-01-2025	ANKIT GUPTA Vs ENGLISH PREMIUM	AMAR KUMAR(P),	7820000383, 8000000383, 7820000300	gauravdelhiS@yahoo.com	20-01-2025
					CS (COMM)/53/2025	23-01-2025	Shri Naveen Gulati Proprietor of M/s Balaji Sales Corporation Vs Shri Puneet Gupta Proprietor of M/s D AND D Metal	ROHIT SEHGAL(P),	9911040316	gauravgauradvocate@gmail.com	22-01-2025
					OMP (I) (COMM)/31/2025	24-01-2025	YES BANK LTD Vs EXPRESS CARGO SERVICE	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	23-01-2025
					OMP (I) (COMM)/30/2025	24-01-2025	YES BANK LTD Vs VIKASH TYAGI	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	23-01-2025

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					OMP (I) (COMM)/29/2025	24-01-2025	YES BANK LTD Vs DEEPAK CHAUDHARY	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	23-01-2025
					CS (COMM)/60/2025	24-01-2025	The Nainital Bank Limited Vs Ayush Collection	Manoj Gupta(P),	Not Mentioned	Not Mentioned	23-01-2025
					OMP (I) (COMM)/48/2025	25-01-2025	Shriram Finance Ltd Vs GAYYUR	Manoj Kumar(P),	9811133644	manojkadv@gamil.com	24-01-2025
					Execution (Comm)/34/2025	25-01-2025	ABS INDIA PRIVATE LIMITED Vs ABC INFOSYSTEMS PRIVATE LIMITED	PRAKHAR DIXIT(P),	97181 22188	consultancy@syncleg al.co.in	24-01-2025
					CS (COMM)/62/2025	25-01-2025	Woodver Coatiing Pvt Ltd Vs FURNISHAMORE SERVICES LLP	Taksh Suri(P),			24-01-2025
					OMP (I) (COMM)/64/2025	27-01-2025	YES BANK LTD Vs GAURAV GAURAV	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	25-01-2025
					OMP (I) (COMM)/63/2025	27-01-2025	YES BANK LTD Vs MIHILAL AHIRWAR	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	25-01-2025
					OMP (I) (COMM)/62/2025	27-01-2025	YES BANK LTD Vs KAMAL KANT KHANNA	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	25-01-2025
					OMP (I) (COMM)/61/2025	27-01-2025	YES BANK LTD Vs CHAND TITU AHMED	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	25-01-2025
					OMP (I) (COMM)/60/2025	27-01-2025	YES BANK LTD Vs BABITA SINGH	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	25-01-2025
					CS (COMM)/65/2025	28-01-2025	PUNJAB NATIONAL BANK Vs BABITA MAHAWAR	Varun Gupta(P),	9999802509	ravinderadv@vahoo.com	27-01-2025
					CS (COMM)/64/2025	28-01-2025	M/S ARCO PLAST Vs M/S PAWAN ENTERPRISES	SURENDER SHARMA(P),	9891297097	anokhijindgi@gmail.com	27-01-2025
					CS (COMM)/77/2025	29-01-2025	SRI BALAJI PACKERS THROUGH ITS AR SH SUMIT JAIN Vs STANDARD AUTO ENGINEERS PVT LTD THROUGH ITS	NARENDER SINGH(P),	9953702037	narendersagwan@yahoo.com	28-01-2025

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					CS (COMM)/8/2025	03-01-2025	DHINGRA OPTICS Vs MAYASHEEL RETAIL INDIA LIMITED	DEPUTY LAL(P),	8447777040	advvikassharmal978@gmail.com	26-12-2024
					CS (COMM)/7/2025	03-01-2025	ANANDI DEVI Vs NYSAA RETAIL VENTURE PVT LTD	SHALU KARDAM(P),	9811041494	radheshyamadv@gmail.com	27-12-2025
					OMP (I) (COMM)/1/2025	03-01-2025	AXIS BANK LIMITED Vs HARISH KUMAR	Sunita Singh(P),	871040589	INDOLEXLAW@GMAIL.COM	28-12-2024
					Execution (Comm)/3/2025	03-01-2025	UNION BANK OF INDIA Vs M/S ND FOOTWEAR	CHITRA MALHOTRA(P),	Not Mentioned	Not Mentioned	31-12-2024
					OMP (I) (COMM)/14/2025	14-01-2025	Yes Bank Ltd Vs MDB BUILDCON	ADV. LALIT PANDEY(P),	8130383143	Not Mentioned	13-01-2025
					CS (COMM)/36/2024	15-01-2024	Campus Activewear Limited Vs Gopal Bhatia Proprietor Of M/s Shoes Galaxy	Ankit Parashar(P),	8802310640	Not Mentioned	14-01-2025
17	SH. JINDAL, JUDGE (COMMERCIAL COURT)	WEST	202 Extn Block	ARB. A. (COMM.)	ARB. A. (COMM.)/1/2025	03-01-2025	MODI IMPORTS Vs AMBIT FINVEST PRIVATE LIMITED	SANJAY VERMA	9810155090	sanjayvermaadv@yahoo.com	03-01-2025
				CS (COMM)	CS (COMM)/3/2025	03-01-2025	DEEPAK BANSAL V/S	HEMANT PATHAK	7011482414	advpathak83@gmail.com	26-12-2024
				OMP (I) COMM	OMP (I) (COMM.)/3/2025	08-01-2025	YES BANK V/S PARMOD HARI PRAKASH	SACHIN KATYAL	9811015339	katyalsachin2008gmail.com	07-12-2025
				ARB. A. (COMM.)	ARB. A. (COMM.)/2/2025	10-01-2025	PANKAJ VOHRA Vs ANJU VOHRA AND ORS	ASHOK MITTAL	9811485695	lawverakmsmail.com	09-01-2025
				CS (COMM)	CS (COMM)/24/2025	10-01-2025	M/S SUNRISE ENTERPRISES Vs THE EXECUTIVE ENGINEER DELHI JAL BOARD	HARSH CHACHRA	991045141	adv.harshchachra@gmail.com	09-01-2025
				CS (COMM)	CS (COMM)/26/2025	10-01-2025	M/S SUNRISE ENTERPRISES Vs MR AJAY KUMAR	HARSH CHACHRA	991045141	adv.harshchachra@gmail.com	09-01-2025
				CS (COMM)	CS (COMM)/27/2025	10-01-2025	PARVEEN KUMAR GARG V/S NEENA MAHAJAN	SAMEER SIDHAR	9444446565	sameer.sidhar@metropolitanlegal.in	09-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)	CS (COMM)/28/2025	10-01-2025	SCHENKAR INDIA PVT LTD V/S SIVANDANA COMMERCIAL COMPANY PVT LTD		MEHUL PARTI	9582599551	HARSHITA.MALIK@CHANDHIOK.COM	09-01-2025
				CS (COMM)	CS (COMM)/31/2025	14-01-2025	PUNJAB NATIONAL BANK V/S SK ENTERPRISES		VED PRAKASH	9711900673	advocateprakashved@gmail.com	13.01.2025
				CS (COMM)	CS (COMM)/42/2025	17-01-2025	APJ Steel Impex Pvt Ltd Vs RAHUL KUMAR JAISWAL		P.S SINGAL	9871117817	singalps@gmail.com	16-01-2025
				CS (COMM)	CS (COMM)/48/2025	20-01-2025	VIRESH TYAGI V/S M/S E.L TEK		MANOJ KHATRI	9212010299	advocatem.khatri@gmail.com	19-12-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/27/2025	24-01-2025	YES BANK V/S BIBARAN BASAK		SACHIN KATYAL	1126211488	legal@katyalassociates.com	23-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/28/2025	24-01-2025	YES BANK LTD Vs ROMY DHARAM PAL SINGH		SACHIN KATYAL	1126211488	legal@katyalassociates.com	23-01-2025
				CS (COMM)	CS (COMM)/56/2025	24-01-2025	STATE BANK OF INDIA V/S MR ANIL		ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	23-01-2025
				CS (COMM)	CS (COMM)/57/2025	24-01-2025	STATE BANK OF INDIA V/S SANJAY KUMAR		ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	23-01-2025
				CS (COMM)	CS (COMM)/58/2025	24-01-2025	STATE BANK OF INDIA V/S KARUNAKARAN		ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	23-01-2025
				CS(COMM)	CS (COMM)/59/2025	24-01-2025	JITENDER SINGH DHAWAN V/S STATE BANK OF INDIA		VIJAY K SEHGAL	9873403435	vijayadav558@gmail.com	23-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/40/2025	25-01-2025	YES BANK LTD Vs YUSUF SAIFI		SACHIN KATYAL	1126211488	legal@katyalassociates.com	25-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/65/2025	27-01-2025	YES BANK V/S PARMJEET SINGH MATTA		SACHIN KATYAL	1126211488	legal@katyalassociates.com	25-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/66/2025	27-01-2025	YES BANK V/S LAXMI NARAYAN		SACHIN KATYAL	1126211488	legal@katyalassociates.com	25-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM)	OMP (I) (COMM.)/67/2025	27-01-2025	YES BANK V/S ARUN KUMAR SINGH	SACHIN KATYAL	1126211488	legal@katyalassociate.com	25-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/68/2025	27-01-2025	YES BANK V/S ASVENDRA SINGH RAJ[POOT	SACHIN KATYAL	1126211488	legal@katyalassociate.com	25-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/69/2025	27-01-2025	YES BANK V/S DHEERAJ KUMAR	SACHIN KATYAL	1126211488	legal@katyalassociate.com	25-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/70/2025	27-01-2025	YES BANK V/S YAMINI SOLANKI	SACHIN KATYAL	1126211488	legal@katyalassociate.com	25-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/71/2025	27-01-2025	YES BANBK V/S ALOK REJA	SACHIN KATYAL	1126211488	legal@katyalassociate.com	25-01-2025
				OMP (I) (COMM)	OMP (COMM.)/1/2025	30-01-2025	PROGRESSIVE SALES PVT LTD V/S NORTH END FOODS MARKETING PVT LTD	AKHIL SACHAR	9891105069	SACHAR.AKHIL@GMAIL.COM	29-01-2025
				CS (COMM)	CS (COMM)/83/2025	31-01-2025	MEDISAN INSAAT SAGLIK SISTERMLERI LTD STT" V/S MED FRESHE PVT LTD	MOHD ALAM	9810206170	advalam1@gmail.com	29-01-2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	CS (COMM)/4/2025	CS (COMM)/4/2025	03-01-2025	BANK OF MAHARASHTRA Vs EASTERN POLYMER	SHAILESH KUMAR	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	03-01-2025
				Execution (Comm.)/5/2025	Execution (Comm.)/5/2025	03-01-2025	UNION BANK OF INDIA Vs M/S S.K. TRADERS				03-01-2025
				CS (COMM)/5/2025	CS (COMM)/5/2025	03-01-2025	ANANDI DEVI Vs MAYASHEEL RETAIL INDIA LTD	Radhey Shayam	9811041494	radheyshyamadv@gmail.com	03-01-2025
				CS (COMM)/6/2025	CS (COMM)/6/2025	03-01-2025	Rajeev Sharma Vs M/S Rakhi Fashion	Shalu Sharma	9899365677	robinadv96@gmail.com	03-01-2025
				CS (COMM)/11/2025	CS (COMM)/11/2025	04-01-2025	SHRIRAM PISTONS AND RINGS LIMITED Vs SUNEEL KUMAR	Ravi Chauhan	9871694660	mail@ravichauhan.co.in	04-01-2025
				CS (COMM)/12/2025	CS (COMM)/12/2025	04-01-2025	State Bank Of India Vs KIRAN PAL	S. Sood	9811786067	msssoodadvocate@gmail.com	04-01-2025

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				Misc DJ/15/2025	Misc DJ/15/2025	08-01-2025	Canara bank Vs Isha enterprises	SANDEEP TYAGI	9999886249	sk.tyagi@gmail.com	08-01-2025
				CS (COMM)/21/2025	CS (COMM)/21/2025	09-01-2025	HEM KANT JHA Vs RAMAPEER STONE INDUSTRIES	KARAN BHAMBRI	8882684194	ADV.KARANBHAMBRI@GMAIL.COM	09-01-2025
				Execution (Comm.)/12/2025	Execution (Comm.)/12/2025	10-01-2025	M/s Supreme Industries Ltd Vs M/s MeckMark Engineers Ltd				10-01-2025
				OMP (I) (COMM.)/6/2025	OMP (I) (COMM.)/6/2025	14-01-2025	Yes Bank Ltd Vs RAJU RAMDEEN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-01-2025
				OMP (I) (COMM.)/7/2025	OMP (I) (COMM.)/7/2025	14-01-2025	Yes Bank Ltd Vs KULDEEP GAJRAJ	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-01-2025
				OMP (I) (COMM.)/8/2025	OMP (I) (COMM.)/8/2025	14-01-2025	Yes Bank Ltd Vs EXPORT KING PRIVATE LIMITED	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-01-2025
				OMP (I) (COMM.)/9/2025	OMP (I) (COMM.)/9/2025	14-01-2025	Yes Bank Ltd Vs EASY EXPRESS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-01-2025
				OMP (I) (COMM.)/10/2025	OMP (I) (COMM.)/10/2025	14-01-2025	YES BANK LIMITED Vs CHITWAN SHARMA	S & K Partners	9953036426	teams@skplaw.in	14-01-2025
				Execution (Comm.)/15/2025	Execution (Comm.)/15/2025	14-01-2025	Deutsche Cars Pvt, Ltd Vs Shivani	Ashok Chhabra	9810008481	ashokchhabra4@gmail.com	14-01-2025
				CS (COMM)/35/2025	CS (COMM)/35/2025	15-01-2025	DHRAMPAL TOMAR Vs MCN SOLUTIONS PVT LTD	Sahil Aeron	9910007125	indiaaeron@gmail.com	15-01-2025
				CS (COMM)/36/2025	CS (COMM)/36/2025	16-01-2025	STATE BANK OF INIDA Vs DEVANAND	Manoj Kumar Pandey	9654371856	advpandeymanoj@gmail.com	16-01-2025
				CS (COMM)/37/2025	CS (COMM)/37/2025	16-01-2025	Uco Bank Vs Abhay Jain	ARUN DUGGAL	9811024490	ARUNDUGGAL@YAHOO.COM	16-01-2025
				OMP (I) (COMM.)/18/2025	OMP (I) (COMM.)/18/2025	17-01-2025	YES BANK LIMITED Vs RAMA DAVAR	S & K Partners	9953036426	teams@skplaw.in	17-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)/41/2025	CS (COMM)/41/2025	17-01-2025	Chaudhary Timber Industries Private Limited Vs MEENA DEVISINGH HARLALKA PROPRIETOR OF STREAM ENTERPRISES	JASPREET SINGH	9899641617	jaspreet.law@gmail.com	17-01-2025
				CS (COMM)/44/2025	CS (COMM)/44/2025	17-01-2025	RAI AND CO Vs MITESH HARILAL KARIA AND OTHER	ASHUTOSH JAIN	8920569785	ASHUTQSHJA1No95@GMAiL.COM	17-01-2025
				Counter Claim/4/2025	Counter Claim/4/2025	18-01-2025	Wear well indla pvt lta Vs Kohinoor ribbon factory pvt ltd	Viren Bansal	9433433333	virenbansal1@gmail.com	18-01-2025
				Execution (Comm.)/24/2025	Execution (Comm.)/24/2025	18-01-2025	MURTAZA ALI Vs Punjab Gaskets Industries	Mayank Ahuja	9999003982	Not Provided	18-01-2025
				CS (COMM)/47/2025	CS (COMM)/47/2025	20-01-2025	SAHIL PLASTIC THROUGH ITS PROPRIETOR MR SANJAY AGGARWAL Vs VENUS CONFERENCES AND	Abhay Pratap Singh	8527334575	abhay@gnslegal.in	20-01-2025
				OMP (I) (COMM.)/21/2025	OMP (I) (COMM.)/21/2025	24-01-2025	ORIX AUTO INFRASTRUCTRE SERVICE LTD Vs EMILY R PUDAITE	Abid Ahmed	9213142242	abidabmadadvocate@gmail.com	24-01-2025
				OMP (I) (COMM.)/22/2025	OMP (I) (COMM.)/22/2025	24-01-2025	YES BANK LTD Vs WASEEM	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	24-01-2025
				OMP (I) (COMM.)/23/2025	OMP (I) (COMM.)/23/2025	24-01-2025	YES BANK LTD Vs EXPRESS CARGO SERVICE	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	24-01-2025
				OMP (I) (COMM.)/24/2025	OMP (I) (COMM.)/24/2025	24-01-2025	YES BANK LTD Vs ASGAR KHAN	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	24-01-2025
				OMP (I) (COMM.)/25/2025	OMP (I) (COMM.)/25/2025	24-01-2025	YES BANK LTD Vs POONAM RAVINDRA	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	24-01-2025
				CS (COMM)/54/2025	CS (COMM)/54/2025	24-01-2025	AGGARWAL IRON AND STEEL INDUSTRIES Vs ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED	Ankit Gupta	9953030485	ankitgupta@gravistallegal.in	24-01-2025
				CS (COMM)/55/2025	CS (COMM)/55/2025	24-01-2025	Canara Bank Vs Ram Kumar Proprietor of Ram Trading	SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	24-01-2025
				OMP (I) (COMM.)/39/2025	OMP (I) (COMM.)/39/2025	25-01-2025	YES BANK LTD Vs SHIVA COLOUR SHED STEEL WORKS	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	25-01-2025

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				OMP (I) (COMM.)/54/2025	OMP (I) (COMM.)/54/2025	27-01-2025	YES BANK LTD Vs AJAY KUMAR	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	27-01-2025
				OMP (I) (COMM.)/55/2025	OMP (I) (COMM.)/55/2025	27-01-2025	YES BANK LTD Vs AJAY CHAUDHARY	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	27-01-2025
				OMP (I) (COMM.)/56/2025	OMP (I) (COMM.)/56/2025	27-01-2025	YES BANK LTD Vs SUBODH GUPTA	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	27-01-2025
				OMP (I) (COMM.)/57/2025	OMP (I) (COMM.)/57/2025	27-01-2025	YES BANK LTD Vs KAPIL KUMAR	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	27-01-2025
				OMP (I) (COMM.)/58/2025	OMP (I) (COMM.)/58/2025	27-01-2025	YES BANK LTD Vs ALLA ABDUL UDDIN	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	27-01-2025
				OMP (I) (COMM.)/59/2025	OMP (I) (COMM.)/59/2025	27-01-2025	YES BANK LTD Vs MUNNA RAWAT	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	27-01-2025
				CS (COMM)/63/2025	CS (COMM)/63/2025	27-01-2025	Woodver Coating Private Limited Vs Roobin Pokarna	RAKESH MALHOTRA	8447151507	chambersoftritentlegallp@gmail.com	27-01-2025
				CS (COMM)/73/2025	CS (COMM)/73/2025	28-01-2025	SH INDERJEET SINGH Vs SMT KAUSHALYA DEVI AND ORS	Praveen Suri	9810928188	praveensuri73@gmail.com	28-01-2025
				CS (COMM)/76/2025	CS (COMM)/76/2025	29-01-2025	State Bank Of India Vs BHARAT	ASHOK KUMAR	9811896060	KUMARASHOKADVOCATE@GMAIL.COM	29-01-2025
				CS (COMM)/85/2025	CS (COMM)/85/2025	31-01-2025	OM LOGISTICS LIMITED Vs ALAMODE TECHNOLOGIES PRIVATE LIMITED	Arun Aggarwal	9810163624	ADVOCATEARUN23@GMAIL.COM	31-01-2025
				Execution (Comm.)/20/2025	Execution (Comm.)/20/2025	15-01-2025	Shri Prakash Pritwani Vs Jag Rattan Daan Singh and Co	Ashu Ralhan	9582628330	arlegal266@gmail.com	15-01-2025
				Execution (Comm.)/10/2025	Execution (Comm.)/10/2025	09-01-2025	HARIOM AGGARWAL Vs YADAV CONSTRUCTION	SUMIT SARNA	9650941688	sumitsarna@gmail.com	09-01-2025
				Execution (Comm.)/19/2025	Execution (Comm.)/19/2025	14-01-2025	MS ART OF WOOD PRESENTATIVES Vs SH SAKIR SAIFI	Bharat Bhushan	9910403763	advbharatbhushan328@gmail.com	14-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Execution (Comm.)/11/2025	Execution (Comm.)/11/2025	10-01-2025	OM LOGISTICS LTD Vs EQUI PLUS INDIA EXPORTS PRIVATE LIMITED	Arun Aggarwal	9810163624	ADVOCATEARUN23@GMAIL.COM	10-01-2025
				Execution (Comm.)/30/2025	Execution (Comm.)/30/2025	21-01-2025	Ms Patel Jiva Sales Pvt Ltd Vs Ms Salig Ram Timbers	Ankit Khurana	9968068994	Not Provided	21-01-2025
				Execution (Comm.)/9/2025	Execution (Comm.)/9/2025	08-01-2025	AQUALITE INDUSTRIES PVT LTD Vs shobha rani	ARCHIT SINGHAL	9599043045	egal@sigmalegal.in	08-01-2025
				OMP (I) (COMM.)/86/2025	OMP (I) (COMM.)/86/2025	28-01-2025	YES BANK LIMITED Vs PRADEEP KUMAR SINGH	S & K Partners	9953036426	teams@skplaw.in	28-01-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	Execution (Comm.)/7/2025	Execution (Comm.)/7/2025	04-01-2025	SHREE SHYAM TRADERS Vs AMOCON				
				Misc DJ/10/2025	Misc DJ/10/2025	04-01-2025	PARKNonwoven Pvt Ltd Vs Mag Filters and Equipment Private Limited AND Ors	Ashu Pathak			
				CS (COMM)/13/2025	CS (COMM)/13/2025	04-01-2025	PAYSPRINT PRIVATE LIMITED Vs INDRAJEET YADAV	Vivek Sharma	9871129399	viveksharma.advo1@gmail.com	02-01-2025
				CS (COMM)/15/2025	CS (COMM)/15/2025	07-01-2025	BANK OF BARODA Vs DIGITOOLS	Suman Kumar Choudhary	8368031251	advocateskchoudhary@gmail.com	03-01-2025
				CS (COMM)/20/2025	CS (COMM)/20/2025	08-01-2025	weblink in Pvt Ltd Vs Infinity Group	Chanchal Sharma	8700767450	adheerajassociate@gmail.com	03-01-2025
				OMP (I) (COMM.)/11/2025	OMP (I) (COMM.)/11/2025	14-01-2025	YES BANK LIMITED Vs SUMIT KUMAR	Sumit Kumar	9953036426	teams@skplaw.in	13-01-2025
				CS (COMM)/38/2025	CS (COMM)/38/2025	16-01-2025	STATE BANK OF INIDA Vs vinod kumar	Manoj Pandey	9654371824	adpandeymanoj@gmail.com	15-01-2025
				OMP (I) (COMM.)/17/2025	OMP (I) (COMM.)/17/2025	17-01-2025	YES BANK LIMITED Vs DEEPU SINGH	Turab Ali Kazmi	9953036426	turab@skplaw.in	15-01-2025
				OMP (I) (COMM.)/19/2025	OMP (I) (COMM.)/19/2025	18-01-2025	JFC LEASING P LTD Vs SHAMA PARVEEN	Anuj Kumar	9810133410	bhagatsinghis@yahoo.com	15-01-2025

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				Execution (Comm.)/23/2025	Execution (Comm.)/23/2025	18-01-2025	Ms Psa Polymers Pvt Ltd Vs M/S GLOBUS ECOTRONICS PVT LTD					
				OMP (I) (COMM.)/20/2025	OMP (I) (COMM.)/20/2025	21-01-2025	ORIX AUTO INFRASTRUCTURE SERVICE LIMITED Vs RITESH PRABHAKAR MENON	Ritesh Prabhakar Menon	9213142242	abidahmadadvocate@gmail.com		20-01-2025
				CS (COMM)/51/2025	CS (COMM)/51/2025	23-01-2025	Bank of Baroda Vs Baljeet Kaur Chopra	Deepa Gupta	9811522440	advocate.deepa.gupta@gmail.com		22-01-2025
				Execution (Comm.)/35/2025	Execution (Comm.)/35/2025	25-01-2025	MS FIRE HUT COMMERCIAL EQUIPMENT PVT LTD Vs MS KALTECH BUILDING CONTROLS PVT LTD					
				OMP (I) (COMM.)/41/2025	OMP (I) (COMM.)/41/2025	25-01-2025	YES BANK LTD Vs NIYAZ NISAR	Kirtik Kumar	011-26211488	legal@katyalassociates.com		22-01-2025
				OMP (I) (COMM.)/42/2025	OMP (I) (COMM.)/42/2025	25-01-2025	Shriram Finance Ltd Vs MUKESH KUMAR	Manoj Kumar	9811133644			23-01-2025
				OMP (I) (COMM.)/43/2025	OMP (I) (COMM.)/43/2025	25-01-2025	Shriram Finance Ltd Vs MOHSIN	Manoj Kumar	9811133644			23-01-2025
				OMP (I) (COMM.)/44/2025	OMP (I) (COMM.)/44/2025	25-01-2025	YES BANK LTD Vs YADRAM	Kartik Kumar	011-26211488	legal@katyalassociates.com		22-01-2025
				OMP (I) (COMM.)/45/2025	OMP (I) (COMM.)/45/2025	25-01-2025	YES BANK LTD Vs SHAMA	Kartik Kumar	011-26211488	legal@katyalassociates.com		22-01-2025
				OMP (I) (COMM.)/46/2025	OMP (I) (COMM.)/46/2025	25-01-2025	YES BANK LTD Vs SUKHDEV SINGH	Kartik Kumar	011-26211488	legal@katyalassociates.com		22-01-2025
				CS (COMM)/61/2025	CS (COMM)/61/2025	25-01-2025	ali sales corporation Vs Ashian Garments	Anoop Singh	8585985095	lawconsultant786@gmail.com		24-01-2025
				OMP (I) (COMM.)/72/2025	OMP (I) (COMM.)/72/2025	27-01-2025	YES BANK LTD Vs KULDEEP RAJPAL	Kartik Kumar	011-26211488	legal@katyalassociates.com		22-01-2025
				OMP (I) (COMM.)/73/2025	OMP (I) (COMM.)/73/2025	27-01-2025	YES BANK LTD Vs PRIYA ARORA	Kartik Kumar	011-26211488	legal@katyalassociates.com		22-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/74/2025	OMP (I) (COMM.)/74/2025	27-01-2025	YES BANK LTD Vs AKANT DAGAR	Kartik Kumar	011-26211488	legal@katyalassociate.com	22-01-2025
				OMP (I) (COMM.)/75/2025	OMP (I) (COMM.)/75/2025	27-01-2025	YES BANK LTD Vs DHEERAJ KUMAR	Kartik Kumar	011-26211488	legal@katyalassociate.com	22-01-2025
				OMP (I) (COMM.)/76/2025	OMP (I) (COMM.)/76/2025	27-01-2025	YES BANK LTD Vs ASHISH KUMAR	Kartik Kumar	011-26211488	legal@katyalassociate.com	22-01-2025
				OMP (I) (COMM.)/77/2025	OMP (I) (COMM.)/77/2025	27-01-2025	YES BANK LTD Vs MOHIT MAJUMDAR	Kartik Kumar	011-26211488	legal@katyalassociate.com	22-01-2025
				CS (COMM)/69/2025	CS (COMM)/69/2025	28-01-2025	Gangotri Electronics Pvt Ltd Vs Orion Industries	Kartik Bhagat	8126399943	advocatebhagat24@gmail.com	26-01-2025
				CS (COMM)/70/2025	CS (COMM)/70/2025	28-01-2025	Gangotri Electronics Pvt Ltd Vs Evana Electricals Private Limited	Kartik Bhagat	8126399943	advocatebhagat24@gmail.com	26-01-2025
				CS (COMM)/71/2025	CS (COMM)/71/2025	28-01-2025	ARCO PLAST Vs UNIQUE ART AND ORS	Surender Sharma	9891297097	anokhijindgi@gmail.com	24-01-2025
				CS (COMM)/72/2025	CS (COMM)/72/2025	28-01-2025	GSI Enterprises Private Limited Vs Hari Electricals	Bhaskar Vali	9910358225	office@vali.co.in	28-01-2025
				OMP (I) (COMM.)/88/2025	OMP (I) (COMM.)/88/2025	28-01-2025	YES BANK LTD Vs VIKRANT RAM MEHAR	Kartik Kumar	011-26211488	legal@katyalassociate.com	28-01-2025
				OMP (I) (COMM.)/89/2025	OMP (I) (COMM.)/89/2025	28-01-2025	YES BANK LTD Vs NAVEEN KUMAR	Kartik Kumar	011-26211488	legal@katyalassociate.com	22-01-2025
				Ex.COMM - Award by Arb. Comm./1/2025	Ex.COMM - Award by Arb. Comm./1/2025	31-01-2025	Doha Bank Vs Prashant Sethi	Praveen Suri	9810928188	praveensuri73@gmail.com	27-01-2025
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	CS(COMM)	2/2025	03.01.2025	B S THAKUR SOLE PROP OF DYNATECH VS. CENTRAL PUBLIC WORKS DEPARTMENT AND ORS.	SANJEEV KUMAR AND DALIP SINGH	9811387338	NOT AVAILABLE	20.12.2024
			1	CS(COMM)	3/2025	03.01.2025	ANSHUL SHARMA VS. HANDICRAFT DEVELOPMENT CORPORATION OF KERALA	VAIBHAV SINHA	9810472854	sinhavaibhav@rediffmail.com	17.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	OMP(COMM)	1/2025	03.01.2025	M/S EASYLINK SOFTECH PVT. LTD. VS. MANISH KUMAR	MANSI KUKREJA	9811446272	ADV.MANSI.KUKREJA@GMAIL.COM	20.12.2024
			1	MISC. DJ	2/2005	04.01.2025	M/S ANAND GLASS WORKS THROUGH ITS PROPRIETOR SH. SURESH KUMAR GUPTA VS. M/S SAILKOT SHOP	SURENDRA SINGH	9868276033	SURENDER2507@GMAIL.COM	23.12.2024
			1	CS(COMM)	9/2025	04.01.2025	ZYDUS WELLNESS PRODUCTS LTD. VS. NAGARAJU RAJU	GURUSWAMI NATRAJ	9811808373	litigation@Gnataraj .com	03.01.2025
			1	CS(COMM)	10/2025	04.01.2025	ZYDUS WELLNESS PRODUCTS LTD. VS. SUMITRA AGARWAL AND ORS.	GURUSWAMI NATRAJ	9811808373	litigation@Gnataraj .com	28.12.2024
			1	OMP(I)COMM	1/2025	04.01.2025	GEPS PROJECTS VS. INDIABULLS ESTATE LTD.	PSP LEGAL	9818671166	INFO@DSNLEGAL.COM	03.01.2025
			1	CS(COMM)	13/2025	07.01.2025	M/S SPECTRON ENGINEERS PVT. LTD. VS. OIL AND NATURAL GAAS CORPORATION	NISHANT KUMAR AND GAURAV KUMAR	8447749492	ASHVIKLEGAL@GMAIL.COM	07.01.2025
			1	OMP(COMM)	2/2025	08.01.2025	NAVIN KUMAR GUPTA VS. UNION OF INDIA	ABHISHEK PANDEY	8447701038	CHAMBERSOFRCP@GMAIL.COM	21.12.2024
			1	CS(COMM)	15/2025	08.01.2025	STATE BANK OF INDIA VS. DHARMENDRA KUMAR SHARMA	RANI BHARDWAJ	9643680913, 8010410831	RBHARDWAJASSOCIATE@GMAIL.COM	24.12.2024
			1	CS(COMM)	14/2025	08.01.2025	DEV BHUMI COLD CHAIN PVT. LTD. VS. GREEN FRESH AGRO PROIDUCTS	RIYA SINGH AND ANKIT DANG,	9958838583, 9971634469	ADVANKITDANG@GMAIL.COM	20.12.2024
			1	EX(COMM)	5/2025	08.01.2025	M/S SS CHAUHAN & SONS VS. UNION OF INDIA	KUNWAR CHANDRESH	9311577904	KUNWAR.CHANDRESH@GMAIL.COM	21.12.2024
			1	CS(COMM)	17/2025	09.01.2025	SHIVAM ENGINEERS & FABRICATORS VS. AASHIRWAD INDSUTRIEWS	SUNIL KUMAR BHARDWAJ	9311603927	BHARDWAJSUNIL26@YAHOO.CO.IN	27.12.2024
			1	CS(COMM)	20/2025	10.01.2025	SHRI RAHUL SHARMA VS. M/S JEET TRADERS AND ORS.	AFROZ AHMED	9899972202	ADVOCATE.AFROZ73@gmail.com	24.12.2024
			1	CS(COMM)	21/2025	10.01.2025	BAZEL INTERNATIONAL LIMITED VS. TAV AERONAUTICS CONSULTANCY PVT. LTD.	PriamvadaSuroli a	9654828744	priamvadasurolia@gmail.com	03.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	23/2025	10.01.2025	BAZEL INTERRNATIONAL LIMITED VS. TARUN MATHUR	PriamvadaSuroli a	9654828744	priamvadasurolia@gmail.com	03.01.2025
			1	CS(COMM)	24/2025	10.01.2025	DURGESH MERCHANTS LTD. VS. TARUN MATHUR	PriamvadaSuroli a	9654828744	priamvadasurolia@gmail.com	03.01.2025
			1	OMP(COMM)	3/2025	10.01.2025	UNION OF INDIA VS. M/S DAWAR RUBBER INDUSTRIES	ASHISH KUMAR SHARMA	9313471929	ASHISHSHARMA379@GMAIL.COM	28.12.2024
			1	EX(COMM)	9/2025	10.01.2025	M/S FRIENDS PAPER VS. RAJAT BHATIA AND ANR.	VIVEK KUMAR SINGH	9810182555	exalliance.vivek@gmail.com	28.12.2024
			1	OMP(I)COMM	6/2025	13.1.2025	AXIS BANK LTD. VS. ANURADHA SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.01.2025
			1	OMP(I)COMM	5/2025	13.01.2025	AXIS BANK LTD. VS. KOMAL TIWARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.01.2025
			1	OMP(I)COMM	4/2025	13.01.2025	AXIS BANK LTD. VS. ATUL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.01.2025
			1	OMP(COMM)	4/2025	13.01.2025	INDIAN RAILWAY CATERING AND TOURISM CORPORATION VS. M/S DEEPAK & CO.	ASHIM SHRIDHAR NIYATI PATWARDHAN	9971547353	CHAMBERASHIMS HRIDHAR@GMAIL.COM	07.01.2025
			1	CS(COMM)	27/2025	13.01.2025	SUPRABHA MITRA VS. ANUJ GUPTA	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	27.12.2024
			1	OMP(COMM)	5/2025	14.01.2025	M/S RAGHAV ENGINEERS VS. DELHI TOURISM & TRANSPORTATION DEVELOPMENT CORPORATION	SIDDHARTH MULLICK	9953903010	SIDDHARTHMULLICK19@GMAIL.COM	26.12.2024
			1	EX(COMM)	11/2025	14.01.2024	VIDYA BHUSHAN BHALLA VS. DIVYARTH LEASING AND FINANCE PVT. LTD. & ORS	C. P. PURI	9810011769	NOT AVAILABLE	08.01.2025
			1	EX(COMM)	14/2025	15.01.2025	GSI LOGISTICS PVT LTD. VS. ANHA EXPORTS	LOPM & ASSOCIATES	7827453470	CONTACT@LOPM.IN, DOCS.LOPM@GMAIL.COM	09.01.2025
			1	CS(COMM)	34/25	16.01.2025	UDAANSURE PRIVATE LIMITED VS. SAPNA GOYAL	LEX LAAMA ADVOCATES	9311405040	ADV_VIREN@LEXLAAMA.COM	13.01.2025

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			1	OMP(COMM)	6/2025	16.01.2025	NATIONAL AGRICULTURE CO OPERATIVE MARKETING FEDERATION OF INDIA LTD. VS. UTTAM FRUITS AND	DSN LEGAL	9310707170	INFO@DSNLEGAL.COM	13.01.2025
			1	CS(COMM)	33/2025	16.01.2025	JAILAXMI ENTERPRISE PVT. LTED. VS. CB ELECTRICS INDIA PVT. LTD.	SHUBHAM JAIN & HIMANSHU DHAWAN,	9999309222, 8750021607	CONTACT@UTKRISH THALAW.COM	27.12.2024
			1	CS(COMM)	36/2025	17.01.2025	STATE BANK OF INDIA VS. MR. RANJAN PRAKASH	SUNIL SEHRAWAT	9999330725	DELHILAWYERS76 @YAHOO.CO.IN	04.01.2025
			1	CS(COMM)	37/2025	17.01.2025	PUNJAB NATIONAL BANK VS. RAHUL GUPTA PROP OF M/S ER4NIKA TRADERS	INDRA NARAYAN	9311824970	ASSOCIATENARAYAN 29@GMAIL.COM	09.12.2024
			1	CS(COMM)	41/2025	18.01.2025	RAMBABU KUMAR VERSUS M/S LARSEN AND TOUBRO LTD.	RAJEEV SHRIVASTAVA & ASSOCIATES	9911792701	RAJEEVADV.SHRIV AASTAVA@GMAIL.COM	13.01.2025
			1	CS(COMM)	40/2025	18.01.2025	DEUTSCHE BANK AG VS. M/ SBOTHANI MEDICALS PVT. LTD.	SURI & COMPANY	9971357074	LITIGATION@SURI CO.IN	14.01.2025
			1	OMP(COMM)	9/2025	20.01.2025	M/S PUREARTH INFRASTRUCTURE LTD. VS. M/S OVERVIEW CONSULTANTS	AMAN GUPTA	9999245866	AMAN.LAW@GMAIL.COM	27.12.2024
			1	OMP(COMM)	8/2025	20.01.2025	M/S PNEUMATIC ENGINEERS PVT. LTD. VS. UNION OF INDIA	MANISH KUMAR	9911750282, 9540697749	MIKE82ADV@GMAIL.COM	15.01.2025
			1	CS(COMM)	43/2025	21.01.2025	M/S RSPL LTD. VS. ABBAS ALI PROPRIETOR OF STANDANR TRADERS	UNITED AND UNITED	26936783, 26843455	UNITEDMARK@UNITEDAND UNITED.COM	18.01.2025
			1	OMP(COMM)	11/2025	22.01.2025	DHARAMVIR VS. DDA	G L VERMA	9891600120	GIVERMA53@YAHOO.COM	20.01.2025
			1	OMP(I)COMM	13/2025	22.01.2025	AXIS BANK LTD. VS. SURESH CHANDRA PANDEY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.01.2025
			1	OMP(COMM)	10/2025	22.01.2025	DEALMONEY COMMODITIES PVT. LTD. VS. ABHISHEK SETHI	SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	16.01.2025
			1	CS(COMM)	50/2025	24.01.2025	M/S OM SAI CONSULTANCY SERVICES VS. M/S SHAPOORJI PALLONJJI & OCOMPANY	NISHANT NIGAM, AMAN ABBI	9811038966, 7506722118	NISHANT@NGLAW.IN, ASSOCIATE4@NGLAW.IN	16.01.2025

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			1	EX(COMM)	17/20258	24.01.2025	DIGIROVERS SOLUTIONS VS. LIVEPOOLS PVT. LTD.	MAYANK ARORA	9971220936	CONTACT@ADVOCATEMAYANK.IN	13.01.2025
			1	CS(COMM)	49/2025	24.01.2025	DEUTSCHE BANK AG VS. MR. CHANDRA SHEKHAR GUPTA	SURI & COMPANY	9971357074	LITIGATION@SURI.CO.IN	18.01.2025
			1	OMP(COMM)	12/2025	27.01.2025	UPPAL ENGINEERING CO PVT. LTD. VS. JAG PARVESH SUR	RITESH KHATRI	9899891989	RK@PETITJURIS.IN	20.01.2025
			1	M-EX	3/25	27.01.2025	GURMEET SINGH HUF VS. VARDHMAN INFRADEVELOPERS PVT. LTD.	KAMAL MEHTA & ASSOCIATES	9810475	9810475712, 9899172529	21.01.2025
			1	CS(COMM)	54/2025	27.01.2025	STATE BANK OF INDIA VS. KEDAR PRASAD	SHIV KUMAR TYAGI	9811059032	SHIVKTYAGI1@GMAIL.COM	21.01.2025
			1	MISC. DJ	180/2025	28.01.2025	INTERGLOBE TECHNOLOGY QUOTIENT PVT. LTD. VS. ANTILOGL VACATIONS PVT. LTD.	ADV. AMIT TYAGI	9910082777	INFO@AADHYALEGAL.COM	22.01.2025
			1	CS(COMM)	58/2025	28.01.2025	EMERGE GLASS PVT. LTD. VS. WILD BERRIES PVT. LTD.	VINEER JAIN	9716141409	NOTAVAILABLE	26.12.2024
			1	OMP(COMM)	13/2025	28.01.2025	RAGHAV ENGINEERS VS. DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION	SIDDHARTH MULLICK	9953903010	siddharthmullick19@gmail.com	20.01.2025
			1	OMP(COMM)	14/2025	28.01.2025	BHARAT SANCHAR NIGAM LTD. VS. BANSAL BROTHER	ISHITA KATYAN	9810049061	ISHTAKADYAN.ADV@GMAIL.COM	20.01.2025
			1	CS(COMM)	61/2025	29.01.2025	STATE BANK OF INDIA VS. SAGAR GAJANAN BIHADE	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	24.01.2025
			1	CS(COMM)	62/2025	29.01.2025	HERO CFINCORP PVT. LTD. VS. ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	22.01.2025
			1	CS(COMM)	63/2025	29.01.2025	HERO INVESTCORP PVT. LTD. VS. ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	22.01.2025
			1	OMP(COMM)	16/2025	30.01.2025	PARVEEN GOYAL VS. DCM SHRIRAM	RG LAWZ	9810910312, 8448370312	OFFICEOFRGLAWZ@GMAIL.COM	25.01.2025

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			1	OMP(COMM)	15/2025	30.01.2025	M/S THERMOKING VS. M/S PARAS CABLE INDUSTRIES	SH. SM HASHMI	8595718371	SARJEETMAHMOO DHASHMI@GMAIL. COM	27.01.2025
			1	EX(COMM)	19/2025	30.01.2025	TV TODAY NETWORK LIMITED VS. NEXUS AUDIENCE NETWORK PVT. LTD.	SHAHRUKH EJAZ	7838390214	SHAHRUKHEJAZ@ HOTMAIL.COM	24.01.2025
			1	CS(COMM)	67/2025	30.01.2025	BCC DEVELOPERS VS. UNION OF INDIA	RAHUL MALHOTRA	9899218215	RAHULSSMALHOTR A@GMAIL.COM	25.01.2025
			1	MISC. DJ	213/2025	31.01.2025	STATE BANK OF INDIA VS. DURGA NAND THAKUR AND ANR.	ANSHUMAN SRIVASTAV	9990042642	SRLANSHU83@GM AIL.COM	27.01.2025
			1	OMP(COMM)	17/2025	31.01.2025	M/S JAGDAMBA SALES CORPORATION VS. STATE	RAMESH KUMAR	9312279182, 9958801096	GOEL.RK467@GMAI L.COM	20.01.2025
			1	EX(COMM)	23/2025	31.01.2025	SHREE BALAJI COLOUR PRINTER THROUGH ITS PROP SANJAY SHARMA VS. RISHABH SAKLECHA	DEEPAK	9711573242	deepakjangralawotlic es@gmail.com	22.01.2025
21	SH. PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	VIDYANAGAR DISTRICT	25	CS (COMM)/12/2025	CS (COMM)/12/2025	07-01-2025	Hindustan Media Ventures Ltd Vs M/s Bfit Group o Institutions and Baba Farid Institute of technology	Madhur Dhingra(P),	9999467283	RA KESH (ti)AMSASSOCIA TES.CO. IN	23-12-2024
			25	CS (COMM)/19/2025	CS (COMM)/19/2025	10-01-2025	STATE BANK OF INDIA Vs BHARTI MALHOTRA PROPRIETOR M/S RR FOODS	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.co m	04-01-2025
			25	CS (COMM)/25/2025	CS (COMM)/25/2025	13-01-2025	State Bank Of India Vs NISHA KUMARI PROP OF M/S VIDYA CHHAYA ENTERPRISES	ASHISH BATRA(P),	9891223874	ashishbatra85@gmail .com	04-01-2025
			25	CS (COMM)/30/2025	CS (COMM)/30/2025	15-01-2025	M/s ACME PRINT O PAC PVT LTD Vs PUKHRAJ PACKAGING SOLUTIONS	NITIN GOEL(P),	9958617492	advnيتين@hotmail.co m	27-12-2024
			25	CS (COMM)/42/2025	CS (COMM)/42/2025	21-01-2025	STATE BANK OF INDIA Vs MOHINDER SINGH	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gma il.com	15-01-2025
			25	CS (COMM)/45/2025	CS (COMM)/45/2025	22-01-2025	PUNJAB NATIONAL BANK Vs NEETU SINGH	SABHYA JAIN(P),	9717610124	SABHYAJAINO8@G MAIL.COM	14-01-2025
			25	CS (COMM)/46/2025	CS (COMM)/46/2025	22-01-2025	CANARA BANK Vs SHUBHAM LAKHERA	KRISHAN KUMAR(P),	9910577700	krishenkumar@gmail .com	01-02-2025

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			25	CS (COMM)/51/2025	CS (COMM)/51/2025	27-01-2025	Krishan Lal Thukral Vs Harsh Thukral	Sudhir Balyan(P),	9899060069	balyanassociation@gmail.com	21-01-2025
			25	CS (COMM)/5/2025	CS (COMM)/5/2025	04-01-2025	TATA TELESERVICES LTD Vs Perfect Internet Private Limited	Sonu Vivek(P),	9873437010	info@mindlegal.in	20-12-2024
			25	CS (COMM)/52/2025	CS (COMM)/52/2025	27-01-2025	STATE BANK OF INDIA Vs LAKSHMI PRASANNA RM	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	20-01-2025
			25	CS (COMM)/53/2025	CS (COMM)/53/2025	27-01-2025	STATE BANK OF INDIA Vs KRISHNA KUMAR SINGH	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	21-01-2025
			25	CS (COMM)/57/2025	CS (COMM)/57/2025	28-01-2025	Allied Tubes Pvt Ltd Through Its Director Mr Rishabh Taneja Vs GREEN SPACE INFRAHEIGHTS	JAGRITI JAIN(P),	9811096551	info@shreevardhmangroup.com	03-02-2025
			25	CS (COMM)/59/2025	CS (COMM)/59/2025	29-01-2025	Rahul Trading Vs Ougi Trading Private Limited	Kuldeep Singh(P),	7290938799	NOT PROVIDED	22-01-2025
			25	CS (COMM)/60/2025	CS (COMM)/60/2025	29-01-2025	Hindustan Media Ventures Limited Vs Sunil Kumar	Akash Kaushik(P),	9811805474	gaurandcompany@yahoo.com	10-01-2025
			25	CS (COMM)/66/2025	CS (COMM)/66/2025	30-01-2025	PUNJAB NATIONAL BANK Vs ZEENAT DIGITAL	Ankit Agrawal(P),	9540411965	saurabhgadv@gmail.com	23-01-2025
			25	CS (COMM)/69/2025	CS (COMM)/69/2025	31-01-2025	ROCHADS MEDIA PVT LTD Vs ITD TECHNOLOGIE AND MARKETING PVT LTD	shubham kumar(P),	9958758752	adv.shubham7@gmail.com	23-01-2025
			25	Execution (Comm)/13/2025	Execution (Comm)/13/2025	15-01-2025	GOLD CORP GLOBAL LOGISTICS P LTD Vs Bajaj Allianz General Insurance Co Ltd	NAVNEET GOYAL(P),	9811224831	navneetgoyal.adv@gmail.com	24-12-2024
			25	Execution (Comm)/16/2025	Execution (Comm)/16/2025	17-01-2025	MS R C FREIGHT FORWARDERS PVT LTD Vs M S JETSET CLEARING and FORWARDING SERVICES	Ankit Mehta(P),	9650552762	notifyhimangi@outlook.com	27-12-2024
			25	Execution (Comm)/18/2025	Execution (Comm)/18/2025	29-01-2025	UGRO CAPITAL LIMITED Vs GUPTA NORTH EAST WHOLSALE SHOP	deepak mittal(P),	9821252126	dmlawchambers.jmdgmail.com	22-01-2025
			25	Execution (Comm)/22/2025	Execution (Comm)/22/2025	31-01-2025	S K AGARWAL AND CO Vs Super Disco Ispat Pvt Ltd	Rajiv Bakshi(P),	9891695725	rajivebakshi@gmail.com	25-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	Execution (Comm)/3/2025	Execution (Comm)/3/2025	07-01-2025	MS SUSHILA Vs The Chief Commercial officer Delhi International Airport Pvt Ltd	Natwar Rai(P),	9818906064	natwarrai@gmail.com	27-01-2025
			25	Execution (Comm)/4/2025	Execution (Comm)/4/2025	07-01-2025	PETROPOL INDIA LIMITED Vs TDI INFRACORP INDIA LIMITED	Jyoti Sharma(P),	9990008499	VIKASSHARMALAW OFFICES@GMAIL.COM	23-12-2024
			25	Execution (Comm)/8/2025	Execution (Comm)/8/2025	10-01-2025	M/S ANAND AND CO Vs UNION OF INDIA	POONAM PRASAD(P),	9311577904	Kunwar.chandresh@gmail.com	27-12-2024
			25	Misc DJ/119/2025	Misc DJ/119/2025	18-01-2025	M/S MARTBAAN THROUGH ITS PARTNERS/OWNERS Vs M/S PARIS FOODS AND CHEMICAL	STUTI WASON(P),	9891227766	info.lexjmd@gmail.com	13-01-2025
			25	OMP (I) (COMM)/15/2025	OMP (I) (COMM)/15/2025	30-01-2025	M/s Clix Capital Services Pvt Ltd Vs Suresh Kumar Bhati	Ravi Shankar Garg(P),	9718182038	assocaitesrsgarg I 3@gmail.com	24-01-2025
			25	OMP (I) (COMM)/16/2025	OMP (I) (COMM)/16/2025	31-01-2025	HERO FINCORP LTD Vs BINDESH KUMAR SHARMA	MAYANK MAHAJAN(P),	9873347330	Mayanak mahajan05@yahoo.com	29-01-2025
			25	OMP (I) (COMM)/7/2025	OMP (I) (COMM)/7/2025	15-01-2025	HERO FINCORP LTD Vs COSMOS FACILITY SERVICES PVT LTD	MAYANK MAHAJAN(P),	9873347330	Mayanak mahajan05@yahoo.com	15-01-2025
			25	OMP (I) (COMM)/9/2025	OMP (I) (COMM)/9/2025	20-01-2025	JAGAT SHARMA Vs UNION OF INDIA	Saurav Singh Yadav(P),	8954377855	sauravyadavri@gmail.com	20-01-2025
			25	CS (COMM)/4/2025	CS (COMM)/4/2025	04-01-2025	STATE BANK OF INDIA Vs RIMPLE RANO PROPRIETOR M/S RIMPLES CLOTHING PAPER	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	21-12-2024
			25	CS (COMM)/48/2025	CS (COMM)/48/2025	24-01-2025	Avinash Rastogi Prop of Proxima Medicare Vs MS Sradya Life Care Pvt Ltd	ANANYA BHATTACHARYA(P),	9811758559	akncnoy@gmail.com	18-01-2025
			25	CS (COMM)/8/2025	CS (COMM)/8/2025	04-01-2025	M/s Spectron Engineers Private Limited Vs OIL AND NATURAL GAS CORPORATION LIMITED	NISHANT KUMAR(P),	9899920215	ashviklegal@gmail.com	04-01-2025
			25	Execution (Comm)/1/2025	Execution (Comm)/1/2025	04-01-2025	SONA RAM VOHRA Vs THE SOUTH INDIAN BANK LTD	Anil Panwar(P),	9818266633	panwarassociates@gmail.com	26-12-2024
			25	Execution (Comm)/21/2025	Execution (Comm)/21/2025	31-01-2025	Prehari Protection Systems Pvt Ltd Vs DME/ CHG Northern Railway	Aayushman Aeron(P),	9868280166	sshooda65@gmail.com	27-01-2025

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			25	Misc DJ/50/2025	Misc DJ/50/2025	10-01-2025	LEAGUE RUNNERS ADVISORY Vs EUCLID INFOTECH LTD	Abhijeet Swaroop(P),	not given	not given	04-01-2025
			25	OMP (COMM)/7/2025	OMP (COMM)/7/2025	18-01-2025	Niravkumar Thakorlal Shah Vs Tata Capital Housing Finance Ltd	Preet Singh Oberoi(P),	999987440	office@cpsolaw.com	30-01-2025
			25	OMP (I) (COMM)/10/2025	OMP (I) (COMM)/10/2025	22-01-2025	AXIS BANK LTD Vs ANIL SHIVHARE	ADV. LALIT PANDEY(P),	9999682667	lalitpandeyadv@gmail.com	04-01-2025
			25	OMP (I) (COMM)/11/2025	OMP (I) (COMM)/11/2025	22-01-2025	AXIS BANK LTD Vs MOHD MUSTAQEEM	ADV. LALIT PANDEY(P),	9999682667	lalitpandeyadv@gmail.com	04-01-2025
			25	OMP (I) (COMM)/12/2025	OMP (I) (COMM)/12/2025	22-01-2025	AXIS BANK LTD Vs UMESH YADAV	ADV. LALIT PANDEY(P),	9999682667	lalitpandeyadv@gmail.com	04-01-2025
			25	OMP (I) (COMM)/2/2025	OMP (I) (COMM)/2/2025	13-01-2025	AXIS BANK LTD Vs JATIN SAHANI	ADV. LALIT PANDEY(P),	9999682667	lalitpandeyadv@gmail.com	04-01-2025
			25	OMP (I) (COMM)/3/2025	OMP (I) (COMM)/3/2025	13-01-2025	AXIS BANK LTD Vs MOHAMMAD NADEEM MIRZA	ADV. LALIT PANDEY(P),	9999682667	lalitpandeyadv@gmail.com	04-01-2025
			25	OMP (I) (COMM)/8/2025	OMP (I) (COMM)/8/2025	15-01-2025	M/s Clix Capital Services Pvt Ltd Vs Suresh Kumar Bhati	Ravi Shankar Garg(P),	9718182038	adssociatesrsgarg@gmail.com	09-01-2025
			25	Execution (Comm)/2/2025	Execution (Comm)/2/2025	07-01-2025	VIKAS VERMA VS. DSIIDC LTD.	AKSHU JAIN	9810300955	skjainandassociates@gmail.co	23-12-2024
			25	Execution (Comm)/7/2025	Execution (Comm)/7/2025	09.01.2025	BNP PARIBAS SA VS. VARAHA INFRA LTD.	PAWAN SILMANA	999111858	mohit@duaassociates.com	24-12-2024
22	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	SUIT FOR TRADEMARKS	CS (COMM)/1/2025	03-01-2025	SWASTIK PIPE VS GRM MET MASH PROJECTS PVT LTD	SANJAY JAIN(P),	9810032754	jainsanjay2@yahoo.com	22-11-2024
			24	SUIT FOR RECOVERY	CS (COMM)/6/2025	04-01-2025	CENTRAL PARK ESTATES PVT LTD VS YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	ANIRUDH BHATIA(P),	Not available	not available	18-12-2024

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			24	SUIT FOR RECOVERY	CS (COMM)/7/2025	04-01-2025	STATE BANK OF INDIA VS JABIR AHMAD PROPRIETOR M/S FIT CHOICE ENTERPRISES	SHIV TYAGI(P),	Not available	not available	19-12-2024
			24	SUIT FOR RECOVERY	CS (COMM)/16/2025	08-01-2025	CANARA BANK VS V N PHARMA	SOUMITRA CHATTERJEE(P),	9999242523	lexcorplawoffices@gmail.com	21-12-2024
			24	EXECUTION PETITION	Execution (Comm)/6/2025	08-01-2025	RAJ KUMAR GUPTA VS. PUNEET BHATHIA	KANIKA BAWEJA	9911463148	kanikab.legal@gmail.com	14-11-2024
			24	SUIT FOR RECOVERY	CS (COMM)/18/2025	09-01-2025	CVM MUSIC PVT LTD VS M/S VIANET MEDIA PVT LTD AND ANR	N MAHABIR(P),	9811694997	ne.mahabir@gmail.com	23-12-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/52/2025	10-01-2025	LEAGUE RUNNERS ADVISORY VS E PROCUREMENT TECHNOLOGIES LTD ANR	ABHIJEET SWAROOP(P),	9711666059	abhijeet.swaroop@theguild.co.in	20-12-2024
			24	SUIT FOR RECOVERY	CS (COMM)/22/2025	10-01-2025	DEV BHUMI COLD CHAIN PRIVATE LIMITED VS YADGAR FRUIT COMPANY	ANKIT DANG(P),	9958838583	advankitdang@gmail.com	23-12-2024
			24	SUIT FOR RECOVERY	CS (COMM)/28/2025	13-01-2025	UNION BANK OF INDIA VS AAYAN ENTERPRISES	ROTHAS KUMAR JAJORIA(P),	Not available	not available	03-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/26/2025	13-01-2025	PRIYA DARSHANI VS STATE BANK OF INDIA	AMIT GUPTA(P),	9899474884	amitg.advocate@gmail.com	31-12-2024

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			24	SUIT FOR RECOVERY	CS (COMM)/29/2025	13-01-2025	STATE BANK OF INDIA VS SUNITA PROP OF M/S GOPAL KRISHNA DEPARTMENTAL STORE	ASHISH BATRA(P),	9891223874	ashishbatra85@gmail.com	02-01-2025
			24	EXECUTION PETITION	Execution (Comm)/10/2025	13-01-2025	HT MEDIA VS. OXIRICH REALTORS PVT. LTD.	KAPIL KHER	9891072729	anilkher@gmail.com	30-12-2024
			24	EXECUTION PETITION	Execution (Comm)/12/2025	14-01-2025	DR VINOD JAISWAL AND ANR VS SUPERTECH REALTORS PVT LTD AND ANR	PRABHAT SINGH RANA(P),	9716780160	psrana1997@gmail.com	31-12-2024
			24	SUIT FOR RECOVERY	CS (COMM)/32/2025	15-01-2025	AGRIM AVIATION PRIVATE LIMITED VS HELI AIRPARTS AND SERVICES PRIVATE LIMITED	RUCHIR BATRA(P),	9811278762	adv.ruchirbatra@gmail.com	08-01-2025
			24	EXECUTION PETITION	Execution (Comm)/15/2025	15-01-2025	PAWAN SECURITY SERVICES VS TAURUS HOTEL AND CONVENTIONS	DHIRAJ KUMAR(P),	9810522380	not available	08-01-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/31/2025	15-01-2025	PREETI BHUTANI AND ANR VS GOYAL PUBLISHERS AND DISTRIBUTORS PVT LTD AND OTHERS	SWAPNIL GAUR(P),	9971339121	legal@rlegal.co.in	14-01-2025
			24	CONTEMPT PETITION	Contempt Petition/1/2025	15-01-2025	MODERN MOLD PLAST PVT LTD VS MOHAMMAD SAMEER	SHRAVAN BANSAL	9810017859	skbansalpr@gmail.com	22-11-2024
			24	SUIT FOR RECOVERY	CS (COMM)/35/2025	16-01-2025	PRAGYAN METALS PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	SANJAY KUMAR(P),	9312219064	skumaradv212@gmail.com	10-01-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/39/2025	17-01-2025	STATE BANK OF INDIA VS PARMAR DINESH KUMAR	SUNIL SEHRAWAT(P),	9212190624	delhilawyers76@gmail.com	31-12-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/115/2025	17-01-2025	DENTEDGE HEALTHCARE PVT LTD VS V C JAIN	VISHAL CHAUDHARY	9811402715	not available	04-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/38/2025	17-01-2025	STATE BANK OF INDIA VS NEERAJ SHARMA	SUNIL SEHRAWAT(P),	9212190624	delhilawyers76@gmail.com	04-01-2025
			24	COUNTER CLAIM	Counter Claim/1/2025	20-01-2025	SINGAPORE AIRLINES LIMITED VS GAURAV CHIBBER	KULDIP RAI CHAWLA(P),	9811105226	not available	31-12-2024
			24	SUIT FOR RECOVERY	CS (COMM)/44/2025	21-01-2025	FAITH MERCANTILE PVT LTD VS M/S MAYA MACHINERY PVT LTD	AYUSHI CHUGH(P),	9953767798	ayushic41@gmail.com	14-01-2025
			24	EXECUTION PETITION	M-Ex/2/2025	21-01-2025	PS COMMODITIES VS MANJIT RAI AHUJA	KUSHAGRA BANSAL(P),	9999448797	not available	12-12-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/14/2025	22-01-2025	AXIS BANK LTD VS SUDHIR PANDEY	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	28-12-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/135/2025	22-01-2025	GAIL INDIA LIMITED VS SHIV KUMAR DHOREY	KUSHAGRA BANSAL(P),	9999448797	not available	13-01-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/47/2025	22-01-2025	BATRA PAPERS VS AG PACKAGING	ASHUTOSH BHARGAVA(P),	9873388834	ashu28bhardwaj@gmail.com	16-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/56/2025	27-01-2025	ATUL JAIN VS NAND LAL GOYAL	VIKRANT MITTAL(P),	9868860486	vikrant473@gmail.com	16-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/55/2025	27-01-2025	VALVOLIE CUMMINS PRIVATE LIMITED VS GKR INFRACON (INDIA) PRIVATE LIMITED	AKSHAY SHARMA(P),	9971293007	solicitorakshay@gmail.com	18-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/64/2025	29-01-2025	MOGLI LABS INDIA PVT LTD VS J MERCHANDISE	HARSH VARDHAN(P),	9250730788	uniquecounsels@gmail.com	17-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/65/2025	29-01-2025	STATE BANK OF INDIA VS LATE SHYAM MOHAN SATYAM	VARUN CHANDIOK(P),	9818365119	not available	24-01-2025
			24	EXECUTION PETITION	Execution (Comm)/20/2025	30-01-2025	M/S ENKAY ENTERPRISES VS UNION OF INDIA	ISHAN SACHDEVA(P),	Not available	not available	22-01-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/68/2025	30-01-2025	RSPL LTD VS VISHAL SOAP INDUSTRIES	SHRAVAN BANSAL(P),	9810017859	skbansalipr@gmail.com	28-01-2025
			24	EXECUTION PETITION	Execution (Comm)/24/2025	31-01-2025	SARAN MOTORS PRIVATE LIMITED VS D P TOUR AND TRAVELS	LOKESH BHOLA(P),	9999410660	not available	24-01-2025

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			24	EXECUTION PETITION	Execution (Comm)/25/2025	31-01-2025	TULI P TECHNO ENGINEERS VS R D VARMA AND CO	APRAJITA SUD(P),	9654448216	not available	25-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/70/2025	31-01-2025	MANJU MEHTA VS KYREEN BRAND HOLDINGS LTD	PUNEET SAINI(P),	9654222460	not available	27-01-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/95/2025	09/01/2025	IFFCO KISAN FINANCE LTD Vs PRADEEP SADHU RAM	Tusharr Mawkin(P),	9266434364	advocatesagaraggawa l@gmail.com	08.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/94/2025	09/01/2025	KOTAK MAHINDRA PRIME LTD Vs DIPU KUMAR JHA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	08.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/91/2025	09/01/2025	IFFCO KISAN FINANCE LTD Vs LALU LAL	Tusharr Mawkin(P),	9266434364	advocatesagaraggawa l@gmail.com	08.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/93/2025	09/01/2025	IFFCO KISAN FINANCE LTD Vs DINESH PABU RAM	Tusharr Mawkin(P),	9266434364	advocatesagaraggawa l@gmail.com	08.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/90/2025	09/01/2025	IFFCO KISAN FINANCE LTD Vs NARAYANLAL MEENA	Tusharr Mawkin(P),	9266434364	advocatesagaraggawa l@gmail.com	08.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/92/2025	09/01/2025	IFFCO KISAN FINANCE LTD Vs PUNA KATHAT	Kanika Baweja(P),	9266434364	advocatesagaraggawa l@gmail.com	08.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/171/2025	10/01/2025	AXIS BANK LIMITED Vs ALKA D	Rahul Chauhan(P),	9971891788	info@aualegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/170/2025	10/01/2025	AXIS BANK LIMITED Vs JIWANSH KATHURIA	Rahul Chauhan(P),	9971891788	info@aualegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/169/2025	10/01/2025	AXIS BANK LIMITED Vs MENKA	Rahul Chauhan(P),	9971891788	info@aualegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/168/2025	10/01/2025	AXIS BANK LIMITED Vs MOHIT KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	09.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/167/2025	10/01/2025	AXIS BANK LIMITED Vs RAJ SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/166/2025	10/01/2025	AXIS BANK LIMITED Vs GIRISH LUTHRA	Rahul Chauhan(P),	9971891788	info@aualegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/165/2025	10/01/2025	KOTAK MAHINDRA PRIME LTD Vs SUNIL KUMAR DHANKAR	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/164/2025	10/01/2025	KOTAK MAHINDRA PRIME LTD Vs SHIVAM SINGH	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	09.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/12/2025	10/01/2025	GOLDMEDAL ELECTRICALS PRIVATE LIMITED Vs MADHU CHORADIA PROPRIETOR AND TRADING AS SRI MAHAVEER	Shravan Bansal(P),	9910888645	unitedmark@unitedandunited.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/163/2025	10/01/2025	AXIS BANK LTD Vs BOBI PAL	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	09.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/11/2025	10/01/2025	Prasun Kumar Jha(proprietor of M/s shiv shakti enterprises) Vs Dharamraj Contracts(I) Pvt Ltd	Amit Sharma(P),	9958299393	diligentlawyers@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/162/2025	10/01/2025	AXIS BANK LTD Vs KAPIL KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	09.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/10/2025	10/01/2025	Rubicon Inspection Systems Pvt Ltd Vs Paras Railtech Pvt Ltd	ANKUR GARG(P),	9971420555	official@maplegal.in	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/151/2025	10/01/2025	AXIS BANK LTD Vs VED PRAKASH YADAV	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/149/2025	10/01/2025	AXIS BANK LTD Vs VINAY DWIVEDI	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/159/2025	10/01/2025	AXIS BANK LTD Vs SURENDRA MEGHVANSHI	SANJEEV PATHAK(P),	8285002845	manjul.sood@sreslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/161/2025	10/01/2025	AXIS BANK LTD Vs MOHAMMED SALAM	SANJEEV PATHAK(P),	8285002845	manjul.sood@sreslegal.com	09.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/160/2025	10/01/2025	AXIS BANK LTD Vs SURAJA BAI WO RAMSWROOP	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/153/2025	10/01/2025	AXIS BANK LTD Vs PRAKASH SO KANA RAM	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/152/2025	10/01/2025	AXIS BANK LTD Vs PURKHA RAM	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/150/2025	10/01/2025	AXIS BANK LTD Vs RAJKUMAR CHAUDHARY	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/148/2025	10/01/2025	AXIS BANK LTD Vs SALIM MOHAMMAD	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/154/2025	10/01/2025	HDFC BANK LTD Vs LALIT SOLANKI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/155/2025	10/01/2025	HDFC BANK LTD Vs BABITA YADAV	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/158/2025	10/01/2025	HDFC BANK LTD Vs JUGALAL KUDE	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/156/2025	10/01/2025	HDFC BANK LTD Vs SIDRA KHAN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/157/2025	10/01/2025	HDFC BANK LTD Vs NARENDRA SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/133/2025	10/01/2025	Yes Bank Ltd Vs RAJINDER PRASHAD	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/135/2025	10/01/2025	Cnh Industrial Capital India Pvt Ltd Vs SUTANU BHUSAN SWAIN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/131/2025	10/01/2025	AXIS BANK LTD Vs ARSHAD JAVED	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/320/2025	13/01/2025	Axis Bank Ltd Vs YUSUF 8125	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/319/2025	13/01/2025	Axis Bank Ltd Vs AKANKSHA TYAGI 7567	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/220/2025	13/01/2025	AXIS BANK LTD Vs DAYAM KHAN	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/318/2025	13/01/2025	Axis Bank Ltd Vs PRONOY MANDAL7871	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/317/2025	13/01/2025	AXIS BANK LTD Vs BHANWAR LAL SO MANGI LAL	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/218/2025	13/01/2025	AXISBANK LTD Vs JOGINDER SINGH	DHEERAJ(P),	9871040589	indolexlaw@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/316/2025	13/01/2025	Axis Bank Ltd Vs GULBAHAR 1640	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/308/2025	13/01/2025	Axis Bank Ltd Vs DEEPAK KUMAR 0329	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/315/2025	13/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1846	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/305/2025	13/01/2025	Axis Bank Ltd Vs TEETU SINGH 8219	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/303/2025	13/01/2025	Axis Bank Ltd Vs RAJEEV KUMAR 3464	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/306/2025	13/01/2025	Axis Bank Ltd Vs MOHD SWALEY 0177	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/313/2025	13/01/2025	Axis Bank Ltd Vs RAM LAKHAN5827	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/302/2025	13/01/2025	Axis Bank Ltd Vs SANJAY KUMAR 5051	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/314/2025	13/01/2025	Axis Bank Ltd Vs MO FARUKH 7499	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/307/2025	13/01/2025	Axis Bank Ltd Vs VIJAY PRASAD 9213	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/312/2025	13/01/2025	Axis Bank Ltd Vs FOZIYA FOZIYA 6660	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/311/2025	13/01/2025	Axis Bank Ltd Vs SACHIN YADAV 2203	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/310/2025	13/01/2025	Axis Bank Ltd Vs PUSHPA RANI 0314	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/309/2025	13/01/2025	Axis Bank Ltd Vs APURVA TYAGI 2012	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/301/2025	13/01/2025	Axis Bank Ltd Vs ATUL KUMAR 4833	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/304/2025	13/01/2025	Axis Bank Ltd Vs SONAM 7382	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/300/2025	13/01/2025	Axis Bank Ltd Vs ASHOK VISHWAKARMA 2081	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/216/2025	13/01/2025	AXIS BANK LTD Vs ABIDA BANO	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/298/2025	13/01/2025	AXIS BANK LTD Vs SUKHVEER SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/297/2025	13/01/2025	AXIS BANK LTD Vs KUNTI DEVI PAL	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	10.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/295/2025	13/01/2025	KOTAK MAHINDRA BANK Vs JAVED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/296/2025	13/01/2025	KOTAK MAHINDRA BANK Vs RAKESH SHAHI 700	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/292/2025	13/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1229	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/294/2025	13/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9129	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/293/2025	13/01/2025	Axis Bank Ltd Vs VIVEK KUMAR SHUKLA 7206	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/287/2025	13/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Sunder Singh	Ravi Shankar Garg(P),	9811252038	advocatersgarg@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/285/2025	13/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 812	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/286/2025	13/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1846	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/341/2025	14/01/2025	KOTAK MAHINDRA PRIME LTD Vs NARINDER KUMAR	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/340/2025	14/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs GABRIELLA RYNJAH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/337/2025	14/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs RAM KARAN YADAV	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/339/2025	14/01/2025	KOTAK MAHINDRA BANK Vs RINKI PASWAN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/338/2025	14/01/2025	KOTAK MAHINDRA BANK Vs ROHIT SACHAN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/336/2025	14/01/2025	KOTAK MAHINDRA BANK Vs SUNIL KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/332/2025	14/01/2025	KOTAK MAHINDRA BANK Vs MOHD DANISH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/334/2025	14/01/2025	KOTAK MAHINDRA BANK Vs PUSHPENDRA KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/335/2025	14/01/2025	KOTAK MAHINDRA BANK Vs SHYAM BIHARI 340	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/333/2025	14/01/2025	KOTAK MAHINDRA BANK Vs VISHAL YADAV	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/17/2025	14/01/2025	LOreal India Private Limited Vs Ashok Kumar	Shravan Bansal(P),	9990605966	rishi@unitedandunited.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/331/2025	14/01/2025	Axis Bank Ltd Vs AMOL SINGH YADAV 5035	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/328/2025	14/01/2025	AXIS BANK LTD Vs KAMLESH KUMAR GUPTA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/327/2025	14/01/2025	AXIS BANK LTD Vs MD SUPHIYAN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/329/2025	14/01/2025	AXIS BANK LTD Vs SANA KHAN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/330/2025	14/01/2025	AXIS BANK LTD Vs ANEET KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/323/2025	14/01/2025	YES BANK LIMITED Vs RAMCHANDER BHARDWAJ	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/325/2025	14/01/2025	SMFG INDIA HOME FINANCE CO LTD Vs JUGNU SHEKHAR SINHA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	13.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/326/2025	14/01/2025	YES BANK LTD Vs PRADEEP MANOJ KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/324/2025	14/01/2025	YES BANK LTD Vs PRINCE TRANSPORT WORKS	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/322/2025	14/01/2025	YES BANK LTD Vs HINDUSTAN LOGISTIC INDIA o3	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/321/2025	14/01/2025	YES BANK LTD Vs LAL SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	13.01.2025
			12, New Court Block-I	U/s 34 of the Arbitration & Conciliation Act	OMP (COMM)/1/2025	15/01/2025	Shree Shyam Enterprises Vs INDIRA GANDHI NATIONAL OPEN UNIVERSITY	SANJAY BANSAL(P),	9810959432	mail2sanjaybansal@y ahoo.com	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/480/2025	15/01/2025	Axis Bank Ltd Vs HARMANA RAM	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/482/2025	15/01/2025	Axis Bank Ltd Vs BHARATRAJ MEENA	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/478/2025	15/01/2025	Axis Bank Ltd Vs MANJEET KOUR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/477/2025	15/01/2025	Axis Bank Ltd Vs BHAWANI SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/479/2025	15/01/2025	Axis Bank Ltd Vs HEMRAJ MEENA	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/472/2025	15/01/2025	Axis Bank Ltd Vs RUBI 1024	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/473/2025	15/01/2025	Axis Bank Ltd Vs SACHIN KUMAR 8272	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/471/2025	15/01/2025	Axis Bank Ltd Vs MOHD ARIF 8774	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	14.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/475/2025	15/01/2025	Axis Bank Ltd Vs FAIZ ALAM 5942	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/474/2025	15/01/2025	Axis Bank Ltd Vs ALI MOHD 3481	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/469/2025	15/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 155	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/533/2025	16/01/2025	Kotak Mahindra Prime Ltd Vs DEEPAK DUA 1195	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	15.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/527/2025	16/01/2025	Kotak Mahindra Prime Ltd Vs SUNIL KUMAR 4878	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	15.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/528/2025	16/01/2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE 090	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/531/2025	16/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1788	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/530/2025	16/01/2025	yes bank limited Vs kamini gupta	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	15.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/532/2025	16/01/2025	YES BANK LIMITED Vs DEVINDER SINGH	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	15.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/529/2025	16/01/2025	YES BANK LIMITED Vs SONAM BHATI	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	15.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/26/2025	16/01/2025	M/s Tirth Agro Technology Private Limited Vs M/s Saifi Agricultural Impliments	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in	15.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/569/2025	17/01/2025	CNH Industrial Capital India Pvt Ltd Vs Avtar Singh	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/567/2025	17/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Vinod Sharma	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/566/2025	17/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1769	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	16.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/565/2025	17/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 102	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	16.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/30/2025	17/01/2025	SAHOTA INTERNATIONAL Vs Preenja Apparels Inc	Neha Warriar(P),	9560962997	nehawarrier@gmail.com	16.01.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/14/2025	17/01/2025	M/S Roots Cooling System Pvt Ltd Vs M/S Bharat Heavy Electricals Ltd	Amit Prabhat Nagar(P),	9289000013	apnagaradvocate@gmail.com	16.01.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/13/2025	17/01/2025	PUNJAB NATIONAL BANK Vs ARUN KUMAR SINGH	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	16.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/561/2025	17/01/2025	ELECTRONICA FINANCE LIMITED Vs SHRI CHARBHUJA MINERALS	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	16.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/589/2025	18/01/2025	SMFG INDIA CREDIT CO LTD Vs MANOJ KUMAR	Karan Chhibber(P),	Not Provided	Not Provided	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/586/2025	18/01/2025	Axis Bank Ltd Vs GULFAN 5449	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/584/2025	18/01/2025	Axis Bank Ltd Vs ASHA DOUNDIYAL 9884	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/583/2025	18/01/2025	Axis Bank Ltd Vs RENU GARG 0842	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/593/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs BHUSHAN T KSHIRSAGAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/590/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs PEDHADIYA JAY RANCHHODBHAI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/591/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs EKA YOGESH DABHADE	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/592/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs HARSHAD ARUN MANE	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/581/2025	18/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Hemant Construction	Ravi Shankar Garg(P),	9911883595	associatesrsgarg1@gmail.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/585/2025	18/01/2025	AXIS BANK LTD Vs LAHARU LAL BHIL	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/582/2025	18/01/2025	Axis Bank Ltd Vs RAJVEER 7205	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/578/2025	18/01/2025	AXIS BANK LTD Vs KAILASH CHAND SHARMA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/579/2025	18/01/2025	Axis Bank Ltd Vs SRI OM 9325	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/669/2025	21/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9041	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	20.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/670/2025	21/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 720	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	20.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/671/2025	21/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 740	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	20.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/668/2025	21/01/2025	KOTAK MAHINDRA BANK Vs KRISHAN KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	20.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/40/2025	21/01/2025	AARK PHARMACEUTICALS Vs HEDWELL PHARMA	Prashant Bhargava(P),	9991119392	passandassociates@gmail.com	20.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/667/2025	21/01/2025	yes bank ltd Vs HARGULAL BATRA	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	20.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/666/2025	21/01/2025	YES BANK LTD Vs MANOJ MISHRA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	20.01.2025

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			12, New Court Block-I	U/s 34 of the Arbitration & Conciliation Act	OMP (COMM)/5/2025	21/01/2025	UMASHANKAR PATEL Vs CNH INDUSTRIAL CAPITAL (INDIA) PRIVATE LIMTIED	CHUNA MANI PATEL(P),	7683041412	patelcm15@gmail.com	20.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/726/2025	22/01/2025	axis bank Vs amit mehta	Shobha Gupta(P),	9811192158	srsobhagupta@gmail.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/727/2025	22/01/2025	Axis Bank Ltd Vs EXPRESS SERVICES 0235	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/725/2025	22/01/2025	Axis Bank Ltd Vs PRASHWAR AZAD 8954	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/729/2025	22/01/2025	Axis Bank Ltd Vs PANINI TIWARI 6317	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/724/2025	22/01/2025	Axis Bank Ltd Vs AAMIN KHAN 1489	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/728/2025	22/01/2025	Axis Bank Ltd Vs BABA HARIDASS CARRIER 8837	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/730/2025	22/01/2025	Axis Bank Ltd Vs CHOUDHARY BROTHERS 7872	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/722/2025	22/01/2025	Yes Bank Ltd Vs NISHITH JAIN	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/723/2025	22/01/2025	Yes Bank Ltd Vs RIZWAN QAMBER ZAIDI	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/719/2025	22/01/2025	KOTAK MAHINDRA BANK Vs TRIDEV	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/721/2025	22/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 754	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/720/2025	22/01/2025	Axis Bank Ltd Vs SARA TRADING COMPANY 5305	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/717/2025	22/01/2025	Axis Bank Ltd Vs SARA TRADING COMPANY 2626	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/718/2025	22/01/2025	Axis Bank Ltd Vs RAJRANI K 3059	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/713/2025	22/01/2025	Axis Bank Ltd Vs BALJIT SINGH 9250	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/714/2025	22/01/2025	Axis Bank Ltd Vs VR TRANS 8430	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/45/2025	23/01/2025	Leayan Global Private Limited Vs Sharma Importers	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	22.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/772/2025	23/01/2025	AXIS BANK Vs PRAMOD	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	22.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/44/2025	23/01/2025	SYSTEMAIR INDIA PVT LTD Vs FABLAB ENGINEERING INDIA PVT LTD	Sunil Sharma(P),	9711747642	sunillegal103@gmail.com	22.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/827/2025	24/01/2025	Axis Bank Ltd Vs ANKUSH NAWAL	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	23.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/826/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1735	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	23.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/823/2025	24/01/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Ramanand Sharma	Ravi Shankar Garg(P),	9911883595	associatesrsgarg1@gamil.com	23.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/824/2025	24/01/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs IRSHAD ALAM	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	23.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/925/2025	27/01/2025	AXIS BANK LTD Vs MAVA RAM	SANJEEV PATHAK(P),	8285002845	manjul.sood@sresleg.al.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/924/2025	27/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/923/2025	27/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9003	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/922/2025	27/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs BHUPENDAR SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/921/2025	27/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9075	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/884/2025	25/01/2025	INDIA SHELTER FINANCE CORPORATION LTD Vs SOHANBHAI KOUSHAL	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/920/2025	27/01/2025	Axis Bank Ltd Vs HIRA RAM	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/919/2025	27/01/2025	Axis Bank Ltd Vs NARAYAN LAL AHIR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/918/2025	27/01/2025	YES BANK LIMITED Vs KAJAL KUMARI	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/917/2025	27/01/2025	AXIS BANK LTD Vs YASHODA KUMARI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/912/2025	27/01/2025	AXIS BANK LTD Vs RAKESH KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/913/2025	27/01/2025	AXIS BANK LTD Vs RAJESH KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/916/2025	27/01/2025	AXIS BANK LTD Vs BABLOO	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/915/2025	27/01/2025	AXIS BANK LTD Vs BHAKAR RAM	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/914/2025	27/01/2025	AXIS BANK LTD Vs HEM KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/988/2025	28/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SAHIDMAHMAD ABDULRASHID KURESHI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/987/2025	28/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs GUPTA NISIT	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/986/2025	28/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs MANDA ANIL KAMBALE	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/981/2025	28/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/982/2025	28/01/2025	KOTAK MAHINDRA BANK Vs TRIDEV	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/983/2025	28/01/2025	KOTAK MAHINDRA BANK Vs THANWAR SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/980/2025	28/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 716	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/985/2025	28/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1003/2025	29/01/2025	AXIS BANK LTD Vs AMIT	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	28.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1002/2025	29/01/2025	Axis Bank Ltd Vs HUKAM CHAND	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	28.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/999/2025	29/01/2025	YES BANK LIMITED Vs SURENDER SURENDER	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	28.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1000/2025	29/01/2025	YES BANK LIMITED Vs VANSHIKA ROAD LINES 141	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	28.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1001/2025	29/01/2025	YES BANK LIMITED Vs VIKAS GUPTA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	28.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/998/2025	29/01/2025	YES BANK LIMITED Vs VANSHIKA ROAD LINES 163	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	28.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/996/2025	29/01/2025	Yes Bank Ltd Vs SONU SHARMA	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	28.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/997/2025	29/01/2025	Yes Bank Ltd Vs ARUN KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	28.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1039/2025	30/01/2025	KOTAK MAHINDRA BANK Vs PRADEEP 6685	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1038/2025	30/01/2025	Axis Bank Ltd Vs DALJEET SINGH 6065	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1037/2025	30/01/2025	AXIS BANK LTD Vs KUSUM SINGH KANCHAN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	29.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1085/2025	31/01/2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	30.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1084/2025	31/01/2025	Axis Bank Ltd Vs RANJEET1915	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1083/2025	31/01/2025	Axis Bank Ltd Vs NANHE NAWAB FARUQUI 3384	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1081/2025	31/01/2025	FUSION FINANCE LIMITED Vs GUJARAT SNACKS COMPANY	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	30.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1082/2025	31/01/2025	Axis Bank Ltd Vs NABEEL AHMAD SIDDU IQI 1554	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.01.2025

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (I) (COMM)/89/2025	03/01/2025	AXIS BANK LTD Vs YASH KHANNA	DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/88/2025	03/01/2025	AXIS BANK LTD Vs ROHIT	DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/87/2025	03/01/2025	AXIS BANK LTD Vs PANKAJ TYAGI	DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/99/2025	09/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs RAKESH SUBE SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	21.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/98/2025	09/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs SUMAN CHANDAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	19.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/103/2025	09/01/2025	Axis Bank Vs Arshi	Anupam Singh(P),	9654926809	ANUPAMJSINGH@ GMAIL.COM	26.12.2024
			6, New Court Block-I	Commercial	CS (COMM)/6/2025	09/01/2025	IKSULA SERVICES PRIVATE LIMITED Vs COSPACES OPTech PRIVATE LIMITED	ASHKRIT TIWARI(P),	7708748786	ashkrit464@gmail.co m	21.12.2024
			6, New Court Block-I	Commercial	CS (COMM)/8/2025	09/01/2025	RAJIT KAICKER SR CITIZEN Vs WMC TRADING PVT LTD	Ashok Kumar(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	21.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/100/2025	09/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs ALOK RATHORE	RAJESH JANGRA(P),	9654926809	ANUPAMJSINGH@ GMAIL.COM	21.12.2024
			6, New Court Block-I	Commercial	Execution (Comm)/6/2025	09/01/2025	UNION BANK OF INDIA Vs DEVENDER SHARMA PROP OF M/S GOVINDAM ENTERPRISES	ADITYA PARASHAR(P),	9654926809	ANUPAMJSINGH@ GMAIL.COM	24.12.2024
			6, New Court Block-I	Commercial	Execution (Comm)/4/2025	09/01/2025	SHIV TRANSPORT Vs CENTRAL WAREHOUSE CORPORATION	IKRANT SHARMA	9810069880	IKRANTSHARMA73 8@GMAIL.COM	26.12.2024
			6, New Court Block-I	Commercial	Execution (Comm)/5/2025	09/01/2025	Entero Healthcare Solution Limited Vs ALL INDIA INSTITUTE OF MEDICAL SCIENCES	Rohit Kumar(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	20.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/101/2025	09/01/2025	Axis Bank Vs Bhajan Lal	Anupam Singh(P),	9654926809	ANUPAMJSINGH@ GMAIL.COM	26.12.2024

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/102/2025	09/01/2025	Axis Bank Ltd Vs Usha Kumari	Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	24.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/107/2025	09/01/2025	Axis Bank Ltd Vs HIRESH DEVI SINGH 8515	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	20.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/106/2025	09/01/2025	Axis Bank Ltd Vs JEETU SINGH 9125	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	20.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/129/2025	10/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018	parv mahajan(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	26.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/136/2025	10/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 8986	parv mahajan(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	26.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/124/2025	10/01/2025	AXIS BANK LTD Vs CHAMPA LAL	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/147/2025	10/01/2025	IFFCO KISAN FINANCE LTD Vs RAGHUVVEER SINGH	Kanika Baweja(P),	92664343	advocatesagaraggarwal@gmail.com	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/146/2025	10/01/2025	IFFCO KISAN FINANCE LTD Vs NIJAMUDIN MEMU KHAN	Tusharr Mawkin(P),	92664343	advocatesagaraggarwal@gmail.com	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/142/2025	10/01/2025	IFFCO KISAN FINANCE LTD Vs VIKAS DILBAG	Tusharr Mawkin(P),	92664343	advocatesagaraggarwal@gmail.com	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/139/2025	10/01/2025	IFFCO KISAN FINANCE LTD Vs KESHAV LAL KATARA	Tusharr Mawkin(P),	92664343	advocatesagaraggarwal@gmail.com	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/128/2025	10/01/2025	KOTAK MAHINDRA BANK Vs NIPUN TEMPO SERVICE 7702	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/127/2025	10/01/2025	KOTAK MAHINDRA BANK Vs SURENDER KUMAR 6361	MAYANK MAHAJAN(P),	9717028815	LITIGATION@SRCS LEGAL.COM	26.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/119/2025	10/01/2025	AXIS BANK LTD Vs RAMKUNWAR GURJAR	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	26.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/122/2025	10/01/2025	AXIS BANK LTD Vs HABIV SO MAJID	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	26.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/261/2025	13/01/2025	AXIS BANK LTD Vs RAJENDRA KUMAR YADAV	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	26.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/260/2025	13/01/2025	AXIS BANK LTD Vs DINESH SO BHEYA RAM	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	03.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/259/2025	13/01/2025	AXIS BANK LTD Vs DALU RAM	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	03.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/258/2025	13/01/2025	AXIS BANK LTD Vs ISHAK MOHMMAD	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/263/2025	13/01/2025	AXIS BANK LTD Vs SHAMIM BEGAM	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/264/2025	13/01/2025	AXIS BANK LTD Vs GAYYUR HASAN	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/257/2025	13/01/2025	AXIS BANK LTD Vs KANWAR GIRI	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/266/2025	13/01/2025	AXIS BANK LTD Vs AMANA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/265/2025	13/01/2025	AXIS BANK LTD Vs GAURAV CHANDELA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/262/2025	13/01/2025	AXIS BANK LTD Vs ARJUN SHRI RAM YADAV	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/447/2025	15/01/2025	YES BANK LTD Vs PRADEEP MANOJ KUMAR 67	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/446/2025	15/01/2025	YES BANK LTD Vs HINDUSTAN LOGISTIC INDIA	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	13.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/448/2025	15/01/2025	YES BANK LTD Vs YOGINDER SINGH 24	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/449/2025	15/01/2025	YES BANK LTD Vs YOGINDER SINGH	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/450/2025	15/01/2025	YES BANK LTD Vs ASHOK SHUKLA	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	13.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/31/2025	16/01/2025	Patanjali Ayurved Ltd and Anr Vs Rup Nagar Foods Products Pvt Ltd and Ors	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	15.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/648/2025	20/01/2025	AXIS BANK LTD Vs AAGU SO JADARA	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/644/2025	20/01/2025	HDFC BANK LTD Vs AMIT YADAV	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/645/2025	20/01/2025	AXIS BANK LTD Vs GOPAL YADAV	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/646/2025	20/01/2025	AXIS BANK LTD Vs DURGA RAM	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/647/2025	20/01/2025	AXIS BANK LTD Vs BHARAT SINGH	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/649/2025	20/01/2025	AXIS BANK LTD Vs MANGILAL SO SHIV NATH RAM	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/650/2025	20/01/2025	SMFG INDIA HOME FINANCE CO LTD Vs JAVED AKHTAR	AMIT KUMAR SINHA(P),	9717028815	LITIGATION@SRCSLEGAL.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/651/2025	20/01/2025	KOTAK MAHINDRA PRIME LTD Vs SATENDRA PRATAP SINGH	AMIT KUMAR SINHA(P),	9717028815	LITIGATION@SRCSLEGAL.COM	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/652/2025	20/01/2025	KOTAK MAHINDRA PRIME LTD Vs DEEPAK YADAV	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	08.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/653/2025	20/01/2025	IFFCO KISAN FINANCE LTD Vs RAJBIR DEVIRAM	Sagar Aggarwal	9266434364	ADVOCATESAGARAggarwal@gmail.com	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/654/2025	20/01/2025	IFFCO KISAN FINANCE LIMITED Vs DEEPAK KHARB	Sagar Aggarwal	9266434364	ADVOCATESAGARAggarwal@gmail.com	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/643/2025	20/01/2025	HDFC BANK LTD Vs MD ADIL	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/686/2025	21/01/2025	AXIS BANK LTD Vs AJAY KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/687/2025	21/01/2025	AXIS BANK LTD Vs SANGEETA SINGH YADAV	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/688/2025	21/01/2025	AXIS BANK LTD Vs HARISH KUMAR MANDHYAN	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/689/2025	21/01/2025	AXIS BANK LTD Vs BHARAT LAL YADAV	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/691/2025	21/01/2025	AXIS BANK LTD Vs SUNEEL KUMAR CHAUDHARY	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/690/2025	21/01/2025	AXIS BANK LTD Vs KULDEEP TRIPATHI	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/692/2025	21/01/2025	AXIS BANK LTD Vs KARAN SINGH CHOUDHARY	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/677/2025	21/01/2025	AXIS BANK LTD Vs HARPAL MEENA	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/678/2025	21/01/2025	YES BANK LTD Vs K K TRANSPORT SERVICE	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/680/2025	21/01/2025	AXIS BANK LTD Vs SABIR ALI	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	17.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/682/2025	21/01/2025	AXIS BANK LTD Vs ANOP SINGH	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/683/2025	21/01/2025	AXIS BANK LTD Vs MUBARIK ALI	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/760/2025	22/01/2025	YES BANK LTD Vs RANJIT RAM	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/769/2025	22/01/2025	AXIS BANK LIMITED Vs HAMENT KUMAR	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/767/2025	22/01/2025	AXIS BANK LIMITED Vs NEHA ENTERPRISES	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/768/2025	22/01/2025	AXIS BANK LIMITED Vs MANEESH KUMAR	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/762/2025	22/01/2025	AXIS BANK LIMITED Vs MOHD SHAFI KHAN	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/763/2025	22/01/2025	AXIS BANK LIMITED Vs TUSHAR KR NAGAR	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/765/2025	22/01/2025	AXIS BANK LIMITED Vs PARDEEP SINGH	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/766/2025	22/01/2025	AXIS BANK LIMITED Vs MANOJ KUMAR	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/770/2025	22/01/2025	AXIS BANK LIMITED Vs ATUL KUMAR GUPTA	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/771/2025	22/01/2025	AXIS BANK LIMITED Vs AJAY	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/764/2025	22/01/2025	AXIS BANK LIMITED Vs SHOBHA VERMA	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/756/2025	22/01/2025	YES BANK LTD Vs AMBA LUXURY MATTRESSES PRIVATE LIMITED	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	20.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/757/2025	22/01/2025	YES BANK LTD Vs DEEPAK DEEPAK	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	20.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/758/2025	22/01/2025	YES BANK LTD Vs DEEPAK KUMAR GUPTA	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	20.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/759/2025	22/01/2025	KOTAK MAHINDRA PRIME LTD Vs RAJESH M	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/761/2025	22/01/2025	AXIS BANK LIMITED Vs VIVEK KUMAR PANDEY	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/795/2025	23/01/2025	AXIS BANK LTD Vs INDER DEEP SINGH	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	27.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/796/2025	23/01/2025	AXIS BANK LTD Vs MONU DEVI	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	27.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/806/2025	23/01/2025	Axis Bank Ltd Vs RAMJEET SINGH 4685	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/800/2025	23/01/2025	Axis Bank Ltd Vs MUSAB KHAN 8368	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/798/2025	23/01/2025	Axis Bank Ltd Vs SAHUN 0654	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/799/2025	23/01/2025	Axis Bank Ltd Vs MOHAMMAD FAIJ FAROOK 6379	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/797/2025	23/01/2025	Axis Bank Ltd Vs OMVEER SINGH 7746	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/802/2025	23/01/2025	Axis Bank Ltd Vs ANAND KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/801/2025	23/01/2025	Axis Bank Ltd Vs VAKALAT ALI CHAUHAN 8814	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/803/2025	23/01/2025	Axis Bank Ltd Vs DHIRENDRA PRATAP SINGH 9928	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/804/2025	23/01/2025	Axis Bank Ltd Vs TEG BAHADUR SINGH 8631	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/805/2025	23/01/2025	Axis Bank Ltd Vs USHA YADAV 0026	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/830/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Shri Khalifa Infradevelopers	Ravi Shankar Garg(P),	981 1252038	advocaters garg@gmail.com	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/829/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Shahin Khatun	Ravi Shankar Garg(P),	981 1252038	advocaters garg@gmail.com	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/835/2025	24/01/2025	AXIS BANK LTD Vs AMIT KUMAR SRIVASTAVA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/833/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Kasim A	Ravi Shankar Garg(P),	981 1252038	advocaters garg@gmail.com	16.12.2024.
			6, New Court Block-I	Commercial	OMP (I) (COMM)/836/2025	24/01/2025	AXIS BANK LTD Vs AMIT SINGH	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/832/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Zakir Husain	Ravi Shankar Garg(P),	981 1252038	advocaters garg@gmail.com	16.12.2024.
			6, New Court Block-I	Commercial	OMP (I) (COMM)/834/2025	24/01/2025	AXIS BANK LTD Vs AMIT KANT SAXENA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/831/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Aadesh Kumar	Ravi Shankar Garg(P),	981 1252038	advocaters garg@gmail.com	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/906/2025	25/01/2025	AXIS BANK LTD Vs ABURAFE USMANI	ADV. LALIT PANDEY(P),	813038143	LALITPANDEYADV@GMAIL.COM	09.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/902/2025	25/01/2025	AXIS BANK LTD Vs MOHAMMAD UMAR	ADV. LALIT PANDEY(P),	813038143	LALITPANDEYADV@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/900/2025	25/01/2025	AXIS BANK LTD Vs DHARMENDER	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/896/2025	25/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Brij Mohan	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/898/2025	25/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Rajvinder Singh	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/899/2025	25/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Abdul Gani	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/905/2025	25/01/2025	AXIS BANK LTD Vs RASHID KHAN	ADV. LALIT PANDEY(P),	813038143	LALITPANDEYADV@GMAIL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/904/2025	25/01/2025	Yes Bank Ltd Vs PRAMOD SINGH	ADV. LALIT PANDEY(P),	813038143	LALITPANDEYADV@GMAIL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/903/2025	25/01/2025	Yes Bank Ltd Vs SURENDER SINGH	ADV. LALIT PANDEY(P),	813038143	LALITPANDEYADV@GMAIL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/891/2025	25/01/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs DIWAKAR AUTO WORK	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/901/2025	25/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs NEHAL NAGESH NAIK	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/892/2025	25/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs BHARVAD AVICHAL HARJIBHAI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/893/2025	25/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs BHADDIYADRA SANKEETBHAI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/894/2025	25/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs JAYESH DESAI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/895/2025	25/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs NAMDEO BAPURAO VAIDYA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/897/2025	25/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Dheeraj Mashi	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/954/2025	27/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs HEMANT KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/953/2025	27/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs GOHIL MAHIPAT BHEEKHAJEE	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.01.2025
			6, New Court Block-I	Commercial	Execution (Comm)/19/2025	27/01/2025	Varun Gupta Vs THE EXECUTIVE ENGINEER	surinder goel(P),	9810100554	S.GOEL6@YAHOO.COM	20.12.2024
			6, New Court Block-I	Commercial	Execution (Comm)/20/2025	27/01/2025	M/S CHRYSALIS CREATION Vs RENU GUPTA	Asutosh Lohia(P),	981020000	alohiaadv@gmail.com	11.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/54/2025	27/01/2025	State Bank of India Vs Pandu H U	Suchita Dixit(P),	889693288	agnihotrisuchita@gmail.com	18.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/951/2025	27/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs CHIRAG RASIKLAL PARMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/952/2025	27/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SHAH GAS SERVICES	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/958/2025	27/01/2025	YES BANK LIMITED Vs Nitin Yadav	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	08.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/957/2025	27/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SATENDRA VED PRAKASH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	24.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/956/2025	27/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs HP COURIER AND LOGISTIC PRIVATE LIMITED	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/955/2025	27/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs ANIL ANIL KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	13.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/960/2025	27/01/2025	Axis Bank Ltd Vs AKRAM 0543	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	14.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/950/2025	27/01/2025	Cnh Industrial Capital India Pvt Ltd Vs KULDEEP R	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.COM	15.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/949/2025	27/01/2025	AXIS BANK LTD Vs PRDIP KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/959/2025	27/01/2025	AXIS BANK LTD Vs SHIVSAHAY	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/976/2025	28/01/2025	Axis Bank Ltd Vs MONA GIRDHAR 8955	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/967/2025	28/01/2025	Axis Bank Ltd Vs NEENA BHARGAVA 0167	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/968/2025	28/01/2025	Axis Bank Ltd Vs KAMAL SINGH 0272	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/969/2025	28/01/2025	Axis Bank Ltd Vs DEEPAK SHARMA 6611	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/970/2025	28/01/2025	Axis Bank Ltd Vs URMILA 2205	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/971/2025	28/01/2025	Axis Bank Ltd Vs SUNIL AWANA 7266	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/972/2025	28/01/2025	Axis Bank Ltd Vs SAVITA 2592	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/973/2025	28/01/2025	Axis Bank Ltd Vs SONIYA ADHIKARI 1471	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/974/2025	28/01/2025	Axis Bank Ltd Vs JAHID 5149	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/975/2025	28/01/2025	Axis Bank Ltd Vs HARDEEP 7890	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/55/2025	28/01/2025	MS SAHARA TRADERS Vs MS SHEELA GEHLOT PVT LTD	SHAHID AHMAD(P),	9910536696	SHAHIDAHMEDAD VOCATE@GMAIL.COM	22.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/966/2025	28/01/2025	yes bank ltd Vs JITENDERPALSINGH	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	08.11.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/977/2025	28/01/2025	axis bank Vs priyanka sharma	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	20.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/57/2025	29/01/2025	Punjab National Bank Vs Raj Kumar	Mukesh Pushpam(P),	9811252038	ADVOCATERSGARG @GMAIL.COM	
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1021/2025	29/01/2025	Axis Bank Ltd Vs KHATRI ROADLINES 8029	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1018/2025	29/01/2025	Axis Bank Ltd Vs GURPREET SINGH2032	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1019/2025	29/01/2025	Kotak Mahindra Prime Ltd Vs RAVINDER KUMAR 8934	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1020/2025	29/01/2025	Kotak Mahindra Prime Ltd Vs LALTA LALTA PRASAD 7038	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1027/2025	29/01/2025	Axis Bank Ltd Vs KHATRI ROADLINES 6660	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1026/2025	29/01/2025	Axis Bank Ltd Vs DILBAG SINGH 6945	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1022/2025	29/01/2025	Axis Bank Ltd Vs KHATRI ROADLINES 8048	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1017/2025	29/01/2025	KOTAK MAHINDRA BANK Vs NITIN 7926	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1031/2025	29/01/2025	Axis Bank Ltd Vs SEVAK YADAV 3305	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1030/2025	29/01/2025	Axis Bank Ltd Vs BABA HARIDASS CARRIER 8820	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1029/2025	29/01/2025	Axis Bank Ltd Vs VIKRAM 9235	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1028/2025	29/01/2025	Axis Bank Ltd Vs DHL RELOCATION PACKERS AND MOVERS 2237	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1025/2025	29/01/2025	Axis Bank Ltd Vs SHAILENDRA SINGH 9050	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1024/2025	29/01/2025	Axis Bank Ltd Vs ANKESH THAKUR 9397	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1023/2025	29/01/2025	Axis Bank Ltd Vs DILIP KUMAR DEEP 1356	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1044/2025	30/01/2025	KOTAK MAHINDRA BANK Vs RAVI PRATAP YADAV	parv mahajan(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1048/2025	30/01/2025	KOTAK MAHINDRA BANK Vs TAJ MOHAMMAD	parv mahajan(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1046/2025	30/01/2025	KOTAK MAHINDRA BANK Vs SHIV KUMAR VERMA	parv mahajan(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1062/2025	30/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022	parv mahajan(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1061/2025	30/01/2025	KOTAK MAHINDRA BANK Vs RAMDATT	parv mahajan(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1056/2025	30/01/2025	AXIS BANK LTD Vs DEV MANI MISHRA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1055/2025	30/01/2025	AXIS BANK LTD Vs PUSHPINDER SINGH	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1054/2025	30/01/2025	AXIS BANK LTD Vs RAM DEVA RAM	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1043/2025	30/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9080	parv mahajan(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	15.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1052/2025	30/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Mahesh Surajbhan	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	15.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1049/2025	30/01/2025	KOTAK MAHINDRA BANK Vs SATISH KUMAR	parv mahajan(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1091/2025	31/01/2025	AXIS BANK LTD Vs AAKASH GAUTAM	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	30.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1089/2025	31/01/2025	Axis Bank Ltd Vs RAJ KUMAR 6568	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	29.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1090/2025	31/01/2025	Axis Bank Ltd Vs SUMAN DEVI 0611	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	29.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1087/2025	31/01/2025	KOTAK MAHINDRA BANK Vs BHAWNA GARG 4536	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	29.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/59/2025	31/01/2025	RAJENDRA GUPTA Vs NAZIA NASIR	Sunil Sharma(P),	9711747642	sunillegal103@gmail.com	24.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1088/2025	31/01/2025	Axis Bank Ltd Vs RADHARAMAN TRIPATHI 2515	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	29.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1086/2025	31/01/2025	Axis Bank Ltd Vs ROSHAN PANDEY 7100	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	29.01.2025
25	SH. YADAV	SANDEEP SOUTH	17, New Court Block-I	Commercial	OMP (I) (COMM)/52/2025	03/01/2025	KOTAK MAHINDRA BANK Vs SABIR KHAN 9427	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	24-12-24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/51/2025	03/01/2025	KOTAK MAHINDRA BANK Vs SATYAM TRANSPORT AND EQUIPMENT 6082	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	24-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/50/2025	03/01/2025	KOTAK MAHINDRA BANK Vs NAVEEN 0078	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	24-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/53/2025	03/01/2025	AXIS BANK LTD Vs YASHPAL DALAL	DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.com	25-12-24
			17, New Court Block-I	Commercial	CS (COMM)/3/2025	03/01/2025	Outlook Publishing India Private Limited Vs Digitech Media and Ors	Setu Niket(P)	9873109672	mail@curarelegal.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/81/2025	04/01/2025	KOTAK MAHINDRA BANK Vs RADHE SHYAM 867	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/76/2025	04/01/2025	AXIS BANK LTD Vs SANTRA DEVI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/67/2025	04/01/2025	KOTAK MAHINDRA BANK Vs RADHE SHYAM 536	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/73/2025	04/01/2025	AXIS BANK LTD Vs VIMLA WO BABU LAL	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/79/2025	04/01/2025	YES BANK LTD Vs OM PRAKASH	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate@gmail.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/80/2025	04/01/2025	YES BANK LTD Vs AJAY KUMAR	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate@gmail.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/62/2025	04/01/2025	AXIS BANK LTD Vs SHAHARUK KHAN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/64/2025	04/01/2025	AXIS BANK LTD Vs RAMESHWAR PRASAD MEENA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/70/2025	04/01/2025	AXIS BANK LTD Vs JHABAR MAL	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	26-12-24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/78/2025	04/01/2025	IDFC FIRST BANK LTD Vs KELASH DAN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/85/2025	07/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 4102	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	25-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/86/2025	07/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 735	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	25-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/83/2025	07/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 740	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	25-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/84/2025	07/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9075	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	25-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/82/2025	07/01/2025	AXIS BANK LTD Vs VIRENDER SINGH	Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	25-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/105/2025	09/01/2025	IFFCO KISAN FINANCE LTD Vs PANNA LAL	Tusharr Mawkin(P)	9266434364	advocatesagaraggawal@gmail.com	30-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/104/2025	09/01/2025	IFFCO KISAN FINANCE LTD Vs GANGA RAM BAWARI	Kanika Baweja(P)	9266434364	advocatesagaraggawal@gmail.com	31-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/182/2025	10/01/2025	AXIS BANK LIMITED Vs DILSHAD ANSARI	Rahul Chauhan(P)	9971891788	info@aualegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/184/2025	10/01/2025	AXIS BANK LIMITED Vs NTU MISHRA	Rahul Chauhan(P)	9971891788	info@aualegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/183/2025	10/01/2025	AXIS BANK LIMITED Vs SHIVA JHAKARA	Rahul Chauhan(P)	9971891788	info@aualegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/181/2025	10/01/2025	AXIS BANK LIMITED Vs VIKAS	Rahul Chauhan(P)	9971891788	info@aualegal.com	27-12-24
			17, New Court Block-I	Commercial	CS (COMM)/13/2025	10/01/2025	State Bank of India Vs Kanta Devi	SHALINI UPADHYAY(P)	9899408618	ShaliniUpadhyay.Advocate@gmail.com	7-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/175/2025	10/01/2025	Axis Bank Ltd Vs DEVENDRA RATHI 2767	MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/180/2025	10/01/2025	AXIS BANK LTD Vs SUNIL KUMAR	Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/173/2025	10/01/2025	IFFCO KISAN FINANCE LTD Vs MANU SIWACH	Tusharr Mawkin(P)	9266434364	advocatesagaraggawal@gmail.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/172/2025	10/01/2025	IFFCO KISAN FINANCE LTD Vs PARVINDER RANDHIR SINGH	Tusharr Mawkin(P)	9266434364	advocatesagaraggawal@gmail.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/174/2025	10/01/2025	IFFCO KISAN FINANCE LTD Vs RAJESH KUMAR	Tusharr Mawkin(P)	9266434364	advocatesagaraggawal@gmail.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/207/2025	13/01/2025	KOTAK MAHINDRA PRIME LTD Vs RUPAL MAURYA	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	4-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/208/2025	13/01/2025	KOTAK MAHINDRA PRIME LTD Vs SADIK KHAN	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	4-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/206/2025	13/01/2025	Axis Bank Ltd Vs LADURAM JAT	ASHISH KUMAR GUPTA(P)	9990659331	kmpspartner@gmail.com	4-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/197/2025	13/01/2025	AXIS BANK LTD Vs DEVILAL SO NEMICHAND	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/202/2025	13/01/2025	AXIS BANK LTD Vs PUNAM DAS	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/198/2025	13/01/2025	AXIS BANK LTD Vs RAKESH VAISHANAV	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/199/2025	13/01/2025	AXIS BANK LTD Vs ABDUL HAJI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/201/2025	13/01/2025	HDFC BANK LTD Vs SHABANA KHAN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	6-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/200/2025	13/01/2025	HDFC BANK LTD Vs SARITA DEVI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/205/2025	13/01/2025	Cnh Industrial Capital India Pvt Ltd Vs VENKATESWARLU CH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/203/2025	13/01/2025	Cnh Industrial Capital India Pvt Ltd Vs MASTER	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/204/2025	13/01/2025	Cnh Industrial Capital India Pvt Ltd Vs BIJAYA KUMAR NAYAK	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/274/2025	13/01/2025	Axis Bank Ltd Vs AISHWARYA VERMA 9312	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/270/2025	13/01/2025	Axis Bank Ltd Vs KAMRAN 2446	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/269/2025	13/01/2025	Axis Bank Ltd Vs PAWAN 7159	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/271/2025	13/01/2025	Axis Bank Ltd Vs SHEKHAR BHARAT BHUSHAN 9515	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/272/2025	13/01/2025	Axis Bank Ltd Vs MAMTA MAHANTA 4990	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/275/2025	13/01/2025	Axis Bank Ltd Vs RAJESH KUMAR GUPTA 2576	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/277/2025	13/01/2025	Axis Bank Ltd Vs DEVENDRA KUMAR 5841	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/276/2025	13/01/2025	Axis Bank Ltd Vs NAVEEN SRIVASTAVA 5537	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/273/2025	13/01/2025	Axis Bank Ltd Vs VAKEEL 7028	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/268/2025	13/01/2025	Axis Bank Ltd Vs RAVI KUMAR 4556	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/267/2025	13/01/2025	Axis Bank Ltd Vs VINOD KUMAR PANDEY 2270	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/278/2025	13/01/2025	AXIS BANK Vs MOHD AQIB	Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	4-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/386/2025	14/01/2025	AXIS BANK LTD Vs ABARAR AHAMAD	LALIT PANDEY(P)	8130383143	lalitpandeyadv@gmail.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/388/2025	14/01/2025	AXIS BANK LTD Vs MEHJABI	LALIT PANDEY(P)	8130383143	lalitpandeyadv@gmail.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/387/2025	14/01/2025	AXIS BANK LTD Vs SATISH KUMAR SINGH	LALIT PANDEY(P)	8130383143	lalitpandeyadv@gmail.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/392/2025	14/01/2025	AXIS BANK LTD Vs ABDUL RAHMAN	Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	2-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/394/2025	14/01/2025	AXIS BANK LTD Vs HIMANSHU SINGH CHAUHAN	Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	2-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/393/2025	14/01/2025	AXIS BANK LTD Vs NAMRATA SINGH	Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	2-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/391/2025	14/01/2025	AXIS BANK LTD Vs RIYAZ AHMAD	Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	2-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/390/2025	14/01/2025	AXIS BANK LTD Vs REKHA RAJPUROHIT	Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	19-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/389/2025	14/01/2025	AXIS BANK LTD Vs KUSHI RAM	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/385/2025	14/01/2025	AXIS BANK LTD Vs RANU KUMAR GAUTAM	DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.com	28-12-24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/384/2025	14/01/2025	AXIS BANK LTD Vs ABDUL HANIF	LALIT PANDEY(P)	8130383143	lalitpandeyadv@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/383/2025	14/01/2025	AXIS BANK LTD Vs DINKAR CHAUHAN	LALIT PANDEY(P)	8130383143	lalitpandeyadv@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/381/2025	14/01/2025	AXIS BANK LTD Vs AVDHESH KUMAR SINGH	LALIT PANDEY(P)	8130383143	lalitpandeyadv@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/382/2025	14/01/2025	AXIS BANK LTD Vs NEHA SARAF	LALIT PANDEY(P)	8130383143	lalitpandeyadv@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/380/2025	14/01/2025	KOTAK MAHINDRA BANK Vs ASHWIN SINGH	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/378/2025	14/01/2025	KOTAK MAHINDRA BANK Vs RAKESH SHAHI 622	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/379/2025	14/01/2025	KOTAK MAHINDRA BANK Vs KUMAR SOURABH SINGH	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/376/2025	14/01/2025	KOTAK MAHINDRA BANK Vs SAFVAN BEG	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/377/2025	14/01/2025	KOTAK MAHINDRA BANK Vs SANJAY KUMAR SINGH	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/375/2025	14/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9148	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/373/2025	14/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9003	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/368/2025	14/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1754	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/370/2025	14/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1720	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/367/2025	14/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 3748	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/371/2025	14/01/2025	KOTAK MAHINDRA BANK Vs VIVEK MISHRA	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	CS (COMM)/21/2025	15/01/2025	Emu Lines Private Limited Vs HISARIA IMPEX PRIVATE LIMITED	Uday Kumar(P)	9810868162, 8882303942	advudaykumar@gmail.com	3-1-25
			17, New Court Block-I	Commercial	CS (COMM)/20/2025	15/01/2025	Emu Lines Private Limited Vs RS INFRAPROJECTS PVT LTD	Uday Kumar(P)	9810868162, 8882303942	advudaykumar@gmail.com	3-1-25
			17, New Court Block-I	Commercial	CS (COMM)/19/2025	15/01/2025	Emu Lines Private Limited Vs TRAVENTURE INTERNATIONAL PRIVATE LIMITED	Uday Kumar(P)	9810868162, 8882303942	advudaykumar@gmail.com	4-1-25
			17, New Court Block-I	Commercial	CS (COMM)/22/2025	15/01/2025	Emu Lines Private Limited Vs GSP LOGISTICS PRIVATE LIMITED	Uday Kumar(P)	9810868162, 8882303942	advudaykumar@gmail.com	4-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/436/2025	15/01/2025	AXIS BANK LTD Vs MAHENDER SINGH	DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/437/2025	15/01/2025	Axis Bank Ltd Vs JAY KUMAR 8348	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/435/2025	15/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SUDHIR SANTOSH MARATHE	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	4-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/433/2025	15/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Shri Khalifa Infradevelopers	Ravi Shankar Garg(P)	9811252038	advocatersgarg@gmail.com	8-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/434/2025	15/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Ankit D	Ravi Shankar Garg(P)	9811252038	advocatersgarg@gmail.com	8-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/431/2025	15/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs NITIN PURI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/430/2025	15/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs KALYAN KAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	7-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/432/2025	15/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs ASHRAF ALI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/427/2025	15/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs KALEEM SO TALIB	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/428/2025	15/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs SOMVIR SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/443/2025	15/01/2025	Axis Bank Ltd Vs SUFIYAN 2570	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/441/2025	15/01/2025	Axis Bank Ltd Vs AKASH SINGH 2229	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/444/2025	15/01/2025	Axis Bank Ltd Vs SANJAY TRIPATHI 7400	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/438/2025	15/01/2025	Axis Bank Ltd Vs SAURABH YADUVANSHI 7663	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/440/2025	15/01/2025	Axis Bank Ltd Vs RAJU SINGH 8329	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/454/2025	15/01/2025	Axis Bank Ltd Vs GAYANWATI DEVI 7275	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/439/2025	15/01/2025	Axis Bank Ltd Vs AMIT KUMAR 3308	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/442/2025	15/01/2025	Axis Bank Ltd Vs SUDHAKAR SINGH 0399	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/429/2025	15/01/2025	AXIS BANK LTD Vs PRABHJOT SINGH	Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/422/2025	15/01/2025	YES BANK LTD Vs HARI CHOUDHARY	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	11-1-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/445/2025	15/01/2025	SMFG INDIA HOME FINANCE CO LTD Vs BALJINDER SINGH	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/423/2025	15/01/2025	YES BANK LTD Vs SANJEEV KUMAR BODY BUILDER	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/426/2025	15/01/2025	YES BANK LTD Vs UMA SHANKAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/455/2025	15/01/2025	Axis Bank Ltd Vs RAJESH KUMAR 4161	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/453/2025	15/01/2025	Axis Bank Ltd Vs DHARMENDER KUMARo891	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/452/2025	15/01/2025	Axis Bank Ltd Vs HASNAIN ALI 9310	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/451/2025	15/01/2025	Axis Bank Ltd Vs JAGROOP SINGH 3481	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/494/2025	15/01/2025	AXIS BANK LTD Vs MOHAMMAD ASAD	DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/493/2025	15/01/2025	AXIS BANK LTD Vs PRAVEEN JADAUN	DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/495/2025	15/01/2025	AXIS BANK LTD Vs SONU	DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/492/2025	15/01/2025	AXIS BANK LTD Vs DIVYANSHU MISHRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/491/2025	15/01/2025	AXIS BANK LTD Vs SADHU SHARAN TRIPATHI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/490/2025	15/01/2025	AXIS BANK LTD Vs DIAROX INDIA PVT LTD	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	13-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/510/2025	16/01/2025	IARC Vs ROHIT SHARMA	ASHIM BHATT(P)	9599624216	ashim.bhatt17@gmail.com	4-1-25
			17, New Court Block-I	Commercial	CS (COMM)/25/2025	16/01/2025	CANARA BANK Vs SACHIN KUMAR PROP R KAMLA MEDICOS	Sanjeev Chopra(P)	9711142200	chopra6791@gmail.com	31-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/505/2025	16/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 8990	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/511/2025	16/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 4078	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/512/2025	16/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 8986	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/514/2025	16/01/2025	KOTAK MAHINDRA BANK Vs UTTAM LAL BHARTIYA	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/515/2025	16/01/2025	KOTAK MAHINDRA BANK Vs RAJAN YADAV	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/518/2025	16/01/2025	KOTAK MAHINDRA BANK Vs SHYAM BIHARI 101	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/520/2025	16/01/2025	KOTAK MAHINDRA BANK Vs VIRENDER	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/525/2025	16/01/2025	YES BANK LIMITED Vs ATUL KUMAR GUPTA	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/526/2025	16/01/2025	YES BANK LIMITED Vs MOHAMMAD NAFIS ALAM	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/524/2025	16/01/2025	YES BANK LIMITED Vs AMIT NAGAR	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/523/2025	16/01/2025	YES BANK LIMITED Vs TRIBHUWAN SINGH 904	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	11-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/522/2025	16/01/2025	YES BANK LIMITED Vs TRIBHUWAN 928	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate@gmail.com	11-1-25
			17, New Court Block-I	Commercial	OMP (COMM)/2/2025	16/01/2025	National Cooperative Consumer Federation of India Ltd Vs Prem Shankar Sole Prop of Chetna Electricals Pvt Ltd	Vinod Fulara(P)	7840815890	anjulegalconcepts@gmail.com	13-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/504/2025	16/01/2025	Kotak Mahindra Prime Ltd Vs RAMRAJ 1086	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	14-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/503/2025	16/01/2025	Kotak Mahindra Prime Ltd Vs PINTU 2090	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	14-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/509/2025	16/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Dalbir Singh	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/508/2025	16/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Madan Lal	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14-1-25
			17, New Court Block-I	Commercial	CS (COMM)/24/2025	16/01/2025	Ms Unique timber and plywood Vs DSI interior Pvt Ltd	ROHIT YADAV(P)	8802834958	counselanil@gmail.com	24-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/555/2025	17/01/2025	KOTAK MAHINDRA BANK Vs HARUN KHAN	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	10-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/554/2025	17/01/2025	KOTAK MAHINDRA BANK Vs SANTOSH KUMAR	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	10-1-25
			17, New Court Block-I	Commercial	CS (COMM)/28/2025	17/01/2025	MEGHA ELECTRICALS Vs NAVELI COLLECTIONS PRIVATE LIMITED	SUNIL KUMAR CHATURVEDI(P)	8742914100	advocate.sunilchaturvedi@gmail.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/553/2025	17/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	13-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/552/2025	17/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1865	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	13-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/550/2025	17/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 716	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	13-1-25

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			17, New Court Block-I	Commercial	CS (COMM)/27/2025	17/01/2025	Ravindra Singh Lodha Vs Enviro Way Bio Science Private Limited	AMIT DAYAL(P)	9810164421	mail@amitdayal.attorney	14-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/548/2025	17/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1716	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	15-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/547/2025	17/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Vinod Kumar	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/546/2025	17/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Gurvail Singh	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/544/2025	17/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 720	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	15-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/541/2025	17/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9148	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	15-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/543/2025	17/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	15-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/540/2025	17/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs DINESH RAMAN PATEL	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/576/2025	18/01/2025	Axis Bank Ltd Vs SUMAN 2117	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/575/2025	18/01/2025	Axis Bank Ltd Vs HARSH UPADHYAY 8923	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/574/2025	18/01/2025	ELECTRONICA FINANCE LIMITED Vs V TECH	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/577/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs YUVRAJ VILAS PATIL	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/573/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs MADHUSUDHANAN KRISHNARU	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/572/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs CHODVADIYA SANJAY C	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/571/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs NITIN BALASAHEB BALWADKAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/570/2025	18/01/2025	Axis Bank Ltd Vs ASLAM 2360	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/672/2025	21/01/2025	KOTAK MAHINDRA PRIME LTD Vs WASIM WAKIL	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	4-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/673/2025	21/01/2025	KOTAK MAHINDRA PRIME LTD Vs VIPANDER SINGH	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	4-1-25
			17, New Court Block-I	Commercial	CS (COMM)/42/2025	22/01/2025	Punjab National Bank Vs Ram Kumar	Mukesh Pushpam(P)	8285926521	pushpammukesh@gmail.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/732/2025	22/01/2025	AXIS BANK LTD Vs RAJU RAM	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/743/2025	22/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9075	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/742/2025	22/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 3748	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/741/2025	22/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9080	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	19-1-25
			17, New Court Block-I	Commercial	CS (COMM)/43/2025	22/01/2025	AARK PHARMACEUTICALS Vs LOUIS AND CLARK PHARMACEUTICAL	Prashant Bhargava(P)	9991119392	passandassociates@gmail.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/733/2025	22/01/2025	Axis Bank Ltd Vs MOHD FAKRUDEEN 6215	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/735/2025	22/01/2025	Axis Bank Ltd Vs GURBHEJ SINGH 7330	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	18-1-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/736/2025	22/01/2025	Axis Bank Ltd Vs JASVIR SINGH 2225	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/737/2025	22/01/2025	Axis Bank Ltd Vs MALKEET SINGH 7661	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/740/2025	22/01/2025	Axis Bank Ltd Vs KHURSHID 7236	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/738/2025	22/01/2025	Axis Bank Ltd Vs NAIM AHAMAD 4200	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/739/2025	22/01/2025	Axis Bank Ltd Vs SURENDRA SINGH 3318	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/731/2025	22/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs KIRAN BALU KHEDKAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/734/2025	22/01/2025	Axis Bank Ltd Vs ARISH KHAN 7012	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	20-1-25
			17, New Court Block-I	Commercial	CS (COMM)/46/2025	23/01/2025	State Bank of India Vs Yatendra Singh	Suchita Dixit(P)	8896932838	agnihotrisuchitra@gmail.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/781/2025	23/01/2025	YES BANK LTD Vs MANOJ KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/782/2025	23/01/2025	YES BANK LTD Vs VEER SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/788/2025	23/01/2025	YES BANK LTD Vs BHARAT SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/789/2025	23/01/2025	Axis Bank Ltd Vs SPARSH LOGISTICS 5493	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/790/2025	23/01/2025	Axis Bank Ltd Vs KHATRI ROADLINES 6680	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	20-1-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/791/2025	23/01/2025	Axis Bank Ltd Vs DHAKA CONSTRUCTION COMPANY 1839	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/792/2025	23/01/2025	Axis Bank Ltd Vs KURBAN 3642	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/793/2025	23/01/2025	Axis Bank Ltd Vs KHATRI ROADLINES 7894	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/794/2025	23/01/2025	Axis Bank Ltd Vs HARENDRA B 8849	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/815/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/818/2025	24/01/2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE 090	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/816/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VIKASH	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/817/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 716	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/814/2025	24/01/2025	AXIS BANK Vs JAY PRAKASH	Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/813/2025	24/01/2025	AXIS BANK LTD Vs NAVSHER	Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/820/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1865	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	22-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/822/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9003	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	22-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/819/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	22-1-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/821/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9148	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	22-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/828/2025	24/01/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Davender A	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@gmail.com	23-1-25
			17, New Court Block-I	Commercial	CS (COMM)/52/2025	25/01/2025	RAJIT KAICKER SR CITIZEN Vs MANISH KUMAR	Ashok Kumar(P)	9717728017	deepaklegal1985@gmail.com	1-1-25
			17, New Court Block-I	Commercial	Execution (Comm)/16/2025	25/01/2025	SATBIR TANWAR Vs MUNICIPAL CORPORATION OF DELHI	Vikas Sharma(P)	9810566116	advocatevikassharma1@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/867/2025	25/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs GAURAV NARINDER KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/868/2025	25/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SAVAN NARESHBHAI DAVRA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/865/2025	25/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 155	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/866/2025	25/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1754	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/861/2025	25/01/2025	Axis Bank Ltd Vs CHOTU MEENA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	24-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/862/2025	25/01/2025	Axis Bank Ltd Vs SURAJ UDYOG	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/864/2025	25/01/2025	Axis Bank Ltd Vs MANOJ BISHNOI	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/863/2025	25/01/2025	Axis Bank Ltd Vs TEJA RAM	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24-1-25
			17, New Court Block-I	Commercial	Execution (Comm)/18/2025	27/01/2025	GURUSHARAN CHITS PVT LTD Vs Chandan Kumar Mishra	H.K Tolani	8377002210	hk@yahoo.co.in	22-1-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/945/2025	27/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/939/2025	27/01/2025	Kotak Mahindra Prime Ltd Vs MUKESH KUMAR	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/944/2025	27/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1735	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/940/2025	27/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DINESH KUMAR JAT	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/943/2025	27/01/2025	YES BANK LIMITED Vs AMIT SINGH BISHT	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	24-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/942/2025	27/01/2025	YES BANK LIMITED Vs KULDEEP SINGH	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	24-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1004/2025	29/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs TULSHI BHIMRAO MARSALE	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1005/2025	29/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs BIHOLA BHIKHAJI MAGANJI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1006/2025	29/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs AFREEN KHALIL AHMAD QURESHI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1007/2025	29/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs KRISHANA MALKU PURKE	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1008/2025	29/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs GANESH KANIFNATH SUKRE	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1016/2025	29/01/2025	KOTAK MAHINDRA BANK Vs SUNIL KUMAR	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	27-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1013/2025	29/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 788	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	27-1-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/1015/2025	29/01/2025	KOTAK MAHINDRA BANK Vs SHARDA	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	27-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1014/2025	29/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	27-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1012/2025	29/01/2025	AXIS BANK LTD Vs MAHTAB ALI	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	27-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1011/2025	29/01/2025	AXIS BANK LTD Vs ANAS QURESHI	DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.com	27-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1009/2025	29/01/2025	YES BANK LIMITED Vs VANSHIKA ROAD LINES 162	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	28-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1010/2025	29/01/2025	YES BANK LIMITED Vs SABI KHAN	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	28-1-25
			17, New Court Block-I	Commercial	OMP (COMM.)/1058/2025 (I)	30/01/2025	KOTAK MAHINDRA BANK Vs ARSHAD 3877	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-1-25
			17, New Court Block-I	Commercial	OMP (COMM.)/1059/2025 (I)	30/01/2025	KOTAK MAHINDRA BANK Vs SADPURA GRAM VIKAS AVM EDUCATION SOCIETY 2169	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-1-25
			17, New Court Block-I	Commercial	OMP (COMM.)/1060/2025 (I)	30/01/2025	AXIS BANK LTD Vs GULISTAN ANJUM	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	25-1-25
			17, New Court Block-I	Commercial	CS (COMM)/60/2025	31/01/2025	CANARA BANK Vs Dr Satyaveer Singh	KRISHAN KUMAR(P)	9910577700	krishankumarandassociates@gmail.com	28-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1111/2025	31/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 748	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	29-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1108/2025	31/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	29-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1107/2025	31/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 716	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	29-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1106/2025	31/01/2025	AXIS BANK LTD Vs ASHU CHOUDHARY	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	29-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1109/2025	31/01/2025	AXIS BANK LTD Vs ASHWANI SARIYA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	29-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1110/2025	31/01/2025	AXIS BANK LTD Vs LOKESH RAJPUT	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	29-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1104/2025	31/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SAVAN NARESHBHAI DAVRA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1105/2025	31/01/2025	FUSION FINANCE LIMITED Vs ANAND AGENCY	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	29-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1103/2025	31/01/2025	Axis Bank Ltd Vs MOHMMAD AHMAD 2001	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	29-1-25
26	SH. KUMAR SANJEEV SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/2/2025	03-01-2025	UNION BANK OF INDIA Vs MANISH TANWAR PROP OF VISHWAKARMA MOTORS	JITENDRA GARG	9810197621	jitendragargadv@gmail.com	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/41/2025	03-01-2025	KOTAK MAHINDRA BANK Vs CHAUHAN GOODS CARRIERS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/42/2025	03-01-2025	KOTAK MAHINDRA BANK Vs PRADEEP	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/43/2025	03-01-2025	KOTAK MAHINDRA BANK Vs NEERAJ KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/44/2025	03-01-2025	KOTAK MAHINDRA BANK Vs PANKAJ SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/45/2025	03-01-2025	AXIS BANK LTD Vs KANHAIYA LAL GURJAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/46/2025	03-01-2025	AXIS BANK LTD Vs ABHARAD SO IDAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/47/2025	03-01-2025	AXIS BANK LTD Vs PRAHLAD RAM	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/48/2025	03-01-2025	AXIS BANK LTD Vs KAPIL KASANA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/49/2025	03-01-2025	AXIS BANK LTD Vs GAURAV PRAKASH DUBEY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	Execution (Comm)/3/2025	04-01-2025	EQUITAS SMALL FINANCE BANK LTD Vs RAM CHANDRA	RISHABH RAJ JAIN	9958737266	rishab@rrjassociate.com	23.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/65/2025	04-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/66/2025	04-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/68/2025	04-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/69/2025	04-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/71/2025	04-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/72/2025	04-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/74/2025	04-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/75/2025	04-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/77/2025	04-01-2025	AXIS BANK LTD Vs INDRESH KOHLI	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	23.12.2024

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/54/2025	04-01-2025	AXIS BANK LTD Vs PRAMOD KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/55/2025	04-01-2025	AXIS BANK LTD Vs BABLU JHA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/56/2025	04-01-2025	AXIS BANK LTD Vs AJEET YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/57/2025	04-01-2025	AXIS BANK LTD Vs RAVI SHARMA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/58/2025	04-01-2025	AXIS BANK LTD Vs RAVINDRA KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/59/2025	04-01-2025	AXIS BANK LTD Vs ANJU DEVI	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	24.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/60/2025	04-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/61/2025	04-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/63/2025	04-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	CS (COMM)/4/2025	04-01-2025	orchidex line private limited Vs HARRISON INDUSTRIES	SUDHIR CHAND SRIVASTAVA(P),	9818400261, 9312249796	SUMITKUMARLAWYER@GMAIL.COM	24.12.2024
			29, New Court Block-II	Commercial	CS (COMM)/5/2025	04-01-2025	MANJEET SINGH BAL AND ORS Vs MUKESH RANI AND ORS	BRIJENDER SINGH(P),	9810120719	NOT PROVIDED	24.12.2024
			29, New Court Block-II	Commercial	Execution (Comm)/2/2025	04-01-2025	Anurag jain Prop Innovative India Illuminations Vs Uniled Technologies FZC	ADITYA JAIN	9682690231	NOT PROVIDED	24.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/116/2025	09-01-2025	AXIS BANK LTD Vs ROSHAN LAL	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24.12.2024

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/112/2025	09-01-2025	KOTAK MAHINDRA PRIME LTD Vs TARUN VAERMA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/113/2025	09-01-2025	Kotak Mahindra Prime Ltd Vs ALI SHER	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/114/2025	09-01-2025	YES BANK LTD Vs SHUBHAM SINGH	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/115/2025	09-01-2025	AXIS BANK LTD Vs KAPIL SIKRI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/117/2025	09-01-2025	IFFCO KISAN FINANCE LTD Vs BALVIR PRATHVI	SAGAR AGGARWAL	9266434364	advocatesagaraggawal@gmail.com	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/187/2025	10-01-2025	AXIS BANK LIMITED Vs SWEETY BANSAL	Rahul Chauhan(P),	9971891788	info@aualegal.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/118/2025	10-01-2025	AXIS BANK LTD Vs BRIJESH SRIVASTAVA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/120/2025	10-01-2025	Yes Bank Ltd Vs TALIB UMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	07.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/121/2025	10-01-2025	AXIS BANK LTD Vs ANSHUMAN SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/123/2025	10-01-2025	AXIS BANK LTD Vs SHESH NATH SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/125/2025	10-01-2025	AXIS BANK LTD Vs PRAKHAR RAI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/126/2025	10-01-2025	AXIS BANK LTD Vs VIBANSHU MISHRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/130/2025	10-01-2025	AXIS BANK LTD Vs IAMAL AHMAD	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/132/2025	10-01-2025	HDFC BANK LTD Vs VEERVATI THAKUR DASS	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	06.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/134/2025	10-01-2025	AXIS BANK LTD Vs BHIKHA RAM MEGHWAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/137/2025	10-01-2025	KOTAK MAHINDRA PRIME LIMITED Vs APARNA CHAUDHARY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/138/2025	10-01-2025	AXIS BANK LTD Vs RATAN LAL SO CHHOGA LAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/140/2025	10-01-2025	AXIS BANK LTD Vs BUDHA RAM	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/141/2025	10-01-2025	AXIS BANK LTD Vs VED PRAKASH RAJPUT	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/143/2025	10-01-2025	AXIS BANK LTD Vs AZEEM ALISHAN	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/144/2025	10-01-2025	AXIS BANK LTD Vs DUSHYANT KUMAR UPMANYU	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/145/2025	10-01-2025	KOTAK MAHINDRA PRIME LTD Vs KULDIP SINGH	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/186/2025	10-01-2025	AXIS BANK LTD Vs SUNIL KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	27.12.2024
			29, New Court Block-II	Commercial	CS (COMM)/15/2025	10-01-2025	M/S JAIN IRRIGATION SYSTEMS LIMITED Vs M/S JAIN PIPES AND SPRINKLERS PVT LTD	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in	06.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/188/2025	10-01-2025	AXIS BANK LIMITED Vs SHANKAR KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/189/2025	10-01-2025	AXIS BANK LTD Vs MUKESH CHAUHAN	Rahul Chauhan(P),	9971891788	info@aualegal.com	27.12.2024

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/230/2025	13-01-2025	AXIS BANK LTD Vs SNEHLATA DEVI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/231/2025	13-01-2025	AXIS BANK LTD Vs MAMTA SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/232/2025	13-01-2025	AXIS BANK LTD Vs ADHIKARI BALAKRISHNA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/233/2025	13-01-2025	AXIS BANK LTD Vs RANI DEVI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/234/2025	13-01-2025	AXIS BANK LTD Vs JAI SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/235/2025	13-01-2025	AXIS BANK LTD Vs PRAHALAD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/236/2025	13-01-2025	AXIS BANK LTD Vs DHANRAJ SO RANG LAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/237/2025	13-01-2025	AXIS BANK LTD Vs NARENDER KUMAR SAXENA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/238/2025	13-01-2025	AXIS BANK LTD Vs MINAKSHI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/240/2025	13-01-2025	AXIS BANK LTD Vs ANJU SURYAVANSHI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/239/2025	13-01-2025	AXIS BANK LTD Vs YOGESH KUMAR GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/241/2025	13-01-2025	AXIS BANK LTD Vs AKASH GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	Execution (Comm)/8/2025	13-01-2025	SANJAY Vs M/S AM WEB SHOP INDIA LTD	BHAVESH KUMAR SHARMA	9810034712	gabslawassociates@gmail.com	03.01.2025

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			29, New Court Block-II	Commercial	Execution (Comm)/9/2025	13-01-2025	PUNJAB AND SIND BANK Vs SANJAY KUMAR MEHTA	Gurbachan Singh Dhingra(P),	9818332680	gsdHINGRA123@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/242/2025	13-01-2025	AXIS BANK LTD Vs SHALINI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/209/2025	13-01-2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Pawan Kumar	Ravi Shankar Garg(P),	9811252038	advocatersgarg@gmail.com	08.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/210/2025	13-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SULTAN MUSA PATIL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	06.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/211/2025	13-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/212/2025	13-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/213/2025	13-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/214/2025	13-01-2025	KOTAK MAHINDRA BANK Vs MAHENDRA SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/215/2025	13-01-2025	AXIS BANK Vs DURGESH KUMAR SHUKLA	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/217/2025	13-01-2025	AXIS BANK LTD Vs SURENDRA BAHADUR SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/219/2025	13-01-2025	KOTAK MAHINDRA BANK Vs MANOJ	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/221/2025	13-01-2025	KOTAK MAHINDRA BANK Vs KUSUM	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/222/2025	13-01-2025	Axis Bank Vs Anwar Husain	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/223/2025	13-01-2025	AXIS BANK LTD Vs ADITYA SHARMA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/224/2025	13-01-2025	Axis Bank Vs Raushan Begum	Anupam Singh(P),	9654926809	anupamjsingh@gmial.com	31.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/225/2025	13-01-2025	AXIS BANK Vs Ajay Sharma	Anupam Singh(P),	9654926809	anupamjsingh@gmial.com	31.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/226/2025	13-01-2025	AXIS BANK Vs RAJENDER KUMAR	Anupam Singh(P),	9654926809	anupamjsingh@gmial.com	31.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/227/2025	13-01-2025	AXIS BANK LTD Vs GOVIND RAM MEENA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	31.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/228/2025	13-01-2025	AXIS BANK LTD Vs SHANKAR LAL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/229/2025	13-01-2025	AXIS BANK LTD Vs AVISHKAR CHHETRI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/409/2025	14-01-2025	KOTAK MAHINDRA BANK Vs JAGDISH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	07.01.2025
			29, New Court Block-II	Commercial	Execution (Comm)/12/2025	14-01-2025	Rattan Singh Builders Pvt Ltd Vs M/s Suraj Industrial and Pumps	Geeta Vohra(P),	9811336308, 8851539983	advocategeetavohra@gmail.com	13.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/342/2025	14-01-2025	YES BANK LIMITED Vs VANSHIKA ROAD LINE INDIA PVT LTD	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/343/2025	14-01-2025	YES BANK LTD Vs KANHAIYA TRANSPORT SERVICE	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/344/2025	14-01-2025	SMFG INDIA HOME FINANCE CO LTD Vs VISHWANATH PRASAD	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/345/2025	14-01-2025	SMFG INDIA HOME FINANCE CO LTD Vs SARVAN SRIVASTAV	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	11.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/346/2025	14-01-2025	YES BANK LIMITED Vs VANSHIKA ROAD LINES INDIA PVT LTD 150	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/395/2025	14-01-2025	YES BANK LTD Vs RAJAN TOMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/396/2025	14-01-2025	YES BANK LTD Vs K K TRANSPORT SERVICE	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/397/2025	14-01-2025	YES BANK LTD Vs Surrender	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/398/2025	14-01-2025	KOTAK MAHINDRA PRIME LTD Vs GIRDHARI SINGH	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/399/2025	14-01-2025	YES BANK LTD Vs MUKESH MAHA SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/400/2025	14-01-2025	Axis Bank Ltd Vs ROHIT GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/401/2025	14-01-2025	Axis Bank Ltd Vs SUKHCHAIN SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/402/2025	14-01-2025	AXIS BANK LTD Vs VIJAY KUMAR YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	06.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/403/2025	14-01-2025	Axis Bank Ltd Vs RAJ KUMAR SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/404/2025	14-01-2025	KOTAK MAHINDRA PRIME LIMITED Vs SHWETA SHWETA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	07.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/405/2025	14-01-2025	AXIS BANK LTD Vs SUNIL KUMAR GUPTA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	07.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/408/2025	14-01-2025	KOTAK MAHINDRA BANK Vs MAHESH YADAV	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/410/2025	14-01-2025	KOTAK MAHINDRA BANK Vs SUMIT YADAV	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	07.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/412/2025	14-01-2025	KOTAK MAHINDRA PRIME LIMITED Vs DEWANG CHAUHAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/413/2025	14-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 8990	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/419/2025	15-01-2025	AXIS BANK LTD Vs PARVEEN KUMAR MISHRA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/420/2025	15-01-2025	AXIS BANK LTD Vs AJAY KUMAR GARG	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/421/2025	15-01-2025	AXIS BANK LTD Vs SUBHASH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	13.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/415/2025	15-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 769	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/416/2025	15-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 990	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/417/2025	15-01-2025	AXIS BANK LTD Vs vikas	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	13.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/418/2025	15-01-2025	AXIS BANK LTD Vs RUKHSANA BEGUM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/501/2025	16-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/502/2025	16-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/498/2025	16-01-2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	14.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/499/2025	16-01-2025	KOTAK MAHINDRA BANK Vs KRISHAN KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	14.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/500/2025	16-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4/2025	17-01-2025	SHREE SHYAM ENTERPRISES Vs INDIRA GANDHI NATIONAL OPEN UNIVERSITY	SANJAY BANSAL(P),	9810959432	mail2sanjaybansal@yahoo.com	14.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/618/2025	18-01-2025	AXIS BANK LTD Vs VIJAY PAL S/O BABU LAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/619/2025	18-01-2025	Axis Bank Ltd Vs VINOD KUAMR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/620/2025	18-01-2025	AXIS BANK LTD Vs KALU KHA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/621/2025	18-01-2025	Axis Bank Ltd Vs VIVEK KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/622/2025	18-01-2025	Axis Bank Ltd Vs MOHD SHAHID	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/629/2025	18-01-2025	Axis Bank Ltd Vs VIMAL KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/630/2025	18-01-2025	Axis Bank Ltd Vs BHAVESH DEV SANGER	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/631/2025	18-01-2025	Axis Bank Ltd Vs ANIL SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/632/2025	18-01-2025	Axis Bank Ltd Vs KIRAN BISWAS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/633/2025	18-01-2025	Axis Bank Ltd Vs ABHISHEK SAXENA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/634/2025	18-01-2025	Axis Bank Ltd Vs AABID KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/635/2025	18-01-2025	AXIS BANK LTD Vs BASTI RAM YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/636/2025	18-01-2025	Axis Bank Ltd Vs RAHUL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/637/2025	18-01-2025	Axis Bank Ltd Vs RAHUL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/638/2025	18-01-2025	Axis Bank Ltd Vs RANJEET SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/639/2025	18-01-2025	Axis Bank Ltd Vs SHAHRUKH KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/32/2025	18-01-2025	M/S ZEROX TECHNOLOGIES Vs M/S ARTIFACTS OF INDIA	RAHUL AHLWAT	9810221179	advrahul@outlook.com	17.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/641/2025	18-01-2025	Axis Bank Ltd Vs RISHIPAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/640/2025	18-01-2025	Axis Bank Ltd Vs PRASHWAR AZAD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/642/2025	18-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs HITESH RAMESH DESARDA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/603/2025	18-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/604/2025	18-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/605/2025	18-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/606/2025	18-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/607/2025	18-01-2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/608/2025	18-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/609/2025	18-01-2025	Cnh Industrial Capital India Pvt Ltd Vs NIKESH BHIM SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	14.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/610/2025	18-01-2025	Cnh Industrial Capital India Pvt Ltd Vs DINESH HUKUM SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	14.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/611/2025	18-01-2025	Cnh Industrial Capital India Pvt Ltd Vs SUGNI RAM KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	14.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/616/2025	18-01-2025	Axis Bank Ltd Vs KARAN SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/617/2025	18-01-2025	Axis Bank Ltd Vs SATISH YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/38/2025	21-01-2025	STATE BANK OF INDIA Vs RAJ KUMAR	Suchita Dixit(P),	8896932838	agnihorisuchita@gmail.com	18.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/39/2025	21-01-2025	STATE BANK OF INDIA Vs REVAN BAPURAO KAMBLE ALIAS KAMBLE REVAN BAPURAO	Suchita Dixit(P),	8896932838	agnihorisuchita@gmail.com	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/664/2025	21-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/665/2025	21-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	19.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/663/2025	21-01-2025	KOTAK MAHINDRA PRIME LIMITED Vs NEK CHAND PURANDRE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20.01.2025

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			29, New Court Block-II	Commercial	CS (COMM)/36/2025	21-01-2025	AARK PHARMACEUTICALS Vs CYGNUS MEDICARE PVT LTD	Prashant Bhargava(P),	9991119392, 9991116006	PASSANDASSOCIAT ES@GMAIL.COM	20.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/37/2025	21-01-2025	AARK PHARMACEUTICALS Vs INDIANA PHARMA	Prashant Bhargava(P),	9991119392, 9991116006	PASSANDASSOCIAT ES@GMAIL.COM	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/662/2025	21-01-2025	YES BANK LTD Vs RAMA DAVAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmai l.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/661/2025	21-01-2025	YES BANK LTD Vs ANSHU AWASTHI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmai l.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/660/2025	21-01-2025	YES BANK LTD Vs DEEPAK KUMAR PALAI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/659/2025	21-01-2025	YES BANK LTD Vs KUMAR ABHISHEK CHOUDHARY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/657/2025	21-01-2025	AXIS BANK LTD Vs EXPRESS SERVICES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/658/2025	21-01-2025	AXIS BANK LTD Vs MEHNAJ	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/705/2025	22-01-2025	Axis Bank Ltd Vs GURPAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/708/2025	22-01-2025	Axis Bank Ltd Vs NAVEEN VERMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/706/2025	22-01-2025	KOTAK MAHINDRA BANK Vs SHARDA	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/707/2025	22-01-2025	Axis Bank Ltd Vs M K CHOUDHARY CONSTRUCTION COMPANY 0014	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/703/2025	22-01-2025	Axis Bank Ltd Vs A K ENTERPRISES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	18.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/704/2025	22-01-2025	Axis Bank Ltd Vs KHATRI ROADLINES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/701/2025	22-01-2025	Yes Bank Ltd Vs AJAY KUMAR JAISWAL	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/700/2025	22-01-2025	Yes Bank Ltd Vs LALITA KUMARI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/702/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs KHAN NAJMA FARHAT FAROOQ KHAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/699/2025	22-01-2025	KOTAK MAHINDRA BANK Vs SANDEEP KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/698/2025	22-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	21.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/697/2025	22-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 155	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	21.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/696/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RAJBAPU MUTTAYA DURGE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/694/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs NAWALE ENTERPRISES	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/695/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SONAWANE TOURS AND TRAVELS	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/693/2025	22-01-2025	Axis Bank Ltd Vs MUKHTAR ALI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/47/2025	23-01-2025	MAX HEALTHCARE INSTITUTE LIMITED Vs KK ROY HEALTHCARE PRIVATE LIMITED	RAUNAQ KAMATH	9999947699	office@ira.law	22.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/783/2025	23-01-2025	AXIS BANK LTD Vs HARI OM SHARMA	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	21.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/784/2025	23-01-2025	AXIS BANK LTD Vs RAJENDRA PRASAD KUKRETI	Anupam Singh(P),	9654926809	anupamjsingh@gmial.com	21.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/785/2025	23-01-2025	AXIS BANK LTD Vs MOHD ARIF	Anupam Singh(P),	9654926809	anupamjsingh@gmial.com	21.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/786/2025	23-01-2025	AXIS BANK LTD Vs IRA MADHULIKA GUPTA	Anupam Singh(P),	9654926809	anupamjsingh@gmial.com	21.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/787/2025	23-01-2025	AXIS BANK LTD Vs SUSMA DEVI	Anupam Singh(P),	9654926809	anupamjsingh@gmial.com	21.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/807/2025	24-01-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Davender S	Ravi Shankar Garg(P),	9811252038	advocatersgarg@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/808/2025	24-01-2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs GLOBAL AUTO SYSTEM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/809/2025	24-01-2025	KOTAK MAHINDRA BANK Vs SHARDA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/810/2025	24-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	22.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/811/2025	24-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 155	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	22.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/812/2025	24-01-2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	22.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/875/2025	25-01-2025	YES BANK LTD Vs JAVED KHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/876/2025	25-01-2025	YES BANK LTD Vs ANURADHA NIRMAL PANDEY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/877/2025	25-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	23.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/878/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs FATHIMA SANU P	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/879/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MUKESH SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/880/2025	25-01-2025	AXIS BANK LTD Vs NARAYAN LAL GURJAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/881/2025	25-01-2025	AXIS BANK LTD Vs KISHOR SO SHANKAR LAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/882/2025	25-01-2025	AXIS BANK LTD Vs MANAK RAM	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/883/2025	25-01-2025	AXIS BANK LTD Vs HAKARU SO HURAJI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/49/2025	25-01-2025	IVVI HOSPITALITY PVT LTD AND ANR Vs M/S CHOPHOUSE HOSPITALITY PVT LTD	ASHISH NEGI(P),	9910610273	deitylawchambers@gmail.com, advocatesushila@gmail.com	24.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/51/2025	25-01-2025	LOREAL SA Vs NITESH GOYAL	Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	23.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/53/2025	25-01-2025	M/S KAMDHENU LIMITED Vs M/S YASHODA NANDAN ISPAT PRIVATE LIMITED AND ANR	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in	24.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/859/2025	25-01-2025	YES BANK LTD Vs HARDIK	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	24.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/860/2025	25-01-2025	AXIS BANK LTD Vs RAJENDER KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/869/2025	25-01-2025	AXIS BANK LTD Vs SHRAWAN SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/870/2025	25-01-2025	AXIS BANK LTD Vs MANJU DEVI	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/871/2025	25-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/872/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KALAIYARASAN KANDEEBAN K	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/873/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs AKRAM MOHAMMAD ASLAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/874/2025	25-01-2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs SIGNATURE INTERNATIONAL CORPORATION	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/907/2025	27-01-2025	AXIS BANK LTD Vs VINAY MISHRA	SUNITA SIINGH	9871040589, 8920586266	indolexlaw@gmail.com	25.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/964/2025	28-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SHAREEK SHAKIL PARVEZ	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	21.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/961/2025	28-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	27.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/962/2025	28-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	27.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/963/2025	28-01-2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	27.01.2025
			29, New Court Block-II	Commercial	Execution (Comm)/21/2025	29-01-2025	PUNJAB NATIONAL BANK Vs MUNESH	RAJAT GAUR	9968814243, 9810559216	NOT PROVIDED	27.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/995/2025	29-01-2025	AXIS BANK LIMITED Vs SHYAMVEER SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/991/2025	29-01-2025	YES BANK LTD Vs RATTAN LAL GROVER	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	28.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/992/2025	29-01-2025	YES BANK LTD Vs SATISH KUMAR	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	28.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/993/2025	29-01-2025	YES BANK LTD Vs ARUN KUMAR SWAIN	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	09.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/990/2025	29-01-2025	YES BANK LTD Vs MOHAN JHA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	19.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/994/2025	29-01-2025	KOTAK MAHINDRA BANK Vs BHAWNA GARG	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/989/2025	29-01-2025	YES BANK LTD Vs VAISHNAVI KULDEEP KUMAR SHARMA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	19.12.2024
			29, New Court Block-II	Commercial	Execution (Comm)/22/2025	30-01-2025	M/s LOGI TRANSINDIA THROUGH ITS AR SHAMBHU NATH SINGH Vs M/s CONVERCIS INDIA THROUGH ITS PROPRIETOR	Shambhu nath kumar(P),	9811656902	shambhunathsingh6@gmail.com	28.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1036/2025	30-01-2025	KOTAK MAHINDRA BANK Vs CHAUHAN GOODS CARRIERS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1035/2025	30-01-2025	Axis Bank Ltd Vs NIRMAL SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1033/2025	30-01-2025	Axis Bank Ltd Vs SHANI SRIVASTAVA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1034/2025	30-01-2025	Axis Bank Ltd Vs JAHANGEER KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1032/2025	30-01-2025	AXIS BANK LTD Vs MANISH CHOUDHARY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1073/2025	31-01-2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1072/2025	31-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1068/2025	31-01-2025	Axis Bank Ltd Vs ANIL KUMAR DUBEY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1067/2025	31-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DINESH KUMAR JAT	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1069/2025	31-01-2025	Axis Bank Ltd Vs RAMHIT R CHAUDHARY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1064/2025	31-01-2025	Axis Bank Ltd Vs HARVANSH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1070/2025	31-01-2025	AXIS BANK LTD Vs LOVELY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1065/2025	31-01-2025	Axis Bank Ltd Vs SHAMA PARAVEEN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1063/2025	31-01-2025	Axis Bank Ltd Vs DHANRAJ YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1066/2025	31-01-2025	Axis Bank Ltd Vs RAMESH KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1071/2025	31-01-2025	AXIS BANK LTD Vs ANKIT KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	29.01.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	40, New Court Block-II	Commercial	OMP (I) (COMM)/191/2025	10/01/2025	AXIS BANK LTD Vs JITENDER KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/194/2025	10/01/2025	AXIS BANK LTD Vs SAMEER	Rahul Chauhan(P),	9971891788	info@aualegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/185/2025	10/01/2025	KOTAK MAHINDRA PRIME LTD Vs MUKESH KUMAR	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	4-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/489/2025	15/01/2025	AXIS BANK LTD Vs KISHOR SO SHANKAR LAL	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/486/2025	15/01/2025	AXIS BANK LTD Vs NARAYAN LAL GURJAR	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/176/2025	10/01/2025	Axis Bank Ltd Vs DHARMENDRA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	4-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/484/2025	15/01/2025	AXIS BANK LTD Vs MAVA RAM	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	21-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/483/2025	15/01/2025	AXIS BANK LTD Vs GOPI SO KESAR	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	21-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/538/2025	17/01/2025	AXIS BANK LTD Vs PRABHJOT SINGH	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	2-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/557/2025	17/01/2025	AXIS BANK LTD Vs RAKESH KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09-01-205
			40, New Court Block-II	Commercial	OMP (I) (COMM)/485/2025	15/01/2025	AXIS BANK LTD Vs HAKARU SO HURAJI	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/465/2025	15/01/2025	AXIS BANK LTD Vs SHYAM MANOHAR VERMA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	2-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/406/2025	14/01/2025	Yes Bank Ltd Vs PRINCE TANWAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	7-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/539/2025	17/01/2025	AXIS BANK LTD Vs BABLOO	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/369/2025	14/01/2025	AXIS BANK LTD Vs DEV MANI MISHRA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	2-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/372/2025	14/01/2025	AXIS BANK LTD Vs DEEPAK RATHOUR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	2-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/365/2025	14/01/2025	AXIS BANK LTD Vs RAJU RAM	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/364/2025	14/01/2025	AXIS BANK LTD Vs LAHARU LAL BHIL	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/366/2025	14/01/2025	AXIS BANK LTD Vs KALU KHA	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/351/2025	14/01/2025	AXIS BANK LTD Vs DURGA RAM	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/466/2025	15/01/2025	AXIS BANK LTD Vs PRINSH SHARMA	DHEERAJ(P),	9871040589	indolexlaw@gmail.com	28-12-24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/545/2025	17/01/2025	AXIS BANK LTD Vs RAM DEVA RAM	DHEERAJ(P),	9871040589	indolexlaw@gmail.com	28-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/946/2025	27/01/2025	AXIS BANK LTD Vs ZAYED AKHTAR ANSARI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/279/2025	13/01/2025	Axis Bank Vs Surender Singh	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/280/2025	13/01/2025	Axis Bank Vs Ashok Kumar	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/283/2025	13/01/2025	Axis Bank Vs Satish Anand	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/284/2025	13/01/2025	Axis Bank Vs Ravi Kanti	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/281/2025	13/01/2025	Axis Bank Vs Samsudeen	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/282/2025	13/01/2025	Axis Bank Vs Avantika Jain	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/407/2025	14/01/2025	AXIS BANK LTD Vs BHAKAR RAM	ADV DHEERAJ(P),	8130383143	lalitpandeyadv@gmail.com	3-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/411/2025	14/01/2025	AXIS BANK LTD Vs NOORUL HAQ	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	3-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/414/2025	14/01/2025	AXIS BANK LTD Vs ANEESH AHMAD	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	3-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/517/2025	16/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs HARAWANE MAHESH DATTATRAY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	6-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/519/2025	16/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SIRAJUDDIN KAMALUDDIN CHAUDHARY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	6-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/516/2025	16/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs CHETAN KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	7-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/559/2025	17/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs MANISH SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	6-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/558/2025	17/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs RAKESH KUMAR SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/560/2025	17/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs VIJAY SO SUNIL KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/461/2025	15/01/2025	Axis Bank Vs ASHOK KUMAR MISHRA	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	4-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/556/2025	17/01/2025	AXIS BANK LTD Vs PRAVESH VERMA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/551/2025	17/01/2025	AXIS BANK LTD Vs RAJESH KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/542/2025	17/01/2025	AXIS BANK LTD Vs VINAY MISHRA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/549/2025	17/01/2025	AXIS BANK LTD Vs SANDEEP KUMAR VERMA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/537/2025	17/01/2025	AXIS BANK LTD Vs LAKHMI CHAND MEENA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	11-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1095/2025	31/01/2025	YES BANK LIMITED Vs RAJESH SHARMA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/468/2025	15/01/2025	SMFG INDIA HOME FINANCE CO LTD Vs SANJESH KUMAR	AMIT KUMAR SINHA(P),	9990659331	kmpspartnr@gmail.com	11-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/467/2025	15/01/2025	SMFG INDIA HOME FINANCE CO LTD Vs SUNDAR LAL	AMIT KUMAR SINHA(P),	9990659331	kmpspartnr@gmail.com	11-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/506/2025	16/01/2025	Kotak Mahindra Prime Ltd Vs LALTA LALTA PRASAD 7038	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan@yahoo.com	14-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/507/2025	16/01/2025	Kotak Mahindra Prime Ltd Vs RAVINDER KUMAR 8934	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05y ahoo.com	14-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/656/2025	21/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RESHMA SURESH PANCHAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	17-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/674/2025	21/01/2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	20-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/837/2025	24/01/2025	YES BANK LTD Vs SANDEEP GHOSHAL	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.co m	20-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/838/2025	24/01/2025	YES BANK LTD Vs BABITA YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.co m	20-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/773/2025	23/01/2025	Yes Bank Ltd Vs HARIKESH KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmai l.com	21-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/780/2025	23/01/2025	AXIS BANK LTD Vs RAJESH KUMAR	Anupam Singh(P),	9654926809	anupamjsingh@gmail .com	22-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/779/2025	23/01/2025	Axis Bank Ltd Vs OM SINGH	Anupam Singh(P),	9654926809	anupamjsingh@gmail .com	22-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/778/2025	23/01/2025	AXIS BANK Vs SATGURU PRASAD YADAV	Anupam Singh(P),	9654926809	anupamjsingh@gmail .com	22-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/856/2025	24/01/2025	KOTAK MAHINDRA PRIME LTD Vs RAHUL	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	22-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1050/2025	30/01/2025	AXIS BANK LTD Vs SAMRIDH EMPIRE PRIVATE LIMITED	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	22-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1057/2025	30/01/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs VIRENDER TRACTOR PARTS AND ANR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	25-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/947/2025	27/01/2025	AXIS BANK LTD Vs DEEPAK RATHOUR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/948/2025	27/01/2025	AXIS BANK LTD Vs SANDEEP KUMAR VERMA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/978/2025	28/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SISANGIYA NIRAV VASANTBHAI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	27-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/979/2025	28/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs PINTUBHAI R GOHIL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	27-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/984/2025	28/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs HARSHAD SURESH PAWAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	27-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1053/2025	30/01/2025	AXIS BANK LTD Vs KAVITA JAIN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30-12-24

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1051/2025	30/01/2025	AXIS BANK LTD Vs FIROZ	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1047/2025	30/01/2025	AXIS BANK LTD Vs DALJEET KAUR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1045/2025	30/01/2025	AXIS BANK LTD Vs IKRAM ATTARI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1093/2025	31/01/2025	AXIS BANK LTD Vs DILASHAD	SANJEEV PATHAK(P),	9717028845	litigation@srcallegal.com	30-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1076/2025	31/01/2025	Axis Bank Ltd Vs SHUKLA AVENDRAKUMAR 0200	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan@yahoo.com	30-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/353/2025	14/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs DINESH CHANDRA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	5-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/97/2025	09/01/2025	AXIS BANK LTD Vs NASEEM KHAN	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	23-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/108/2025	09/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 4078	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25-12-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/109/2025	09/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9129	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25-12-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/110/2025	09/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9041	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25-12-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/111/2025	09/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25-12-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/462/2025	15/01/2025	AXIS BANK LTD Vs YASHODA KUMARI	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/464/2025	15/01/2025	AXIS BANK LTD Vs HEM KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/374/2025	14/01/2025	AXIS BANK LTD Vs SAMRIDH EMPIRE PRIVATE LIMITED	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/360/2025	14/01/2025	AXIS BANK LTD Vs SABIR ALI	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/362/2025	14/01/2025	AXIS BANK LTD Vs KAILASH CHAND SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/359/2025	14/01/2025	AXIS BANK LTD Vs RAMRAY GURJAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/356/2025	14/01/2025	AXIS BANK LTD Vs GOPAL YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26-12-24

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/361/2025	14/01/2025	AXIS BANK LTD Vs BASTI RAM YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.co m	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/358/2025	14/01/2025	AXIS BANK LTD Vs VIJAY PAL SO BABU LAL	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.co m	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/363/2025	14/01/2025	AXIS BANK LTD Vs BHARAT SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.co m	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/357/2025	14/01/2025	AXIS BANK LTD Vs JETHA RAM SOLANKI	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.co m	26-12-24
			40, New Court Block-II	Commercial	CS (COMM)/29/2025	17/01/2025	MANSI AGGARWAL Vs THEKA COFFEE PRIVATE LIMITED	SUNIL KUMAR CHATURVEDI(P),	87429141000	not given	4-1-25
			40, New Court Block-II	Commercial	CS (COMM)/7/2025	09/01/2025	RAJIT KAICKER SR CITIZEN Vs MANISH KUMAR	Ashok Kumar(P),	9717728017	deepaklegal1985@gm ail.com	4-1-25
			40, New Court Block-II	Commercial	Execution (Comm)/10/2025	13/01/2025	MIM TRADING AND CONSTRUCTION COMPANY THROUGH ITS PARTNER IRSHAD Vs MUKEEM KHAN	Ashish Upadhayay(P),	9811215280	not given	8-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/457/2025	15/01/2025	IFFCO KISAN FINANCE LTD Vs SHARAWAN RAM	Tusharr Mawkin(P),	9266434364	advocatessagaraggar wal@gmail.com	8-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/459/2025	15/01/2025	IFFCO KISAN FINANCE LTD Vs GANPAT LAL VEASNAV	Tusharr Mawkin(P),	9266434364	advocatessagaraggar wal@gmail.com	8-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/460/2025	15/01/2025	IFFCO KISAN FINANCE LTD Vs DHARMA RAM DEWASI	Kanika Baweja(P),	9266434364	advocatessagaraggarwal@gmail.com	8-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/190/2025	10/01/2025	AXIS BANK LTD Vs AJEET SINGH	Rahul Chauhan(P),	9810072439	dladevlawassociates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/192/2025	10/01/2025	AXIS BANK LTD Vs POONAM	Rahul Chauhan(P),	9810072439	dladevlawassociates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/193/2025	10/01/2025	AXIS BANK LTD Vs PRAVEEN	Rahul Chauhan(P),	9810072439	dladevlawassociates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/195/2025	10/01/2025	AXIS BANK LTD Vs SHASHI BESOYA	Rahul Chauhan(P),	9810072439	dladevlawassociates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/196/2025	10/01/2025	AXIS BANK LTD Vs UMA BAKSHI	Rahul Chauhan(P),	9810072439	dladevlawassociates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	CS (COMM)/16/2025	10/01/2025	M/S LOREAL S A Vs MER NALIN KANTIBHAI	Shravan Bansal(P),	1126843455	unitedmark@unitedandunited. com	9-1-25
			40, New Court Block-II	Commercial	CS (COMM)/14/2025	10/01/2025	HIGH STREET ESSENTIALS P LTD Vs Zanesar Akhtar Sole Proprietor of Factory Outlet	OM PUNIA(P),	9958003977	omsinghpunia@rediffmail.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/177/2025	10/01/2025	Axis Bank Ltd Vs MUSTKEEM 2352	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan@yahoo.com	9-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/178/2025	10/01/2025	Axis Bank Ltd Vs SABIR 6013	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/179/2025	10/01/2025	Axis Bank Ltd Vs MAYANK AGGARWAL8436	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1079/2025	31/01/2025	AXIS BANK LTD Vs SANGEETA TIWARI	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/487/2025	15/01/2025	HDFC BANK LTD Vs SAHIL MAHANDIRATTA	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1078/2025	31/01/2025	HDFC BANK LTD Vs ASHOK KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/488/2025	15/01/2025	HDFC BANK LTD Vs A S STEEL	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/352/2025	14/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs MD MASOOD ALAM	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/254/2025	13/01/2025	Axis Bank Ltd Vs AMITA DUBEY 1811	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/255/2025	13/01/2025	Axis Bank Ltd Vs MUBINA H 1799	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/253/2025	13/01/2025	Axis Bank Ltd Vs VINOD KUMAR ANAND 7448	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/252/2025	13/01/2025	Axis Bank Ltd Vs MOHIT NAGAR 8485	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/248/2025	13/01/2025	Axis Bank Ltd Vs MAMTA MAURYA 6142	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/250/2025	13/01/2025	Axis Bank Ltd Vs AJAY KUMAR SETHI 2040	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/246/2025	13/01/2025	Axis Bank Ltd Vs SWARNIM RAJ KANDARI 4839	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/249/2025	13/01/2025	Axis Bank Ltd Vs RAO JAHID PUNDIR 6935	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/251/2025	13/01/2025	Axis Bank Ltd Vs GURMEET SINGH 6854	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/256/2025	13/01/2025	Axis Bank Ltd Vs PRAMOD KUMAR 8159	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/245/2025	13/01/2025	Axis Bank Ltd Vs CHAHAT SHARMA 9226	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/247/2025	13/01/2025	Axis Bank Ltd Vs PRADIP KUMAR 9859	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05y ahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1080/2025	31/01/2025	AXIS BANK LTD Vs SARFRAJ	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/244/2025	13/01/2025	Axis Bank Ltd Vs ASHWANI YADAV 0176	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05y ahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1096/2025	31/01/2025	KOTAK MAHINDRA BANK Vs ANIL KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1097/2025	31/01/2025	KOTAK MAHINDRA BANK Vs LALLAN SINGH	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1098/2025	31/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 4155	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1099/2025	31/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 788	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1100/2025	31/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1101/2025	31/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	10-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1102/2025	31/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1769	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/243/2025	13/01/2025	Axis Bank Ltd Vs N N DUBEY 6030	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/854/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Om Namberdar Udayveer Singh	Ravi Shankar Garg(P),	9811252038	advocatessagaraggarwal@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/855/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Avneesh Tyagi	Ravi Shankar Garg(P),	9811252038	advocatessagaraggarwal@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/513/2025	16/01/2025	KOTAK MAHINDRA BANK Vs ANUPAM SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/349/2025	14/01/2025	Axis Bank Ltd Vs MANISH KUMAR YADAV 6828	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/347/2025	14/01/2025	Axis Bank Ltd Vs NISHCHAL UPADHYAY 3198	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/350/2025	14/01/2025	Axis Bank Ltd Vs MANISH PAL 3483	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/348/2025	14/01/2025	Axis Bank Ltd Vs DHANANJAY SINGH YADAV 2548	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/481/2025	15/01/2025	YES BANK LTD Vs BAJRANG BAHADUR SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/476/2025	15/01/2025	YES BANK LTD Vs VARUN RAM SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	CS DJ/28/2025	14/01/2025	RAJIT KAICKER (SR CITIZEN) AND ANR Vs DR MANISH KUMAR AND ANR	Ashok Kumar(P),	8742914100	advocatessunilchaturvedi@gmail.com	13-1-25
			40, New Court Block-II	Commercial	CS (COMM)/18/2025	14/01/2025	M/S HILL VIEW HOTEL AND RESTAURANT AND ANR Vs M/S SAGAR RATNA RESTAURANTS PVT LTD	Shubham Agarwal(P),	8010408484	adv.shubham2163@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/496/2025	15/01/2025	Axis Bank Ltd Vs KURABAN KHA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	14-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/497/2025	15/01/2025	Axis Bank Ltd Vs VISHRAM KUMAR MEENA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	14-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/425/2025	15/01/2025	Axis Bank Ltd Vs MOHIT SHARMA 2092	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/424/2025	15/01/2025	Axis Bank Ltd Vs MOHD TAUQEER 0644	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/521/2025	16/01/2025	Intec Capital Ltd Vs FRONTLINE RETAIL INDIA PVT LTD THROUGH ITS DIRECTOR	POOJA CHAUDHARY(P),	9871169411	legal.poojachaudhary@gmail.com	14-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/600/2025	18/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Tarandeep Singh		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/599/2025	18/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Raman Preet Singh		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/601/2025	18/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Krishan Kumar		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/602/2025	18/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Rahul Jai Deep		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16-1-25
			40, New Court Block-II	Commercial	OMP (COMM)/3/2025	17/01/2025	M/S FIITJEE LTD Vs AMIT SAHA	Mohit Gupta(P),		7030328800	asaplegalandadvocates@gmail.com	27-12-24
			40, New Court Block-II	Commercial	CS (COMM)/48/2025	23/01/2025	MS SAHARA TRADERS Vs AMBIENCE PVT LTD		SHAHID AHMAD(P),	9910536696	shahidahmadadvocates@gmail.com	16-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/596/2025	18/01/2025	Axis Bank Ltd Vs SABIR KHAN 8098		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/595/2025	18/01/2025	Axis Bank Ltd Vs RAJENDRA KUMAR 7763		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/597/2025	18/01/2025	Axis Bank Ltd Vs KAWALJIT KUMAR 8004		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan@yahoo.com	9-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/655/2025	21/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs HANSPAL TOURS AND TRAVELS	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/598/2025	18/01/2025	Axis Bank Ltd Vs NARESH 1613	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/594/2025	18/01/2025	Axis Bank Ltd Vs RAHUL BHATI 0960	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	CS (COMM)/33/2025	20/01/2025	New Roots Hair Clinic Pvt Ltd Vs New Roots Hair Transplant Clinic	Varnika Bajaj(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	CS (COMM)/34/2025	20/01/2025	For Inspiration and Recognition of Science and Technology Vs Vinay Vishnu Kunwar	Prakriti Sharma(P),	7428295231	j.abhey@aussherdul.com	18-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/889/2025	25/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs AMIT KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/890/2025	25/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs MAHINDER PAL SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20-1-25
			40, New Court Block-II	Commercial	CS (COMM)/41/2025	21/01/2025	AARK PHARMACEUTICALS Vs SANJIBAN MEDICAL STORES	Prashant Bhargava(P),	9991119392	passandassociates@gmail.com	20-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/839/2025	24/01/2025	YES BANK LTD Vs RADHESHYAM CHELAK	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/744/2025	22/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RAMESH UDHAVDAS LULLA		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/775/2025	23/01/2025	Axis Bank Ltd Vs M K CHOUDHARY CONSTRUCTION COMPANY 0765		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/777/2025	23/01/2025	Axis Bank Ltd Vs ROHIT 2807		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/776/2025	23/01/2025	Axis Bank Ltd Vs VIRESH 2192		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/774/2025	23/01/2025	Axis Bank Ltd Vs DHAKA CONSTRUCTION COMPANY 6735		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/745/2025	22/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs AFSANA TOURS AND TRAVELS		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/709/2025	22/01/2025	Axis Bank Ltd Vs JAIVEER 1765		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/710/2025	22/01/2025	Axis Bank Ltd Vs ASHOK 4850		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/711/2025	22/01/2025	Axis Bank Ltd Vs KHATRI ROADLINES 6711		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/712/2025	22/01/2025	Axis Bank Ltd Vs CHOUDHARY BROTHERS 7750	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	Misc DJ/17/2025	25/01/2025	IDBI Bank LTD Vs Anuj Kumar prop of shri balaji trading co	Kunal Kumar(P),	9811191050	satish@klfindia.com	23-1-25
			40, New Court Block-II	Commercial	CS (COMM)/50/2025	25/01/2025	MAX HEALTHCARE INSTITUTE LIMITED Vs RURAL INSTITUTE OF HEALTH AND PARAMEDICAL SCIENCE SOCIETY	Kruttika Lakshmi(P),	9999947699	office@ira.law	23-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/857/2025	24/01/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Shri Khalifa Infra Developers	Ravi Shankar Garg(P),	9811252038	advocatessagaraggarwal@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/858/2025	25/01/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs MANGLA SEEDS PRIVATE LIMITED	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/908/2025	27/01/2025	IARC Vs MUNNA YADAV	ASHIM BHATT(P),	9599624216	ashim.bhatt17@gmail.com	24-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/888/2025	25/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DASARI SARITHA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/885/2025	25/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SHIVAPPA MAHADEVAPPA JALIHAI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/887/2025	25/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DHARMJEET SINGH GILL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/886/2025	25/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KARTIK AHUJA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/965/2025	28/01/2025	INDIA SHELTER FINANCE CORPORATION LTD Vs MEERA BAI	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	24-1-25
			40, New Court Block-II	Commercial	CS (COMM)/56/2025	28/01/2025	Loreal S A Vs UMA MAHESHWARI	Shravan Bansal(P),			
			40, New Court Block-II	Commercial	OMP (I) (COMM)/909/2025	27/01/2025	Axis Bank Ltd Vs RAMESH S O DOLA RAM	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	23-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/910/2025	27/01/2025	Axis Bank Ltd Vs PRITESH KUMAR SINGHVI	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	23-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/911/2025	27/01/2025	Axis Bank Ltd Vs VIKASH SIYAG	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	23-1-25
			40, New Court Block-II	Commercial	CS (COMM)/58/2025	29/01/2025	OCL SHIPPING INDIA THROUGH AR NISHANT DIXIT Vs BOLD BESPOKE DESIGN PVT LTD	RAKESH KUMAR SHUKLA(P),	9910536696	not given	22-1-25
			40, New Court Block-II	Commercial	Misc DJ/25/2025	30/01/2025	Siddarth Chima Vs Hansraj	ROHIT KHANKRIYAL(P),	7015928685	adrohithk@gmail.com	29-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1042/2025	30/01/2025	Axis Bank Ltd Vs AKHTAR ARIF 3488	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan@yahoo.com	9-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1041/2025	30/01/2025	Axis Bank Ltd Vs AWANISH KUMAR SINGH 2444		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1040/2025	30/01/2025	Axis Bank Ltd Vs DEEPA PAL 5873		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1074/2025	31/01/2025	Axis Bank Ltd Vs PUSHRAJ SINGH 7208		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1092/2025	31/01/2025	AXIS BANK LTD Vs HARJINDER SINGH		SANJEEV PATHAK(P),	9717028845	litigation@srcalgal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1075/2025	31/01/2025	Axis Bank Ltd Vs AKHILESH KUMAR SINGH 9791		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1077/2025	31/01/2025	Axis Bank Ltd Vs YASMEEN NISHA 2486		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1094/2025	31/01/2025	AXIS BANK LTD Vs KURESHI ALAM		SANJEEV PATHAK(P),	9717028845	litigation@srcalgal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/536/2025	16/01/2025	YES BANK Vs aaaaa		ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/535/2025	16/01/2025	YES BANK Vs HARISH GROVER		ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/534/2025	16/01/2025	YES BANK Vs ASHISH KUMAR YADAV	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/613/2025	18/01/2025	KOTAK MAHINDRA BANK Vs RUCHI SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/612/2025	18/01/2025	KOTAK MAHINDRA BANK Vs BUSHRAN BEG	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/614/2025	18/01/2025	KOTAK MAHINDRA BANK Vs M/S BRIJESH CHANDRA DWIVEDI	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/615/2025	18/01/2025	KOTAK MAHINDRA BANK Vs RISHI PRATAP SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/623/2025	18/01/2025	YES BANK Vs N G SOLUTIONS	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/624/2025	18/01/2025	YES BANK Vs SWADESH JAI PRAKASH KAUSHIK	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/625/2025	18/01/2025	YES BANK Vs SUMIT DIXIT	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/675/2025	21/01/2025	KOTAK MAHINDRA BANK Vs ANUJ KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/676/2025	21/01/2025	KOTAK MAHINDRA BANK Vs AMAN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/679/2025	21/01/2025	KOTAK MAHINDRA BANK Vs CHOTE LAL	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/628/2025	18/01/2025	KOTAK MAHINDRA BANK Vs KHALIQUZZAMA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/681/2025	21/01/2025	KOTAK MAHINDRA BANK Vs VARUN KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/626/2025	18/01/2025	KOTAK MAHINDRA BANK Vs SANDEEP KUMAR SHARMA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/684/2025	21/01/2025	KOTAK MAHINDRA BANK Vs GOVIND KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/685/2025	21/01/2025	KOTAK MAHINDRA BANK Vs NAJIM ALI	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/627/2025	18/01/2025	KOTAK MAHINDRA BANK Vs SANDEEP KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/746/2025	22/01/2025	KOTAK MAHINDRA BANK Vs DHARMENDRA KUMAR 222	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/749/2025	22/01/2025	KOTAK MAHINDRA BANK Vs AZAHARUDDIN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/747/2025	22/01/2025	KOTAK MAHINDRA BANK Vs GYANENDRA SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/750/2025	22/01/2025	KOTAK MAHINDRA BANK Vs CHANDAN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/752/2025	22/01/2025	KOTAK MAHINDRA BANK Vs AMARJEET PASWAN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/751/2025	22/01/2025	KOTAK MAHINDRA BANK Vs PADMA DEVI	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/748/2025	22/01/2025	KOTAK MAHINDRA BANK Vs AMIT KUMAR YADAV	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/753/2025	22/01/2025	KOTAK MAHINDRA BANK Vs SANDEEP KUMAR SHARMA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/840/2025	24/01/2025	KOTAK MAHINDRA BANK Vs RAHUL SHUKLA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/754/2025	22/01/2025	KOTAK MAHINDRA BANK Vs PADMA DEVI	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/841/2025	24/01/2025	KOTAK MAHINDRA BANK Vs AMARJEET PASWAN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/755/2025	22/01/2025	KOTAK MAHINDRA BANK Vs GOVIND KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/842/2025	24/01/2025	KOTAK MAHINDRA BANK Vs RADHARANI TRADERS SUPPLIERS 430	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/843/2025	24/01/2025	KOTAK MAHINDRA BANK Vs SHISHUPAL SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/844/2025	24/01/2025	IARC Vs AMMOOLAL DALLU	ASHIM BHATT(P),	9599624216	ashim.bhatt17@gmail.com	24-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/847/2025	24/01/2025	KOTAK MAHINDRA BANK Vs ANUJ KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/846/2025	24/01/2025	KOTAK MAHINDRA BANK Vs NANDINI ROAD LINES 248	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/849/2025	24/01/2025	KOTAK MAHINDRA BANK Vs GOVIND KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/850/2025	24/01/2025	KOTAK MAHINDRA BANK Vs SHISHUPAL SINGH 632	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/845/2025	24/01/2025	KOTAK MAHINDRA BANK Vs RAHUL SHUKLA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/848/2025	24/01/2025	KOTAK MAHINDRA BANK Vs DEEPAK VERMA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/851/2025	24/01/2025	KOTAK MAHINDRA BANK Vs NANDINI ROAD LINES 598	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/852/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Rekha A	Ravi Shankar Garg(P),	9811252038	advocatessagaraggarwal@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/926/2025	27/01/2025	IARC Vs RAVI PATIDAR	ASHIM BHATT(P),	9599624216	ashim.bhatt17@gmail.com	24-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/928/2025	27/01/2025	AXIS BANK LIMITED Vs JUNED	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/927/2025	27/01/2025	AXIS BANK LIMITED Vs JUNED AHAMED	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/853/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Irshad J	Ravi Shankar Garg(P),	9811252038	advocatessagaraggarwal@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/929/2025	27/01/2025	AXIS BANK LIMITED Vs RAVI KUMAR	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/930/2025	27/01/2025	AXIS BANK LIMITED Vs SUDHIR SINGH	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/931/2025	27/01/2025	IARC Vs PANKAJ PATEL	ASHIM BHATT(P),	9599624216	ashim.bhatt17@gmail.com	24-1-25
			40, New Court Block-II	Commercial	CS (COMM)/35/2025	21/01/2025	CANARA BANK Vs UDIT ENTERPRISES THROUGH ITS PARTNERS	ANSHUMAN SRIVASTAVA(P),	9990042642	srlanshu83@gmail.com	19-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/932/2025	27/01/2025	AXIS BANK LIMITED Vs SONIA	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/933/2025	27/01/2025	AXIS BANK LIMITED Vs ABHISHEK KUMAR	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/934/2025	27/01/2025	AXIS BANK LIMITED Vs MANOJ KUMAR	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/935/2025	27/01/2025	AXIS BANK LIMITED Vs AJITUR RHAMAN	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/936/2025	27/01/2025	AXIS BANK LIMITED Vs MONTU KUMAR	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/937/2025	27/01/2025	AXIS BANK LIMITED Vs MAHENDRI	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/354/2025	14/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DHARMINDER KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/355/2025	14/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MOHD IMRAN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/191/2025	15/01/2025	Webkul Software Pvt Ltd Vs Ecarter Technologies Pvt Ltd	Shalabh Gupta(P),	98180910649	subhashguptaadv@gmail.com	23-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/194/2025	09/01/2025	Late Sh Lakhan Singh Through LRs Vs PARMESHWAR JANA	Gagan Kumar Sharma(P),	not given	not given	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/185/2025	09/01/2025	Axis Bank Ltd Vs MAHESH RAM 8132	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan@yahoo.com	8-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/489/2025	15/01/2025	AXIS BANK LTD Vs AHSAN CHAUDHARY	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	2-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/486/2025	15/01/2025	IFFCO KISAN FINANCE LTD Vs MOHIT JAGRUP	Tusharr Mawkin(P),	9266434364	advocatessagaraggarwal@gmail.com	8-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/176/2025	09/01/2025	POORANMAL GAUR Vs HIMANSHU BABBAR proprietor M S HBFC INTERIORS AND DEVELOPERS	Tushar Kwatra(P),	9266434364	advocatessagaraggarwal@gmail.com	8-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/484/2025	15/01/2025	IFFCO KISAN FINANCE Vs ANIL KUMAR	Tusharr Mawkin(P),	9266434364	advocatessagaraggarwal@gmail.com	8-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/483/2025	27/01/2025	YES BANK Vs arti jha	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/538/2025	27/01/2025	YES BANK Vs VINODYADAV	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/557/2025	29/01/2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM / ALPINE FRESH PVT LTD	Nitish Kumar	9810197092	dsadvo-13@gmail.com	24-1-25
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	EX(COMM)	3/2025	03-01-2025	STATE BANK OF INDIA Vs ANJALI SHARMA AND ANR	Shiv Tyagi	9811059032	shivktyagi1@gmail.com	28-12-2024
				CS(COMM)	5/2025	09-01-2025	WILLUS INFRASTRUCTURE PVT. LTD Vs GEO MILLER AND CO PVT. LTD AND ANR.	J.S. Arora	9811765540	jsarora.58@gmail.com	21-12-2024
				CS(COMM)	9/2025	10-01-2025	BHOLA SURENDRA KAMATH AND ORS. Vs NATHU'S SWEETS AND ORS.	BHANU PRIYA	8851892686	advbhanupriya23@gmail.com	18-12-2024
				CS(COMM)	10/2025	10-01-2025	ONE97 COMMUNICATIONS LTD Vs ALAVA JAYA PRAKASH	GAURAV JAIN & ROHIT JAIN	9811074162	rohitjn2003@gmail.com	24-12-2024
				CS(COMM)	23/2025	14-01-2025	VIPIN AGRAWAL AND ANR. Vs S and S SURGICARE PVT. LTD AND ANR.	GAGAN KUMAR SINGHAL	8860538313	gagankumarsinghal@gmail.com	03-01-2025
				OMP(COMM)	5/2025	16-01-2025	NITYA NIRANJAN KHAMPARIA Vs EURASIAN MINERALS AND ENTERPRISES PVT. LTD.	AMIT KUMAR	999933220	amit.shukla@lexweb.in	15-01-2025
				CS(COMM)	42/2025	17-01-2025	BRIGHT STAR GARMENTS Vs BLUE LINE LOGISTICS AND WAREHOUSING LLP AND ANR.	AKASH SWAMI	9871643443	pbasrinivasan@yahoo.co.in	24-12-2024
				EX(COMM)	27/2025	17-01-2025	LEHAR ADVERTISING PVT LTD VsCREATIVE MEDIA	VIVEK YADAV	9910059706	advocatevivek07@gmail.com	15-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				EX(COMM)	32/2025	20-01-2025	ANIL VOHRA Vs SOUTH DELHI MUNICIPAL CORPORATION Now Municipal Corporation of Delhi MCD	AMBAREEN QAISAR	8287138358	Not Mentioned	17-01-2025
				EX(COMM)	42/2025	23-01-2025	REINFORCED EARTH INDIA PVT LTD Vs CDS INFRA PROJECTS LTD	GURINDER AND PARTNERS	9643379563	contact@gurinderpartners.com	15-01-2025
				EX(COMM)	43/2025	23-01-2025	STATE BANK OF INDIA Vs NARENDER KUMAR	DHARMENDRA SINGH	8800784740	subhii1673@gmail.com	09-01-2025
				CS(COMM)	66/2025	23-01-2025	SHRI SIPAHI SINGH PROPRIETOR OF SS ENGINEERING WORKS Vs M/S ETA ENGINEERING PRIVATE LTD THROUGH ITS DIRECTOR	YOGRAJ GULLAIYA	9811132049	advocateyograjgullaiya@gmail	20-01-2025
				CS(COMM)	67/2025	23-01-2025	CHEMI TECH ENGINEERS PVT LTD Vs SHRI KRISHNA POLYMERS AND ANR	AKSHIT NAVANEY	9999276662	akshit@reignlegal.in	20-01-2025
				MISC DJ	99/2025	23-01-2025	LEXUS GRANITO (INDIA) LIMITED Vs SPJ CARGO PRIVATE LIMITED	SIDDHARTH RELAN	9427464641	pritshah20@gmail.com	24-11-2024
				CS(COMM)	78/2025	28-01-2025	STATE BANK OF INDIA Vs KUNIBILLI SRINIVASA RAO	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	21-01-2025
				CS(COMM)	82/2025	29-01-2025	SPENZA CERAMICS PRIVATE LIMITED Vs JUGAL KISHORE AND ANR	SAGAR AGGARWAL	9311691999	areness@arenesslaw.com	27-01-2025
29	MS. SINGH, JUDGE	NEELAM DISTRICT EAST	14	COMMERCIAL SUIT	CS/COMM/32/2025	14.01.2025	SYNCHRONISING DESTINATIONS VS. SEVEN SEAZ VACATIONS LTD.	VIVEK SINGH	9810182555	LEXALLIANCE.VIVEK@GMAIL.COM	13.01.2025
					CS/COMM/50/2025	16.01.2025	BANK OF INDIA VS. M/S SINGH SOFT TOYS	AMRENDRA NATH SHUKLA	9910717081	ADVAMRENDRA22@GMAIL.COM	15.01.2025
					CS/COMM/49/2025	17.01.2025	MODI DISTILLERY VS. GLOW INFOCOM PVT. LTD.	SONALI JOON	9810098154	KARWASRAANDASSOCIATES@GMAIL.COM	16.01.2025
					CS/COMM/62/2025	22.01.2025	JAGDAMBA JYOTI SAM VDAYNIK SAMITI VS. INNOVATIVE PROJECT MANAGEMENT	HIMANSHU JAIN	9810441639	INFO@ADVOCATEHIMANSHUJAIN.COM	21.01.2025
					CS/COMM/63/2025	22.01.2025	M/S HIGH FIELD DISTILTERS &BROTHER VS. KUBER POPCORN PVT. LTD.	PRITESH KUMAR	8586047570	PRITESH2092@GMAIL.COM	21.01.2025

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					CS/COMM/64/2025	22.01.2025	ASHA DEVI PROP. OF M/S APS DRUG HOUSE VS. MEDREV HEALTHCARE PVT. LTD.	ANKIT KUMAR	9015505737	NIYAMAMLAWOFFICES@GMAIL.COM	21.01.2025
					CS/COMM/65/2025	22.01.2025	M/S CRYSTAL AIR SYSTEMS VS. M/S MIDAS MARKETING SERVICES	FATIMA UMAR	9868952944	ATTORNEY340@GMAIL.COM	21.01.2025
					CS/COMM/81/2025	28.01.2025	PUNJAB NATIONAL BANK VS. AAMIT SAINI	A.K. SHAKYA	9810362626	AKASHYA01@GMAIL.COM	27.01.2025
					CS/COMM/91/2025	29.01.2025	LAXMI DEVI VS. SUNIL KUMAR SINGH	RAJENDRA YADAV	9312046733	YADAVRAZEN@GMAIL.COM	28.01.2025
				TRADEMARK/ COPYRIGHT	CS/COMM/31/2025	14.01.2025	HALDIRAM SNACKS PVT. LTD. VS. LALITA PRASAD	SANJEEV SINGH	9811129304	LITIGATION@SINGHASSOCIATES.COM	13.01.2025
					CS/COMM/70/2025	24.01.2025	BENTLEY SYSTEMS INCORPORATED VS. HNR PRASAD	AARSHIA BEHL	9810621272	N/A	23.01.2025
					CS/COMM/90/2025	29.01.2025	BENTLEY SYSTEMS INCORPORATED VS. MATRIX GEO SOLUTIONS PVT. LTD.	ANKUR KATYAL	8800858923	ANKURKATYAL@ASKLEGAL.CO.IN	28.01.2025
				ARBITRATION U/S 9	OMP(i)(COMM)/21/2025	20.01.2025	YES BANK LTD. VS. NAJIM NAJIM	KARTIK KUMAR	N/A	N/A	19.01.2025
				MISC CASES	MISC DJ/5/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	ANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/6/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	ANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/7/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	ANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/8/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	ANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/9/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	ANKIT KHATRI	N/A	N/A	02.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE ID	EMAIL	DATE OF E- FILING
					MISC DJ/10/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	ANKIT KHATRI	N/A	N/A		02.01.2025
					MISC DJ/11/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	ANKIT KHATRI	N/A	N/A		02.01.2025
					MISC DJ/12/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	ANKIT KHATRI	N/A	N/A		02.01.2025
					MISC DJ/13/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	ANKIT KHATRI	N/A	N/A		02.01.2025
					MISC DJ/18/2025	09.01..2025	HEMA RAWAT VS. M/S NSB BPO	SHIVOM GARG	N/A	N/A		08.01.2025
					MISC DJ/57/2025	14.01.2025	UNION BANK OF INDIA VS. ANAND BIHARI	SUNIL CHOUDHARY	N/A	N/A		13.01.2025
					MISC. DJ/111/2025	25.01.2025	AJAY INDUSTRIAL CORP. VS. BRAJENDRA VERMA	VIKAS SHARMA	N/A	N/A		24.01.2025
				EXECUTION	EXECUTION (COMM)/17/2025	10-01-2025	SPJ CARGO PRIVATE LIMITED Vs M/S KAMDHENU FOODS AND ORS	Navneet(P),	N/A	N/A		10.01.2025
					EXECUTION (COMM.)/40/2025	22-01-2025	M/S SUNDARAM FINANCE LTD. Vs RAJEEV ARORA	N/A	N/A	N/A		21.01.2025
					EXECUTION (COMM)/39/2025	22-01-2025	GILLANDERS ARBUTHNOT AND CO LIMITED Vs STEEL AUTHORITY OF INDIA LIMITED	Ankur Sangal(P),	N/A	N/A		21.01.2025
					EXECUTION (COMM)/37/2025	21-01-2025	FARIDA KARMALI Vs Ms OLYMPIA FITNESS PVT LTD Through former directors RAHUL NARANG AND VINEET KUMAR	Ranjan Mishra(P),	N/A	N/A		20.01.2025
					EXECUTION (COMM)/46/2025	23-01-2025	Levis Strauss and Co Vs Dilshad	Shravan Bansal(P),	N/A	N/A		22.01.2025
					EXECUTION (COMM)/52/2025	28-01-2025	BERGER PAINTS INDIA LIMITED Vs SANJEEV MITTAL	ARUN KUMAR(P),	N/A	N/A		27.01.2025

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					EXECUTION (COMM)/53/2025	29-01-2025	M/S JAGATJIT INDUSTRIES LTD Vs M/S ANP MEDICAL PVT LTD	Vishal Khattar(P),	N/A	N/A	28.01.2025

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30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	Commercial Suit	OMP (I) (COMM)/3/2025	13-01-2025	SMFG INDIA CREDIT CO LTD (FORMERLY FULLERTON INDIA CREDIT CO LTD) Vs BAJAJ ENTERPRISES	Karan Chhibber(P),	9654003808, 9560099232	karanchibber26@gmail.com	03.01.2025
				Commercial Suit	CS (COMM)/24/2025	14-01-2025	MST SHAHNA Vs M/S UPGRID SOLUTINS PVT LTD	TABREZ ALAM(P),	9643008880	contact@aaalegal.pro	27.01.2025
				Commercial Suit	CS (COMM)/28/2025	15-01-2025	BENTLEY SYSTEMS INCORPORATED Vs LALIT CHHABRA	Aarshia Behl(P),	9810621272	-	12.01.2025
				Commercial Suit	OMP (I) (COMM)/10/2025	15-01-2025	YES BANK LIMITED Vs JITENDRA SINGH	KARTIK KUMAR(P),	011-26211488	legal@,Katvalassociates.com	03.01.2025
				Commercial Suit	OMP (I) (COMM)/12/2025	15-01-2025	YES BANK LIMITED Vs DIVANSHU DINKAR	KARTIK KUMAR(P),	011-26211488	legal@,Katvalassociates.com	03.01.2025
				Commercial Suit	CS (COMM)/27/2025	15-01-2025	LUXOR INTERNATIONAL PVT LTD Vs CLEARPACK AUTOMATION PRIVATE LIMITED	Rounak Nayak(P),	7042835171	mail@nayaklawoffice.com	12.01.2024
				Commercial Suit	EXECUTION (COMM)/26/2025	16-01-2025	INDIAN ENERGY EXCHANGE Vs BHL FOREX AND FINLEASE LTD	Maanish Mohan Choudhary(P),	9971220936	contact@bharatchugh.in,	08.01.2025
				Commercial Suit	CS (COMM)/40/2025	16-01-2025	SANDEEP BHATNAGAR Vs M/S YSR ENTERPRISES	Prateek Jain(P),	9717521893	prateekjain.adv@gmail.com	
				Commercial Suit	EXECUTION (COMM)/27/2025	17-01-2025	LEHAR ADVERTISING PVT LTD Vs CREATIVE MEDIA	VIVEK YADAV(P),	+91-9910059706, +91-9717398900	advocatevivek07@gmail.com	15.01.2025
				Commercial Suit	EXECUTION (COMM)/30/2025	18-01-2025	BANK OF BARODA Vs DEEPAK KUMAR BHARADWAJ	rajnish kumar banyal(P),	9810872353	-	18.12.2024
				Commercial Suit	EXECUTION (COMM)/36/2025	21-01-2025	AISHA PARVEEN Vs M/S AURA INCORPORATED AND ORS	MUKHLIS Rehman(P),	9811022221	murehman123@gmail.com	20.01.2025
				Commercial Suit	EXECUTION (COMM)/35/2025	21-01-2025	M/S METROPOL INDIA PVT LTD Vs M/S SIXTEEN DIRECTIONS HOMECARE PVT LTDHomecare Private Limited	Shiva Jee Shukla(P),	9311118861	shivajiishuklaadvocate@gmail.com	15.01.2025
				Commercial Suit	CS (COMM)/71/2025	24-01-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs KRISHNA	HIMANSHU GARG(P),	8750618722	sswaniassociates@gmail.com	07.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Commercial Suit	CS (COMM)/74/2025	27-01-2025	M/S TAKKAR INDUSTRIES Vs M/S HADRON SYSTEM PRIVATE LIMITED	WASIM KHAN(P),	7982268882	wasimm.khan04@gmail.com	24.01.2025
				Commercial Suit	CS (COMM)/79/2025	28-01-2025	PUNJAB NATIONAL BANK Vs AJEET SHARMA	Vikram Gola(P),	9811244209	Vikramgola2010@gmail.com	27.01.2025
				Commercial Suit	CS (COMM)/89/2025	29-01-2025	M/S SHIVANI TEXTILES LTD Vs M/S TRANSKNITS	PRAVEEN KAPOOR(P),	9999955453	swayampahi@gmail.com	28.01.2025
				Commercial Suit	CS (COMM)/88/2025	29-01-2025	HARI SINGH Vs M/S PENNO FASHION LLP	GAURAV TOKAS(P),	9599157095	-	28.01.2025
				Commercial Suit	CS (COMM)/87/2025	29-01-2025	M/S WORLD PHONE INTERNET SERVICES PVT LTD Vs M/S GIGNET IT SERVICES PVT LTD	Anupam Prakash(P),	8860242352	anupam@ki99.co.in	27.01.2025
				Commercial Suit	CS (COMM)/95/2025	31-01-2025	M/S GREATWITS SERVICES PVT LTD Vs M/S VIHAAN TRADING COMPANY	Rohit verma(P),	9811199659	rajeshgulati22@gmail.com	23.01.2025
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Execution Petition	EXECUTION (COMM.)/4/2025	03-01-2025	M/S EQUITAS SMALL FINANCE BANK LTD. Vs SHABANA BEGUM	RISHAB RAJ JAIN	9958737266	rishab@rrjassociate.com	23.12.2024
				Execution Petition	EXECUTION (COMM.)/6/2025	03-01-2025	M/S PRATAP TECHNOCRATS PVT LTD Vs TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	ANKUR DASS	8390822993	ankur@msslawchambers.in	27.12.2024
				Execution Petition	EXECUTION (COMM.)/15/2025	03-01-2025	MR. RANBIR SINGH Vs. M/s Information TV Pvt Ltd	AVINASH K. TRIVEDI	9871441764	aktrivedilawoffices@gmail.com	09.01.2025
				Execution Petition	EXECUTION (COMM.)/21/2025	03-01-2025	M/S MAGNUM DESTINATION MANAGEMENT PVT LTD Vs M/s DE GRANDE SPORTS PVT LTD	DEEPAK AGARWAL	9650335116	agarwalandroy@gmail.com	10.01.2025
				Execution Petition	EXECUTION (COMM.)/31/2025	03-01-2025	M/S KAY SONS (INDIA) PVT LTD. Vs. M/S CARDIOMAC INDIA PVT LTD	DEEPAK SINGH CHAUHAN	9711156516	adv.dpkchauhan@gmail.com	16.01.2025
				Execution Petition	EXECUTION (COMM.)/44/2025	03-01-2025	STATE BANK OF INDIA Vs. SH BISWA TYUNG	DHARMENDRA SINGH	8800784740	SUBHI1673@GMAIL.COM	22.01.2025
				Execution Petition	EXECUTION (COMM.)/49/2025	03-01-2025	INTEC INFONET PVT LTD. Vs. SCS TECH INDIA PVT. LTD.	RAHUL MALHOTRA	9899218215	rahulmalhotra@gmail.com	25.01.2025

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				Execution Petition	EXECUTION (COMM.)/14/2025	10-01-2025	M/S AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD Vs M/S MEDUSA FASHION	P K AGGARWAL	8285230770	office@pkaggarwaladvocates.com	09.01.2025
				Commercial suit	CS (COMM)/18/2025	13-01-2025	PAWAN KUMAR Vs M/S LA Arista Fashions	SHAILENDRA KUMAR JAISWAL	9810503835	skjaiswal.adv@gmail.com	08.01.2025
				Commercial suit	CS (COMM)/19/2025	13-01-2025	MR TUSHAR SUNEJA Vs SH. Sanjay Kumar Sadh	MR. JATIN DHAWAN	9810299918	advocarepartners@gmail.com	09.01.2025
				Commercial suit	CS (COMM)/33/2025	15-01-2025	TYAZHPROINVEST LLC Vs FR SOLUTIONS PRIVATE LIMITED 031	NUSRAT HOSSAIN	9971882656	advmanish.singh@yahoo.com	13.01.2025
				Commercial suit	CS (COMM)/34/2025	15-01-2025	State Bank of India Vs SHRI Rahul Nagle	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	11.01.2025
				Commercial suit	CS (COMM)/35/2025	15-01-2025	M/S HYPHEN SCS PRIVATE LIMITED Vs M/S XOTIK FRUJUS PRIVATE LIMITED	NISHANT KUMAR SRIVASTAVA	9810230791	contact@actuslegal.in	10.01.2025
				Commercial suit	CS (COMM)/38/2025	16-01-2025	M/s BALAJI ENTERPRISES Vs M/S J.V. Enterprises AND ANR.	UTKARSH GUPTA	8860211682	info@ggguptaassociates.in	12.01.2025
				Commercial suit	CS (COMM)/39/2025	16-01-2025	M/S HIGH FIELD DISTILLERS AND BOTTLERS PVT LTD Vs SUMIT CHAUHAN	PRITESH KUMAR	8586047570	pritesh2092@gmail.com	13.01.2025
				Commercial suit	CS (COMM)/44/2025	17-01-2025	MADHUSUDAN NAMBOODIRI Vs LIQVID ENGLISH EDGE PVT LTD	ASHISH PRASAD	9810455042	ashishprasad@acaralaw.com	15.01.2025
				Commercial suit	CS (COMM)/52/2025	18-01-2025	BOETTCHER INDIA PVT LTD Vs J.K. OFFSET GRAPHICS PVT LTD	PANKAJ AGARWAL	9818123572	advocatepankaj@rediffmail.com	15.01.2025
				Commercial suit	CS (COMM)/54/2025	20-01-2025	M/S DALTON MINES AND MINERALS (P) LTD. Vs M/S POLYGON CHEMICALS PVT LTD.	SATISH PRAKASH	7042198312	info@centurylawfirm.in	16.01.2025
				Commercial suit	CS (COMM)/55/2025	20-01-2025	MR. AJIT, PROP OF M/S A.S. BUILDERS Vs DELHI DEVELOPMENT AUTHORITY	AMIT PUNJ	9810524966	amit.punj@yahoo.com	16.01.2025
				Commercial suit	CS (COMM)/56/2025	20-01-2025	M/S Ruby Contractor and Anr Vs M/S THREE HANDS INFRASTRUCTURE INDIA PVT LTD.	RAJASMIT MONDAL	9953555255	advocaterajasmitmondal@gmail.com	18.01.2025

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				Petition (Arbitration & Conciliation Act)	OMP (COMM.)/9/2025	23-01-2025	M/S VISIONINDIA AYURVED PVT LTD. Vs MR N.K. SHARMA PROP OF M/S SHIVALIK ENTERPRISES	S.P. SRIVASTAVA	9811405665	advocatesrivastavasp@gmail.com	09.01.2025
				Commercial suit	CS (COMM)/68/2025	23-01-2025	MR/ PRABHAT KUMAR ARORA Vs WTC NOIDA DEVELOPMENT COMPANY PVT LTD	SAURABH DUGGAL	9311555667	saurabhduggalandassociates@gmail.com	17.01.2025
				Commercial suit	Misc DJ/122/2025	28-01-2025	JANTA ASSOCIATES AND CO. LTD Vs INTERNATIONAL PRINT O PAC LTD	SHANUL CHAUHAN	9899661199	advocate.shanulchauhan@gmail.com	25.01.2025
				Commercial suit	CS (COMM)/94/2025	31-01-2025	M/S GLOBE NOBLE ENGINEERING PVT. LTD. Vs R. KRISHNAMURTHY AND CO.	MOHAN LAL SHARMA	9811056774	MLSHARMA.MA@GMAIL.COM	30.01.2025
				Commercial suit	CS (COMM)/96/2025	31-01-2025	PRAXIS CONSULTING AND INFORMATION SERVICES PVT LTD Vs CREDIWATCH INFORMATION ANALYTICS PVT	KARANJOT SINGH MAINEE	9717413994	admin@ksmchambers.com	30.01.2025
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Execution Petition	EXECUTION (COMM.)/1/2025	03-01-2025	HIND TERMINALS PVT. LTD. Vs AERO MARINE LOGISTICS PRIVATE LIMITED	SAVYASACHI K SAHAI	9910081428	savvasachi.sahai@gmail.com	27-12-2024
				Commercial Suit	OMP (I) (COMM.)/1/2025	09-01-2025	YES BANK LTD. Vs SAVIN COMMUNICATION PRIVATE LIMITED	KARTIK KUMAR	1126211488	legal@Katvalassociates.eom	03-01-2025
				Commercial Suit	CS (COMM)/7/2025	10-01-2025	MANOJ KUMAR Vs AMIR YAMIN	MOHAMMED NAUSHAD SIDDIQUI	9810126707	---	07-01-2025
				Commercial Suit	CS (COMM)/8/2025	10-01-2025	MICHAEL PAGE INTERNATIONAL RECRUITMENT PVT. LTD. Vs TRINITY REINSURANCE BROKERS LTD.	Rashi Bansal	9811229212	rashi.bansal@rblaw.in	03-01-2025
				Commercial Suit	OMP (I) (COMM.)/4/2025	14-01-2025	YES BANK LTD. Vs DIVANSHU DINKAR	KARTIK KUMAR	1126211488	legal@Katvalassociates.eom	03-01-2025
				Commercial Suit	OMP (I) (COMM.)/5/2025	14-01-2025	YES BANK LTD. Vs SEEMA GUPTA	KARTIK KUMAR	1126211488	legal@Katvalassociates.eom	03-01-2025
				Commercial Suit	OMP (I) (COMM.)/6/2025	14-01-2025	YES BANK LTD. Vs POOJA BRIJ LAL SEHRA	KARTIK KUMAR	1126211488	legal@Katvalassociates.eom	03-01-2025
				Commercial Suit	OMP (I) (COMM.)/7/2025	14-01-2025	M/S BIO 2 (INDIA) LTD. Vs MRS. SUDESH SINHA AND ORS.	Kunal Tyagi	9899632810	pankajjaiswal178@gmail.com	10-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Commercial Suit	OMP (I) (COMM.)/8/2025	15-01-2025	YES BANK LTD. Vs ROHIT ROHIT	KARTIK KUMAR	1126211488	legal@Katvalassociates.com	03-01-2025
				Commercial Suit	CS (COMM)/25/2025	15-01-2025	M/S HIGH FIELD DISTILLERS AND BOTTLERS PVT. LTD. Vs HARISH CHAUHAN	VISHAL KUMAR	856047570	Pritesh2092@gmail.com	13-01-2025
				Commercial Suit	CS (COMM)/26/2025	15-01-2025	GMS CONSULTANT PVT. LTD. Vs VIVEK KHANNA AND ANR.	MANOJ KUMAR SINGH	9999313638	ma11ika.chadha0411@gmail.com	09-01-2025
				Commercial Suit	CS (COMM)/36/2025	16-01-2025	HDFC BANK LTD. Vs VIJAY PAL AND ANR.	ANISH BHOLA	9811452022	Anish_bhola17Qvaho.com	28-11-2024
				Commercial Suit	OMP (COMM.)/6/2025	18-01-2025	M/S CAPITAL PROMMART LTD. Vs M/S SOHANLAL COMMODITY MANAGEMENT PVT. LTD.	Shrimay Mishra	9810160176	office@mishra.law	10-01-2025
				Execution Petition	EXECUTION (COMM.)/29/2025	18-01-2025	BANK OF BARODA Vs S.K. ENTERPRISES AND ORS.	rajnish kumar banyal	9810872353	---	19-12-2024
				Execution Petition	EXECUTION (COMM.)/33/2025	20-01-2025	M/S AJAY INDUSTRIAL CORPORATION LIMITED Vs M/S JAY MAHALAXMI TRADERS	Navneet Sharma	9868546432	navneetsharmaadvocate@gmail.com	13-01-2025
				Commercial Suit	OMP (COMM.)/7/2025	23-01-2025	RAJ KUMAR SINGH Vs ROHITBAWA (SINCE DECEASED)	shanker Kashyap	9899036093	Kartickay7@gmail.com	11-01-2025
				Commercial Suit	CS (COMM)/61/2025	23-01-2025	AHUJA PACKERS Vs NIKITA OVERSEAS AND ANR.	VINAY MODI	8285026408,	---	17-01-2025
				Commercial Suit	CS (COMM)/69/2025	24-01-2025	GIANT ROCKET MEDIA ENTERTAINMENT (P) LTD. Vs HUNGAMA DIGITAL MEDIA ENTERTAINMENT PVT. LTD.	Dushyant Bhargava	9013173324	BHARGA ALEGAL@GMAIL.COM	22-01-2025
				Commercial Suit	CS (COMM)/75/2025	27-01-2025	PUNJAB NATIONAL BANK Vs M/S UTKRIST INTERNATIONAL AND ANR.	MOHIT SAROHA	9811216046	mohitsaroha.legal@gmail.com	21-01-2025
				Commercial Suit	Misc DJ/113/2025	27-01-2025	M/S RISHI PACKAGING Vs SH. NIHIR JATINBHAI SHAH	ANUJ KUMAR SOLANKI	9910 271427	csanujsolani@gmail.com	25-01-2025
				Commercial Suit	CS (COMM)/84/2025	29-01-2025	M/S TRUENORTH TECHNOLOGIES PVT. LTD. Vs M/S BHAGWATI TRADING COMPANY	RAJESH KUMAR	9999036580	liticorpjurists@gmail.com	25-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH-EAST		Commercial Suit	CS (COMM)/1/2025	03-01-2025	SATINDER SINGH CHABBRA AND ANR. Vs BHARAT SINGH	HARSH GATTANI	9711429298	chambersofrdb@gmail.com	24-12-2024
					CS (COMM)/2/2025	03-01-2025	STATE BANK OF INDIA Vs SHRI SURENDER	Suchita Dixit	8896932838	agnikotrisuchita@gmail.com	23-12-2024
					EXECUTION (COMM.)/3/2025	03-01-2025	STATE BANK OF INDIA Vs ANJALI SHARMA AND ANR	Shiv Tyagi	9811059032	shivktyagi I @gmail.com	28-12-2024
					EXECUTION (COMM.)/7/2025	09-01-2025	Arvind Lunia Vs Mohmad Kamran	Rhea Luthra	9917079999	advrtalchambers@gmail.com	31-12-2024
					OMP (I) (COMM.)/2/2025	10-01-2025	WTC NOIDA DEVELOPMENT COMPANY PVT. LTD. Vs MS. ARTI KHATTAR	Vipul Agrawal	968878981	vipul@rpvlegal.com	08-01-2025
					CS (COMM)/11/2025	10-01-2025	MR. AJAI SHANKER TRIPATHI Vs DIOS LIFESCIENCES PVT. LTD.	Arun Sharma	991 I 33127 6	contactus@aki law.in	23-12-2024
					CS (COMM)/12/2025	10-01-2025	M/S HUAWEI TELECOMMUNICATIONS INDIA CO. PVT. LTD. Vs M/S ARUN INDUSTRIES	Gunjan Kumar	9313350568	gk@cgk.legal	21-12-2024
					Misc DJ/29/2025	10-01-2025	SALONY SINGHAL Vs RR INDUSTRIES	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN,	02-01-2025
					OMP (COMM.)/4/2025	13-01-2025	ANIL ARORA Vs RAJU TIWARI AND ORS.	Ravinder Kumar	9910040933	kravindersinghji@gmail.com	09-01-2025
					CS (COMM)/15/2025	13-01-2025	M/S TRAFIKSOL ITS TECHNOLOGIES LTD. Vs M/S RAYWAYS INFRASYS PVT. LTD. AND ANR.	Monica Goel	9971853567	advocatemonicagoel@gmail.com	23-12-2024
					CS (COMM)/16/2025	13-01-2025	M/S ACME PRINT O PAC PVT. LTD. Vs BW BUSINESSWORLD MEDIA PVT. LTD.	NITIN GOEL	9958617492	advnيتين@hotmail.com	06-01-2025
					EXECUTION (COMM.)/18/2025	14-01-2025	OM STEEL PVT LTD Vs ROBOT COMPONENTS PVT LTD	Aditya Goel	999904433	: internationallegalnetwork@gmail.com	12-01-2025
					EXECUTION (COMM.)/19/2025	14-01-2025	WORLDCLASS GORMET FOODS PVT LTD Vs KAFFEE CONCEPTS GURGAON PVT LTD	RAKESH SHARMA	9911125245	advocaterakeshsharma2006@gmail.com	14-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM.)/20/2025	14-01-2025	SYNERGIC TRAILER AND AUTO SOLUTION PVT LTD Vs PRAKASH KELKAR	PRADEEP tAPARIA	9810293295	PRADEEPTAPARIAADVOCATE@GMAIL.COM	07-01-2025
					EXECUTION (COMM.)/21/2025	14-01-2025	M/S MAGNUM DESTINATION MANAGEMENT PVT LTD Vs M/s DE GRANDE SPORTS PVT LTD	Deepak Agarwal	9650335116	agarwalandroy@gmail.com	18-12-2024
					OMP (I) (COMM.)/9/2025	15-01-2025	YES BANK LTD. Vs UDAI RAJ SINGH	KARTIK KUMAR	011-26211488	legal@lCatvalassociates.com	03-01-2025
					OMP (I) (COMM.)/11/2025	15-01-2025	YES BANK LTD. Vs UMANG SETH	KARTIK KUMAR	011-26211488	legal@lCatvalassociates.com	03-01-2025
					EXECUTION (COMM.)/22/2025	15-01-2025	Uflex Limited Vs Shiv Trading Corporation	Rajeev Agarwal	9810028877	lawyersinc@rediffmail.com	18-12-2024
					CS (COMM)/29/2025	15-01-2025	SHRI SANJAY MIDHA Vs CAMPARI EXPORTS PVT. LTD.	Arihant Jain	9811799646	arihant1992@hotmail.com	13-01-2025
					Misc DJ/68/2025	15-01-2025	INTEC CAPITAL LTD. Vs SH. SUNIL GOYAL	POOJA CHAUDHARY	9871169411	legal.pool'achaudhary@gmail.com	14-01-2025
					EXECUTION (COMM.)/27/2025	17-01-2025	LEHAR ADVERTISING PVT LTD Vs CREATIVE MEDIA	VIVEK YADAV	9910059706	advocatevivek07@lgmail.com	15-01-2025
					EXECUTION (COMM.)/28/2025	17-01-2025	NATIONAL THERMAL POWER CORPORATION LTD. Vs M/S LLOYD INSULATIONS (INDIA) LTD.	ANIL KUMAR	9968549099	advocateanilkjha5@gmail.com	13-01-2025
					CS (COMM)/46/2025	18-01-2025	HETTICH INDIA PVT. LTD. Vs M/S PLANK AND WEAVE INDIA PVT. LTD.	RUPAM KUMARI	9910721966	---	16-01-2025
					CS (COMM)/57/2025	21-01-2025	SESA INDIA PVT. LTD. Vs SONAKSHI STEEL	ATIN HANDUJA	7011524783	lawfoxes@gmailJ.com	18-01-2025
					EXECUTION (COMM.)/48/2025	27-01-2025	Shree Ram Engineers Vs Taneja Paints And Hardware Store	Naveen Bhardwaj	9811899279	mail@mbassociates.net,	24-01-2025
					Misc DJ/112/2025	27-01-2025	M/S NTPC BHEL POWER PROJECTS LTD. Vs M/S CENTURY CRANE ENGINEERING PVT. LTD.	Gurvinder Suri	011-43434600	litigation@surico.in	25-01-2025

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					EXECUTION (COMM.)/50/2025	28-01-2025	Meiden T and D India Limited Vs Sudhir Power Projects Limited	Raghu Tandon	9873074721	office@kbtlegal.com	27-01-2025
					EXECUTION (COMM.)/51/2025	28-01-2025	SPJ CARGO PRIVATE LIMITED Vs M/S WHITE GLOBE	Navneet	9013155901	utkarshjoshi255@gmail.com	25-01-2025
					CS (COMM)/92/2025	31-01-2025	M/S QUIKCRED FINTECH SERVICES Vs MS LIT (INDIA) PVT. LTD. AND ORS.	Aayush Kuchhal	-8527274542	admin@rvslegal.in	29-01-2025

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34	MS. NIRJA BHATIA, LD. JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL	CS (COMM.)	4/2025	03.01.2025	State Bank of India Vs Sh Jaibeer Singh	Ms. Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	23.12.2024
				Misc DJ	4/2025	03.01.2025	Ankit Mittal Vs Raman Sharma	Sharad Chandra Jha	9555326391	scjhaji@gmail.com	24.12.2024
				Execution	9/2025	09.01.2025	Yokohama India Vs Shree Ram Tyres	Gautam Kumar	9990899799	gautam@legalknights.in	26.12.2024
				CS (COMM.)	6/2025	09.01.2025	Manorama Vs M/S Bharti Airtel ltd	Ajay Kumar Singh	9871681168	ajay11969@gmail.com	13.12.2024
				OMP(COMM)	3/2025	10.01.2025	M/S Splender Buildwell Vs Bharat Bhushan Malik	Mr Sarthak Gupta	9899199898	purico@me.com	03.01.2025
				CS (COMM.)	17/2025	10.01.2025	One 97 CommunicationsVs Welcome Theatre	Mr Rohit Jain	9811074162	rohitjn2003@gmail.com	25.12.2024
				Execution	16/2025	14.01.2025	Parveen Mittal Vs M/S NBCC(India)	Mr AK Trivedi	9871441764	aktrivedilawoffices@gmail.com	08.01.2025
				CS (COMM.)	37/2025	15.01.2025	M/S AKG Steel Industries Vs Pankaj Bagda	Mr VK Goel	9818651449	vkgoel512@gmail.com	07.12.2024
				Execution	22/2025	15.01.2025	Uflex Limited Vs Shiv Traiding	Mr Rajeev Agarwal	9810028877	lawyersinc@rediffmail.com	18.12.2024
				Execution	23/2025	15.01.2025	HSPC Textiles Vs M/S Kumar Brothers	Ms. Sonia	8826268708	radheyshyamadv@gmail.com	18.12.2024
				Execution	34/2025	20.01.2025	Canra Bank Vs Sandeep Kumar	Mr SC Tiwari	9811143714	ad.sctiwari@gmail.com	24.12.2025
				Execution	33/2025	20.01.2025	M/S Ajay Industrial Corporation Vs M/S Jay Mahalaxmi Trader	Mr. Navneet Sharma	9868546432	navneetsharmaadvocate@gmail.com	13.01.2025
				CS (COMM.)	48/2025	17.01.2025	State Bank of India Vs Dilli Kumar	Mr. R.K. Sinha	9811255673	advocatesinha@rediffmail.com	15.01.2025

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				CS (COMM.)	43/2025	17.01.2025	CSCE Governance Services Vs Mohd Salman	Mr Sanchit Kumar	9555727968	sanchi.legal@gmail.com	13.01.2025
				OMP(I)COMM	13/2025	17.01.2025	Yes Bank LTD Vs Gautam Sharma	Mr Sanchin Katyal	9811250543	legal@katyalassociates.com	03.01.2025
				OMP(I)COMM	14/2025	17.01.2025	Yes Bank LTD Vs Ramesh chand	Mr Sanchin Katyal	9811250543	legal@katyalassociates.com	03.01.2025
				OMP(I)COMM	15/2025	17.01.2025	Yes Bank LTD Vs Manish Kumar	Mr Sanchin Katyal	9811250543	legal@katyalassociates.com	03.01.2025
				CS (COMM.)	53/2025	18.01.2025	Boettcher India Pvt Ltd Vs Aravali Printers and Publishers Pvt Ltd	Sh Pankaj Agarwal	9818123572	advocatepankaj@rediffmail.com	15.01.2025
				CS (COMM.)	60/2025	22.01.2025	Jumax foam Vs Shamsons Polymers	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	04.01.2025
				CS (COMM.)	8/2025	23.01.2025	M/S Jhawar Traders Vs M/S Sohan lal	Saurabh Mishra	9810160176	office@mishra.law	21.01.2025
				CS (COMM.)	13/2025	10.01.2025	Lord Fincap Ltd. Vs Chandra Prakash Sharma	Shekhar Chauhan	8130267237	office@asharma.in	04.01.2025
				Execution	198/2024	09.08.2024	Punjab National Bank Vs M/s Digital India Technology	Vineet Mudgal	9871343259	vineetmudgal@gmail.com	23.07.2024
				CS (COMM.)	73/2025	25.01.2025	Salora International Vs Shri Ram Furniture	Ajay Malvia	8588809667	ajaymalviyalaw@yahoo.com	07.01.2025
				CS (COMM.)	80/2025	27.01.2025	M/S Trimaster Pvt Ltd Vs Punjab National Bank	Rahul Malhotra	9899218215	rahulssmalhotra@gmail.com	04.01.2025
				CS (COMM.)	83/2025	28.01.2025	M/S Queen Distillers Vs Harish Kumar	Vishal Kumar	856047570	pritesh2092@gmail.com	12.01.2025
				OMP(COMM)	10/2025	30.01.2025	Lords Creative Infra Solution Vs Rita Bhalla	Satvinder Singh	9310905051	team@sslegalsolutions.com	28.01.2025

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				CS (COMM.)	93/2025	31.01.2025	M/S Trimaster Pvt Ltd Vs Sudip Roy	Manoj Kumar	999936580	liticorpjurists@gmail.com	25.01.2025
				CS (COMM.)	97/2025	31.01.2025	Indian Overseas Bank Vs M/S Arora Namkeen	Surendra Kumar	8130522481	surenralawoffices@gmail.com	09.01.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39 Blockli	EX- CoMM	56/25	03.2.2025	VATITA HOTLE VS LENS KART SOLUTION	MAYANK MISHRA	7016507411	aashimasinghal@enviroindia.in	27.1.2025
				EX (COMM)	2/2025	03.1.2025	MS PROOFE PACKING VS MS CLASSIC BOTTLE	PARMINDER TOMAR	9910100507	tanwar_parminder@gmail.com	17.12.2024
				CS COM	3/2025	09.1.2025	S B I VS ANIL KUMAR	SHIV KU TYAGI	9717811524	shivktyagi1@gmail.com	21.12.2024
				EX COM	8/2025	09.01.2025	MIMINIUM EQUIPMENT VS SIMPLY INFORTUCTION	R .P SHARMA	8176635246	pankajsharma2567@gmail.com	23.11.2024
				EX (COMM)	10/2025	10.1.2025	CANARA BANK VS AMIT KUMAR	A N TIWARI	9313335525	adsc_gmail.com tiwari@	24.12.2024
				EX (COMM)	11/2025	10.1.2025	CANARA BANK VS Deepak kumar	A N TIWARI	9313335525	adsc_gmail.com tiwari@	11.12.2024
				EX (COMM)	12/2025	10.1.2025	MS RIC PROJEC S PVT VS MS NBCC (INDIAO	AVINASH K TRIVADI	9871441764	cmdsectt@nbcindia.con	19.12.2024

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				EX (COMM)	13/2025	10.1.2025	MS GANGA BUILDTECH VS MS KV ENTERPRISE	VIKASH ARORA	9818493620	va761212@gmail.con	11.12.2024
				CS (COMM)	14/25	13.1.2025	SILVERLINNE VS ARAVALI PRINTER & PUBLICATION	Rajender yadav	9312046733	yadavrazen@gmail.co m	20.12.2024
				CS (COMM)	20/25	14.01.2025	MOVE & TALK DELHI V/S LENS KART	KHYATI DHUPAR	9971095252	Khyati.dhupar@dhup arr.com	17.12.2024
				CS (COMM)	21/25	14.01.2025	S B I VS PARVEEN KUMAR	SUCHITRA DIXIT	8896932838	agnihorisuhitra@ gmail.com	09.01.2025
				CS (COMM)	22/25	14.01.2025	AARAM TRADERS VS YESS RETAIL & OTHER	RAI JAIN	8076874565	advriajain@gmail.co m	13.12.2024
				MISS DJ	59/25	14.01.2025	MS HSPS TEXTILE VS MS KUMAR BROTHERS	RADHAY SHYAM	9811041494	aadhurgulshan sapra	19.11.2024
				CS (COMM)	30/25	15.01.2025	M/S RISE AIR CONDITIONING V/S LINDEX	R. K BACHCHAN	9868431579	goodfaithlawoffice85 o@refiffmail.com	12.06.2024
				CS (COMM)	45/25	18.01.2025	CSE E GOVERNMENT SERVICE VS DEEPU SINGH	Mr. Sanchit Kumar	9555727968	sanchit. legal@gmail.con	13.01.2025

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				CS (COMM)	47/2025	18.01.2025	Alam construction vs Gannon	Ashwani Kumar	9312274877	ashwailawyer74@gMail. Com	17.01.2025
				OMP (I) CoMM	16/2025	18.01.2025	YES BANK LTD. V/S VIRENDRA	SACHIN KATYAL	9811250543	legal@katyalassociate s.com	13.12.2024
				OMP (I) CoMM	17/2025	18.01.2025	YES BANK LTD. V/S ANIL	SACHIN KATYAL	9811250543	legal@katyalassociate s.com	13.12.2024
				OMP (I) CoMM	18/2025	18.01.2025	YES BANK LTD. V/S PRASHANT	SACHIN KATYAL	9811250543	legal@katyalassociate s.com	13.12.2024
				OMP (I) CoMM	19/2025	18.01.2025	YES BANK LTD. V/S YOGENDRA	SACHIN KATYAL	9811250543	legal@katyalassociate s.com	13.12.2024
				OMP (I) CoMM	20/2025	18.01.2025	YES BANK LTD. V/S HIMANSHU	SACHIN KATYAL	9811250543	legal@katyalassociate s.com	13.12.2024
				ARB.A COM	1/2025	20.01.2025	VINEET SEREES VS MS IIFL FINANCIAL	ABHINAV SHARMA	9717033777	abhinav717@live . in	17.1.2025
				CS(COM)	58/2025	21.01.2025	SMT BHAJAN KAUR &OTHER VS SH JOGINDER SINGH & ANATHER	SHASHI SHANKER	910433650	advocateshashi@ymail.com	19.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS(COM)	59/2025	22.01.2025	JUMEX FOAM VS EASY MATS PV	LALIT PANDAY	8130383143	lalitpandeyadv@gmail.com	04.01.2025
				EX(COM)	38/2025	22.01.2025	NISHA JAIN VS MS GENISTA ENGINRING	SANJAY GUPTA	9811271968	sanjayguptaadvocate@yahoo.co.In	05.12.2024
				EX(COM)	45/2025	24.01.2025	ASHOK SONI VS MS G.K DAIRY & MILK PRODUCTS	rajesh mahindru	9810194135	rajeshmahindru@gmail.con	15.01.2025
				CS(COM)	72/2025	25.01.2025	MS RLG INFRASTRUCTURE VS MS GANNON DUNKERLEY & OTHERS	SHASHANKDATTAVASHISTA	9971826090	shashankdvashita@gmail.com	23.01.2025
				M- EX 09/2025	2025	03.01.2025	PREM LATA & ANAHER VS TULSI DEVI	KULDEEP	9811015945	kuldeepk544@gmail.com	03.01.2025
				CS (COMM)76/25	2025	28.01.2025	P N B VS AGN ENGINEERINGH	SHADAF KHAN	9999699489	Khanshadabadvocate@gmail.con	21.01.2025
				CS (COMM)77/25	2025	28.01.2025	SBI V/S SUBBARAYUDU	SUCHITA DIXIT	8896932838	agnihorisuchita@gmail.com	21.01.2025
				CS (COMM)85/25	85/25	29.01.2025	HIGHFIELD V/S ADARSH	PRITESH KUMAR	856047570	pritesh2092@gmail.com	17.10.24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS (COMM)86/25	86/25	29.01.2025	FRATELLI WINES V/S JAIN DEPARTMENTAL	PRITESH KUMAR	856047570	pritesh2092@gmail.com	17.10.24
				EX- (COMM)86/25	54/25	29.01.2025	VIJAYLAXMI VS BAJAJ CAPITAL INSURANCE	SURANA	8271640960	ar@lawindia.com delhi	16.12.24
36	SH. PITAMBER DUTT, JUDGE (COMMERCIAL COURT)	EAST DISTRICT	209	CS COMM 74	52/2025	09-01-2025	RCI ELECTRICALS PVT. LTD. VS DURGA INDUSTRIES	SH DEEPAK SINGH THANKUR	9654290606	advdeepaksinghofficial@gmail.com	09.01.25
			209	CS COMM 74	77/2025	10-01-2025	CHINTAMANI FINLEASE LTD. VS PANKAJ SINGH	SH V. K. SINGH	9810144934	vrijesh.k.singh@gmail.com	10.01.25
			209	CS COMM 74	78/2025	10-01-2025	CHINTAMANI FINLEASE LTD. VS SHUBHRAJIT ROY	SH V. K. SINGH	9810144934	vrijesh.k.singh@gmail.com	10.01.25
			209	CS COMM 74	80/2025	13-01-2025	VIKAS GOEL VS MILAN GUPTA	MS MANSI ASIJA	7042000328	advocatemansiasija@gmail.com	10.01.25
			209	CS COMM 74	90/2025	14-01-2025	M W WIRETEC PVT. LTD. VS PANKAJ TANEJA	SH DALIP K SHARMA	9313513674	dalipsharma.adv@gmail.com	13.01.25
			209	CS COMM 74	100/2025	16-01-2025	PUNJAB AND SIND BANK VS ALKA JHA	SH SHADAB KHAN	9999699489	khanshadab@gmail.com	13.01.25
			209	CS COMM 74	109/2025	16-01-2025	NEHUL TRADERS PVT. LTD. THRU RAHUL KUMAR VERMA VS BISHWANATH TRADERS AND INVESTMENTS LTD.	SH KUNWER PAL SINGH	9811276140	kpsingh7754@gmail.com	14.01.25
			209	CS COMM 74	115/2025	16-01-2025	SHWETA SAWANT VS POOJA SHARMA	SH MANOJ KUMAR	8901212128		14.01.25
			209	CS COMM 74	124/2025	17-01-2025	NANDI INFRATECH PVT. LTD. VS HIMANSHU BHANDARI AND ORS	DIWAN ASSOCIATES	7827723292	service@diwanassociates.com	15.01.25
			209	CS COMM 74	134/2025	18-01-2025	BHARATI BHAWAN PUBLISHERS AND DISTRIBUTORS VS ASHOK JAISWAL PROP JAISWAL ENTERPRISES	SH NIKHIL TRIPATHI	9899836932	snassociates73@gmail.com	16.01.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			209	CS COMM 74	143/2025	18-01-2025	PUNJAB NATIONAL BANK VS KAVITA SINGH		SH SUDHIR KUMAR SINGH	9868927179	sksinghadvdelh@gmail.com	17.01.25
			209	CS COMM 74	149/2025	24-01-2025	PUNJAB NATIONAL BANK VS BIRHAM		SH SANJAY SOTI	9810935078	soti.sanjay@gmail.com	18.01.25
			209	CS COMM 74	212/2025	24-01-2025	SURINDER SINGH BHARAJ VS BHAGWAT PRASAD		SH VIKRAM BAWEJA	9811107664	vbaweja21@gmail.com	24.01.25
			209	CS COMM 74	228/2025	25-01-2025	BANK OF BARODA VS PANKAJ YADAV		SH UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	25.01.25
			209	CS COMM 74	231/2025	25-01-2025	LALIT AHUJA VS EXOTIC VACATION PVT. LTD.		SH KANISHK KHARBANDA	9999457850	kanishk.kharbanda20@gmail.com	25.01.25
			209	CS COMM 74	233/2025	25-01-2025	TECHNO POLYMERS VS S. M. ENTERPRISES		SH SURENDER KUMAR SHARMA	9891297097	sksharmaadvocate@hotmail.com	25.01.25
			209	CS COMM 74	235/2025	27-01-2025	CLASSIC ONE ALUMINIUM VS HARRE KRISHAN JHA PROP UNIQUE INDIA		MS NANCY JAIN	9660729214	e3legal@gmail.com	25.01.25
			209	CS COMM 74	276/2025	30-01-2025	LANDLORDS REALTORS AND DEVELOPERS LLP VS REGROB INFRASTRUCTURE PVT. LTD.		SH VINAY KUMAR	9999730492	officeofsameersrivastava@gmail.com	29.01.25
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	9/2025	04-01-2025	CANARA BANK VS ANKITA GUPTA		SH ANUJ AGARWAL	9999490798	advocateanujagarwal@yahoo.com	03.01.25
			101	CS COMM 74	18/2025	07-01-2025	EAST INDIA TRANSPORT AGENCY VS SATNAM GLOBAL INFRAPROJECTS LTD.		SH SANJAY KUMAR	9650410577	sanjay@justitialaw.com	04.01.25
			101	OMP COMM 73	43/2025	24-01-2025	SUNEET FINMAN PVT. LTD. VS MANOJ KUMAR		SH B. B. SHARMA	9891887145	bankebiharisharma@rediffmail.com	08.01.25
			101	CS COMM 74	76/2025	10-01-2025	CHINTAMANI FINLEASE LTD. VS AJIT PAL SINGH		SH V. K. SINGH	9810144934	vrijesh.k.singh@gmail.com	10.01.25
			101	CS COMM 74	104/2025	14-01-2025	YUGVIR SINGH ARYA VS ZOOMCAR INDIA PVT. LTD. AND ORS		SH KSHATRIYA KUMAR	9654898770	dksinghassociates2007@rediffmail.com	14.01.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			101	CS COMM 74	150/2025	20-01-2025	BANK OF MAHARASHTRA VS POONAM ENTERPRISES	SH RAKESH KUMAR	9891691568	rakesh.advct@gmail.com	18.01.25
			101	CS COMM 74	160/2025	20-01-2025	POLECAT INFRASTRUCTURES PVT. LTD. VS GOVIND PRASAD AGGARWAL	SH CHAITANYA SINGH	8826644756	adv.chaitanyasingh@gmail.com	20.01.25
			101	CS COMM 74	161/2025	23-01-2025	ABDUL JABBAR VS MOHAMMAD ALI SIDDIQUI	SH NISHANT MAIDASANI	9910352622	nishantmaidasani@gmail.com	20.01.25
			101	CS COMM 74	167/2025	21-01-2025	CPR CAPITAL SERVICES PVT. LTD. VS BHAVESH RAJNIKANT MEHTA	SH MANISH KUMAR	9899554212	vermaadvocate53@gmail.com	20.01.25
			101	CS COMM 74	168/2025	23-01-2025	AUSHADHI HERBAL VS MASTER HEALTHCARE	SH MAYANK JOSHI	9873079397	advmayankj@gmail.com	20.01.25
			101	CS COMM 74	193/2025	23-01-2025	PUNJAB NATIONAL BANK VS IMRAN	SH SUNAV RASTOGI	7838389845	sunavrustgi@gmail.com	22.01.25
			101	CS COMM 74	221/2025	25-01-2025	MIRAYA INFOWAYS PVT. LTD. VS ARYAN INFRAHEIGHT DEVELOPERS PVT. LTD.	SH SHRESHTH JAIN	9871206484	shreshth@lawkins.in	24.01.25
			101	CS COMM 74	230/2025	25-01-2025	GRADES HEALTHCARE PVT. LTD. VS SANGI HEALTHCARE PVT. LTD.	SH BILAL AHMAD	9690318731	bilal2feb93@gmail.com	25.01.25
			101	CS COMM 74	242/2025	27-01-2025	CHINTAMANI FINLEASE LTD. VS ANIL KUMAR	SH V. K. SINGH	9810144934	vrijesh.k.singh@gmail.com	27.01.25
			101	OMP COMM 73	263/2025	29-01-2025	RAJSHI FINANCIAL AND INVESTMENT COMPANY PVT. LTD. VS NAVEEN KUMAR	SH SHIKHAR GARG	9319615151	office@samanvayala.com	28.01.25
			101	CS COMM 74	267/2025	29-01-2025	CENTRAL BANK OF INDIA VS SHRIVARDHAN TRADING COMPANY	SH SHADAB KHAN	9999699489	khanshadab@gmail.com	28.01.25
38	SH. KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	Execution(Comm.)	1/2025	04-01-2025	LAXMI GOELVsMEHTAB AL	MAYANK SARIN	9313362890	nbhandari2009@gmail.com	23.12.2024
			---do--	Execution(Comm.)	2/2025	07-01-2025	Raj Home FurnishingsVsV J Enterprises	DEEPAK RANA	9811553596	deepakrana.adv@gmail.com	26.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---do--	Execution(Comm.)	3/2025	07-01-2025	SONU JAINVsMR. AVDHESH KUMARKAUSHIK PROPRIETOR OFM/S PINGAKSHCOLLECTION	N/A	N/A	N/A	07.01.2025
			---do--	OMP (I)(COMM)	1/2025	08-01-2025	SMFG INDIA CREDIT CO.LTD.VsMOHD MAJAHAR KHAN	KARAN CHIBBER	9560099232	N/A	04.01.2025
			---do--	OMP (I)(COMM)	2/2025	08-01-2025	SMFG INDIA CREDIT COLTDVsCHANDAR PRAKASH	KARAN CHIBBER	9560099232	N/A	
			---do--	C.S.(COMM)	1/2025	08-01-2025	Armaan SteelVs bharat heavy electronicslimited	ARVIND KUMAR DUBEY	7838122354	advdusey1984@gmail.com	21.12.2024
			---do--	C.S.(COMM)	2/2025	08-01-2025	PUNJAB NATIONAL BANKThrough its authorizedrepresentative Mr DeepakKumarVsM s MDK Enterprisesthrough its Prop Mr	LOVISH	9999459966	N/A	04.01.2025
			---do--	C.S.(COMM)	3/2025	08-01-2025	M/s Qadri BrothersVsM/s Kajal Enterprises	VINEY SHARMA	9811514149	viriodsharma.d721@gmail.com	08.01.2025
			---do--	MISC DJ	10/2025	09.01.2025	STANDARD TRADERSVsBruck pharma private ltd	SANDEEP BAJAJ	9582152999	vipul@psl.chamber.ofcommerce.in	07.01.2025
			---do--	C.S.(COMM)	4/2025	09.01.2025	PUNJAB NATIONAL BANKTHROUGH ITS ARVsMAHA LAXMI GENERALSTORE THROUGH ITS PROPRIETOR	SAYAK BANDOPADHYAY	9818307300	SAYAK.LAW@GMAIL.COM	30.12.20245
			---do--	C.S.(COMM)	5/2025	09.01.2025	M/S ARO EQUIPMENTSPVT LTDVsM/S INDIA PUC MART	UMESH SURI	9810424804	avinashsarilawyer@gmail.com	04.01.2025
			---do--	Execution(Comm.)	4/2025	09.01.2025	SMT BEENA TRIPATHIVsVijay Bansal	SHAILENDER NEGI	9999029218	shailnegi1984@gmail.com	07.01.2025
			---do--	C.S.(COMM)	6/2025	10.01.2025	ICICI BANK LTD.VsVIJENDRA KUMAR	HEMANT GUPTA	9899009971	juris@hemantgupta.in	09.01.2025
			---do--	C.S.(COMM)	7/2025	10.01.2025	ICICI BANK LTDVsWASIM RAJA	HEMANT GUPTA	9899009971	juris@hemantgupta.in	09.01.2025
			---do--	C.S.(COMM)	8/2025	10.01.2025	ICICI BANK LTDVsVinesh Sharma	HEMANT GUPTA	9899009971	juris@hemantgupta.in	10.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---do--	C.S.(COMM)	9/2025	10.01.2025	NAUSHAD MALIKVsBRIGHT WESTECHSOLUTION PVT LTD	ZAREEF AHMA	9891158390	N/A	09.01.2025
			---do--	C.S.(COMM)	10/2025	10.01.2025	NAUSHAD MALIKVsBRIGHT WESTECHSOLUTION PVT LTD	ZAREEF AHMA	9891158390	N/A	09.01.2025
			---do--	MISC DJ	15/2025	13-01-2025	BUDH PRAKASHVsINDASO CONSTRUCTIONPVT. LTD ORS	GAURAV KUMAR	N/A	N/A	13.01.2025
			---do--	OMP (I)(COMM)	3/2025	13-01-2025	UJJIVAN SMALL FINANCEBANK LTDVsRENU SINGH	UMAKANT KATARIA	9910111711	lexsolutio35@gmail.com	07.01.2025
			---do--	OMP (I)(COMM)	4/2025	13-01-2025	UJJIVAN SMALL FINANCEBANK LTDVsKAILASH CHANDSATYAWALI	UMAKANT KATARIA	9910111711	lexsolutio35@gmail.com	07.01.2025
			---do--	OMP (I)(COMM)	5/2025	13-01-2025	UJJIVAN SMALL FINANCEBANK LTDVsSHIV PAL SINGH	UMAKANT KATARIA	9910111711	lexsolutio35@gmail.com	07.01.2025
			---do--	OMP (I)(COMM)	6/2025	13-01-2025	UJJIVAN SMALL FINANCEBANK LTDVsSUDHIR KUMAR	UMAKANT KAT	9910111711	lexsolutio35@gmail.com	07.01.2025
			---do--	OMP (I)(COMM)	7/2025	13-01-2025	UJJIVAN SMALL FINANCEBANK LTDVsARTI	UMAKANT KAT	9910111711	lexsolutio35@gmail.com	07.01.2025
			---do--	C.S.(COMM)	11/2025	13-01-2025	Bank of BarodaVsMohammad Faheem	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	13.01.2025
			---do--	C.S.(COMM)	12/2025	14-01-2025	STATE BANK OF INDIAVsAJEET SINGH	GOPAL CHAND	9810210832	gopalchand83@gmail.com	13.01.2025
			---do--	Execution(Comm.)	5/2025	16.01.2025	Krishiacharya TechnologiesPvt LtdVsAsif Fruit Traders	AKSHAY GOYAL	98117830198	akshay.goel10@agencydamounter.in	09.01.2025
			---do--	Execution(Comm.)	6/2025	17.01.2025	Deutsche cars pvt ltdVsSumit Kumar	JATIN ARORA	9810008481	ashokchhabra4@gmail.com	17.01.2025
			---do--	C.S.(COMM)	13/2025	20.01.2025	PREM SHARMA PROP OFPRESTRO CREATIONVsJAKAN IMPEX PRIVATELIMITED (THROUGH IT'SDIRECTORS)	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	17.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---do--	C.S.(COMM)	14/2025	20.01.2025	vanshika enterprisesVsVsshambhu cards andstationers	ASHWANI TYAG	9818084111	tyagitus@gmail.com	09.01.2025
			---do--	C.S.(COMM)	15/2025	20.01.2025	Vanshika enterprisesVsSUNIL CARDS	ASHWANI TYAG	9818084111	tyagitus@gmail.com	09.01.2025
			---do--	MISC DJ	30/2025	22-01-2025	NANDAN SINGHVvsKRISHAN SWAROOP	MONIKA			
			---do--	C.S.(COMM)	16/2025	22-01-2025	Bank of BarodaVsDeepak Kumar Jha	AKSHAY RAJ	9650501903	advhunnysharma.28@gmail.com	21.01.2025
			---do--	C.S.(COMM)	17/2025	22-01-2025	MOHD IDREESVsDEEP MANNIQUEENS	N/A	N/A	N/A	22.01.2025
			---do--	C.S.(COMM)	18/2025	23.01.2025	VARUN VERMAVsDANISH ANSARI	ADV SHENOY D	9811400314	advvarunsharma2009@gmail.com	09.01.2025
			---do--	Execution(Comm.)	7/2025	24.01.2025	THE MAHARISHI PARSHURAM COOPVsJawad	PRAVEEN KUM	9210040583	praveenmilanie@gmail.com	22.01.2025
			---do--	C.S.(COMM)	19/2025	31.01.2025	PUNJAB NATIONAL BANKVsPRAVEEN KUMAR	ALOK KUMAR	9911000] 26	alok.adv2001@gmail.com	30.01.2025
39	SH. KUMAR DISTRICT COMMERCIAL COURT-01	BRIJESH GARG, JUDGE,	301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	07-01-2025	VIKAS JAIN Vs SHAKTI FOOTWEAR	Ruchi jain(P),	9811941190	dpk_arora24@yahoo.co.in	04/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	10-01-2025	CANARA BANK Vs RESHMA	ANUJ AGARWA	9599490798	advocateanujagannai@yahoo.com	08/01/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	10-01-2025	CANARA BANK Vs SURJIT SINGH BAJWA	ANUJ AGARWA	9599490798	advocateanujagannai@yahoo.com	06/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	10-01-2025	Suheil Vs Deepak Kumar	manoj kumar(P)	9350646405	Mk859537@gmail.com	03/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	10-01-2025	KHILENDER GUPTA Vs HIND FOOD PRODUCT	SHANTNU AGG	7838282904	officeofllp@gmail.com	04/01/2025
			301, New Court Building	CS/COMMERCIAL	CS/COMMERCIAL	13-01-2025	HDFC BANK LTD Vs RAVI SHARMA	ajay uppal(P),	9811740125	Virtuous.people@gmail.com	08/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	13-01-2025	Dheraj Kumar Vs Ajibul Haque	Gaurav sharma(J	9811695953	vashistgauray.07@gmail.com	09-01-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	13-01-2025	HDFC BANK LTD Vs SARITA	ajay uppal(P),	9811740125	Virtuous.people@gmail.com	11-01-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	13-01-2025	HDFC BANK LTD Vs REETA RANI	ajay uppal(P),	9811740125	Virtuous.people@gmail.com	11-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	13-01-2025	HDFC BANK LTD Vs HAROON KHAN	Ajay uppal(P)	9811740125	Virtuous.people@gmail.com	11-01-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	14-01-2025	Yatin Arora Vs Union Of India and others	Abhijit Mishra(P)	9718740727	YATINARORAo8o93@GMAIL.COM	10/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	15-01-2025	PREM WATI Vs PRAVEEN KUMAR SINGH	HABIBUR REHMAN	9811238759	rehmanadv@gmail.com	13/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	15-01-2025	MAHAVEER KUMAR Vs ARCHANA SINGH	Neelam Malik(P)	7303296156	neelammalik@gmail.com	13/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	16-01-2025	shree bankey behari fabrics pvt ltd Vs ashu sharma	Sumit Mangla(P)	9718565756	rakesh.nautiyal21@gmail.com	09-01-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	16-01-2025	Ms Chemsynth Drugs And Pharmaceuticals Pvt Ltd Vs m/s krivsy pharmaceuticals pvt ltd	Roop Chand Tiwari	9871724396	chuuhanpramod833@gmail.com	13-01-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	16-01-2025	M/S NAV BHARAT ENTERPRISES Vs Zakir	MD NAUSHAD ALI	8920260088	advocateakjain.associates@gmail.com	13/01/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	21-01-2025	M/s PRV Industries LLP Vs M s Durga Auto Products and Ors	VIDIT GUPTA(P)	9868118015	prctiwariadv@gmail.com	16/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	22-01-2025	MANISH BHARDWAJ AND ANR Vs VIVEK MODI	Prateek Shahdeo	8800183002	prateekshahdeo@gmail.com	18/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	22-01-2025	GAURAV CHADDA Vs RANJEET CHAUDHARY AND ORS	Deepak Singh Th	9315829565	advdeepaksinghofficial@gmail.com	16/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	23-01-2025	SHRI SURENDER KUMAR MISHRA Vs MD ASIF	Kunal Madan(P)	9717468652	kunalmadan@kmala.woffice.com	17/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	23-01-2025	SHRI SURENDER KUMAR MISHRA Vs SH DHIRENDRA KUMAR DHEERAJ	Kunal Madan(P)	9717468652	kunalmadan@kmala.woffice.com	17/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	24-01-2025	Danish Vs Bukkabuddiamir Saheb Sadik Husen	Sachin Malik(P),	9811762836	advirshad1@yahoo.com	21/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	24-01-2025	ELAN FASHION Vs NAVNEET CHOUDHARY AND ORS	Milind Garg(P),	8470000786	sunnsoni@gmail.com	21/01/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	25-01-2025	ANCON INFRATECH Vs PUERTO LIFE SCIENCES PVT LTD	SHAURYA CHO	9211786420	parasharshantanu14@gmail.com	22/01/2025	
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	25-01-2025	PUNJAB NATIONAL BANK Vs JANKI AND ORS	SANJAY SOTI(P	9537766036	sanjaysoti12@gmail.com	22/01/2025	
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	25-01-2025	SUNIT GUPTA Vs SH JYOTI BHATIA AND ANR	Beenu(P),	9718764007	dkmalhotra001@gmail.com	21/01/2025	
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	25-01-2025	Roshtash Kumar and Anr Vs K3S Security and Allied Services Pvt Ltd	Udit Kumar(P),	9999448797	kumarudit@gmail.com	22/01/2025	
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	28-01-2025	Mahendra Goyal Vs RSG Sales and Services Pvt Ltd	ANUJ KUMAR(P	9958724670	anuj123@gmail.com	22/01/2025	
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	28-01-2025	UPGRID SOLUTION PRIVATE LIMITED Vs Bharat Bhushan	Kritika Tuteja(P	8826550368	nandvanijindallawoffices@amailcom	24/01/2025	
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	29-01-2025	M/S MEGA STEELS PVT LTD Vs ATUL SHARMA AND ANR	KSHITIZ MAHI	8285672608	advocatevarunbedi@gmail.com	24/01/2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	29-01-2025	Fulltoss Creemz India LLP Vs PK Enterprises		Arpit Jain(P),	9999448797	kushagrabansal@akassocial.es.orq.in	25/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	30-01-2025	VISHAL KUMAR GUPTA Vs OM PRAKASH SHARDA		swadesh bansal(	9811215075	advswadeshbansal14@gmail.com	27/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	30-01-2025	Preeti Jain Vs Aesthetic Nutrition Private Limited		Shreshth Jain(P)	9654713565	advshreshthjain@gmail.com	28/01/2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	COMMERCIAL	04-01-2025	SUNDER SINGH Vs SURENDER SINGH		SANJAY SOTI(P)	9810935078	seti.sanjay@gmail.com	04-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	04-01-2025	PUNJAB AND SIND BANK Vs SHUBHAM		AKANKSHA KALIA	9810386632	akankshakapoor1691@gmail.com	04-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	04-01-2025	Canara Bank Vs JANMEJAY KUMAR		ANUJ AGARWAL	9999490798	advocateanujagarwal@yahoo.com	04-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	04-01-2025	SATISH ALIAS SATISH KUMAR Vs PARADYUMNA			9891663778	psinghadvocate58@gmail.com	04-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	07-01-2025	MANTHAN CREATION Vs MANJUL		Pallav Gupta(P),	9910186086	advpallavgupta@gmail.com	07-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	07-01-2025	M/s Gupta Plastics Vs M/s Vasu Polymers		Harjeet Narang(	9891373754	harjeetnarang@rediffmail.com	07-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	09-01-2025	Dheraj Kumar Vs Rashid alam		Gaurav sharma(	9811695953	vashistgourav.07@gmail.com	09-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	M/S V J CRANES PRIVATE LIMITED	Jaspreet Singh(P)	9899641617	jaspreet.low@gmail.com	13-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	Rajat Goel Vs Praveen Kumar Jain	Ashish Aggarwal	9899695533	o.p.aggarwal@gmail.com	13-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	15-01-2025	padmavati garments Vs shri khatu s	vishal(P),	9910703213	kaushiksuresnder78@gmail.com	15-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	15-01-2025	Singhal Industries Vs Sindh Garment	Arpit Jain(P),	9811595800	arpitjain2099@gmail.com	15-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	15-01-2025	V J CRANES PRIVATE LIMITED Vs	Jaspreet Singh(P)	9899641617	jaspreet.low@gmail.com	15-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	18-01-2025	Levikas Enterprises Pvt Ltd Vs Neeraj	Ankit Kumar(P),	9015505737	advaankitarya@gmail.com	18-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	21-01-2025	SHREE BANKEY BEHARI FABRICS	Sehdev Rana(P),	9718565756	akesh.nautiyal21@gmail.com	21-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	22-01-2025	MS EON ADVISORS PVT LTD Vs M	Ankit Mehta(P),	9873172746	paraschannal2010@gmail.com	22-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	27-01-2025	M/S CAPRISO FINANCE LTD Vs M	Abdullah shahid	886049812	saurabhadvocate.jain@gmail.com	27-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	27-01-2025	M/S SIRI INFINLEASE PVT LTD Vs	Abdullah shahid	8860141196	saurabhadvocate.jain@gmail.com	27-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	27-01-2025	M/S SIRI INFINLEASE PVT LTD Vs	Abdullah shahid	8860141196	saurabhadvocate.jain@gmail.com	27-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	28-01-2025	UNIQUE TOYS Vs SHIVAM TRADING	SADDAM HUSSAIN	9643816144	freedomlawhouse1@gmail.com	28-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	28-01-2025	SH RAVI AGGARWAL Vs Om Prakash	Bharat Prakash(O	9268300000	bharat_guparkca@gmail.com	28-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			ROOM NO 208	COMMERCIAL	COMMERCIAL	30-01-2025	UNIQUE TOYS Vs SHIVAM FOOD	SADDAM HUSS	9643816144	freedomlawhousellp@gmail.com	30-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	09-01-2025	ANKIT JAIN Vs NIDHI PODDAR	Zareef Ahmad(P	9312610477	legalremedies2k@gmail.com	09-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	State Bank Of India Vs Varul Kumar	Arun Upadhyay(C	9045375818	upadhyayarun137@gmail.com	13-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	15-01-2025	M/s Aman Electricals Vs M/s Krishna	Kunal Madan(P)	9717468652	kunalmadan@kmala.woffice.com	15-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	22-01-2025	SURESH KUMAR Prop of M/s R S T	Vikas Bhatia(P),	9811379676	virsh6@gmail.com	22-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	27-01-2025	MOHAN LAL GUPTA Vs MAHAGUN	LALLAN OJHA(C	9868520336	snpadv88@gmail.com	27-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	27-01-2025	SHRI BHAGWAN PROJECTS PVT LTD	LALLAN OJHA(C	9868520336	snpadv88@gmail.com	27-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	29-01-2025	PUNJAB AND SIND BANK Vs MR S	Prabhakar Awast	9818893545	prabhakarawasthi69@gmail.com	29-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	30-01-2025	STATE BANK OF INDIA Vs NITIN .	Gopal Chand Sha	9810210832	vijayprakesh9682@gmail.com	30-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	30-01-2025	STATE BANK OF INDIA Vs satendra	Arun Upadhyay(C	9045375818	upadhyayarun137@gmail.com	30-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	27-01-2025	SHRI BHAGWAN PROJECTS PVT LTD Vs MAHAGUN INDIA PVT LTD	LALLAN OJHA(C	9868520336	snpadv88@gmail.com	27-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	24-01-2025	DALIP MAHAJAN Vs SHAILA ENG	Ghanshyam yada	9250542740	advghshyam@gmail.com	24-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	24-01-2025	PUNJAB NATIONAL BANK Vs HAR	Lokesh kumar ra	9711197467	lokeshkumarrana@gmail.com	24-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			ROOM NO 208	COMMERCIAL	COMMERCIAL	10-01-2025	HDFC BANK LTD Vs SHER SINGH	ajay uppal(P),	9810740125	virttuous.people@gmail.com	10-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	10-01-2025	HDFC BANK LTD Vs VIKRAM RAV	ajay uppal(P),	9810740125	virttuous.people@gmail.com	10-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	10-01-2025	HDFC BANK LTD Vs YATENDRA K	ajay uppal(P),	9810740125	virttuous.people@gmail.com	10-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	10-01-2025	HDFC BANK LTD Vs DIMPLE VER	ajay uppal(P),	9810740125	virttuous.people@gmail.com	10-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	HDFC BANK LTD Vs SACHIN HAR	ajay uppal(P),	9810740125	virttuous.people@gmail.com	13-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	HDFC BANK LTD Vs GAURAV S O	ajay uppal(P),	9810740125	virttuous.people@gmail.com	13-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	HDFC BANK LTD Vs TAHIRA TAH	ajay uppal(P),	9810740125	virttuous.people@gmail.com	13-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	HDFC BANK LTD Vs SARVESH KU	ajay uppal(P),	9810740125	virttuous.people@gmail.com	13-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	HDFC BANK LTD Vs SIFAT	ajay uppal(P),	9810740125	virttuous.people@gmail.com	13-01-2025
41	SH. SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SANJAY SHAHDARA	303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	03-01-2025	SHREE JAI DURGE DI CUTTING DIE Vs ARV IMPORT EXPORT (OPC) PRIVATE LIMITED	Pinki Sah(P),	8595136264	advpinkisah2022@gmail.com	03/01/2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	04-01-2025	EASY TRIP OLANNERS LTD FORMERLY KNOWN AS EASY TRIP PLANNERS PVT LTD VS SPHERE ENTERTAINMENT PVT LTD	Anuj Jain	9810599376	unassociates@hotmail.com	04/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	04-01-2025	REGAL PAINTS AND BRUSH PVT LTD Vs SUSHIL KUMAR AGARWALA	Dinesh Monga(P	9810626750	mongadinesh@gmail.com	04/01/2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	04-01-2025	M/S EASY TRIP PLANNERS LTD VS FLY HI TRAVELLING SOLUTION	Anuj Jain	9810599376	vippen@agarwaltravelers.net	04/01/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	07-01-2025	MEENA JAIN Vs M/S MOTION INDUSTRIES	Mohd Sarfaraj(P)	9312610477	legalremedies2k@gmail.com	07/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	06-01-2025	MANISH KUMAR PROP OF MANISH KUMAR TRADING CO VS VIJAY KHANDELWASL PROP OF MUNMUN GARMENTS	Arun Kumar	9211647076	adv.vyasarun@gmail.com	06/01/2024
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	09-01-2025	DHEERAJ KUMAR Vs MD SHAHNAWAZ RJA	Gaurav sharma(J)	9555581067	vashishtgaurav.07@gmail.com	09/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	09-01-2025	SHREE BANKEY BEHARI FABRICS PVTLTD Vs MANOJ SHARDA	dhruv sisodia(P)	9718565756	rakesh.nautiyal21@gmail.com	09/01/2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	09-01-2025	M/S JAIN DIAGNOSTIC PVT LTD VS VELMED HOSPITAL		9354531496	rakesh.nautiyal21@gmail.com	09/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	10-01-2025	VEE PEE FABRIC PRIVATE LIMITED Vs ASHOK KUMAR JAIN	SAMRIDHI SAM	9654713565	rakesh.nautiyal21@gmail.com	10/01/2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	10-01-2025	BANK OF BARODA VS PRAMOD SHARMA	Rajnish kumar b	9810872353	rajnish-122@yahoo	10/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	13-01-2025	ISHA GUPTA Vs JAI KRISHNA AGGRWAL	Vipin Kumar Mishra	8826185806	vipinm.mishra@gmail.com	13-01-2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	16-01-2025	GAGAN BHASIN Vs M/S LAJ EXPORTS LIMITED	ANANT RAO(P)	8750602223	vipinm.mishra@gmail.com	16-01-2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	16-01-2025	Integrated Casetech Consultants Pvt Ltd Vs Uttam Sucrotech International Pvt Ltd	VIDIT GUPTA(P)	9810038239	dkgupta5758@yahoo.com	16-01-2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	16-01-2025	SUBHASH CHAND SHAKYA VS M/S VIJAY BOX MAKER	Subhash Chandr	9599364916	dkgupta5758@yahoo.com	16-01-2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	20-01-2025	AMARJEET JOG (SENIOR CITIZEN) Vs POONAM	Mohit Bansal(P)	9999777147	mohitbansal@yahoo.com	20-01-2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	21-01-2025	Rahul Vs Kamal Sapra	Man Mohan Swa	9818992285	swaroop-manmohan@yahoo.com	21/01/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	22-01-2025	M/S ALP AEROFLEX INDIA PVT LTD Vs M/S COOL AIRWAYS PVT LTD AND ORS	Kulwinder singh	98181443967	advomnattoo@gmail.com	22/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	23-01-2025	M/S EON ADVISORS PVT LTD Vs M/S PARASHAVNATH MEDIA PRIVATE LIMITED	Ankit Mehta(P),	9873172746	satvikbajaj@gmail.com	23/01/2025
			303, New Court Building	MISC DJ	MISC DJ	24-01-2025	MANJU JOSHI VS SACHIN VERMA	Anurag Ahluwalia	9810196486	advanuragahluwalia@gmail.com	24/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	25-01-2025	M/S SIRI INFINLEASE PVT LTD Vs M/S KAJ INFRASTRUCTURE PVT LTD	Abdullah shahid	8860141196	saurabhadvocate.jain@gmail.com	25-01-2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	25-01-2025	M/S CAPRISO FINANCE LTD Vs M/S KAJ INFRASTRUCTURE PVT LTD	Abdullah shahid	8860141196	saurabhadvocate.jain@gmail.com	25-01-2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	29-01-2025	M/S DC AGENCIES PRIVATE LIMITED Vs M/S MEDICART E-COMMERCE (INDIA) PRIVATE LIMITED	PRADEEP GIRI	9811128170	medicartecom@gmail.com	29/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	29-01-2025	APL APOLLO TUBES Vs SANJAY KUMAR JAIN	SHRIHAR TRIP	9548888420	legal@boostip.in	29/01/2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	29-01-2025	HOMESHREE HOUSING FINANCE LIMITED Vs Lalitesh Deo	Nidhi Saini(P),	9654737306	nidhisainio103@gmail.com	29/01/2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	29-01-2025	V J CRANES PVT LTD VS PADAM SHARMA PROP OF AMIGO CONNECT	Padam	9899641617	padam55557@gmail.com	29/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	30-01-2025	M/S NIRAJ INTENSIVE AND ANESTHESIA CARE PVT LTD Vs M/S UKAR HELATHCARE PVT LTD AND ORS	RAJESH KUMAR	9810344932	niraj1974.nm@gmail.com	30/01/2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	31-01-2025	PUNJAB AND SIND BANK Vs MR VIPIN JAIN	Prabhakar Awasthi	8860618418	prabhakarawasthi697@gmail.com	31/01/2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA		COMMERCIAL	COMMERCIAL	20-12-2024	AGARWAL AND COMPANY Vs Praveen Kumar Mittal	VIJAY KUMAR S	9919799930	RAJPUTLEGALSERVICESLLP@GMAIL.COM	04-01-2025
				COMMERCIAL	COMMERCIAL	30-12-2024	AYUSH JAIN Vs ASHISH SHARMA	Saroj kumar Jha	9818701001	jhaandassociatesdhc@gmail.com	04-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL	COMMERCIAL	03-01-2025	PUNJAB NATIONAL BANK Vs VINEET JAIN PROP M/S KOCHAR TRADING COMPANY	Sudhir Kumar Si	9868927179	skssinghadvdelhi@gmail.com	04-01-2025
				COMMERCIAL	COMMERCIAL	04-01-2025	Vee Pee fabric Pvt Ltd formerly known as Maps Creation Pvt Ltd Vs Vikas Sethia	SAMRIDHI SAM	9654713565	info@kclellp.com	07-01-2025
				COMMERCIAL	COMMERCIAL	21-12-2024	Brix Hunt Pvt Ltd Vs VINITA TYAGI	Ravin Rao(P),	9871644446	office(a)rrpartners.co	08-01-2025
				COMMERCIAL	COMMERCIAL	03-01-2025	KRISHAN LAL TANEJA Vs DHARAM SINGH	GAURAV KOCH	9810940055		08-01-2025
				COMMERCIAL	COMMERCIAL	07-01-2025	SHREE BANKEY BEHARI FABRICS PRIVATE LIMITED Vs AJAY VERMA PROP SWAMI GARMENTS	Vishal Chhabra(P)	9718556557	rakesh.nautiyal21@gmail.com	09-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	Harswaroop Bhama Vs Shubhshree Interiors Pvt Ltd	Abhijit Mishra(P)	9891578108	PAYAL@ADVOCATEPAYAL.COM	10-01-2025
				COMMERCIAL	COMMERCIAL	10-01-2025	M S ENVIRO ROOTS DEVICES PVT LTD Vs M S PAV REALTY LIMITED	Mehaak Jaggi(P)	9811250312	mehaakjaggi@gmail.com	10-01-2025
				COMMERCIAL	COMMERCIAL	14-01-2025	Traun Aggarwal Vs R N FAUCETS PVT LTD	swadesh bansal(P)	9899848679	swadeshbansal73804@gmail.com	14-01-2025
				COMMERCIAL	COMMERCIAL	13-01-2025	CANARA BANK Vs OS Foils India through its Proprietor Ms Anita Mathur	Rekha Rustagi(P)	9810168430	rekharustagifa@gmail.com	15-01-2025
				COMMERCIAL	COMMERCIAL	24-12-2024	M/S BCL SECURE PREMISES PVT LTD Vs Lotus Maintenance Services Pvt Ltd	Kamal Katyan(P)	99999 56333	katyanandkatyan@gmail.com	16-01-2025
				COMMERCIAL	COMMERCIAL	08-01-2025	KHURSHID ANSARI Vs Mayasheel Retail India Ltd	Deepak GAUR(P)	9810259566	Shamimkhang325@gmail.com	17-01-2025
				COMMERCIAL	COMMERCIAL	18-01-2025	ACN INDUSTRIES PVT LTD Vs HERMAN EXPORTS AND IMPORTS	SADIQ ALI(P),	871530480	adiqchaudhaxyl982adv@gmail.com	18-01-2025
				COMMERCIAL	COMMERCIAL	10-01-2025	STATE BANK OF INDIA Vs NAVIN JAIN	Arun Upadhyay(P)	9045375818	UP ADHYA Y18ARUN137@GMAIL.COM	18-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL	COMMERCIAL	16-01-2025	M S HYLINE LOGISTICS PVT LTD Vs KM ALISHA VOHRA		Hemant Gupta(C	9811249331	legalteam.plc@gmail.com	18-01-2025
				COMMERCIAL	COMMERCIAL	15-01-2025	M S STARCO METAPLAST PVT LTD Vs STAR PACKAGING PLUS THROUGH ITS PROPRIETOR MR ANIL PANDEY		SUSHIL BABU C	9810315576	adv_sbc@yahoo.co.in	18-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	SMFG INDIA CREDIT CO LTD FORMERLY FULLERTON INDIA CREDIT CO LTD Vs ABDUL WAHID		Karan Chhibber(C	9990241436		21-01-2025
				COMMERCIAL	COMMERCIAL	18-01-2025	SHIV KUMAR GANDHI Vs SHRI KHATU SHYAM MEGA MART LLP		Manish Kumar(P	9968466963	advocatemanishkumar@outlook.com	21-01-2025
				COMMERCIAL	COMMERCIAL	21-01-2025	Ankit Mohata Vs Ramesh Kumar Pareek		Anuj Tomar(P),	9990789695	anujtomar.advocate@gmail.com	22-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs MOHD FARMAN ALI		ajay uppal(P),	9811740125	virtuous.people@gmail.com	24-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs SIKHA DEVI		ajay uppal(P),	9811740125	virtuous.people@gmail.com	24-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs NAUSHAD ILYAS KHAN		ajay uppal(P),	9811740125	virtuous.people@gmail.com	24-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs AMIT AMIT		ajay uppal(P),	9811740125	virtuous.people@gmail.com	24-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs SAJID CHOUDHARY		ajay uppal(P),	9811740125	virtuous.people@gmail.com	24-01-2025
				COMMERCIAL	COMMERCIAL	22-01-2025	NITYO GARTEX PVT LTD Vs Shri Khatu Shyam Mega Mart LLP and Ors		Vinay Gupta(P),	9810015303	jcguptavinay@gmail.com.	24-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs NARVEER		ajay uppal(P),	9811740125	virtuous.people@gmail.com	24-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs YASHANK PRASHAR		ajay uppal(P),	9811740125	virtuous.people@gmail.com	24-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs LALIT KUMAR GOUR		ajay uppal(P),	9811740125	virtuous.people@gmail.com	25-01-2025
				COMMERCIAL	COMMERCIAL	22-01-2025	M/S CAPRISO FINANCE LTD Vs M/S KAD HOUSING PVT LTD		SAURABH JAIN	8860141196	saurabhadvocate.jain@gmail.com	25-01-2025
				COMMERCIAL	COMMERCIAL	22-01-2025	M/S CAPRISO FINANCE LTD Vs M/S KAJ INFRASTRUCTURE PVT LTD		SAURABH JAIN	8860141196	saurabhadvocate.jain@gmail.com	25-01-2025
				COMMERCIAL	COMMERCIAL	21-01-2025	M/S SIRI IN FINLEASE PVT LTD Vs KAD HOUSING PVT LTD		SAURABH JAIN	8860141196	saurabhadvocate.jain@gmail.com	25-01-2025
				COMMERCIAL	COMMERCIAL	15-01-2025	Tayaje and Sons Pvt Ltd Vs Mukesh Kumar		Ashish Aggarwal	9899695533		25-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs SHOAIB KARNI		ajay uppal(P),	9811740125	virtuous.people@gmail.com	25-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs YOGESH KUMAR JAIN		ajay uppal(P),	9811740125	virtuous.people@gmail.com	25-01-2025
				COMMERCIAL	COMMERCIAL	24-01-2025	RCI cable through SPA Vs Onkar Engine and Generator pvt ltd		Deepak Singh Th	9654290606	Advdeepaksinghofficial@gmail.com	27-01-2025
				COMMERCIAL	COMMERCIAL	25-01-2025	VISHAL KUMAR GUPTA Vs PREHLAD		swadesh bansal(C	9899848679	swadeshbansal73804@gmail.com	28-01-2025
				COMMERCIAL	COMMERCIAL	26-01-2025	SH. BHAGWAN PROJECTS PVT. LTD. VS MAHAGUN INDIA PVT. LTD.		S.N. PANDEY	9868520336	snpadv88@gmail.com	29-01-2025
				COMMERCIAL	COMMERCIAL	20-12-2024	BANK OF BARODA Vs arun collecti		rajnish kumar ba	9810872353		10-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs AABID		ajay uppal(P),	9811740125	virtuous.people@gmail.com	25-01-2025
				COMMERCIAL	COMMERCIAL	18-12-2024	M/S EASY TRIP PLANNERS LTD Vs M/S ISHITA HOLIDAYS		Anuj Jain(P),	9810599376	CNVASSOCIATES@HOTMAIL.COM	29-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL	COMMERCIAL	29-01-2025	SMFG India Credit Company Limited	SOURABH CHA	9990241436	sourabh@firstassocia tes.in	31-01-2025
				COMMERCIAL	COMMERCIAL	30-01-2025	PUNJAB NATIONAL BANK Vs GAGAN MEHRA PROP GAGAN CATERING SERVICES	Sudhir Kumar Si	9868927179	skssinghadvdeldhi@g mail.com	31-01-2025
				COMMERCIAL	COMMERCIAL	30-01-2025	SMFG India Credit Company Limited Vs Jai Hanuman Readymade Agency	SOURABH CHA	9990241436	sourabh@firstassocia tes.in	31-01-2025
				COMMERCIAL	COMMERCIAL	22-01-2025	Punjab National Bank Vs Sanjay Jai	Sunav Rastogi(P	7838389845	sunavrustgi@gmail.c om	31-01-2025
43	MS. AGARWAL PREETI GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH- WEST	406	Civil	CS (COMM)/1/2025	03-01-2025	ABHISHEK AGARWAL Vs JAI SINGH	Rakesh Kumar(P	9711771000	rakesh.advocate18@g mail.com	24-12-2024
					CS (COMM)/9/2025	07-01-2025	SURAJ BHAN JINDAL Vs ABDUL H	Rakesh Kumar(P	9711771000	rakesh.advocate18@g mail.com	04-01-2025
					CS (COMM)/8/2025	07-01-2025	BANK OF MAHARASHTRA Vs MR BANKE BIHARI		8010812345	advocatepankaj2018 @gmail.com	04-01-2025
					CS (COMM)/6/2025	07-01-2025	M/S J M K ALLOYS Vs SH PREM CH	GHANSHYAM M	9313714525	NIL	04-01-2025
					CS (COMM)/7/2025	07-01-2025	M/S J M K ALLOYS Vs SUMIT SH	GHANSHYAM M	9313714525	NIL	04-01-2025
					CS (COMM)/4/2025	07-01-2025	DHARAMVIR JAIN Vs DINESH K	Sudhir Saneja(P	9810897157	sanejask@rediffmail. com	04-01-2025
					CS (COMM)/5/2025	07-01-2025	M/S J M K ALLOYS Vs VINAY MAL	GHANSHYAM M	9313714525	NIL	04-01-2025
					CS (COMM)/10/2025	07-01-2025	M/S VICTOIR PERFUMES PVT LTD	Ramakant Shukl	9582158748	vakilguru@gmai.com	04-01-2025
					CS (COMM)/12/2025	07-01-2025	STATE BANK OF INDIA Vs VIKAS	Gopal Chand Sha	9810210832	vijayprakash9682@g mail.com	04-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/11/2025	07-01-2025	STATE BANK OF INDIA Vs RAMESH	Gopal Chand Sharma	9810210832	vijayprakash9682@gmail.com	04-01-2025
					CS (COMM)/16/2025	08-01-2025	UNION BANK OF INDIA Vs Surrender	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	07-01-2025
					CS (COMM)/21/2025	08-01-2025	State Bank of India Vs RAJ BALA	Kunal Malik(P),	7503444555	ADV.KUNALMALIK@GMAIL.COM	07-01-2025
					CS (COMM)/19/2025	08-01-2025	M/s Harish Electricals Vs M/s Kash	Neeraj Kumar(P)	9599222549	neeraj.justicein@gmail.com	07-01-2025
					CS (COMM)/18/2025	08-01-2025	CANARA BANK Vs DIVESH GUPTA	Sanjeev Chopra(P)	9711142200	chopra6791@gmail.com	07-01-2025
					CS (COMM)/27/2025	09-01-2025	AVHA LIFESCIENCES PRIVATE LIMITED	PAWAN SWAMI	9599195495	gurbircharya@gmail.com	08-01-2025
					CS (COMM)/28/2025	10-01-2025	YOGESH KUMAR AND SONS HUF	ANKIT GUPTA(P)	9953030485	ankit.gupta@gravitaslegal.co.in	09-01-2025
					CS (COMM)/31/2025	15-01-2025	NIFL PVT LTD Vs Sandeep Mahajan	ANIL KUMAR S	9810134793	allipcare@gmail.com	14-01-2025
					CS (COMM)/32/2025	15-01-2025	SH GURMIT SINGH PROPRIETOR	Devinder Pal(P)	9999758272	textex.adv@gmail.com	14-01-2025
					CS (COMM)/36/2025	18-01-2025	FEDERAL BANK LTD Vs RAJA RAJ	Arun Kumar Shu	9312400295	connect@snslegal.in	17-01-2025
					CS (COMM)/38/2025	20-01-2025	PUNJAB NATIONAL BANK Vs LUKA	ALOK KUMAR(P)	9911000126	ALOK.ADV2001@GMAIL.COM	18-01-2025
					CS (COMM)/39/2025	20-01-2025	PUNJAB AND SIND BANK Vs SUSH	CHITRA MALH	9212888057	chitramalhotralegal@gmail.com	18-01-2025
					CS (COMM)/40/2025	20-01-2025	PUNJAB AND SIND BANK Vs GAUR	CHITRA MALH	9212888057	chitramalhotralegal@gmail.com	18-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/37/2025	20-01-2025	PUNJAB NATIONAL BANK Vs PRASANJAY SOTI(P),				18-01-2025
					CS (COMM)/42/2025	21-01-2025	PUNJAB AND SIND BANK Vs BRIJCHITRA MALH	9212888057	chitramalhotralegal@gmail.com		20-01-2025
					CS (COMM)/54/2025	25-01-2025	SHRI RAM STEELS Vs MS ORIENTRahul Kumar Pa	9313321173	adv.rkpaliwal@gmail.com		27-01-2025
					CS (COMM)/63/2025	28-01-2025	UNION BANK OF INDIA Vs AbhishDeepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com		27-01-2025
					CS (COMM)/66/2025	29-01-2025	M/s Axle Tools Industries Vs Sh Sanvikrant arora(P),	9910909990	vikrantarora15@gmail.com		28-01-2025
					CS (COMM)/67/2025	29-01-2025	Smt Shakuntala Jain Vs J P Electricpreetpal singh(P	9958555055	Chamberppsingh@gmail.com		28-01-2025
					CS (COMM)/68/2025	29-01-2025	NIKUNSH AGGARWAL Vs MONIKAbhishek Gupta(	9718062292	thesuitslawfirm@gmail.com		28-01-2025
					CS (COMM)/70/2025	29-01-2025	NIKUNSH AGGARWAL Vs AMIT MAbhishek Gupta(	9718062292	thesuitslawfirm@gmail.com		28-01-2025
					CS (COMM)/69/2025	29-01-2025	M/S VS Singhal And Anr Vs RAJESIMadhur Mahajan	9953849748	office@mmlaw.in		28-01-2025
					CS (COMM)/74/2025	30-01-2025	M/S MAKINO INTERNATIONAL HIArun kumar(P),	7428318383	akhilesh.kumar3@gmail.com		29-01-2025
					CS (COMM)/75/2025	30-01-2025	DEV DAHIYA STONE CRUSHER VsVICHITRA KUM	8508012660	advocate.abhishek@gmail.com		29-01-2025
					CS (COMM)/77/2025	30-01-2025	M/S SHRI BALJIT IMPEX Vs M/S DEEPAK KASHY	9810199132	deepakashyap.adv@gmail.com		29-01-2025
					CS (COMM)/73/2025	30-01-2025	MODERN LAMINATORS PVT LTD Lalit pandey(P),	8130383143	lalitpandeyadv@gmail.com		29-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
44	SH.VINOD YADAV	NORTH-WEST	316	Civil	CS(Comm.)/2/25	03.01.25	Abhishek Agarwal Vs. Atul Goel	Rakesh Kumar	9711771000	rakesh.advocate18@gmail.com	21.12.24
					CS(Comm.)/3/24	04.01.25	Vanguard Industries (P) Ltd. Vs. Ajay Kr. Tanwar	Jagriti Jain	8527506427	lawfirm@unsolvedlegal.com	01.01.25
					CS(Comm.)/13/24	07.01.25	PNB Vs. Neha Sharma	Paras Aggarwal	9810600656	parasaggarwaladv@gmail.com	19.12.24
					CS(Comm.)/14/24	07.01.25	SBI Vs. Arun Kumar	Vijay Prakash	9810210832	vijayprakash9682@gmail.com	19.12.24
					CS(Comm.)/15/24	07.01.25	M/s Shah T.C Vs. M/s Umedica Laboratories (P) Ltd.	Renu Chauhan	9582036867	renuchauhan04@gmail.com	20.12.24
					CS(Comm.)/17/24	07.01.25	SBI Vs. Megh Singh	Sunil Sehrawat	9212190624	delhilawyers76@yahoo.co.in	12.10.24
					CS(Comm.)/20/24	08.01.25	SBI Vs. Megh Singh	Sunil Sehrawat	9212190624	delhilawyers76@yahoo.co.in	12.10.24
					CS(Comm.)/23/24	08.01.25	Suresh Singhal Vs. M/s Best City Estate Management Pvt. Ltd.	Naman Singhal	7701841949	paramsantlegal@gmail.com	23.12.24
					CS(Comm.)/24/24	08.01.25	Vanij Texo Pack (P) Ltd. Vs. M/s Indusind Bank Ltd.	Amit Joshi	9811299468	a.joshi@bmjlawpartners.com	20.12.24
					CS(Comm.)/25/24	08.01.25	Union Bank of India Vs. Jasvir Rathi	Deepa Gupta	9312292558	deepa.gupta@gmail.com	25.12.24
					CS(Comm.)/26/24	08.01.25	SBI Vs. Manoj Kumar Gupta	Kunal Malik	7503444555	advkunalmalik@gmail.com	23.12.24
					CS(Comm.)/29/24	10.01.25	MVPEX Software Solution LLP Vs. M/s Roadzen Technologies Pvt. Ltd.	Rahul Gupta	9711953429	Rahulgupta219@gmail.com	07.01.25
					CS(Comm.)/30/24	14.01.25	Dushyant Kaushik Vs. M/s Vantex Paints Pvt. Ltd.	Sunil Dutt	9313345075	advocatessunildutt@gmail.com	04.01.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(Comm.)/33/25	18.01.25	M/s JMK Alloys Vs. Rajesh Garg	P.C Dogra	9313714525	pritamdogra999@gmail.com	24.12.24
					CS(Comm.)/34/25	18.01.25	M/s JMK Alloys Vs. Kapil Sethi	P.C Dogra	9313714525	pritamdogra999@gmail.com	24.12.24
					CS(Comm.)/35/25	18.01.25	M/s Surya Kiran Metal (P) Ltd. Vs. Kishore Kr.	Dharmender Kr.	9891445632	dharmendra411@yahoo.co.in	08.01.25
					CS(Comm.)/41/25	20.01.25	M/s Naresh Pharma Vs. M/s Pure & Cure Health Care Pvt. Ltd.	Sahil Tanwar	9711592772	sahiltalwar@yahoo.com	10.01.25
					CS(Comm.)/43/25	21.01.25	Sunder Marketing Associates (P) Ltd. Vs. Joginder Sehgal	P.S Singal	9811107817	singhalps@gmail.com	06.01.25
					CS(Comm.)/44/25	21.01.25	Sunder Marketing Associates (P) Ltd. Vs. Diamond Solvex Pvt. Ltd.	Satender Kr.	9968347727	satender.gautam85@gmail.com	13.01.25
					CS(Comm.)/45/25	21.01.25	PNB Vs. Anand Srivastava	Alok Kumar	9911000126	alok.adv2001@gmail.com	17.01.25
					CS(Comm.)/46/25	22.01.25	NAV Records Pvt. Ltd. Vs. Rehmat Gramophone House	N.K Bhardwaj	9810147174	nkbhardwaj@rkdewanmail.com	19.01.25
					CS(Comm.)/47/25	22.01.25	Jay Kumar Trading Vs. Rishi Kumar	Anil Kr. Sahu & Roshan Kr.	9810134793	allipcare@gmail.com	20.01.25
					CS(Comm.)/48/25	22.01.25	Jay Kumar Trading Vs. Santosh Kr. Lodhi	Anil Kr. Sahu & Roshan Kr.	9810134793	allipcare@gmail.com	20.01.25
					CS(Comm.)/49/25	23.01.25	M/s Chauhan Enterprises Vs. Ms. Sproutlife Food Pvt. Ltd.	Ramnath	9810690264	ramnath.1965@gmail.com	17.01.25
					CS(Comm.)/50/25	23.01.25	M/s Dorek International Pvt. Ltd. Vs. M/s Super Milk Product Pvt. Ltd.	Shivangi Singh	8826406247	shivangi47@gmail.com	09.01.25
					CS(Comm.)/51/25	23.01.25	M/s Ensure Innovations Pvt. Ltd. Vs. M/s Hanuman Food Products Pvt. Ltd.	Shivangi Singh	8826406247	shivangi47@gmail.com	09.01.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(Comm.)/52/25	24.01.25	PNB Vs. Anirudh Sharma	Chitra Malhotra	9212888057	chitramalhotra@gmail.com	17.01.25
					CS(Comm.)/53/25	24.01.25	M/s V M Can Industries Pvt. Ltd. Vs. M/s Nina Foods	Kunal Madan	9717468652	kunalmadan@kmala.woffice.com	20.01.25
					CS(Comm.)/55/25	25.01.25	Nicholas Healthcare Ltd. Vs. Dr. S.K Mosiur Rohaman	G.S Charya	9599195495	gurbicharya@gmail.com	08.01.25
					CS(Comm.)/56/25	27.01.25	Bank of India Vs. Atul Luthra	J.K Sharma	9811161300	adv.varunsharma@gmail.com	22.01.25
					CS(Comm.)/57/25	27.01.25	Bank of India Vs. Amit	J.K Sharma	9811161300	adv.varunsharma@gmail.com	22.01.25
					CS(Comm.)/58/25	27.01.25	Bank of India Vs. Praveen Mann	J.K Sharma	9811161300	adv.varunsharma@gmail.com	22.01.25
					CS(Comm.)/60/25	28.01.25	Union Bank of India Vs. Rajinder	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	21.01.25
					CS(Comm.)/61/25	28.01.25	Union Bank of India Vs. Ashwani Arora	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	21.01.25
					CS(Comm.)/62/25	28.01.25	Aarav Graphics Vs. N.K Enterprises	nusha & Sunil Ad	9354280071	adv.tanusha@gmail.com	18.01.25
					CS(Comm.)/64/25	28.01.25	M/s Balaji Steel Wires Vs. M/s Vishal Steels	Jayendra Mishra	9990621756	adv.jayendra@gmail.com	15.01.25
					CS(Comm.)/65/25	28.01.25	M/s Maxemo Capital Services Vs. Pankaj Kumar	Rohit Goel	9312248785	rohitgoel1975@gmail.com	25.01.25
					CS(Comm.)/71/25	29.01.25	M/s RSPL Ltd. Vs. Ashok Kr.	Mohit Sharma	9971773474	mvslegalip@gmail.com	27.01.25
					CS(Comm.)/72/25	29.01.25	Amit Gupta aka Amit Kr. Gupta Vs. The Orana Panipat	Amit Verma	9810550160	conceptlegal@gmail.com	26.01.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(Comm.)/76/25	30.01.25	Anmol Vs. Bajaj Finance	Arvind Singh	7290057300	arvind36b@gmail.com	27.01.25
					CS(Comm.)/78/25	30.01.25	M/s Gauri Shankar Enterprises Vs. M/s MYC Infra (P) Ltd.	Vivekanand Jha	N.A	adv.vivekanandjha@gmail.com	03.01.25
					CS(Comm.)/79/25	31.01.25	Ashish Enbngineers Vs. Gulshan Industries	D.K Singh	9811108641	dksinghassociates2007@rediffmail.com	24.01.25
					CS(Comm.)/80/25	31.01.25	Sushil Enterprises (P) Ltd. Vs. Eduzone Publications	Balvinder Ralhan	9810118130	advocateballi@gmail.com	24.01.25
					CS(Comm.)/81/25	31.01.25	M/s Aditya Infra Solutions Vs. M/s Hi SKY Group	P.K Dash	9953929409	prartapkdash@gmail.com	24.01.25
					CS(Comm.)/653/24	28.01.25	Mayank Aggarwal Vs. M/s Maan Builders & Ors.	Gravitas Legal	9953030485	ankitgupta@gravitaslegal.co.in	15.10.24
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	307	Civil	-	-	-	-	s	-	
					MISC DJ/31/2025	08-01-2025	Vishal Goyal Vs Kumar Food Indust	ANANT RAO(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/5/2025	08-01-2025	MAHINDER KUMAR Vs PUNJAB	NATUL GUPTA(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/18/2025	09-01-2025	Suresh Kumar Singhal Vs Ms Guriya	ANKUR SINGHA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/24/2025	13-01-2025	EXCELDUPLEX PRIVATE LIMITED	ANKIT GUPTA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/23/2025	13-01-2025	ashok kumar gupta Vs madhav gupt	Bharat Gupta(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/12/2025	15-01-2025	HDB FINANCIAL SERVICES LIMITED	DINESH JAIN	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/11/2025	15-01-2025	HDB FINANCIAL SERVICES LIMITED	DINESH JAIN	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/9/2025	15-01-2025	MS CHEMI ENTERPRISES THROUGH	SUMEET(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/8/2025	15-01-2025	MS CHEMI ENTERPRISES THROUGH	Deepa Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/25/2025	15-01-2025	Arun Jain Vs Neelam	Priti Agarwal(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/10/2025	15-01-2025	Raman Kumar Proprietor of R K Poly	Arun Kumar Shu	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/29/2025	16-01-2025	Gold Plus Glass Industry Vs Preet G	SANCHAY MEH	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/30/2025	16-01-2025	UNION BANK OF INDIA THROUGH	SANCHAY MEH	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/36/2025	16-01-2025	SUPRAJIT ENGINEERING LIMITE	SHANTNU AGG	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/37/2025	16-01-2025	SUPRAJIT ENGINEERING LIMITE	Vivek Kumar(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/28/2025	16-01-2025	RAJESH AGARWAL Vs IFAMULLA	Karan Bhambri(C	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/27/2025	16-01-2025	IDBI BANK LTD Vs GAURAV GARG		ANKIT GUPTA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/26/2025	16-01-2025	HI TECH FITFOOT AGENCIES PVT		ABHISHEK TYA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/32/2025	17-01-2025	EXCELDUPLEX PRIVATE LIMITED		ABHISHEK TYA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					RP/1/2025	17-01-2025	ASHOK GUPTA Vs NISHA JAIN		Ankit Rai(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					RP/2/2025	17-01-2025	ASHOK GUPTA Vs SAVITA JAIN		Nitin Kumar Sin	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/31/2025	17-01-2025	Quality Electroplating Vs M/S Sage		Nitin Kumar Sin	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/14/2025	18-01-2025	M S BHAWNA LAMINATION Vs AI		AMAN MUDGA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm)/13/2025	18-01-2025	M S BHAWNA LIMINATION Vs RA	Amit Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM)/45/2025	18-01-2025	RAJESH KUMAR Vs GLOBAL WAS	Kajol sahu(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM)/46/2025	18-01-2025	Kashmiri LAL Vs TAHIR	deepak kohli(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/3/2025	18-01-2025	Juneja Finance Vs Ajit kumar	Ritik Malik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm)/16/2025	20-01-2025	Ms India Trade Link Pvt Ltd Vs NAV	Prasun Kumar(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm)/17/2025	20-01-2025	Ms Psa Polymers Pvt Ltd Vs RAJEN	ABHISHEK GU	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					MISC DJ/118/2025	20-01-2025	M/S Dorris Pharmaceutical Pvt Ltd	VASHU PATHAK	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/51/2025	20-01-2025	M/s Venture Cables Vs M/s Aggarwal	Rakesh Patiyal	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS DJ/39/2025	20-01-2025	PARK Industries Pvt Ltd Vs Mr Moh	SUSHIL KUMAR	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/52/2025	20-01-2025	SAGAR BANSAL Vs KAVITA	PARTHIV J. ME	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/53/2025	21-01-2025	Canara Bank Vs RAHUL YADAV	aakash sehwat	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/69/2025	27-01-2025	IDBI BANK LIMITED Vs SUNIL KUR	rajeev kumar te	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/56/2025	22-01-2025	Mumbai Fresh Foods LLP Vs Spice I	Sameer Khan(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/57/2025	23-01-2025	Valuable Business Solutions Pvt Ltd	Sameer Khan(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm)/18/2025	24-01-2025	MUKESH KUMAR RATHORE Vs G	Amit Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM)/66/2025	25-01-2025	Parveen Kumar Prop of Prateek Poly	Shah Rukh Khan	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM)/65/2025	25-01-2025	Parveen Kumar Prop of Prateek Poly	Hitesh Kumar(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM)/64/2025	25-01-2025	KASHMIRI LAL AND SONS (Throug	TARUN SHOKE	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM)/2/2025	27-01-2025	SADASHIV MISHRA AND ANR Vs	Rahul Yadav(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL			
					CS (COMM)/70/2025	28-01-2025	M/S S K IMPORTS Vs RITESH GUP	VINAY MOHAN	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL			
					CS (COMM)/71/2025	28-01-2025	M/S FUTURE INFO EDGE PRIVATE	AAROHI MIKKI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/72/2025	28-01-2025	Shrine Hospital Vs B R Healthcare Pvt Ltd	Ashok Jain(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/19/2025	30-01-2025	DR MRS NEENA GUPTA Vs SSS OVERSEAS	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/73/2025	30-01-2025	AP LEATHER COMPANY PVT LTD	Varun Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/74/2025	30-01-2025	Mukesh Jhuthra and Anr Proprietor	Bipul Mishra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/6/2025	30-01-2025	TOYOTA FINANCE SERVICE INDIA	Amarendra kumar	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/20/2025	31-01-2025	MS OMKARA TRANSPORT Vs MS. ARCHIT SINGH		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/7/2025	07-01-2025	M/S COSMIC ALLOYS AND METAL	PARTHIV J. ME	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/3/2025	07-01-2025	NAVDIP FORGE PVT LTD Vs TEST	PARTHIV J. ME	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/2/2025	07-01-2025	MENAMED PHARMA PRIVATE LIM	PARTHIV J. ME	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/6/2025	07-01-2025	IDBI BANK LTD Vs JATIN SHARM	DEV PRAKASH	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/5/2025	07-01-2025	IDBI BANK LTD Vs SHRAWAN KU	ANANT RAO(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/4/2025	07-01-2025	IDBI BANK LTD Vs SANJAY ROHI	ATUL GUPTA(P	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/8/2025	08-01-2025	MUKESH VERMA Vs THE DIRECT	ANKUR SINGH	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	110	Civil	CS (COMM.)/1/2025	03-01-2025	Gufic Biosciences Limited VS PACIFIC BIOENGINEERING PRIVATE LTD.	ABHISHEK CHA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm.)/3/2025	03-01-2025	SH AMIT GARG PROPRIETOR OF BALA INDUSTRIES VS SHRI BALAJI PLASTIC THROUGH SH. MANOJ SINGHAL	SIDHANT ANTI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/4/2025	03-01-2025	SHANDAR HAIDER PROP OF HARDMAN JEANS VS FASHION BULL INDIA RETAILS PVT. LTD.	NOT MENTION	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1/2025	07-01-2025	DELHI COCHIN ROAD CARRIER VS HDB FINANCIAL SERVICES LIMITED	SOMVIR SINGH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2/2025	07-01-2025	INFINITY FINCORP SOLUTIONS PVT. LTD. VS MADHU GURJAR	ANURAG MISH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/6/2025	07-01-2025	Ms Sandeep Kumar Nikhil Kumar VS RAKESH KUMAR	PRASHANT KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/9/2025	07-01-2025	IDBI BANK LTD VS HEMA DEVI	PARTHIV J. MEHTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/10/2025	07-01-2025	IDBI BANK LTD VS ALKA LAKHAN	PARTHIV J. MEHTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/11/2025	07-01-2025	IDBI BANK LTD VS VIKAS GULATI	PARTHIV J. MEHTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/12/2025	07-01-2025	IDBI BANK LTD VS TARUN KUMAR	PARTHIV J. MEHTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/13/2025	07-01-2025	IDBI BANK LTD VS M/S BRJS CONTRACTORS PVT. LTD.	PARTHIV J. MEHTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/14/2025	07-01-2025	Sarvan Kumar VS SUPER KICKS	ANJALI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/15/2025	07-01-2025	Rajender Talwar VS RAVINDER KHARBANDA	PAWAN KAWRANI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/16/2025	07-01-2025	KAILASH CHAND PROPRIETOR OF M/S VISHWAKARMA INDUSTRIES VS SHREE PRAKASH MISHRA PROPRIETOR OF M/S SHRI GYAN GANGA INDUSTRIES	KAMAL GARG	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/17/2025	07-01-2025	M S OMKARA TRANSPORT PRIVATE LIMITED VS M/S OAK SHIPPING SERVICES PRIVATE LTD.	VARUN GUPTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/19/2025	08-01-2025	Ms PANTHER LOGISTICS PRIVATE LIMITED VS M/S SERVOTECH POWER SYSTEMS LIMITED	SOVI BIPNEET SINGH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/20/2025	08-01-2025	Rajiv Gupta VS DIVESH SHARMA	ROHIT	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/21/2025	08-01-2025	Savita Gupta through SPA Sanjay Gupta VS M/S DELITE INDUSTRIES	MANISH SHARMA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/22/2025	08-01-2025	PROTEIN NATION THR PROP VS SEEMA AGGARWAL	YUVRAJ FRANCIS	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/7/2025	10-01-2025	ARVINDER SINGH VS VINAYAK ENTERPRISES	VIVEK KADYAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/33/2025	14-01-2025	Raghav Mundhra VS M/S TATA PROJECTS LIMITED	SANJAY KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/34/2025	15-01-2025	MONSOON AGRO CHEMICALS PRIVATE LIMITED VS MANIK JAIN	CHANDER SHEKHAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/35/2025	15-01-2025	SURINDER KUMAR JAIN VS ANITA RANA		IMTIYAZ HUSSAIN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/42/2025	15-01-2025	Arun kakkar VS VISHNU CHAPAGAL		SAURABH UPADHYAY	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/38/2025	16-01-2025	SATYA BHAMA VS AJIT SINGH		ANKIT GUPTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/39/2025	16-01-2025	BANK OF INDIA VS GHANSHYAM KUMAR		VARUN SHARMA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/40/2025	16-01-2025	IDBI BANK LTD VS GURMEET SINGH		VIVEK KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/41/2025	16-01-2025	SHIV RAJ ENGINEERING WORKS VS GAURANSH INDUSTRIES		LAHANA SINGH SAINI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/89/2025	16-01-2025	RAJESH AGARWAL VS SHAMA IFAMULLA FAIZI		SHANTNU AGGARWAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS DJ/29/2025	17-01-2025	Evergrace Healthcare Consultancy Pvt Ltd thr its Director VS ELANTIS HEALTHCARE PVT. LTD.	PUNIT JAIN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/43/2025	17-01-2025	BALBIR SINGH VS TIKAM SINGH	DINESH KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/44/2025	17-01-2025	WATARANA RENTALS PRIVATE LTD. M/S JAIN FARM FRESH	PANKAJ KASHYAP	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/15/2025	18-01-2025	AMARDEEP BUILDERS VS DELHI DEVELOPMENT AUTHORITY	AKSHU JAIN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/47/2025	18-01-2025	PUNJAB NATIONAL BANK VS M/S ANSHU HOSIERY	SARABJEET SINGH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/48/2025	18-01-2025	Shri Ram Plastic India VS ROLIFLEX CABLES INDUSTRIES	RAVI CHAUHAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/49/2025	18-01-2025	Midson Chits Pvt Ltd Through Its Ar Amit Gupta VS ARVIND BAJAJ	J. S JAISWAL			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF FILING	E-
					CS (COMM.)/50/2025	18-01-2025	INDIAN BANK VS S. K TELCOM	BANISH BHARDWAJ				
					OMP (I) (COMM.)/4/2025	20-01-2025	TATA CAPITAL LIMITED VS KAMLESH SINGH	LALIT PANDEY				
					CS (COMM.)/54/2025	21-01-2025	IDBI BANK LTD VS SUNNY PURI	PARTHIV J. MEHTA				
					CS (COMM.)/55/2025	21-01-2025	M/s Lezini Metals PVT LTD VS M/S RAFFLESIA TOLPIS	DEEPAK KOHLI				
					CS (COMM.)/58/2025	22-01-2025	Gold Plus Glass Industry VS SUPER GLASS CENTRE	PRITI AGGARWAL				
					CS (COMM.)/59/2025	23-01-2025	SUNRISE ASSOCIATES VS KCJ MARKETING PRIVATE LTD.	KAMAL ANAND				
					CS (COMM.)/60/2025	23-01-2025	State bank of india VS VINOD	RAVINDER NARAYAN SINGH				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
					CS (COMM.)/61/2025	23-01-2025	STATE BANK OF INDIA VS INDERJEET KUMAR	RAVINDER NARAYAN SINGH				
					CS (COMM.)/62/2025	23-01-2025	STATE BANK OF INDIA VS MANISH KAUSHIK ENTERPRISES	RAVINDER NARAYAN SINGH				
					CS (COMM.)/63/2025	23-01-2025	STATE BANK OF INDIA VS CL TRADING COMPANY	RAVINDER NARAYAN SINGH				
					OMP (I) (COMM.)/5/2025	24-01-2025	SMFG INDIA CREDIT CO. LTD. VS KULDEEP ENTERPRISES	KARAN CHHIBER				
					CS (COMM.)/67/2025	24-01-2025	state bank of india VS MANIMARK HEALTHCARE	RAVINDER NARAYAN SINGH				
					OMP (COMM.)/3/2025	25-01-2025	MS United Insurance Co Ltd through its AR VS M/S PARUL HANDICRAFTS PVT. LT.D	AARYA KUMAR				
					CS (COMM.)/68/2025	25-01-2025	M/S KASHMIRI LAL AND SONS (through sanjeev taneja alias nikko) VS HAZI MATLOOB HASAN	AMIT KUMAR				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
					MISC DJ/161/2025	25-01-2025	Amit gupta VS PAWAN	NEERAJ KUMAR	SINGH			
					Execution (Comm.)/23/2025	28-01-2025	MS VIPUL ELECTRICALS INDIA VS M/S SSG ELECTRIC ENGINEERS	CHETAN ROY				
					CS (COMM.)/81/2025	28-01-2025	Priyank Gupta VS M/S SHAKTI FOOTWEAR	ANANT KUMAR	HAZELAY			
					OMP (I) (COMM.)/13/2025	29-01-2025	Juneja finance company VS LOKESH NIJHAWAN AND ORS	KAJOL SAHU				
					CS (COMM.)/79/2025	29-01-2025	MBS TRADERS PRIVATE LTD. VS SUMAN FIBRE AND INTERIOR	ADITYA KAPOOR				
					CS (COMM.)/80/2025	29-01-2025	M/S VITAL HOME CARE VS ARUN GUPTA	RAGHAV SALUJA				
					Execution (Comm.)/24/2025	30-01-2025	HOMESHREE HOUSING FINANCE LIMITED VS SHUBHAM BAJPAYEE	NIDHI SAINI				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (I) (COMM.)/14/2025	31-01-2025	JS Hospitality Services Private Ltd VS SIDBALI GROUP	NIMISH MISHRA			
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	Commercial Suit	CONTEMPT PETITION	04.01.2025	CALVIN KLEIN TRADEMARK VS HARISH/SATISH THADANI	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	03.01.2025
			603	Commercial Suit	CS COMM. 16/2025	09.01.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	08.01.2025
			603	Commercial Suit	CS COMM. 19/2025	13.01.2025	SIDDHARTH GAHLOT VS DR. SANJAY MAHINDRA	PANKAJ VIVEK	9811215778	Pankajvivek@gmail.com	11.01.2025
			603	Commercial Suit	CS COMM. 23/2025	15.01.2025	M/S UCL DISTRIBUTION PVT LTD VS SAGAR GOEL	RADHEY SHYAM	9811041494	Radheyshyamadv@gmail.com	04.01.2025
			603	Commercial Suit	CS COMM. 24/2025	15.01.2025	STATE BANK OF INDIA VS SUMIT KUMAR	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	09.01.2025
			603	Commercial Suit	CS COMM. 25/2025	15.01.2025	INDIAN BANK VS K.MAYA	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	14.01.2025
			603	Commercial Suit	CS COMM. 38/2025	22.01.2025	SAMSONITE IP HOLDING SARL VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	21.01.2025
			603	Commercial Suit	CS COMM. 39/2025	22.01.2025	PUMA SE VS AYUSH	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	21.01.2025
			603	Commercial Suit	CS COMM. 40/2025	23.01.2025	CRM POLYMERS VS YFC PROJECTS PVT LTD	RAJESH KUMAR SINGLA	9810248506	rajeshsingla1971@gmail.com	21.01.2025
			603	Commercial Suit	CS COMM. 41/2025	24.01.2025	RAVI HOODA VS VINDO VERMA	L.C.RAJPUT	9871432179	advfcr292@gmail.com	22.01.2025
			603	Commercial Suit	CS COMM. 46/2025	27.01.2025	INDIAN OVERSEAS BANK VS GEETA MEHRA	SUBHASH KUMAR JHA	9810840045	skjhaassociates@yahoo.com	26.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	Commercial Suit	CS COMM. 47/2025	27.01.2025	RAJ AGGARWAL VS ISHAN AGGARWAL	VAIBHAV GUPTA	7982592275	legal@crediblelegalso lutions.com	26.01.2025
			603	Commercial Suit	CS COMM. 48/2025	27.01.2025	THE SUPREME INDUSTRIES LTD VS RAMAN GARG	GAUTAM BHASIN	9999093893	eludication.legal@out look.com	25.01.2025
			603	Commercial Suit	COUNTER CLAIM 4/2025	28.01.2025	M/S SEAGULINFRA VS GONSAI LOGISTICS PVT LTD	S.GOWTHMAN	9899339689	NOT PROVIDED	27.01.2025
			603	Commercial Suit	CS COMM. 52/2025	31.01.2025	M/S BROTHERS AND COMPANY VS M/S MFB GEOTECH PVT LTD	ARJUN SANJAY	9899500164	ARJUNSANJAY24@ GMAIL.COM	30.01.2025
			603	Commercial Arbitration	OMP COMM. 1/2025	15.01.2025	M/S ARCHRITISPACES VS M/S SY LOGISTIC PARK LLP	SOMVIR SINGH DESWAL	9313060905	deswal.somvir12345 @gmail.com	15.01.2025
			603	Commercial Arbitration	OMP(I) COMM. 2/2025	13.01.2025	DJA COOPERATIVE GROUP HOUSING SOCIETY VS NISHI KHANDELWAL	OM PRAKASH	9810794402	advomparkash392@g mail.com	07.01.2025
			603	MISC. APPLICATION	MISCDJADJ 22/2025	14.01.2025	RCM FINANCE LEASING PVT LTD VS LANCER TRADING	MUKESH KUMAR	9810346487	mukeshkjuj@gmail.c om	09.01.2025
			603	MISC. APPLICATION	MISCDJADJ23/2025	14.01.2025	STATE BANK OF INDIA VS VIVEK KUMAR	KUNAL MALIK	7503444555	Advkunalmalik@gma il.com	04.01.2025
			603	MISC. APPLICATION	MISCDJADJ28/2025	16.01.2025	SUNTTA MITTAL VS MUKESH SINGH	ASUTOSH LOHIA	9810120000	alohiadv@gmail.com	15.01.2025
			603	MISC. APPLICATION	MISCDJADJ 31/2025	17.01.2025	UNION BANK OF INDIA VS NISHA GUPTA	SANDEEP DHARIWAL	8800892099	dhariwalsandeep905 @gmail.com	16.01.2025
			603	MISC. APPLICATION	MISCDJADJ 32/2025	17.01.2025	M/S RAVI AND SINGH COMMUNICATION VS SAI BALAJI ELECTRICAL AND NETWORK	AMARENDRA KUMAR DUBEY	9599801188	outsmartadvocate@g mail.com	16.01.2025
			603	MISC. APPLICATION	MISCDJADJ 37/2025	18.01.2025	M/S RAVI AND SINGH COMMUNICATION VS M/S MALUK TELELINKS	AMARENDRA KUMAR DUBEY	9599801188	outsmartadvocate@g mail.com	17.01.2025
			603	MISC. APPLICATION	MISCDJADJ 38/2025	18.01.2025	RAJINDER KARIRO VS DHRUVI FOODS AND HOSPITALITY PVT LTD	RAJEEV KUMAR CHAUHAN	9810782793	rajeevchauhan46707 @gmail.com	17.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	MISC. APPLICATION	MISCDJADJ 72/2025	31.01.2025	SNEH BIOTECH PVT LTD VS FLEBO IN PVT LTD	RISHI SOOD	9650133112	Rishisoodadvocate@g mail.com	30.01.2025
			603	EXECUTION PETITION	EX. COMM.6/2025	13.01.2025	PAWAN VERMA VS JAMIL AHMAD	RAM KUMAR	9810750151	ramk.professional@g mail.com	08.01.2025
			603	EXECUTION PETITION	EX. COMM.9/2025	13.01.2025	STATE BANK OF INDIA VS PRASHANT KUMAR SRIVASTAVA	PRANSHU VASHISHTH	NOT PROVIDED	NOT PROVIDED	10.01.2025
			603	EXECUTION PETITION	EX. COMM.7/2025	13.01.2025	M/S TBU & GAMSLY VS M/S NYSAA RETAILS P. LTD.	PRANAY JAIN	8527817330	prannayajaiin@gmail .com	10.01.2025
			603	EXECUTION PETITION	EX. COMM.5/2025	13.01.2025	PUNJAB AND SIND BANK VS KHAN CHAND & ORS	GURBACHAN SINGH DHINGRA	9818332680	gsdhingra123@gmail. com	10.01.2025
			603	EXECUTION PETITION	EX. COMM.8/2025	13.01.2025	ANIL CHANDEL VS PRADEEP SHARMA	SATISH KUMAR TOMAR	9958893510	satishtomar.advocate @gmial.com	10.01.2025
			603	EXECUTION PETITION	EX. COMM.17/2025	15.01.2025	RAM DARSHAN SINGH VS M/S DIAMOND INTERNATIONAL	PARAMVEER SINGH	9811348590	paramveer196584@g mail.com	14.01.2025
			603	EXECUTION PETITION	EX. COMM.23/2025	25.01.2025	SAAMAG EXIM PVT. LTD. VS RAKSHASUPREME CAMOUFLAGE PVT. LTD.	VIJAY KAUNDAL	9811264777	vijay.kaundal@saraftp artners.com	23.01.2025
			603	EXECUTION PETITION	EX. COMM.22/2025	23.01.2025	PUNJAB NATIONAL BANK VS M/S BHOOMIKA TRADERS	VED PRAKASH	9711900673	advocateprakashved @gmail.com	22.01.2025
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH- WEST	613	Contempt petition	Contempt Petition/ 2/2025	27-01-2025	SMT TAJINDER KAUR Vs JAGMEET SINGH	Sh Satish Prakash	7042198312	info@centurylawfir m.in	24-01-2025
			613	Commercial Suit	CS (COMM)/49/2025	27-01-2025	continental carriers private limited Vs leder wills	Sh Rajan Miglani	9811432766	rajanmiglani@gmail. com	23-01-2025
			613	Commercial Suit	CS (COMM)/42/2025	25-01-2025	OZONE PHARMACEUTICALS LTD. Vs AASHIRWAD MEDICOS PRIVATE LIMITED	Sh Surender Tyagi	9999993833	surendersuparn@gm ail.com	24-01-2025
			613	Commercial Suit	CS (COMM)/34/2025	18-01-2025	SATYA PARKASH AND BROTHERS PRIVATE LIMITED Vs MUNICIPAL CORPORATION OF DELHI	Sh Aseem Mehrotra	9312211157	mehrotra.aseem@yah oo.co.in	14-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	CS (COMM)/35/2025	18-01-2025	BANK OF INDIA Vs Kartar Singh		Sh V.P. Tiwari	9990182901	vptiwariadvocate@gmail.com	14-01-2025
			613	Arbitration	OMP (I)(COMM.)/3/2025	17-01-2025	SMFG INDIA CERDIT CO LTD Vs RAJIV KUMAR		Sh Karan Chhibber	9654003808	karanchibber26@gmail.com	16-01-2025
			613	Commercial suit	CS (COMM)/30/2025	17-01-2025	CANARA BANK Vs ANJU JASWAL		Sh Sanjeev Chopra	9711142200	chopra6791@gmail.com	14-01-2025
			613	Commercial Execution	Execution (Comm.)/18/2025	16-01-2025	Rakesh Gupta Vs DR BATRAS POSITIVE HEALTH PRODUCTS LTD		Sh Nitin Garg	9958986363	info@knowlex.in	10-01-2025
			613	Commercial suit	CS (COMM)/26/2025	15-01-2025	ZAST LOGISOLUTIONS PVT. LTD. Vs OXYZEN EXPRESS PRIVATE LIMITED		Ms. Shashi Bala	9971155677	scjlawoffice@gmail.com	14-01-2025
			613	Commercial suit	CS (COMM)/17/2025	10-01-2025	Jai Prakash Sharma Vs ANKIT RATHI		Sh Jai Prakash	9811594594	bhardwajajit66@gmail.com	09-01-2025
			613	Misc Application	MISC DJ ADJ/20/2025	09-01-2025	PUNJAB NATIONAL BANK Vs SRPK TRADINGS		Sh Ajay Singh Malik	9811647476	advocateajaysinghmalik@gmail.com	09-01-2025
			613	Commercial suit	CS (COMM)/15/2025	08-01-2025	Puma Se Vs Ashok Kumar		Sh Navlin Swalin	9999306881	eludication.legal@outlook.com	07-01-2025
			613	Commercial Suit	CS (COMM)/10/2025	07-01-2025	PUMA SE Vs Rachit		Sh Gautam Bhasin	9999306881	eludication.legal@outlook.com	04-01-2025
			613	Commercial Suit	CS (COMM)/8/2025	04-01-2025	CANARA BANK Vs E Marri Muthu		Sh Raj Kumar Singh	8447002421	adv.rks.sikriwal@gmail.com	23-12-2024
			613	Commercial Suit	CS (COMM)/1/2025	03-01-2025	M/s Shine And Standard Vs M/s Garg Heart And Multispeciality Hospital Pvt Ltd		Sh Rajender Kumar Malik	9891064603	rajendermalik235@gmail.com	24-12-2024
			613	Commercial Suit	CS (COMM)/7/2025	03-01-2025	M/S GREEN WORLD EXPERIENCE PVT. LTD. Vs M/S LIPUR PHAMACEUTICALS PVT. LTD.		Sh Geetansh Nagpal	9717178299	geetanshnagpal.legal@gmail.com	24-12-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (COMM.)/2/2025	18-01-2025	MS United India Insurance Co Ltd through its authorized signatory Vs M/S Parul Handicrafts Pvt Ltd	Sh A.K. De	9811718302	akde_advocate@yahoo.co.in	13-01-2025
			613	Commercial Suit	Execution (Comm.)/20/2025	18-01-2025	HARVINDER SINGH SETHI Vs ADHARV ENTERPRISES	Sh Jaspreet Singh	9899641617	jaspreet.law@gmail.com	14-01-2025
			613	Misc Application	Execution (Comm.)/13/2025	14-01-2025	Kanta Rani Vs SANJAY SHARMA	Sh Tarun Soni	8800106808	advtarunsoni@gmail.com	13-01-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/05/2025	03-01-2025	MR. MANISH GOYAL VS RINKU KAUSHIK	NAMAN ISRANI	9711330006	ADV.NAMANISRANI@GMAIL.COM	23.12.2024
			614	COMMERCIAL SUIT	CS (COMM)/13/2025	08-01-2025	M/S BRS PACKAGING VS M/S SHUBHAM PACKAGING	GIRISH KUMAR	9811626363	GIRISHGAUTAM@GMAIL.COM	18.12.2024
			614	COMMERCIAL SUIT	CS (COMM)/14/2025	08-01-2025	PUMA SE VS MR. AGGARWAL	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	06.01.2024
			614	EXECUTION	EX (COMM)/10/2025	13-01-2025	GREENOLUTION PVT LTD VS RHINO CONCETES INDIA PVT LTD	SURENDER GUPTA	8178518299	SURENDERGUPTA.ADV@GMAIL.COM	09.01.2025
			614	EXECUTION	EX (COMM)/11/2025	13-01-2025	MS FACMED PHARMACEUTICALS VS M/S BIOVISTA LIFESCIENCES	NISHANT SHARMA	9953681574	SHARMA.NISHANT.NS@GMAIL.COM	09.01.2025
			614	EXECUTION	EX(COMM)/12/2025	13-01-2025	HDB FINANCIAL SERVICES LIMITED VS MOHIT YADAV	RAHUL BHARDWAJ	9013493108	AMARNATH.ADV@YAHOO.COM	04.01.2025
			614	COMMERCIAL SUIT	CS (Comm.)/21/2025	15-01-2025	AMIT WADHAWAN VS OPERA GLOBAL PRIVATE LIMITED	AJAY SATIJA	9958989680	SATIJAAND ASSOCIATES@GMAIL.COM	08.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/22/2025	15-01-2025	UPGRID SOLUTION PVT LTD VS SATYA	RUPESH GUPTA	9643008880	CONTACT@AAALEGAL.PRO	09.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/28/2025	16-01-2025	CANARA BANK VS ASHA BANSAL	SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	03.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/29/2025	17-01-2025	ASICS CORPORATION VS SANDEEP JAIN	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	15.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			614	COMMERCIAL SUIT	CS (COMM.)/33/2025	18-01-2025	DR ANJUNA DHIR ALIAS ANJUNA PRASHAR DHIR VS AIR FORCE NAVAL OFFICERS CGHS LTD	AJAY SINGH	9873788480	CHETANALAW@GMAIL.COM	16.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/36/2025	20-01-2025	STATE BANK OF INDIA VS MUKESH DEVI	SUNIL SEHRAWAT	9999330725	DEHLILAWYERS76@YAHOO.CO.IN	31.12.2024
			614	EXECUTION	EX. (COMM)/21/2025	21-01-2025	SAJID ALI VS KULBHUSHAN SOOD	MOHD PERVEZ	9891497191	INFO@IMPLO.IN	18.12.2024
			614	CONTEMPT PETITION	CONTEMPT PETITION/04/2025	28-01-2025	PUMA SE VS LANCER FOOTWEAR INDIA PVT LTD	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	24.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/50/2025	30-01-2025	AKASHDEEP PAPERS PVT LTD VS AGGARWAL LAMINATES	NITIN GARG	9958986363	INFO@KNOWLEDGE.IN	22.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/51/2025	30-01-2025	INDIAN OVERSEAS BANK VS AGGARWAL LAMINATES	MR ARJUN DHAWAN	9560483563	ARJUNDHAWAN91@GMAIL.COM	26.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/53/2025	30-01-2025	GYAN CHAND AGARWAL VS PARVEEN GUPTA	ASHISH ROHILLA	9654747477	ADV.ASHISHROHILLA@GMAIL.COM	28.01.2025
50	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	CS(COMM)	02/2025		PREM DAAN SANSTHAN, TRUST REGISTERED UNDER INDIAN TRUST ACT, 1882	SHITIJ CHAKRAVARTY	9599374211	shitij.chakravarty@yahoo.com	28.12.2024
			509	CS(COMM)	03/2025		AGRICULTURAL PRODUCE MARKETING COMMITTEE Vs THE DELHI COOPERATIVE	AVNISH AHLAWAT	8800214862	admin@ahlawatassociates.in	23.12.2024
			509	CS(COMM)	4/2025		CANARA BANK Through its Branch Manager Sh Pardeep Kumar Vs Mohd Hanif	RAJ KUMAR SINGH	8447002421	adv.rks.sikriwal@gmail.com	24.12.2024
			509	CS(COMM)	6/2025		MAHALAKSHMI MULTI STATE COOPERATIVE GROUP HOUSING SOCIETY	ARUN DHIMAN	9891972707	info.glxlawofficers@gmail.com	31.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	MISC DJ/ADJ	8/2025	Indolog Logistics Pvt. Ltd. Vs Kanchan Vanijya Pvt. Ltd.	07-01-2025	SANDEEP KUMAR KARN	9310934697	advsandeeppkkarn@gmail.com	04.01.2025
			509	CS(COMM)	11/2025	Swift Air Transpeed Pvt. Ltd. Vs P AND G ENTERPRISES PVT LTD	07-01-2025	ARUN AGGARWAL	9810163624	advocatearun23@gmail.com	31.12.2024
			509	CS(COMM)	12/2025	SWIFT AIR TRANSPEED PRIVATE LIMITED Vs AVON CONTAINERS	07-01-2025	ARUN AGGARWAL	9810163624	advocatearun23@gmail.com	31.12.2024
			509	Execution (COMM)	1/2025	Ayushman Logistics Services Private Limited Vs Dagrowave Agscience Private Limited	08-01-2025	SAHIL VIJ	8882889245	advocatesahilvij@gmail.com	07.01.2025
			509	Execution (COMM)	2/2025	SUNDARAM FINANCE LTD Vs PANKAJ KUMAR TIWARI Proprietor of M/S Shri Tirupati	10-01-2025	MANISHA BARUAH	8826750777	manishabaruahlegal@gmail.com	09.01.2025
			509	Execution (COMM)	3/2025	SUNDARAM FINANCE LTD Vs BALAJI ENTERPRISES	10-01-2025	MANISHA BARUAH	8826750777	manishabaruahlegal@gmail.com	09.01.2025
			509	Execution (COMM)	4/2025	SUNDARAM FINANCE LTD Vs BALAJI ENTERPRISES	10-01-2025	MANISHA BARUAH	8826750777	manishabaruahlegal@gmail.com	09.01.2025
			509	OMP(I)(COMM)	1/2025	SMFG India Credit Co. Ltd. Vs SHREE BALAJI TRADING CO	13-01-2025	KARAN CHHIBBER			10.01.2025
			509	CS(COMM)	18/2025	M/S KAVYA ENTERPRISES Vs M/S SVR AUTO INDUSTRIES	13-01-2025	ATUL KHARBANDA	981133939	r.a.g.chambers@gmail.com	23.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	CS(COMM)	20/2025	SIDDHARTH GAHLOT Vs MUKESH NAIN	14-01-2025	PANKAJ VIVEK	9811215778	pankajvivek@gmail.com	14.01.2025
			509	CS(COMM)	27/2025	Affibay Vs Admonz Monzdav private limited	16-01-2025	ANKUR SHARMA	8130056237, 9193966237	advankursharmaa@gmail.com	15.01.2025
			509	Execution (COMM)	19/2025	Vikel Business Corporation Vs YUGAL KISHORE	17-01-2025	ABHISHEK SETHI	9582000430	abhisheksethiadvocate@gmail.com	10.01.2025
			509	CS(COMM)	31/2025	M/S SURINDRA PACKAGING PVT LTD. Vs M/S Thermo Insupack pvt. Ltd.	17-01-2025	NEERAJ GUPTA	9811267045	info@juslawoffices.com	14.01.2025
			509	CS(COMM)	32/2025	RISHI RAMAN SINGH Vs DEEPAK CHANDWANI	18-01-2025	I S CHAUHAN	9811008367	ischauhanadv01@gmail.com	16.01.2025
			509	MISC DJ/ADJ	35/2025	M/s Ravi And Singh Communication Vs TELNET SOLUTIONS	18-01-2025	AMRENDERA KUMAR DUBEY	9599801188	outsmartadvocate@gmail.com	17.01.2025
			509	COUNTER CLAIM	03/2025	ARVIND KUMAR VS STATE BANK OF INDIA	22.01.2025	PRABHU NATH CHAUDHARY	8799732324	pncsharda64@gmail.com	21.01.2025
			509	CS(COMM)	43/2025	UCO BANK VS RAKHI FASHION	27.01.2025	SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	24.01.2025
			509	CS(COMM)	44/2025	SMT ASHA RANI VS PRIYANKA SAXENA AND ANR	27.01.2025	ROHIT SEHGAL	9911040316	gauravgauradvocate@gmail.com	25.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	CS(COMM)	45/2025	UNION BANK OF INDIA VS SANDEEP KUMAR GUPTA	27.01.2025	ARVIND SINHA	9810618195	arvindsinha1@gmail.com	23.01.2025
			509	Execution (COMM)	24/2025	AMRIT KAUR BAWEJA VS RAJ KUMAR	30.01.2025	M P CHOUDHARY	8588826768	mpchaudhary07@gmail.com	25.01.2025
			509	Execution (COMM)	25/2025	AMRIT KAUR BAWEJA VS SURESH	30.01.2025	M P CHOUDHARY	8588826768	mpchaudhary07@gmail.com	25.01.2025
			509	Execution (COMM)	26/2025	SUNDARAM FINANCE LTD Vs HEMARAJ KUMAR PROP OF M/S VINAY TEMPO	30.01.2025	MANISHA BARUAH	8826750777	manishabaruahlegal@gmail.com	29.01.2025
			509	MISC DJ/ADJ	68/2025	Indian overseas bank vs Shanti Devi	30.01.2025	NISHA SETHI SUDAN	7678557312	nishasethi534@gmail.com	09.12.2024
TOTAL							2569				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF JANUARY-2025.

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE VSE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-129/2025	28-01-2025	BANK BARODA IMRAN	OF V/S KR. BANYAL	9810872533	Rajnish-122@yahoo.com	23.12.2024
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	3/2025	03-01-2025	ANIL CHAUDHARY Vs RAJESH JAIN	DEVENDER KUMAR SHARMA(P)	9810108402	NA	20.12.2024
			306	CS (COMM)/	31/2025	09-01-2025	BISHAKHA CHAKRAVORTY Vs SHUBHABRATA CHAKRABORTY	ASHUTOSH GUPTA(P),	9891826827	NA	03.01.2025
			306	CS (COMM)/	47/2025	13-01-2025	VIRENDER KUMAR Vs UNION INDIA	Akshu Jain(P),	9810300955	skjainandassociates@gmail.com	07.01.2025
			306	CS (COMM)/	48/2025	13-01-2025	SANJEEV KUMAR Vs UNION INDIA	Akshu Jain(P),	9810300955	skjainandassociates@gmail.com	07.01.2025
			306	CS (COMM)/	69/2025	16-01-2025	ASHOK KAPOOR Vs M/S KASRR	Bharat Prakash(P),	9810801651	sanjeev.bindal@rkca.net	24.12.2024
			306	CS (COMM)/	75/2025	17-01-2025	M/S SURINDRA PACKAGING PVT LTD Vs SARVAPREET SINGH	Neeraj Gupta(P),	9811267045	info@juslawoffices.com	23.12.2024
			306	CS (COMM)/	74/2025	17-01-2025	ARPIT KEYAL Vs PARVEEN AHUJA	ANKIT GUPTA(P),	8860353372	advocateankit990@gmail.com	15.01.2025
			306	CS (COMM)/	80/2025	18-01-2025	VIKAS GOEL Vs MUNICIPAL CORPORATION OF DELHI AND ANR	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	09.01.2025
			306	CS (COMM)/	93/2025	20-01-2025	VRS INTERNATIONAL PVT LTD Vs A3 CHARGE PVT LTD	MADHURE SH CHAUDHARY(P),	981082177	CHAMBERSOFFGG@GMAIL.COM	03.12.2024
			306	CS (COMM)/	105/2025	22-01-2025	NISHANT BANSAL Vs JASKARAN SINGH PROP OF GURU NANAK ENTERPRISES	sahib rajput(P),	9953029394	advankitrajput07@gmail.com	10.01.2025
			306	CS (COMM)/	109/2025	23-01-2025	PRATEEK JAIN Vs MOHD NASRULLA	RAM PRAKASH SONI(P),	9958430361	info@rpssolution.com	13.01.2025
			306	CS (COMM)/	115/2025	24-01-2025	SWETA RAJ Vs SAURABH GOEL	Awnish Kumar(P),	89993 1600	awnishkumarra1@gmail.com	15.01.2025
			306	CS (COMM)/	116/2025	24-01-2025	VIPIN GUPTA Vs MUNICIPAL CORPORATION OF DELHI	VIPIN RANA(P),	882675545	avrinaysingh@gmail.com	08.01.2025
			306	CS (COMM)/	111/2025	24-01-2025	M/S RANGOLI HANDLOOM PVT LTD Vs SANJEEV KUMAR JAIN	Siddhant Banga(P),	999369931	siddhantbanga04@gmail.com	13.12.2024

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			306	CS (COMM)/	/118/2025	25-01-2025	SACHIN JAIN Vs M/S SOPAN INTERNATIONAL	Aditya Jain(P), 8383953944	jain.adityaraj@yahoo.com	23.01.2025
			306	CS (COMM)/	122/2025	25-01-2025	STATE BANK OF INDIA Vs NEHA AGGARWAL	ADAITA KUMAR ROUT(P), 9999132159	akroutadvocate@gmail.com	21.01.2025
			306	CS (COMM)/	121/2025	25-01-2025	GOLDEN HOSIERY MANUFACTURING COMPANY PVT LTD Vs KAMAL KANT BHALLA	M Tarique Siddiqui(P), 9811202991	tarique379@gmail.com	14.01.2025
			306	CS (COMM)/	120/2025	25-01-2025	ESPAL AND COMPANY Vs KAMAL KANT BHALLA	M Tarique Siddiqui(P), 9811202991	tarique379@gmail.com	14.01.2025
			306	CS (COMM)/	134/2025	29-01-2025	ROLLING ELEMENTS PVT LTD Vs GILL AGRICULTURAL IMPLEMENTS PVT LTD	Anil Kumar(P), 9313579493	adv.anilsingh88@gmail.com	15.01.2025
			306	CS (COMM)/	143/2025	31-01-2025	M/s CAPITAL METALS Vs DHARAMPAL GUPTA SOLE PROPRIETOR OF M/S SEEMA INDUSTRIES	DILIP SINGH(P), 9810111052	office.dilipsingh@gmail.com	07.01.2025
3	SH. ILLA RAWAT DISTRICT JUDGE-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM 15/25	07.01.2025	SURAJ SURI VS MRS. SHIKHA KHANNA	AKSHAY SUNIJA 9810106388	AKSHAYSUNEJA12@GMAIL.COM	18.12.2024
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM 20/25	08.01.2025	J&K BANK LTD VS MD SUHAIL KHAN	SOAYIB QURESHI 8800543987	SOAYIB@GMAIL.COM	06.01.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM 38/25	10.01.2025	UCO BANK VS ISRAR KHAN	YOGESH KUMAR SHARMA 9968067667	ADV.YOGESHSHARMA121@GMAIL.COM	08.01.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM 40/25	10.01.2025	ANILA MITTAL PROP. M/S SZED CONTROL SYSTEM VS M/S JODARPUR AGRO PRODUCTS LTD.	NIPUN GUPTA 9899990070	LEGAL.NKPARTNERS@GMAIL.COM	27.05.2022
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM 50/2025	14.01.2025	ARCHIT GUPTA VS SHREE KRISHNA ENTERP VS MS. SARITA RANDE	JATIN AGGARWAL 9953283177	J.KA.LEGAL@GMAIL.COM	17.12.2024
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM 66/25	16.01.2025	M/S SUPER INDIA SHOE MATERIAL P.LTD. VS SH. RAM SORUP	MEENA CHAUDHARY SHARMA 9811047445	MCSADVOCATE@GMAIL.COM	06.01.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM 89/25	20.01.2025	M/S RAJ LAXMI METALS P. LTD VS BHARMA PAL	BINOD KR. AGGARWAL 9810287596	BKA.ADVOCATE@GMAIL.COM	14.01.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM 107/25	23.01.2025	M/S SILVERTONES SPECIALITY TEXTILE P.LTD. VS M/S SUDHA SALES & ORS.	RAMANDEEP SINGH 8802193698	NOT PROVIDED	08.01.2005
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM 108/2025	23.01.2005	PUNJAB NATIONAL BANK GALAXY INDUSTRIES	SAYAK BANDYOPA VS DHYAH 9818307300	SYAK.LAW@GMAIL.COM	19.01.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 124/2025	27.01.2025	BANK BARODA ANUP SAMADDER VS GOVIND BALLABH PANDEY	9718618928	GOVIND19FEB@GMAIL.COM		24.01.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 125/2025	27.01.2025	MD KASHIF VINOD KUMAR JAIN VS IMARAN AHMAD	9350460168	IMAH2012@GMAIL.COM		13.03.2024
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 130/25	28.01.2025	LALIT KUMAR TATAR VS GILL KUMAR AGRICULTURAL IMPLEMENTS PVT LTD.	9313579493	ADV.ANILSINGH88@GMAIL.COM		15.01.20025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 138/2025	30.01.2025	LAXMI NARAYAN MCD VS SATYHENDR SINGH	9811161525	SKSINGH116@GMAIL.COM		27.01.2025
4	MS ANIL KUMAR SISODIA, JUDGE, COMMERCIAL COURT-04	CENTRAL DISTRICT JUDGE	ROOM NO 304	RECOVERY	CS (COMM)18/2025	08.01.2025	S.CHAND AND CO LTD V/S KBT BOOK INDIA	RAJESH	9810195013	KUMARRAJESH.AADV@YAHOO.COM	18.07.2024
			ROOM NO 304	RECOVERY	CS (COMM)06/2025	04.01.2025	SHIVA ENTERPRISES V/S KRAFT KRAFT INTERNATIONAL	Rajesh Lathigara	7982993693	rajeshlathigara1068@gmail.com	04.12.2024
			ROOM NO 304	RECOVERY	CS (COMM)64/2025	16.01.2025	CANARA BANK V/S SABINA AGGARWAL AND ANR	ANUJ	9999490798	ADVOCATEANUJAGGARWAL@YAHOO.COM	09.01.2025
			ROOM NO 304	RECOVERY	CS (COMM)64/2025	16.01.2025	WELLVERSED HEALTH PVT LTD V/S ASHOK KUMAR	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@GMAIL.COM	09.01.2025
			ROOM NO 304	RECOVERY	CS (COMM)90/2024	20.01.2025	M/S MEENAKSHI TRADERS VS.AGRITECH ENTERPRISES	SH. MANOJ GARG	9267935344	NA	10.01.2025
			ROOM NO 304	RECOVERY	CS (COMM)102/2025	22.01.2025	UNION BANK OF INDIA V/S NAGENDER KUMAR	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	17.01.2025
				RECOVERY	CS (COMM)140/2025	31.01.2025	KRISHAN MURARI TRIPATHI VS NAVEEN KUMAR KHANDELWAL	SH. DEEPAK KUMAR SRIVASTAV	8178674311	deepaksrivastav2508@gmail.com	24.01.2025
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL DISTRICT JUDGE	305	RECOVERY	CS (COMM)/5/2025	03-01-2025	AMIT KHANNA Vs Amit Bajaj	Vikas Bhatia(P),	9811379676	vksbht6@gmail.com	24.12.2024
			305	RECOVERY	CS (COMM)/33/2025	08-01-2025	Sh Satish Singhal Vs M/S HDFC ERGO GENERAL INSURANCE COMPANY PVT LTD	Sunil Kumar(P),	810294088	advanshulo4@gmail.com	13.01.2025
			305	RECOVERY	CS (COMM)/88/2025	09-01-2025	Ms Universal Aluminium House Vs Ms Steel Arts	Akshay Gupta(P),	9013490134	guptakshay@outlook.com	02.12.2024
			305	RECOVERY	CS (COMM)/184/2025	09-01-2025	BANK OF MAHARASHTRA Vs WHITE MEAT COMPANY	SUMAN KUMAR SINGH(P),	9540649131,	advocatesuman82@gmail.com	08.01.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			305	RECOVERY	CS (COMM)/36/2025	09-01-2025	Sawan Gupta Vs SUNIL KAMAL KAPOOR	VINAY MOHAN SHARMA(P)	9818194170	vinaysharma679@gmail.com	04.01.2025
			305	RECOVERY	CS (COMM)/71/2025	14-01-2025	ESPAL AND COMPANY Vs Ranbir Singhla	Shubhashish Roy(P),	9811202991	arique379@gmail.com	07.01.2025
			305	RECOVERY	CS (COMM)/58/2025	14-01-2025	CANARA BANK Vs VJENDER KUMAR PAL	ANUJ AGARWAL(P),	9999490798	advocateanuagarwal@vahoo.com	09.01.2025
			305	RECOVERY	CS (COMM)/72/2025	16-01-2025	WELLVERSED HEALTH PRIVATE LIMITED Vs FARHANA BEGAM	KUNAL KHANNA(P),	9999757185	nalkhanna@gmail.com	09.01.2025
			305	RECOVERY	CS (COMM)/73/2025	16-01-2025	DWARKESH DIAMOND PVT LTD Vs AMIT BHOLA AND ANR	BITESH(P),	9999495500	monsahk@yahoo.com	06.02.2025
			305	RECOVERY	CS (COMM)/87/2025	18-01-2025	shree entrprises Vs sinwoo park india private limited	Karan Jain(P),	9810367549	advocatekj@gmail.com	03.01.2025
			305	RECOVERY	CS (COMM)/97/2025	20-01-2025	M/S COMBITIC GLOBAL PVT LTD Vs M/S PRASANNABIO MOLECULES PVT LTD	VIKAS DEEP JAIN(P),	9588100261	LAWVIKAS99@gmail.com	23.12.2024
			305	RECOVERY	CS (COMM)/96/2025	20-01-2025	GSR METALS PVT LTD Vs JMV LPS LTD	BINOD KUMAR AGRAWAL(P),	9810287596	bka.advocate@gmail.com	14.01.2025
			305	RECOVERY	CS (COMM)/95/2025	20-01-2025	MS JAGDAMBAS ROADLINES PVT LTD Vs AISHWARYA LIFESCIENCES	SUSHIL KUMAR(P),	8527130065	adv.sushil777@gmail.com	17.12.2024
			305	RECOVERY	CS (COMM)/94/2025	20-01-2025	MEENAKSHI TRADERS Vs M K TRADERS	MANOJ MARG(P),	9267935344	NA	19.12.2024
			305	RECOVERY	CS (COMM)/131/2025	21-01-2025	RAM NIWASS DHURIYA Vs CHHATERPAL SINGH AND ANOTHER	SH. S.K. SRIVATSA	8800486986	sksrivastava069@gmail.com	05.07.2022
			305	RECOVERY	CS (COMM)/141/2025	27-01-2025	CANARA BANK Vs M/S AL-AMEEN FABRICS	Harshit Gupta(P),	7417442181	hgupta466@gmail.com	10.12.2024
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRIL COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	63/2025	15-01-2025	CANARA BANK Vs VIKRAM AND ANR	Arun Yadav(P),	9910431437	ArunYadav803@gmail.com	10.01.2025
			410	CS (COMM)	128/2025	28-01-2025	M/S AUTO LOGISTICS INDIA Vs THE NEW INDIA ASSURANCE CO LTD	Daljeet Singh(P),	9810252429	daljeetsinghadv@gmail.com	18.01.2025
			410	CS (COMM)	142/2025	31-01-2025	ASMA BEGUM Vs MOHD SHAHID	FAISAL ZAFAR(P),	9990656363, 9810319145	skylegaldelhi@gmail.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	410	CS (COMM)	2/2025	03-01-2025	AMIT KHANNA VS. SANDEEP KUMAR	SH. VIKAS BHATIA	9811379676	vkshbt6@gmail.com	24.12.2024
			410	CS (COMM)	7/2025	04-01-2025	M/S. ORANGE EDUCATION PVT. LTD. VS. LUCA BERTON	SH. NAVEEN KR. TRIPATHI	9810419936	naveentripathi3012@gmail.com	20.12.2024
			410	CS (COMM)	8/2025	04-01-2025	RAJEEV MEHRA AND ANR. VS. TARUN GUPTA AND ANR.	SH. SATISH PRAKASH GUPTA	98310411779	info@centurylawfirm.in	27.12.2024
			410	CS (COMM)	14/2025	07-01-2025	AMIT KUMAR VS. VS AND V COMMUNICATION PVT. LTD.	SH. ROHIT MAHIYA	98445310310	mahiya310@gmail.com	24.12.2024
			410	CS (COMM)	35/2025	10-01-2025	S.K. EDUCATIONS PVT. LTD. VS. CHINTELS SCHOOL AND ANR.	SH. ROHIT VASHISHT	9810189223	rohit1996vshist@gmail.com	20.11.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 11/2025	07.01.2025	AXIS BANK LTD VS MANOJ KUMAR	ANUPAM SINGH	9654926809	anupamsingh@gmail.com	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 12/2025	07.01.2025	RISHI RAJ VS ZEE MUSIC CO.	RAJESH BHATIA	9811331125	rbhatia_advocate@yahoo.co.in	19.12.2024
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 13/2025	07.01.2025	VLJAY KUMAR ADVANI VS RAJ KUMAR	NIRANJAN KAUR	9999337791	SHIVLAWHOUSE@GMAIL.COM	16.12.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 17/2025	09.01.2025	TATA CAPITAL LTD. VS VJAY PAL SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 29/2025	09.01.2025	HEMANT SETHI VS SIDDHARTH	HARPREET SINGH	9718291184	NA	22.11.2024
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 41/2025	10.01.2025	KANWAR RAJ SINGH VS JANTHA SUPER BAZAR	HEMANT GUPTA	9891265248	HEMANT.LEGAL@GMAIL.COM	07.01.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 37/2025	16.01.2025	TATA CAPITAL LTD. VS RAMESH KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 79/2025	17.01.2025	SHREE GOKULAM CHIT AND FINANCE COMPANY PVT. LTD. VS REKHA DOGRA	RAKESH GARG	9990333933	ECOLAWCHAMBERS@GMAIL.COM	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 83/2025	18.01.2025	KUNAL MITTAL VS FARUKH SEKH	SAMEER SIDHAR	9444446565	NA	14.01.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 66/2025	20.01.2025	TATA CAPITAL LTD. GURSAHIB SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA

Sl. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
			COURT ROOM 302	CIVIL SUIT	OMP(I) 67/2025 COMM	20.01.2025	TATA CAPITAL LTD. VS KEVAL KISHAN	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) 68/2025 COMM	20.01.2025	TATA CAPITAL LTD. VS MAHENDRA GAIKWAD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) 69/2025 COMM	20.01.2025	TATA CAPITAL LTD. VS SEEMA YADAV	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 99/2025	21.01.2025	THE JAMMUN AND KASHMIR BANK LTD. VS LOVNEASH DUGGAL	UZMA ASHRAF	9953459952	rauzlegal@gmail.com	20.09.2024
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 110/2025	24.01.2025	GALIB VS RAJIV CHOPRA	CHIRAG ARORA	9716884477	chirag71@gmail.com	14.12.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I) 98/2025 COMM	25.01.2025	TATA CAPITAL LTD. VS KULDIP SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) 104/2025 COMM	27.01.2025	HDFC BANK LTD. VS SUNRISE HITTECH INDIA PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 123/2025	27.01.2025	SAJJAN KUMAR VS DEEPA KAKKAR	DHARAM RAJ OHLAN	9312650754	dharamrajohlan@gmail.com	21.01.2025
						CS(COMM) 139/2025	30-01-2025	M/S MARUTI OVERSEAS VS SHREE RANI SATI TRADING CO.	BIMAL KUMAR	9205420591	bimal_advocate01@yahee.com
8	SH. GORAKH NATH PANDEY, JUDGE, DISTRICT COURT	CENTRAL	308	RECOVERY	CS (COMM)/27/2025	08-01-2025	Shishpal Municipal Corporation Delhi Vs satyendra kumar singh(P),	9811161525,	sksinghl6@gmail.com	18.12.2024	
			308	RECOVERY	CS (COMM)/49/2025	14-01-2025	RAKESH KUMAR MITTAL, KARTIKA KRISHNA TRADING COMPANY (SENTOR) Vs Nipun Gupta(P),	8130189121	nkpartners@gmail.com	21-02-2022	
			308	RECOVERY	CS (COMM)/85/2025	18-01-2025	SREE GOKULAM CHIT AND FINANCE CO PVT LTD Vs RAMAN DOGRA	rakesh garg(P), 9990 333 933	ecolawchamber@gmail.com/	n/a	
			308	RECOVERY	CS (COMM)/51/2025	14-01-2025	KARIM HOTELS PVT LTD Vs KARIMS FOOD	Manoj malik(P), -8076293778	service@diwanadvocates.com	07-01-2025	
			308	RECOVERY	CS (COMM)/86/2025	18-01-2025	SREE GOKULAM CHIT AND FINANCE CO PVT LTD Vs REKHA DOGRA	rakesh garg(P), 9990333933	ecolawchamber@gmail.com/	N/A	
			308	RECOVERY	CS (COMM)/81/2025	18-01-2025	CANARA BANK Vs SMT MADHUR AND ANR	Arun Yadav(P), 99L04 31437	ArunYadavS03@gmail.com	10-01-2025	

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			308	RECOVERY	CS (COMM)/9/2025	04-01-2025	M/s Ayurveda Vs M/s Infocem Pharma Pvt Ltd	Siddh Akshat Sharma(P),	-7678379427	akshat(@achambersofajeshsharma.com	23-12-2024
			308	RECOVERY	CS (COMM)/16/2025	07-01-2025	M/s S Chand and Co Ltd Vs Shri Ram School	RAJESH KUMAR(P),	9810195013	n/a	16-07-2024
			308	RECOVERY	CS (COMM)/45/2025	13-01-2025	MOHD HANAFI GENIUS ENGINEERS	AZAM Vs Rahul Kumar(P),	9990670215	rishikrgmail	19-12-2024
9	SH. DEEPAK GARG, DISTRICT COMMERCIAL COURT-09	CENTRAL	309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(1) OMP (COMM)/3/2025	(1) 03-01-2025	iti Vs KRISHAN KUMAR SURI	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	24.12.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(1) OMP (COMM)/2/2025	(1) 03-01-2025	AXIS BANK LTD Vs BABLU	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	24.12.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(1) OMP (COMM)/4/2025	(1) 03-01-2025	AXIS BANK LTD Vs KRITI DEVI	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	24.12.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/26/2025	08-01-2025	MAMAN CHAND Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl6@gmail.com	07.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/32/2025	09-01-2025	Levi Strauss Co Vs Umesh Yadav	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	08.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/39/2025	10-01-2025	VIRENDER KUMAR UNION OF INDIA THROUGH ITS CHIEF ENGINEER	Akshu Jain(P),	011-40073805; Mob: 09810300955	skjainandassociates@gmail.com	09.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(1) OMP (COMM)/22/2025	(1) 13-01-2025	PNB HOUSING FINANCE LTD Vs ABHISHEK THAPA	Neeraj Mandal(P),	9899165086	NEERAJMANDAL06@GMAIL.COM	10.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm)/32/2025	13-01-2025	M/s Sundaram Finance Ltd Vs MOHD HASHNAN and Anr	NITIN MEHTA(P),	8802218291	advocate.mehtaassociate09@gmail.com	10.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/57/2025	14-01-2025	Fitwell Hosier Corporation Vs Ranbir Kumar Singhla	Shubhashish Roy(P),	9811202991	tarique379@gmail.com	13.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm)/33/2025	15-01-2025	Texmaco Rail and Engineering Ltd Vs Swastik Infrastructures	SANDEEP ARYA(P),	9716105055	vikramnluj@gmail.com	14.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(1) OMP (COMM)/38/2025	(1) 16-01-2025	FATA CAPITAL LTD Vs OMB PARKASH 3134	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	15.01.2025

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			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(I) OMP (COMM)/39/2025	16-01-2025	TATA CAPITAL LTD Vs OMB PARKASH 6233	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	15.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(I) OMP (COMM)/64/2025	18-01-2025	TATA CAPITAL LTD Vs DILIP AWASTHI	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	17.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm)/45/2025	18-01-2025	M/S BUILDERS THROUGH ITS Proprietor ATUL BANSAL Vs Municipal Corporation of	AB Robin Bhardwaj(P)	9560905884	robinbhardwaj529@gmail.com	17.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(I) OMP (COMM)/63/2025	18-01-2025	TATA CAPITAL LTD Vs MANOJ GUPTA	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	17.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/92/2025	20-01-2025	BAL KISHAN MR DHANESH MITTAL Vs	YOGENDRA KUMAR SHARMA(P)	9953614443	NA	18.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/101/2025	21-01-2025	RAJIV GOEL Vs M/S NEW NATURAL PRODUCT	VASHU GUPTA(P),	9999761210	NA	20.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/103/2025	22-01-2025	KARIGARI DESIGNS LTD Vs NEELAM NIRANJAN BHOIR	MUKESH PVTKUMAR(P),	9718053860	NA	21.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/104/2025	22-01-2025	NISHANT BANSAL Vs SUKHMANI ENTERPRISES	sahib rajput(P),	7503496158	ADV ANURAGRAJP UT07@Gmail.Com	21.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(I) OMP (COMM)/78/2025	22-01-2025	TATA CAPITAL LTD Vs AMIT RAJ	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	21.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(I) OMP (COMM)/95/2025	23-01-2025	TATA CAPITAL LTD Vs SHEKHAR SINGH	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	22.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/114/2025	24-01-2025	DEV TRAXIM PRIVATE LIMITED Vs NEW MODEL IMPEX PRIVATE LIMITED AND ORS	Anil Dagar(P),	9897000770	advabdullahtanveer@gmail.com	23.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/117/2025	25-01-2025	Vansh Khurana Vs G7 Wellness SPA	S.K.TIWARI & CO.	9811479499	NA	24.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(I) OMP (COMM)/101/2025	27-01-2025	HDFC Bank LTD Vs ISHAAN ARORA	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	25.01.2025

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			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/132/2025	28-01-2025	INFINITY INDUSTRIES PVT LTD Vs PRADEEP GUPTA	Varun Dhingra(P),	9899547705	varun_dhingra@gmail.com	27.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(I) OMP (COMM)/113/2025	29-01-2025	ADITYA BIRLA FINANCE LTD Vs SINGLA GARMENTS	ajay uppal(P),	9466044060	NEERAJ@GMAIL.COM	28.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(I) OMP (COMM)/126/2025	31-01-2025	HDFC Bank LTD Vs ANKIT BANSAL	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	30.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(I) OMP (COMM)/125/2025	31-01-2025	HDFC Bank Vs MANISH KUMAR	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	30.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm.)/15/2025	15-01-2025	CITY ASSOCIATES DELHI BOARD	VINAY MOHAN JAIN SHARMA	9818194170/7289068560	vinaymohan_legal@yahoo.in	07.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm.)/19/2025	10-01-2025	Ana Malhotra Gateway Overseas Through Proprietor Partners Promoters	BHARAT GUPTA/VARUN TYAGI	4564085	legistauxiliary@gmail.com	09.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm.)/4/2025	03-01-2025	DUGAR MARKETING PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE SALES	RAJIV MEHRA	9811164491	rajivmehraadv@yahoo.com	24.12.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm.)/5/2025	03-01-2025	CBS PUBLISHERS AND DISTRIBUTORS PVT LTD / MR HASMUKH VORA	YOGENDRA GAUTAM	9810668042	yogendergautam.legal@gmail.com	30.12.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm.)/67/2025	24-01-2025	VEENA DESIGNER VS VIPIN SAREES	HARDIK VS AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	21.01.2025
10	SH. AJAY PANDEY DISTRICT JUDGE, CENTRAL COMMERCIAL COURT		307	Civil	CS (COMM)/30/2025	09-01-2025	BANK OF MAHARASHTRA Vs M/s DHAROR PHARMACEUTICALS	SUMAN KUMAR SINGH	9540649131	advocatesuman82@gmail.com	07-01-2025
			307	Civil	CS (COMM)/37/2025	10-01-2025	UCO BANK Vs Riddhi Mittal	Yogesh Kumar Sharma	9968067667	adv.yogeshsharma121@gmail.com	08-01-2025
			307	Civil	CS (COMM)/60/2025	15-01-2025	HASMUKH PURANI PROP OF GUJRATI KIRANA CO Vs JATIN MALIK	Hemant Choudhary	9891384449	choudhary.hemant@hotmail.com	09-01-2025
			307	Civil	CS (COMM)/67/2025	16-01-2025	M/s Ram Niwas Goel Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi	9871441764	aktrivedilawoffices@gmail.com	02-01-2025
			307	Civil	CS (COMM)/70/2025	16-01-2025	Vikas Goel Vs Municipal Corporation of Delhi	satyendra kumar singh	9811161525	sksinghl6@gmail.com	09-01-2025

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/54/2025	14-01-2025	OMEGA SILICONE INDIA Vs M/s TEX SHADOW PRIVATE LIMITED	Anurag Nasir	9999683501	advanuragnasir@gmail.com	21.12.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/55/2025	14-01-2025	M/s J K TYRE AND INDUSTRIES LTD. SHALAKHA MEENA Vs	Nakul Jain	9810150166	nakuljainadvocate@gmail.com	10.01.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/52/2025	14-01-2025	RAJIV RATHI Vs RAMAN VIJ AND ANR	Sandeep Vishnu	9818038564	sandeepvishnu2008@gmail.com	12.12.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/68/2025	16-01-2025	SATPAL CHAUDHARY PROP OF M/S VI TECH WINDOWS Vs M/S AFIRM COOPERATIVE SOCIETY	R P S Sirohi	9210103441	-	12.12.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/77/2025	17-01-2025	SAVITA JAIN Vs RAVINDER JAIN	Yash Mittal	9582551234	-	08.01.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/98/2025	21-01-2025	M/S SAKARNI PLASTER (INDIA PVT. LTD Vs UMESH KUMAR THAKUR	Pradeep Kr. Aggarwal	9312769327	vertical.legal@gmail.com	09.01.2025
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	17/2025	07.01.2025	SUNIL CHAUDHARY V/S AMAN NARANG	BRIJ SHANKER YADAV	7217602698	ADVBRJSHANKAR@GMAIL.COM	
			401	CS COMM	22/2025	08.01.2025	M/S MITTAL ENGINEERING WELD SAFE P LTD V/S SAXENA MARINE TECH PVT. LTD.	SHUBHAM RAJORA	9015569297	KANISHKA RAJORA2014@GMAIL.COM	20.11.2024
			401	CS COMM	28/2025	08.01.2025	SHAHZAD V/S INDIAN COUNCIL FOR CULTURAL RELATIONS & ORS	MOHAMMAD DANISH	9350221670	CONSULTDANISH@GMAIL.COM	04.12.2024
			401	CS COMM	19/2025	08.01.2025	M/S EDUCATIONS PVT LTD V/S KHILTA BACHPLAN & ORS	S.K.2025-01-01	9810189223	ROHIT1996VASHIST@GMAIL.COM	03.12.2024
			401	OMP I COMM	13/2025	08.01.2025	MAHINDRA FINANCE SURENDER SINGH V/S	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	
			401	OMP I COMM	14/2025	08.01.2025	TATA CAPITAL LTD V/S ADITHYAN ENTERPRISES	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	EX COMM	28/2025	14.01.2025	BANK OF BARODA V/S JAI PECHORI				
			401	CS COMM	53/2025	14.01.2025	M/S GRANTH INTERNATIONAL V/S M/S SHERRAINE GLOBE PVT LTD	RAHUL GUPTA	9711953429	RAHULGUPTA@GMAIL.COM	07.01.2025
			401	EX COMM	26/2025	14.01.2025	SANJAY KUMAR JAIN V/S SURESH CHANDY	ASHISH UPADHAYA	9811215282	UPADHAYAYLAWCHAMBERS@GMAIL.COM	

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			401	EX COMM	41/2025	18.01.2025	REKHA ROHTAGI SURYA SANITARY TRADERS	K.K. SRIVASTAVA	9811062684	KISORE.SRIVASTA@GMAIL.COM	
			401	OMP I COMM	61/2025	18.01.2025	TATA CAPITAL LTD MANJIRI MAHENDRA GAIKWAD	ANISH V/S BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	62/2025	18.01.2025	TATA CAPITAL LTD V/S DILIP SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	EX COMM	48/2025	20.01.2025	ROHIT KUMAR V/S BISHASETH DEVELOPERS PVT LTD	YUVRAJ BISHASETH	8826893759		
			401	EX COMM	54/2025	21.01.2025	M/S BINDAL SMELTING PVT LTD V/S M/S ELECTRONK POWER BATTERIES	AMIT TEWARI	9818180025	ATANDA.ADV@GMAIL.COM	
			401	MISC DJ	31/2025	15.01.2025	M/S ICICI BANK LTD V/S ASHA SINGH & ORS	HEMANT KUMAR	9968028202	LAWSTUDENT1C1@GMAIL.COM	
			401	OMP I COMM	82/2025	22.01.2025	TATA CAPITAL LTD ANURAG SHARMA	ANISH V/S BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	93/2025	23.01.2025	TATA CAPITAL LTD ANUBHAV PANDEY	ANISH V/S BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	97/2025	23.01.2025	TATA CAPITAL LTD HIMANSHI MUKESH HIMANSHI	SACHIN V/S KATYAL	1126211488	LEGAL@KATYALASSOCIATES.COM	
			401	EX COMM	68/2025	24.01.2025	ORIENT LINKS PVT LTD V/S RUPAM JHAN PROPRIETOR OF ANAMICA COPY	MAHESH SHARMA	9810493325	ADVCMCHARMA2010@GMAIL.COM	
			401	OMP I COMM	102/2025	27.01.2025	HDFC BANK LTD V/S SUNIL SEHRAWAT	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	103/2025	27.01.2025	HDFC BANK LTD V/S RISHIPAL SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	EX COMM	72//2025	27.01.2025	ANIL JAIN V/S JINTENDER KUMAR & ORS	PRAMOD KUMAR SINGHAL	9810778007	PRAMODSINGHAL@GMAIL.COM	
			401	CS COMM	136/2025	29.01.2025	YASHPAL KHURANA V/S M/S NARULA & SONS	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	23.01.2025
			401	CS COMM	137/2025	29.01.2025	AAKASH EDUCATIONAL SERVICE LTD V/S AKASH INSTITUTE OF INFORMATION	MANISH SINGHAL	9811529112	ADV.MANISHSINGHAL@GMAIL.COM	31.12.2024

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			401	OMP I COMM	127/2025	31.01.2025	HDFC BANK LTD V/S RACHIT SHARMA	ANISH BHOLA 9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	128/2025	31.01.2025	HDFC BANK LTD V/S SUSHIL AGARWAL	ANISH BHOLA 9811452022	ANISHBHOLA17@YAHOO.COM	
			401	EX COMM	76/2025	28.01.2025	TRAFICSOL ELECTROMECHANICAL PVT LTD V/S PSAR COMMUNICATION PVT LTD	AMIT GARG 9350018343	ADVAMITGARG10502019@GMAIL.COM	
13	SH. M.K. NAGPAL DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM) 24/2025	08.01.2025	MAMAN CHAND BANSAL VS. A KUMAR MCD	SATYENDR SINGH 9811161525	SKSINGHL16@GMAIL.COM	18.12.2024
			COURT ROOM 402	CIVIL SUIT	OMP (COMM)/16/2025	08.01.2025	FATA CAPITAL LTD LAKSHYA STONE CRUSHER VS. BHOLA	ANISH BHOLA 9811452022	anish_bhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM)/15/2025	08.01.2025	FATA CAPITAL LTD LAKSHYA STONE CRUSHER VS. BHOLA	ANISH BHOLA 9811452022	anish_bhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 23/2025	08.01.2025	KUNAL MITTAL VS. SHAMIM ISLAM	SAMEER SIDHAR 9999918302	Sameer.sidhar@metropolitanlegal.in	03.01.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 25/2025	08.01.2025	MOHD AZAM KHAN ZULFIQAR AHMED VS. LAKSHAY KUMAR	982545649	NA	10.07.2024
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 34/2025	09.01.2025	SHREE GOKULAM CHIT AND FINANCE VS. SRA GLOBAL PRIVATE LTD	RAKESH KUMAR GARG 9990333933	ECOLAWCHAMBERS@GMAIL.COM	COURT FEES NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 44/2025	10.01.2025	SANJEEV KUMAR VS. VOLUME 1 & ORS	AKSHU JAIN 9810300955	SKJAINANDASOCIATES2@GMAIL.COM	07.01.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 43/2025	10.01.2025	BANK OF MAHARASHTRA VS. AFNAN SINGH ENTERPRISES	SUMAN KUMAR SINGH 9540649131	ADVOCATESUMAN82@GMAIL.COM	09.01.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 42/2025	10.01.2025	SUNIL YADAV VS. SHRI SAI SIMRAN REAL ESTATE	SUNNY SACHDEVA 9990090890	SUNNYDEVA1002@GMAIL.COM	26.12.2024
			COURT ROOM 402	CIVIL SUIT	EX.(COMM) 30/2025	14.01.2025	HEMA PADAM VS. SOHAIL MIRZA	SHIVAM SHARMA 9654545855	LEGAL@SHIVAMSHARMA.IN	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 56/2025	14.01.2025	ASHIND INDUSTRIES PVT. LLTD. VS UPASANA JANDIAL	ANMOL CHADHA 9953040048	CHADHA.ANMOLADV@GMAIL.COM	04.01.2025
			COURT ROOM 402	CIVIL SUIT	EX.(COMM) 34/2025	15.01.2025	INLAND WORLD LOGISTICS PVT LTD MULTISTO MARKETING LTD.	J.P. SHEKHAWAT 9811165702	JPSHEKHAWAT.INREDIFFMAIL.COM	NA

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			COURT ROOM 402	CIVIL SUIT	CS (COMM) 62/2025	15.01.2025	RAM NIWASA GOEL VS MCD	A.K. TRIVEDI	9871441754	aktrivedilawoffices@gmail.com	02.01.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 61/2025	15.01.2025	M/S JAGDISH & SONS INDIA LLP VS.M/S FASHION SHOPPEE	SANTOSH KUMAR JHA	9899025078	SKJHAASSOCIATES@GMAIL.COM	13.01.2025
			COURT ROOM 402	CIVIL SUIT	OMP (COMM)/34/2025	16.01.2025	TATA CAPITAL LTD VS OMBHOLA PRAKASH 6230	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM)/33/2025	16.01.2025	TATA CAPITAL LTD VS OMBHOLA PRAKASH 3418	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	MISC DJ-37/2025	17.01.2025	PARMOD KUMAR NARULA SADBHAV ENGINEERING LTD	M. MALHOTRA VS.A	9810353436	NA	NA
			COURT ROOM 402	CIVIL SUIT	EX.(COMM) 43/2025	18.01.2025	NTTIN ANEJA VS. RAJ KUMARI	R.K. ALAGH	9911444100	alaghs409@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	EX.(COMM) 44/2025	18.01.2025	CANARA BANK ERSTWHILE SYNDICATE BANK Vs KAILASH CHAND	AMIT GUPTA	NA	NA	NA
					OMP(I) 60/2025	18.01.2025	TATA CAPITAL LTD. RAMESH RAMESH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	
					CS (COMM) 84/2025	18.01.2025	JAGMINDER SINGH VS	RAJEEV KUMAR BHOLA	7838809822	RAJEEVKRBHOLA@GMAIL.COM	05.11.2024
					EX.(COMM) 51/2025	20.01.2025	MUKESH KUMAR KASHYAP VS. M/S OBEROI ELECTRIC COMPANY	RANJAN DOSHI	7011312145	RANJAN.DOSHI@GMAIL.COM	NA
					OMP (COMM)/88/2025	22.01.2025	TATA CAPITAL LTD Vs JASVINDER SINGH	SAHCHIN KATYAL	011-26211488	anish_bhola17@yahoo.com	NA
					OMP (COMM)86/2025	22.01.2025	TATA CAPITAL LTD Vs AMIT KUMAR DEDHA	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NA
					OMP (COMM)96/2025	23.01.2025	TATA CAPITAL LTD Vs SUMER CHAND	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NA
					MISC DJ-58/2025	24.01.2025	ANKIT SHARDA PROPRIETOR OF M/S CHIRANJEEVI ELECTRICAL VS. M/SETA ENGINEERING	RAKESH KUMAR	9711771000	RAKESH.ADVOCATE18@GMAIL.COM	04.01.2025
					EX. (COMM) 68/2025	24.01.2025	ORIENT LINKS PVT. LTD. VS SHARMA RUPAM JHA	MAHESH	NA	NA	NA

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					OMP (COMM)/105/2025	27.01.2025	HDFC BANK LTD. VS AARTI BHOLA	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NA
					OMP (COMM)/106/2025	27.01.2025	HDFC BANK LTD. VS HAKAM RASHID	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NA
					OMP (I) (COMM)/107/2025	27.01.2025	HDFC BANK LTD. VS PAWAN KUMAR	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NA
					EX. (COMM) 73/2025	27.01.2025	PUNJAB NATIONAL BANK MASTER TRADERS VS MOHAMMAD DANISH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NA
					CS(COMM) 133/2025	28.01.2025	NARENDER KUMAR JAIN VS PANKAJ KUMAR SONI	SUBHAM AGGARWAL	9999877470	subhamagarwal11308@gmail.com	17.01.2025
					OMP (COMM)/111/2025	28.01.2025	FATA CAPITAL LTD. VS FASTHRUST CONSTRUCTION PVT. LTD.	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NA
					OMP (COMM)/131/2025	31.01.2025	HDFC BANK LTD VS. VINEET DHULL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
					OMP(I) (COMM) 132/2025	31.01.2025	HDFC BANK LTD. VS SUMIT MATHEW XAXA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
					OMP (COMM)/133/2025	31.01.2025	HDFC BANK LTD VS. NOMAN MEHMOOD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
					OMP (COMM)/134/2025	31.01.2025	HDFC BANK LTD VS BHOLA SARDAR SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
14	SH. ASHUTOSH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/10/2025	03-01-2025	M/s Sarens Heavy Lift India), Private Ltd Vs M/S Jagdamba Cranes Private Limited	Shitanshu(P)	9958050214	Kansal.rajana@gmail.com	23-12-2024
				CS	CS (COMM)/9/2025	03-01-2025	UCO BANK Vs ARUN SACHDEVA PROP OF SUBHASH FOOTWEAR AND	Kamlesh Kumar Tiwari(P),	9310019131	ad.kamleshtiwari@gmail.com	19-12-2024
				CS	CS (COMM)/16/2025	07-01-2025	HARIOM AGGARWAL PROPRIETOR OF HARIOM STEEL TRADERS Vs M/S CHANDRALEKH	Mamta sarna(P),	9650941688	sumitsama@gmail.com	29-11-2024
				CS	CS (COMM)/29/2025	10-01-2025	M/S ARCHANA TRADING COMPANY THRTS SOLE PROPRIETOR MS ARCHANA RANDEY	Nagendra Singh(P),	9999339334	advsupremecourt7267@gmail.com	03-01-2025
				CS	CS (COMM)/30/2025	13-01-2025	SARAOGI SUPER SALES PVT LTD Vs RAJEEV KUMAR JAISWAL PROP JAISWAL TRADERS	VARUN BEDI(P),	8285672608	advocatevrunbedi@gmail.com	21-12-2024

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				Counter Claim	Counter Claim/1/2025	15-01-2025	MADAN LAL PROPRIETOR OF NEW DURGA TRAVELS AND ANR Vs M s Axis Communications	Praveen Kumar(P),	9625100702	KPRAVEN.LAW@GMAIL.COM	14-11-2024
				CS	CS (COMM)/40/2025	16-01-2025	STATE BANK OF INDIA Vs SANJAY	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	21-12-2024
				CS	CS (COMM)/39/2025	16-01-2025	STATE BANK OF INDIA Vs BALA	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	21-12-2024
				CS	CS (COMM)/46/2025	18-01-2025	M/S BEST TECH PIPES LLP Vs M/S ROYALGOLF LINK CITY PROJECTS PVT	Shailender Negi(P),	9999029218	shailnegi1984@gmail.com	21-10-2024
				CS	CS (COMM)/50/2025	22-01-2025	SATBIR PUNIA PROPRIETOR LUXMI MOTORS Vs M/S OLA FLEET TECHNOLOGIES	Sukhmeet Singh Lamba(P),	9582028538	skukhmitlamba@gmail.com	13-01-2025
				CS	CS (COMM)/78/2025	29-01-2025	STATE BANK OF INDIA Vs RAMESH	Ashok Kumar(P),	9811896060	kumarashokadvocate@gmail.com	17-01-2025
				CS	CS (COMM)/86/2025	31-01-2025	MUNNA LAL YADAV PROPRIETOR M/S MARKO ENGINEERING SYSTEM Vs	ANANT KUMAR HAJELAY(P	9810134489	HAJELAYLAW ASSOCIATES@GMAIL.COM	29-01-2025
15	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	1/2025	03.01.2025	RIDHIMA ADVANI VS SANYA	ASHUTOSH SENGHER	9899071998	ashutosh@sengerchambers.com	03.01.2025
				CS COMM	2/2025	03.01.2025	SERVEK FABRICATORS VS. SHAMPOORJI PALLONJI	SACHIN LOHIA	9999353434	lohiasociates@gmail.com	03.01.2025
				CS COMM	14/2025	07.01.2025	M/S EPPION LIFESCENCES PVT LTD VS. M/S PHARMER	PARAS AGGARWAL	9810600656	parasaggarwalaadv@gmail.com	04.01.2025
				CS COMM	17/2025		STPI INFRA PROJECTS LLP VS. AMBHIKA	ASHISH UPADHYAY	9811215280	upadhyaylawchambers@gmail.com	03.01.2025
				CS COMM	18/2025		STPI INFRA PROJECTS LLP VS. SAKSHI GANDHI	ASHISH UPADHYAY	9811215280	upadhyaylawchambers@gmail.com	03.01.2025
				CS COMM	22/2025	10.01.2025	M/S ASP ENTERPRISES VS. M/S KESHAV ENTERPRISES	YOGESH GOEL	9810930909	yogesh.g.goel@gmail.com	24.12.204
				CS COMM	23/2025	10.01.2025	ASUJA ESERV PVT LTD VS. ICICI BANK LTD	SHRIRAM TIWARY	8860658903	srt3007@gmail.com	18.12.2024
				CS COMM	32/2025	14.01.2025	M/S ART OF WOOD PRESENTATIVE VS. SAKIR SAIFI	BHARAT BHUSHAN	9910423763	advbharatbhushan325@gmail.com	10.01.2025

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				CS COMM	33/2025	14.01.2025	SATYA NARIAN VS. GUPTA PUNEET VERMA	9811317311	advocatearvindgupta@gmail.com	10.01.2025
				CS COMM	66/2025	28.01.2025	SAVOIR FAIRE MANUFACTURING CO VS. BANITA SWAIN	9312832910	contact@sddlaw.in	19.01.2025
				CS COMM	67/2025	28.01.2025	PUNJAB NATIONAL BANK VS. CHANCHALA DEVI	9810362626	Aakshakya@gmail.com	19.01.2025
				CS COMM	7/2025	28.01.2025	VINOD KUMAR BANGA VS.	9811041494	radheysyamadv@gmail.com	17.01.2025
				CS COMM	79/2025	30.01.2025	YASHPAL ANUJ LAMBA VS.	9318470789		17.01.2025
				CS COMM	80/2025	30.01.2025	CHARAN PAADUKA INDUSTRIES VS. MUBARAK PASHA	8860844670	premgarg.legal@yahoo.com	03.10.2025
				CS COMM	81/2025	30.01.2025	THE SOUTH INDIA BANK VS. PARVINDER SINGH	9810314404	skgargandcompany@gmail.com	24.01.2025
				CS COMM	82/2025	30.01.2025	AJAY SINGHAL HUF VS. SITA RAM AND CO	9312908832	ayequity@gmail.com	08.01.2025
				CS COMM	84/2025	31.01.2025	AGNI DEVICES PVT LTD VS. SOMYA PYROTEK	811081980	mail@wrbindia.com	18.01.2025
16	SH. DIG VIJAY SINGH DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		CS (COMM)/19/2025	08-01-2025	RAINBOW TEXTILES Vs M/S FASHNEAR TECHNOLOGIES PVT LTD	Sobhik Tanwar(P),	Not Mentioned		26-11-2024
				Misc DJ/14/2025	08-01-2025	CANARA BANK Vs BATRA	ANIL JYOTISHARMA(P)			
				Execution (Comm)/13/2025	10-01-2025	M/S SALEK CHAND AND SONS Vs), Mr Anshul Khanna	Not applicable(P	8383953944	jain.adityaraj@gmail.com	
				CS (COMM)/25/2025	10-01-2025	SAKSHI JAIN THROUGH SPAN SHRI VINOD KUMAR JAIN Vs NITISH JAIN	Shiven Banga(P),	8700767450	adheerajassociate@gmail.com	23-12-2024
				OMP (COMM)/13/2025	14-01-2025	Yes Bank Ltd Vs SANT DEVIDAS LOGISTIC	ADV. LALIT BABAPANDEY(P),	Not Mentioned	Not Mentioned	
				CS (COMM)/34/2025	14-01-2025	TRIP INDIA PVT LTD Vs SABAL PRODUCTION	Bharat Prakash(P),	9953434896	Not Mentioned	07-01-2025

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					OMP (COMM)/16/2025	17-01-2025	YES BANK LIMITED Vs ANIL KUMAR	TURAB ALI KAZMI(P),	Not Mentioned	Not Mentioned	
					Execution (Comm)/27/2025	20-01-2025	SANJAY JAIN Vs KDR FORGINGS PVT LTD	SURINDER JAIN(P),	9312414473	Not Mentioned	
					Execution (Comm)/28/2025	21-01-2025	ANKIT GUPTA Vs ENGLISH PREMIUM	AMAR KUMAR(P),	7820000383, 8000000383, 7820000300	gauravdelhi@yahoo.com	
					CS (COMM)/53/2025	23-01-2025	Shri Naveen Gulati Proprietor of M/s Balaji Sales Corporation Vs Shri Puneet Gupta Proprietor of M/s Balaji Sales Corporation	ROHIT SEHGAL(P),	9911040316	gauravgauradvocate@gmail.com	02-12-2024
					OMP (COMM)/31/2025	24-01-2025	YES BANK LTD Vs EXPRESS CARGO SERVICE	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	
					OMP (COMM)/30/2025	24-01-2025	YES BANK LTD Vs VIKASH TYAGI	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	
					OMP (COMM)/29/2025	24-01-2025	YES BANK LTD Vs DEEPAK CHAUDHARY	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	
					CS (COMM)/60/2025	24-01-2025	The Nainital Bank Limited Vs Ayush Collection	Manoj Gupta(P),	Not Mentioned	Not Mentioned	20-01-2025
					OMP (COMM)/48/2025	25-01-2025	Shriram Finance Ltd Vs GAYUR	Manoj Kumar(P),	9811133644	manojkadv@gmail.com	
					Execution (Comm)/34/2025	25-01-2025	ABS INDIA PRIVATE LIMITED Vs ABC INFOSYSTEMS PRIVATE LIMITED	PRAKHAR DIXIT(P),	97181 22188	consultancy@syndical.co.in	
					CS (COMM)/62/2025	25-01-2025	Woodraver Coating Pvt Ltd Vs FURNISHAMORE SERVICES LLP	Taksh Suri(P),			
					OMP (COMM)/64/2025	27-01-2025	YES BANK LTD Vs GAURAV GAURAV	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	
					OMP (COMM)/63/2025	27-01-2025	YES BANK LTD Vs MIHILAL AHIRWAR	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	
					OMP (COMM)/62/2025	27-01-2025	YES BANK LTD Vs KAMAL KANT KHANNA	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	
					OMP (COMM)/61/2025	27-01-2025	YES BANK LTD Vs CHAND TITU AHMED	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	

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					OMP (COMM)/60/2025	127-01-2025	YES BANK LTD Vs BABITA SINGH	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	
					CS (COMM)/65/2025	28-01-2025	PUNJAB NATIONAL BANK Vs BABITA MAHAWAR	Varun Gupta(P),	9999802509	ravinderadv@yahoo.com	18-01-2025
					CS (COMM)/64/2025	28-01-2025	M/S ARCO PLAST Vs M/S PAWAN ENTERPRISES	SURENDER SHARMA(P)	9891297097	anokhijindgi@gmail.com	24-01-2025
					CS (COMM)/77/2025	29-01-2025	SRI BALAJI PACKERS THROUGH ITS AR SH SUMIT JAIN Vs STANDARD	NARENDER SINGH(P),	9953702037	narendersagwan@yahoo.com	14-01-2025
					CS (COMM)/8/2025	03-01-2025	DHINGRA OPTICS Vs MAYASHEEL RETAIL INDIA LIMITED	DEPUTY LAL(P),	8447777040	advvikassharma978@gmail.com	17-12-2024
					CS (COMM)/7/2025	03-01-2025	ANANDI DEVI Vs NYSAA KARDAM(P) LTD	SHALU KARDAM(P),	9811041494	radheshyamadv@gmail.com	18-12-2024
					OMP (COMM)/1/2025	03-01-2025	AXIS BANKS LIMITED Vs HARISH KUMAR	Sunita Singh(P),	87 1040589	INDOLEXLAW@GMAIL.COM	
					Execution (Comm)/3/2025	03-01-2025	UNION BANK OF INDIA Vs M/S ND FOOTWEAR	CHITRA MALHOTRA(P),	Not Mentioned	Not Mentioned	
					OMP (COMM)/14/2025	14-01-2025	Yes Bank Ltd Vs MDB BUILDCON	ADV. LALIT PANDEY(P),	8130383143	Not Mentioned	
					CS (COMM)/36/2024	15-01-2024	Campus Activewear Limited Vs Gopal Bhatia Proprietor Of M/s Shoes Galaxy	Ankit Parashar(P),	8802310640	Not Mentioned	
17	SH. SANJAY JINDAL DISTRICT JUDGE (COMMERCIAL COURT)	WEST		ARB. (COMM.)	A.ARB. (COMM.)/1/2025	A.03-01-2025	MODI IMPORTS Vs AMBIT VERMA FINVEST PRIVATE LIMITED	SANJAY VERMA	9810155090	sanjayvermaadv@yahoo.com	nil
				CS (COMM)	CS (COMM)/3/2025	03-01-2025	DEEPAK BANSAL V/S	HEMANT PATHAK	7011482414	advpathak83@gmail.com	23-12-2024
				OMP (I) COMM	OMP (COMM.)/3/2025	(I)08-01-2025	YES BANK V/S PARMOD HARIK PRAKASH	SACHIN KATYAL	9811015339	katyalsachin2008gmail.com	nil
				ARB. (COMM.)	A.ARB. (COMM.)/2/2025	A.10-01-2025	PANKAJ VOHRA Vs ANJU VOHRAMITTAL AND ORS	AASHOK MITTAL	9811485695	lawverakmsmail.com	nil
				CS (COMM)	CS (COMM)/24/2025	10-01-2025	M/S SUNRISE ENTERPRISES Vs THE EXECUTIVE ENGINEER DELHI ROAD	HARSH CHACHRA	991045141	adv.harshchachra@gmail.com	27-01-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)	CS (COMM)/26/2025	10-01-2025	M/S SUNRISE ENTERPRISES Vs MR AJAY KUMAR	HARSH CHACHRA	991045141	adv.harshchachra@gmail.com	27-01-2025
				CS (COMM)	CS (COMM)/27/2025	10-01-2025	PARVEEN KUMAR GARG V/S NEENA MAHAJAN	SAMEER SIDHAR	9444446565	sameer.sidhar@metropolitanlegal.in	07-01-2025
				CS (COMM)	CS (COMM)/28/2025	10-01-2025	SCHENKAR INDIA PVT LTD V/S SIVANDANA COMMERCIAL COMPANY PVT LTD	MEHUL PARTI	9582599551	HARSHITA.MALLIK@CHANDHIK.COM	20-12-2024
				CS (COMM)	CS (COMM)/31/2025	14-01-2025	PUNJAB NATIONAL BANK V/S SK ENTERPRISES	VED PRAKASH	9711900673	advocateprakashved@gmail.com	13.12.2024
				CS (COMM)	CS (COMM)/42/2025	17-01-2025	APJ Steel Impex Pvt Ltd Vs RAHUL KUMAR JAISWAL	P.S SINGAL	9871117817	singalps@gmail.com	26-12-2024
				CS (COMM)	CS (COMM)/48/2025	20-01-2025	VIRESH TYAGI V/S M/S E.L TEK	MANOJ KHATRI	9212010299	advocatem.khatriri@gmail.com	16-01-2025
				OMP (COMM)	(I)OMP (COMM.)/27/2025	(I)24-01-2025	YES BANK V/S BIBARAN BASAK	SACHIN KATYAL	1126211488	legal@katalassociates.com	
				OMP (COMM)	(I)OMP (COMM.)/28/2025	(I)24-01-2025	YES BANK LTD Vs ROMY DHARAM PAL SINGH	SACHIN KATYAL	1126211488	legal@katalassociates.com	
				CS (COMM)	CS (COMM)/56/2025	24-01-2025	STATE BANK OF INDIA V/S MR ANIL	ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	17-01-2025
				CS (COMM)	CS (COMM)/57/2025	24-01-2025	STATE BANK OF INDIA V/S SANJAY KUMAR	ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	17-01-2025
				CS (COMM)	CS (COMM)/58/2025	24-01-2025	STATE BANK OF INDIA V/S KARUNAKARAN	ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	17-01-2025
				CS (COMM)	CS (COMM)/59/2025	24-01-2025	JITENDER SINGH DHAWAN V/S STATE BANK OF INDIA	VIJAY SEHGAL	9873403435	vijayadv558@gmail.com	17-01-2025
				OMP (COMM)	(I)OMP (COMM.)/40/2025	(I)25-01-2025	YES BANK LTD Vs YUSUF SAIFI	SACHIN KATYAL	1126211488	legal@katalassociates.com	
				OMP (COMM)	(I)OMP (COMM.)/65/2025	(I)27-01-2025	YES BANK V/S PARMJEET SINGH MATTA	SACHIN KATYAL	1126211488	legal@katalassociates.com	
				OMP (COMM)	(I)OMP (COMM.)/66/2025	(I)27-01-2025	YES BANK V/S LAXMI NARAYAN	SACHIN KATYAL	1126211488	legal@katalassociates.com	

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				OMP (COMM)	(I) OMP (COMM.)/67/2025	(I) 27-01-2025	YES BANK V/ SARUN KUMAR SINGH	SACHIN KATYAL	1126211488	legal@katalassociates.com	
				OMP (COMM)	(I) OMP (COMM.)/68/2025	(I) 27-01-2025	YES BANK V/ ASVENDRA SINGH RAJ[Poot	SACHIN KATYAL	1126211488	legal@katalassociates.com	
				OMP (COMM)	(I) OMP (COMM.)/69/2025	(I) 27-01-2025	YES BANK V/ DHEERAJ KUMAR	SACHIN KATYAL	1126211488	legal@katalassociates.com	
				OMP (COMM)	(I) OMP (COMM.)/70/2025	(I) 27-01-2025	YES BANK V/ YAMINI SOLANKI	SACHIN KATYAL	1126211488	legal@katalassociates.com	
				OMP (COMM)	(I) OMP (COMM.)/71/2025	(I) 27-01-2025	YES BANK V/ ALOK REJA	SACHIN KATYAL	1126211488	legal@katalassociates.com	
				OMP (COMM)	(I) OMP (COMM.)/1/2025	30-01-2025	PROGRESSIVE SALES PVT LTD V/ S NORTH END FOODS MARKETING PVT LTD	AKHIL SACHAR	9891105069	SACHAR.AKHIL@GMAIL.COM	NIL
				CS (COMM)	CS (COMM)/83/2025	31-01-2025	MEDISAN INSAAT SAGLIK LTI" V/ S MED FRESHE PVT LTD	MOHD KALAM	9810206170	advalam1@gmail.com	28-01-2025
18	SH. AJAY GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/4/2025	CS (COMM)/4/2025	03-01-2025	BANK OF MAHARASHTRA Vs EASTERN POLYMER	SHAIKESH KUMAR	9891285888	ADVSHAIKESHKUMAR@GMAIL.COM	06-12-2024
				CS (COMM)/5/2025	CS (COMM)/5/2025	03-01-2025	ANANDI DEVIR Vs MAYASHEEL RETAIL INDIA LTD	Radhey Shayam	9811041494	radheyshyamadv@gmail.com	18-12-2024
				CS (COMM)/6/2025	CS (COMM)/6/2025	03-01-2025	Rajeev Sharma Vs M/S Rakh Fashion	Shalu Sharma	9899365677	robinadv96@gmail.com	20-12-2024
				CS (COMM)/11/2025	CS (COMM)/11/2025	04-01-2025	SHRIRAM PISTONS AND RINGS LIMITED Vs SUNEEL KUMAR	Ravi Chauhan	9871694660	mail@ravichauhan.co.in	23-12-2024
				CS (COMM)/12/2025	CS (COMM)/12/2025	04-01-2025	State Bank Of India Vs KIRAN PAL	S. Sood	9811786067	msssoodadvocate@gmail.com	20-09-2024
				CS (COMM)/21/2025	CS (COMM)/21/2025	09-01-2025	HEM KANT JHA Vs RAMAPEER STONE INDUSTRIES	KARAN BHAMBRI	8882684194	ADV.KARANBHAMBRI@GMAIL.COM	20-12-2024
				CS (COMM)/35/2025	CS (COMM)/35/2025	15-01-2025	DHRAMPAL TOMAR Vs MCN SOLUTIONS PVT LTD	Sahil Aeron	9910007125	indiaaeron@gmail.com	19-09-2018
				CS (COMM)/36/2025	CS (COMM)/36/2025	16-01-2025	STATE BANK OF INDIA Vs DEVANAND	Manoj Kumar Pandey	9654371856	advpandeymanoj@gmail.com	21-12-2024

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				CS (COMM)/37/2025	CS (COMM)/37/2025	16-01-2025	Uco Bank Vs Abhay Jain	ARUN DUGGAL	9811024490	ARUNDUGGAL@YAHOO.COM	14-09-2023
				CS (COMM)/41/2025	CS (COMM)/41/2025	17-01-2025	Chaudhary Timber Industries Private Limited Vs MEENA DEVI HARLALKA PROPRIETOR	JASPREET SINGH	9899641617	jaspreet.law@gmail.com	06-01-2025
				CS (COMM)/44/2025	CS (COMM)/44/2025	17-01-2025	RAI AND CO Vs MITESH HARILAL KARIA AND OTHER	ASHUTOSH JAIN	9920569785	ASHUTQSHJAinNo95@GMAIL.COM	09-01-2025
				Counter Claim/4/2025	Counter Claim/4/2025	18-01-2025	Wear well india pvt lta Vs Kohinoor ribbon factory pvt ltd	Viren Bansal	9433433333	virenbansal@gmail.com	15-01-2025
				CS (COMM)/47/2025	CS (COMM)/47/2025	20-01-2025	SAHIL, PLASTIC THROUGH ITS PROPRIETOR MR. SANJAY AGGARWAL Vs VENUS CONFERENCES	Abhay Pratap Singh	8527334575	abhay@gnslegal.in	17-01-2025
				CS (COMM)/54/2025	CS (COMM)/54/2025	24-01-2025	AGGARWAL IRON AND STEEL INDUSTRIES Vs ARIEN GLOBAL LIFESTYLE PRIVATE	Ankit Gupta	9953030485	ankitgupta@gravidista.legal.in	21.01.2025
				CS (COMM)/55/2025	CS (COMM)/55/2025	24-01-2025	Canara Bank Vs Ram Kumar Proprietor of Ram Trading	SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	21-01-2025
				CS (COMM)/63/2025	CS (COMM)/63/2025	27-01-2025	Woodver Coating Private Limited Vs Roobin Pokarna	RAKESH MALHOTRA	8447151507	chambersofritenlegallp@gmail.com	13.01.2025
				CS (COMM)/76/2025	CS (COMM)/76/2025	29-01-2025	State Bank of India Vs BHARAT	ASHOK KUMAR	9811896060	KUMARASHOKADVOCATE@GMAIL.COM	17-01-2025
				CS (COMM)/85/2025	CS (COMM)/85/2025	31-01-2025	OM LOGISTICS LIMITED Vs ALA MODE TECHNOLOGIES PRIVATE LIMITED	Arun Aggarwal	9810163624	ADVOCATEARUN23@GMAIL.COM	28-01-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		Execution (Comm.)/7/2025	Execution (Comm.)/7/2025	04-01-2025	SHREE SHYAM TRADERS Vs AMOCON				
				Misc DJ/10/2025	Misc DJ/10/2025	04-01-2025	PARK Nonwoven Pvt Ltd Vs Mag Filters and Equipment Private Limited AND Ors	Ashu Pathak			
				CS (COMM)/13/2025	CS (COMM)/13/2025	04-01-2025	PAYSPRINT PRIVATE LIMITED Vs INDRAJEET YADAV	Vivek Sharma	9871129399	viveksharma.advo1@gmail.com	02-01-2025
				CS (COMM)/15/2025	CS (COMM)/15/2025	07-01-2025	BANK OF BARODA Vs DIGITOOOLS	Suman Kumar Choudhary	8368031251	advocateskchoudhary@gmail.com	03-01-2025
				CS (COMM)/20/2025	CS (COMM)/20/2025	08-01-2025	weblink in Ptv Ltd Vs Infinity Group	Chanchal Sharma	8700767450	adheerajassociate@gmail.com	03-01-2025

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				OMP (COMM.)/11/2025	OMP (COMM.)/11/2025	14-01-2025	YES BANK LIMITED SUMIT KUMAR Vs BANK SUMIT KUMAR	Sumit Kumar	9953036426	teams@skplaw.in	13-01-2025
				CS (COMM.)/38/2025	CS (COMM.)/38/2025	16-01-2025	STATE BANK OF INDIA Vs vinod kumar	Manoj Pandey	9654371824	adpandeymanoj@gmail.com	15-01-2025
				OMP (COMM.)/17/2025	OMP (COMM.)/17/2025	17-01-2025	YES BANK LIMITED DEEPU SINGH Vs BANK Kazmi	Turab Ali	9953036426	turab@skplaw.in	15-01-2025
				OMP (COMM.)/19/2025	OMP (COMM.)/19/2025	18-01-2025	JFC LEASING PVT LTD Vs SHAMA PARVEEN	Anuj Kumar	9810133410	bhagatsinghis@yahoo.com	15-01-2025
				Execution (Comm.)/23/2025	Execution (Comm.)/23/2025	18-01-2025	Ms Psa Polymers Pvt Ltd Vs M/S GLOBUS ECOTRONICS PVT LTD				
				OMP (COMM.)/20/2025	OMP (COMM.)/20/2025	21-01-2025	ORIX INFRASTRUCTURE SERVICES LIMITED Vs RITESH PRABHAKAR MENON	Ritesh Prabhakar Menon	9213142242	abidahmadadvocate@gmail.com	20-01-2025
				CS (COMM.)/51/2025	CS (COMM.)/51/2025	23-01-2025	Bank of Baroda Vs Baljeet Kaur Chopra	Deepa Gupta	9811522440	advocate.deepa.gupta@gmail.com	22-01-2025
				Execution (Comm.)/35/2025	Execution (Comm.)/35/2025	25-01-2025	MS FIRE HUT COMMERCIAL EQUIPMENT PVT LTD Vs MS KALTECH BUILDING CONSTRUCTION PVT				
				OMP (COMM.)/41/2025	OMP (COMM.)/41/2025	25-01-2025	YES BANK LTD Vs NIYAZ NISAR	Kirtik Kumar	011-26211488	legal@katyalassociates.com	22-01-2025
				OMP (COMM.)/42/2025	OMP (COMM.)/42/2025	25-01-2025	Shriram Finance Ltd Vs MUKESH KUMAR	Manoj Kumar	9811133644		23-01-2025
				OMP (COMM.)/43/2025	OMP (COMM.)/43/2025	25-01-2025	Shriram Finance Ltd Vs MOHSIN	Manoj Kumar	9811133644		23-01-2025
				OMP (COMM.)/44/2025	OMP (COMM.)/44/2025	25-01-2025	YES BANK LTD Vs YADRAM	Kartik Kumar	011-26211488	legal@katyalassociates.com	22-01-2025
				OMP (COMM.)/45/2025	OMP (COMM.)/45/2025	25-01-2025	YES BANK LTD Vs SHAMA	Kartik Kumar	011-26211488	legal@katyalassociates.com	22-01-2025
				OMP (COMM.)/46/2025	OMP (COMM.)/46/2025	25-01-2025	YES BANK LTD Vs SUKHDEV SINGH	Kartik Kumar	011-26211488	legal@katyalassociates.com	22-01-2025
				CS (COMM.)/61/2025	CS (COMM.)/61/2025	25-01-2025	ali sales corporation Vs Ashian Garments	Anoop Singh	8585985095	lawconsultant786@gmail.com	24-01-2025

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				OMP (COMM.)/72/2025	OMP (COMM.)/72/2025	27-01-2025	YES BANK LTD Vs KULDEEP RAJPAL	Kartik Kumar 011-26211488	legal@katalassociates.com	22-01-2025
				OMP (COMM.)/73/2025	OMP (COMM.)/73/2025	27-01-2025	YES BANK LTD Vs PRIYA ARORA	Kartik Kumar 011-26211488	legal@katalassociates.com	22-01-2025
				OMP (COMM.)/74/2025	OMP (COMM.)/74/2025	27-01-2025	YES BANK LTD Vs AKANT DAGAR	Kartik Kumar 011-26211488	legal@katalassociates.com	22-01-2025
				OMP (COMM.)/75/2025	OMP (COMM.)/75/2025	27-01-2025	YES BANK LTD Vs DHEERAJ KUMAR	Kartik Kumar 011-26211488	legal@katalassociates.com	22-01-2025
				OMP (COMM.)/76/2025	OMP (COMM.)/76/2025	27-01-2025	YES BANK LTD Vs ASHISH KUMAR	Kartik Kumar 011-26211488	legal@katalassociates.com	22-01-2025
				OMP (COMM.)/77/2025	OMP (COMM.)/77/2025	27-01-2025	YES BANK LTD Vs MOHIT MAJUMDAR	Kartik Kumar 011-26211488	legal@katalassociates.com	22-01-2025
				CS (COMM)/69/2025	CS (COMM)/69/2025	28-01-2025	Gangotri Electronics Pvt Ltd Vs Orion Industries	Kartik Bhagat 8126399943	advocatebhagat24@gmail.com	26-01-2025
				CS (COMM)/70/2025	CS (COMM)/70/2025	28-01-2025	Gangotri Electronics Pvt Ltd Vs Evana Electricals Private Limited	Kartik Bhagat 8126399943	advocatebhagat24@gmail.com	26-01-2025
				CS (COMM)/71/2025	CS (COMM)/71/2025	28-01-2025	ARCO PLAST VS UNIQUE ARTS AND ORS	Surender Sharma 9891297097	anokhijindgi@gmail.com	24-01-2025
				CS (COMM)/72/2025	CS (COMM)/72/2025	28-01-2025	GSI Enterprises Private Limited Vs Hari Electricals	Bhaskar Vali 9910358225	office@vali.co.in	28-01-2025
				OMP (COMM.)/88/2025	OMP (COMM.)/88/2025	28-01-2025	YES BANK LTD Vs VIKRANT RAM MEHAR	Kartik Kumar 011-26211488	legal@katalassociates.com	28-01-2025
				OMP (COMM.)/89/2025	OMP (COMM.)/89/2025	28-01-2025	YES BANK LTD Vs NAVEEN KUMAR	Kartik Kumar 011-26211488	legal@katalassociates.com	22-01-2025
				Ex.COMM Award by Arb. Comm./1/2025	Ex.COMM - Award by Arb. Comm./1/2025	31-01-2025	Doha Bank Vs Prashant Sethi	Praveen Suri 9810928188	praveensuri73@gmail.com	27-01-2025
20	SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	2/2025	03.01.2025	B S THAKUR VS SOLE PROP OF DYNATECH CENTRAL PUBLIC WORKS DEPARTMENT AND ORS	SANJEEV KUMAR AND DALIP SINGH 9811387338	NOT AVAILABLE	18.12.2024
			1	CS(COMM)	3/2025	03.01.2025	ANSHUL SHARMA VS HANDICRAFT DEVELOPMENT CORPORATION OF KERALA	VAIBHAV SINHA 9810472854	sinhavaibhav@rediffmail.com	30.09.2024

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			1	CS(COMM)	13/2025	07.01.2025	M/S SPECTRON ENGINEERS PVT. LTD. VS. OIL AND NATURAL GAS CORPORATION	8447749492	ASHVIKLEGAL@GMAIL.COM	04.01.2025
			1	CS(COMM)	15/2025	08.01.2025	STATE BANK OF INDIA VS. DHARMENDRA KUMAR SHARMA	9643680913, 8010410831	RBHARDWAJASSOCIATE@GMAIL.COM	20.12.2024
			1	CS(COMM)	14/2025	08.01.2025	DEV BHUMIRIYA COLD CHAINS PVT. LTD. VS. ANKIT GREEN FRESH AGRO PROIDUCTS	9958838583, 9971634469	ADVANKITDANG@GMAIL.COM	11.12.2024
			1	CS(COMM)	17/2025	09.01.2025	SHIVAM ENGINEERS & FABRICATORS VS. AASHIRWAD INDUSTRIES	9311603927	BHARDWAJSUNIL26@YAHOO.CO.IN	24.12.2024
			1	CS(COMM)	21/2025	10.01.2025	BAZEL INTERNATIONAL LIMITED VS. TAV AERONAUTICS CONSULTANCY	PriamvadaSurolia	priamvadasurolia@gmail.com	20.11.2024
			1	CS(COMM)	23/2025	10.01.2025	BAZEL INTERNATIONAL LIMITED VS. TARUN MATHUR	PriamvadaSurolia	priamvadasurolia@gmail.com	20.11.2024
			1	CS(COMM)	24/2025	10.01.2025	DURGESH MERCHANTS LTD. VS. TARUN MATHUR	PriamvadaSurolia	priamvadasurolia@gmail.com	20.11.2024
			1	OMP(COMM)	4/2025	13.01.2025	INDIAN RAILWAY CATERING AND TOURISM CORPORATION VS. M/S DEEPAK RADHIKA	9971547353	CHAMBERASHIMSHRIDHAR@GMAIL.COM	23.12.2024
			1	CS(COMM)	27/2025	13.01.2025	SUPRABHA MITRA VS. ANUJ GUPTA	9599043045	LEGAL@SIGMALEGAL.IN	24.12.2024
			1	CS(COMM)	34/25	16.01.2025	UDAANSURE PRIVATE LIMITED VS. SAPNA GOYAL	9311405040	ADV_VIREN@LEXLAAMA.COM	07.01.2024, 10.01.2025
			1	CS(COMM)	33/2025	16.01.2025	JAILAXMI ENTERPRISE PVT. LTED. VS. CB ELECTRICSDHAWAN, INDIA PVT. LTD.	9999309222, 8750021607	CONTACT@UTKRISHTHALAW.COM	21.01.2023
			1	CS(COMM)	36/2025	17.01.2025	STATE BANK OF INDIA VS. MR. RANJAN PRAKASH	9999330725	DELHILAWYERS76@YAHOO.CO.IN	09.11.2023
			1	CS(COMM)	40/2025	18.01.2025	DEUTSCHE BANK AG VS. M/S BOTHANI MEDICALS PVT. LTD.	9971357074	LITIGATION@SURICO.IN	09.01.2025
			1	OMP(COMM)	9/2025	20.01.2025	M/S PUREARTH INFRASTRUCTURE LTD. VS. M/S OVERVIEW CONSULTANTS	9999245866	AMAN.LAW@GMAIL.COM	23.12.2024
			1	OMP(COMM)	8/2025	20.01.2025	M/S PNEUMATIC ENGINEERS PVT. LTD. VS. UNION OF INDIA	9911750282, 9540697749	MIKE82ADV@GMAIL.COM	08.01.2025

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			1	CS(COMM)	43/2025	21.01.2025	M/S RSPL LTD. VS. ABBAS ALI PROPRIETOR OF STANDAR TRADERS	UNITED AND UNITED	26936783, 26843455	UNITEDMARK@UNITEDANDUNITED.COM	17.01.2025
			1	OMP(COMM)	11/2025	22.01.2025	DHARAMVIR VS. DDA	G L VERMA	9891600120	GIVERMA53@YAHOO.COM	13.02.2023
			1	OMP(COMM)	10/2025	22.01.2025	DEALMONEY COMMODITIES PVT. LTD. VS. ABHISHEK SETHI	SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	15.01.2025
			1	CS(COMM)	50/2025	24.01.2025	M/S OM SAI CONSULTANCY SERVICES VS. M/S SHAPOORJI PALLONJJI & COMPANY	NISHANT NIGAM, AMAN ABBI	9811038966, 7506722118	NISHANT@NGLAW.IN, ASSOCIATE4@NGLAW.IN	24.12.2024
			1	CS(COMM)	49/2025	24.01.2025	DEUTSCHE BANK AG VS. MR. CHANDRA SHEKHAR GUPTA	SURI COMPANY	989971357074	LITIGATION@SURICO.IN	17.01.2025
			1	OMP(COMM)	12/2025	27.01.2025	UPPAL ENGINEERING CO PVT. LTD. VS. JAG PARVESH SUR	RITEESH KHATRI	9899891989	RK@PETTTJURIS.IN	15.01.2025
			1	CS(COMM)	58/2025	28.01.2025	EMERGE GLASS PVT. LTD. VS. WILD BERRIES PVT. LTD.	VINEER JAIN	9716141409	NOTAVAILABLE	08.01.2025
			1	OMP(COMM)	14/2025	28.01.2025	BHARAT SANCHAR NIGAM LTD. VS. BANSAL BROTHER	ISHITA KATYAN	9810049061	ISHITAKADYAN.ADV@GMAIL.COM	15.01.2025
			1	CS(COMM)	61/2025	29.01.2025	STATE BANK OF INDIA VS. SAGAR GAJANAN BIHADE	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	18.01.2025
			1	CS(COMM)	63/2025	29.01.2025	HERO INVESTCORP PVT. LTD. VS. ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	20.01.2025
			1	CS(COMM)	67/2025	30.01.2025	BCC DEVELOPERS VS. UNION OF INDIA	RAHUL MALHOTRA	9899218215	RAHULSSMALHOTRA@GMAIL.COM	02.01.2025
			1	OMP(COMM)	17/2025	31.01.2025	M/S JAGDAMBA SALES CORPORATION VS. STATE	RAMESH KUMAR	9312279182, 9958801096	GOEL.RK467@GMAIL.COM	02.08.2019
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)/12/2025	CS (COMM)/12/2025	07-01-2025		Madhur Dhingra(P),	9999467283	RA KESHITHAMSASSOCIATES.CO.IN	16.12.2024
			25	CS (COMM)/19/2025	CS (COMM)/19/2025	10-01-2025		Shiv Tyagi(P),	9811059032	shivktyagi@gmail.com	03.01.2025
			25	CS (COMM)/25/2025	CS (COMM)/25/2025	13-01-2025		ASHISH BATRA(P),	9891223874	ashishbatra85@gmail.com	20.12.2024

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME Vs RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			25	CS (COMM)/30/2025	CS (COMM)/30/2025	15-01-2025		NITIN GOEL(P),	9958617492	advnitin@hotmail.com	07.01.2025
			25	CS (COMM)/42/2025	CS (COMM)/42/2025	21-01-2025	STATE BANK OF INDIA Vs MOHINDER SINGH	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	10.01.2025
			25	CS (COMM)/45/2025	CS (COMM)/45/2025	22-01-2025	PUNJAB NATIONAL BANK Vs NEETU SINGH	SABHYA JAIN(P),	9717610124	SABHYAJAINO8@GMAIL.COM	21.01.2025
			25	CS (COMM)/46/2025	CS (COMM)/46/2025	22-01-2025	CANARA BANK Vs SHUBHAM LAKHERA	KRISHAN KUMAR(P),	9910577700	krishenkumar@gmail.com	15.01.2025
			25	CS (COMM)/51/2025	CS (COMM)/51/2025	27-01-2025	Krishan Lal Thukral Vs Harsh Thukral	Sudhir Balyan(P),	9899060069	balyanassociation@gmail.com	15.01.2025
			25	CS (COMM)/5/2025	CS (COMM)/5/2025	04-01-2025		Sonu Vivek(P),	9873437010	info@mindlegal.in	08.01.2025
			25	CS (COMM)/52/2025	CS (COMM)/52/2025	27-01-2025		ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	24.12.2024
			25	CS (COMM)/53/2025	CS (COMM)/53/2025	27-01-2025		Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	21.01.2025
			25	CS (COMM)/57/2025	CS (COMM)/57/2025	28-01-2025		JAGRITI JAIN(P),	9811096551	info@shreevardhmangrouQ.com	22.01.2025
			25	CS (COMM)/59/2025	CS (COMM)/59/2025	29-01-2025	Rahul Trading Ougi Trading Private Limited	Kuldeep Singh(P),	7290938799	NOT PROVIDED	14.01.2025
			25	CS (COMM)/60/2025	CS (COMM)/60/2025	29-01-2025	Hindustan Media Ventures Limited Vs Sunil Kumar	Akash Kaushik(P),	9811805474	gaurandcompany@yahoo.com	22.01.2025
			25	CS (COMM)/66/2025	CS (COMM)/66/2025	30-01-2025	PUNJAB NATIONAL BANK Vs ZEENAT DIGITAL	Ankit Agrawal(P),	9540411965	saurabhgadv@gmail.com	22.01.2025
			25	CS (COMM)/69/2025	CS (COMM)/69/2025	31-01-2025		shubham kumar(P),	9958758752	adv.shubham7@gmail.com	23.01.2025
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		25	CS (COMM)/4/2025	CS (COMM)/4/2025	04-01-2025		Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	18.12.2024
			25	CS (COMM)/48/2025	CS (COMM)/48/2025	24-01-2025		ANANYA BHATTACHARYA(P),	9811758559	akncocoy@gmail.com	22.01.2025

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			25	CS (COMM)/8/2025	CS (COMM)/8/2025	04-01-2025		NISHANT KUMAR(P),	9899920215	ashviklegal@gmail.com	17.12.2024
			25	OMP (COMM)/7/2025	OMP (COMM)/7/2025	18-01-2025		Preet Singh Oberoi(P),	999987440	office@cpsolaw.com	10.01.2025
			24	SUIT FOR TRADEMARKS	FORCS (COMM)/1/2025	03-01-2025	SWASTIK PIPE VS GRM METAL MASH PROJECTS PVT LTD	SANJAY JAIN(P),	9810032754	jainsanjay2@yahoo.com	23-12-2024
			24	SUIT FOR RECOVERY	FORCS (COMM)/7/2025	04-01-2025	STATE BANK OF INDIA VS JABIR AHMAD PROPRIETOR M/S FIT CHOICE ENTERPRISES	SHIV TIYAGI(P),	Not available	not available	19-12-2024
			24	SUIT FOR RECOVERY	FORCS (COMM)/16/2025	08-01-2025	CANARA BANK VS V N CHATTERJEE(P),	SOUMITRA PHARMA	9999242523	lexcorplawoffices@gmail.com	23-10-2024
			24	SUIT FOR RECOVERY	FORCS (COMM)/18/2025	09-01-2025	CVM MUSIC PVT LTD VS M/S MAHABIR(VIANET MEDIA PVT LTD AND ANR	MAHABIR(P),	9811694997	ne.mahabir@gmail.com	23-12-2024
			24	SUIT FOR RECOVERY	FORCS (COMM)/22/2025	10-01-2025	DEV BHUMI COLD CHAIN PRIVATE LIMITED VS YADGAR FRUIT COMPANY	ANKIT DANG(P),	9958838583	advankitdang@gmail.com	20-12-2024
			24	SUIT FOR RECOVERY	FORCS (COMM)/28/2025	13-01-2025	UNION BANK OF INDIA VS AAYAN ENTERPRISES	ROTHAS KUMAR JAJORIA(P)	Not available	not available	03-01-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/26/2025	13-01-2025	PRIYA DARSHANI VS STATE BANK OF INDIA	AMIT GUPTA(P),	9899474884	amitg.advocate@gmail.com	02-12-2024
			24	SUIT FOR RECOVERY	FORCS (COMM)/29/2025	13-01-2025	STATE BANK OF INDIA VS SUNITA PROP OF M/S GOPAL KRISHNA DEPARTMENTAL SERVICE	ASHISH BATRA(P),	9891223874	ashishbatra85@gmail.com	31-12-2024
			24	SUIT FOR RECOVERY	FORCS (COMM)/32/2025	15-01-2025	AGRI AVIATION PRIVATE LIMITED VS HELI AIRPARTS AND SERVICES PRIVATE	RUCHIR BATRA(P),	9811278762	adv.ruchirbatra@gmail.com	16-12-2024
			24	SUIT FOR TRADEMARKS	FORCS (COMM)/31/2025	15-01-2025	PREETI BHUTANI AND ANR VS GOYAL PUBLISHERS AND DISTRIBUTORS PVT LTD AND	SWAPNIL GAUR(P),	9971339121	legal@ralegal.co.in	10-01-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/35/2025	16-01-2025	PRAGYAN METALS PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	SANJAY KUMAR(P),	9312219064	skumaradv212@gmail.com	07-01-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/39/2025	17-01-2025	STATE BANK OF INDIA VS PARMAR DINESH KUMAR	SUNIL SEHRAWAT(P),	9212190624	delhilawyers76@gmail.com	09-12-2024
			24	SUIT FOR RECOVERY	FORCS (COMM)/38/2025	17-01-2025	STATE BANK OF INDIA VS NEERAJ SHARMA	SUNIL SEHRAWAT(P),	9212190624	delhilawyers76@gmail.com	07-12-2024

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			24	SUIT FORS RECOVERY	(COMM)/44/2025	21-01-2025	FAITH MERCANTILE PVT LTD VS M/S MAYA MACHINERY PVT LTD	AYUSHI CHUGH(P),	9953767798	ayushic41@gmail.com	14-01-2025
			24	SUIT FORS RECOVERY	(COMM)/47/2025	22-01-2025	BATRA PAPERS VS AG BARGAVA PACKAGING	ASHUTOSH BHARGAVA (P),	9873388834	ashu28bhardwa@gmail.com	03-01-2025
			24	SUIT FORS RECOVERY	(COMM)/56/2025	27-01-2025	ATUL JAIN VS NAND GOYAL	VIKRANT LAL MITTAL(P),	9868860486	wikrant473@gmail.com	08-01-2025
			24	SUIT FORS RECOVERY	(COMM)/55/2025	27-01-2025	VALVOLIE CUMMINS PRIVATE LIMITED VS GKR INFRACON (INDIA) PRIVATE	AKSHAY SHARMA(P)	9971293007	solicitorakshay@gmail.com	15-01-2025
			24	SUIT FORS RECOVERY	(COMM)/64/2025	29-01-2025	MOGLI LABS INDIA PVT LTD VS MERCHANDISE	SHARSH VARDHAN(JP),	9250730788	iniquetocounsels@gmail.com	15-01-2025
			24	SUIT FORS RECOVERY	(COMM)/65/2025	29-01-2025	STATE BANK OF INDIA VS LATE SHYAM MOHAN SATYAM	VARUN CHANDIOK (P),	9818365119	not available	18-01-2025
			24	SUIT FORS TRADEMARKS	(COMM)/68/2025	30-01-2025	RSPL LTD VS VISHAL SOAP INDUSTRIES	SHRAVAN BANSAL(P),	9810017859	skbansalipr@gmail.com	27-01-2025
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Block-I	Civil Suit	CS (COMM)/12/2025	10/01/2025	GOLDMEDAL ELECTRICALS PRIVATE LIMITED Vs MADHU CHORADIA	Shravan Bansal(P),	9910888645	unitedmark@unitedandunited.com	03.01.2025
			12, New Block-I	Civil Suit	CS (COMM)/11/2025	10/01/2025	Prasun Kumar Jha(proprietor of M/s shiv shakti enterprises) Vs Dharamraj Contracts(I) Pvt Ltd	Amit Sharma(P),	9958299393	diligentlawyers@gmail.com	21.12.2024
			12, New Block-I	Civil Suit	CS (COMM)/10/2025	10/01/2025	Rubicon Inspection Systems Pvt Ltd Vs Paras Railtech Pvt Ltd	ANKUR GARG(P),	9971420555	official@mapleagal.in	21.02.2024
			12, New Block-I	Civil Suit	CS (COMM)/17/2025	14/01/2025	LOreal India Private Limited Vs Ashok Kumar	Shravan Bansal(P),	9990605966	fishi@unitedandunited.com	09.01.2025
			12, New Block-I	Civil Suit	CS (COMM)/26/2025	16/01/2025	M/s Tirth Agro Technology Private Limited Vs M/s Saifi Agricultural Impliments	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in	13.01.2025
			12, New Block-I	Civil Suit	CS (COMM)/30/2025	17/01/2025	SAHOTA INTERNATIONAL Vs Preenja Apparels Inc	Neha Warriar(P),	9560962997	nehawarrier@gmail.com	04.08.2024
			12, New Block-I	Civil Suit	CS (COMM)/40/2025	21/01/2025	AARK PHARMACEUTICALS Vs HEDWELL PHARMA	Prashant Bhargava(P)	9991119392	passandassociates@gmail.com	11.12.2024
			12, New Block-I	Civil Suit	CS (COMM)/45/2025	23/01/2025	Leayan Global Private Limited Vs Sharma Importers	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	19.01.2025

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			12, New Block-I	Civil Suit	CS (COMM)/44/2025	23/01/2025	SYSTEMAIR INDIA PVT LTD Vs FABLAB ENGINEERING INDIA PVT LTD	Sunil Sharma(P),	9711747642	sunillegal103@gmail.com	20.01.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Block-I	Commercial	CS (COMM)/31/2025	16/01/2025	Patanjali Ayurved Ltd and Anr Vs N Rup Nagar Foods Products Pvt Ltd and Ors	SUDARSHA BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	15.01.2025
25	SH. SANDEEP YADAV	SOUTH	17, New Block-I	Commercial	CS (COMM)/3/2025	03-01-2025	Outlook Publishing India Private Limited Vs Digitech Media and Ors	Setu Niket(P)	9873109672	mail@curarelegal.com	19-12-2024
			17, New Block-I	Commercial	CS (COMM)/13/2025	10-01-2025	State Bank of India Vs Kanta Devi	SHALINI UPADHYAY (P)	9899408618	ShaliniUpadhyay.Advocate@gmail.com	07-01-2025
			17, New Block-I	Commercial	CS (COMM)/21/2025	15-01-2025	Emu Lines Private Limited Vs HISARIA IMPEX PRIVATE LIMITED	Uday Kumar(P)	9810868162, 8882303942	advudaykumar@gmail.com	18-12-2024
			17, New Block-I	Commercial	CS (COMM)/20/2025	15-01-2025	Emu Lines Private Limited Vs R S INFRAPROJECTS PVT LTD	Uday Kumar(P)	9810868162, 8882303942	advudaykumar@gmail.com	18-12-2024, 31-12-2024
			17, New Block-I	Commercial	CS (COMM)/19/2025	15-01-2025	Emu Lines Private Limited Vs TRAVENTURE INTERNATIONAL PRIVATE LIMITED	Uday Kumar(P)	9810868162, 8882303942	advudaykumar@gmail.com	18-12-2024, 31-12-2024
			17, New Block-I	Commercial	CS (COMM)/22/2025	15-01-2025	Emu Lines Private Limited Vs LOGISTICS PRIVATE LIMITED	Uday Kumar(P)	9810868162, 8882303942	advudaykumar@gmail.com	23-07-2024, 18-12-2024
			17, New Block-I	Commercial	CS (COMM)/25/2025	16-01-2025	CANARA BANK Vs SACHIN KUMAR PROP R KAMLA MEDICOS	Sanjeev Chopra(P)	9711142200	chopra6791@gmail.com	25-12-2024
			17, New Block-I	Commercial	CS (COMM)/24/2025	16-01-2025	Ms Unique Timber and plywood Vs DSI Interior Pvt Ltd	ROHIT YADAV(P)	8802834958	counselanil@gmail.com	23-12-2024
			17, New Block-I	Commercial	CS (COMM)/28/2025	17-01-2025	MEGHA ELECTRICALS Vs NAVELI COLLECTIONS PRIVATE LIMITED	SUNIL KUMAR CHATURVEDI(P)	8742914100	advocate.sunilchaturvedi@gmail.com	12-12-2024
			17, New Block-I	Commercial	CS (COMM)/27/2025	17-01-2025	Ravindra Singh Lodha Vs Enviro Way Bio Science Private Limited	AMIT DAYAL(P)	9810164421	mail@amitdayal.attorney	14-01-2025
			17, New Block-I	Commercial	CS (COMM)/42/2025	22-01-2025	Punjab National Bank Vs Ram Kumar	Mukesh Pushpam(P)	8285926521	pushpammukesh@gmail.com	16-01-2025
			17, New Block-I	Commercial	CS (COMM)/43/2025	22-01-2025	AARK PHARMACEUTICALS Vs LOUIS AND CLARK PHARMACEUTICAL	Prashant Bhargava(P)	9991119392	passandassociates@gmail.com	11-12-2024
			17, New Block-I	Commercial	CS (COMM)/46/2025	23-01-2025	State Bank of India Vs Yatendra Singh	Suchita Dixit(P)	8896932838	agnihotrisuchitra@gmail.com	16-01-2025

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			17, New Court Block-I	Commercial	CS (COMM)/52/2025	25-01-2025	RAJIT KAICKER SR CITIZEN Vs MANISH KUMAR	Ashok Kumar(P),	9717728017	deepaklegal1985@gmail.com	30-12-2024
			17, New Court Block-I	Commercial	CS (COMM)/60/2025	31-01-2025	CANARA BANK Vs Dr Satyaveer Singh	KRISHAN KUMAR(P)	9910577700	krishankumaraandassociates@gmail.com	21-01-2025
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/2/2025	03-01-2025	UNION BANK OF INDIA Vs MANISH TANWAR PROP OF VISHWAKARMA MOTORS	JITENDRA GARG	9810197621	jitendragargadv@gmail.com	09.12.2024
			29, New Court Block-II	Commercial	CS (COMM)/4/2025	04-01-2025	orchidex private limited Vs HARRISON INDUSTRIES	SUDHIR CHAND SRIVASTAVA(P),	9818400261, 9312249796	SUMITKUMAR LAWYER@GMAIL.COM	19.12.2024
			29, New Court Block-II	Commercial	CS (COMM)/5/2025	04-01-2025	MANJEET SINGH BAL AND ORS Vs MUKESH RANI AND ORS	BRIJENDE SINGH(P),	9810120719	NOT PROVIDED	19.12.2024
			29, New Court Block-II	Commercial	CS (COMM)/15/2025	10-01-2025	M/S JAIN IRRIGATION SYSTEMS LIMITED Vs M/S JAIN PIPES AND SUPPLIES	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in	04.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/32/2025	18-01-2025	M/S ZEROX TECHNOLOGIES Vs M/S ARTIFACTS OF INDIA	RAHUL AHLAWAT	9810221179	advrahul@outlook.com	27.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/38/2025	21-01-2025	STATE BANK OF INDIA Vs RAJ KUMAR	Suchita Dixit(P),	8896932838	agnihorisuchita@gmail.com	16.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/39/2025	21-01-2025	STATE BANK OF INDIA Vs REVAN KAMBLE ALIAS KAMBLE REVAN KAMBLE	Suchita Dixit(P),	8896932838	agnihorisuchita@gmail.com	16.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/36/2025	21-01-2025	AARK PHARMACEUTICALS Vs CYGNUS MEDICARE PVT LTD	Prashant Bhargava(P)	9991119392, 9991116006	PASSANDASSOCIATES@GMAIL.COM	11.12.2024
			29, New Court Block-II	Commercial	CS (COMM)/37/2025	21-01-2025	AARK PHARMACEUTICALS Vs INDIANA PHARMA	Prashant Bhargava(P)	9991119392, 9991116006	PASSANDASSOCIATES@GMAIL.COM	11.12.2024
			29, New Court Block-II	Commercial	CS (COMM)/47/2025	23-01-2025	MAX HEALTHCARE INSTITUTE LIMITED Vs K K ROY HEALTHCARE PRIVATE	RAUNAQ KAMATH	9999947699	office@ira.law	17.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/49/2025	25-01-2025	IVVI HOSPITALITY PVT LTD AND ANR Vs M/S CHOPHOUSE HOSPITALITY PVT LTD	ASHISH NEGI(P),	9910610273	deitylawchambers@gmail.com, advocatesushila@gmail.com	one week time granted for filing court fees
			29, New Court Block-II	Commercial	CS (COMM)/51/2025	25-01-2025	LOREAL SA Vs NITESH GOYAL	Shravan Bansal(P),	9650682928	fishi@unitedanadunited.com	22.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/53/2025	25-01-2025	M/S KAMDHENU LIMITED Vs M/S YASHODA NANDAN ISPAT PRIVATE LIMITED AND	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in	24.01.2025

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27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	5/2025	09-01-2025	WILLUS INFRASTRUCTURE PVT. LTD Vs GEO MILLER AND CO PVT. LTD AND ANR.	J.S. Arora	9811765540	jsarora.58@gmail.com	21-12-2024
				CS(COMM)	9/2025	10-01-2025	BHOLA SURENDRA KAMATH AND ORS. Vs NATHU'S SWEETS AND ORS.	BHANU PRIYA	8851892686	advbhanupriya23@gmail.com	06-12-2024
				CS(COMM)	10/2025	10-01-2025	ONE97 COMMUNICATIONS LTD Vs ALAVA JAYAJAIN PRAKASH	GAURAV JAIN & ROHIT JAIN	9811074162	rohitjn2003@gmail.com	23-12-2024
				CS(COMM)	23/2025	14-01-2025	VIPIN AGRAWAL AND ANR. Vs S and S SURGICARE PVT. LTD AND ANR.	GAGAN KUMAR SINGHAL	8860538313	gagankumarsinghal@gmail.com	03-01-2025
				CS(COMM)	42/2025	17-01-2025	BRIGHT STAR GARMENTS Vs BLUE LINE LOGISTICS AND WAREHOUSING LLP AND ANR.	AKASH SWAMI	9871643443	pbasrinivasan@yahoo.co.in	09-11-2023
				CS(COMM)	66/2025	23-01-2025	SHRI SIPAHI SINGH PROPRIETOR OF SS ENGINEERING WORKS Vs M/S S.S. SINGH	YOGRAJ GULLAIYA	9811132049	advocateyograjgullaiya@gmail	18-01-2025
				CS(COMM)	67/2025	23-01-2025	CHEMI TECH ENGINEERS PVT LTD Vs SHRI KRISHNA POLYMERS AND ANR	AKSHIT NAVANEY	9999276662	akshit@reignlegai.in	20-01-2025
				CS(COMM)	78/2025	28-01-2025	STATE BANK OF INDIA KUNIBILLI SRINIVASA RAO Vs DIXIT	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	20-01-2025
				CS(COMM)	82/2025	29-01-2025	SPENZA CERAMICS PRIVATE LIMITED Vs JUGAL KISHORE AND ANR	SAGAR AGGARWAL	9311691999	areness@arenesslaw.com	24-01-2025
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	RECOVERY OF SUIT	CS/COMM/32/2025	14.01.2025	SYNCHRONISING DESTINATIONS VS. SEVEN SEAZ VACATIONS LTD.	VIVEK SINGH	9810182555	LEXALLIANCE VIVEK@GMAIL.COM	08.01.2025
					CS/COMM/50/2025	16.01.2025	BANK OF INDIA VS. M/S SINGHA SOFT TOYS	AMRENDRA NATH SHUKLA	9910717081	ADVAMRENDRA22@GMAIL.COM	07.01.2025
					CS/COMM/49/2025	17.01.2025	MODI DISTILLERY VS. GLOW INFOCOM PVT. LTD.	SONALI JOON	9810098154	KARWASRAAN DASSOCIATES@GMAIL.COM	25.03.2021
					CS/COMM/62/2025	22.01.2025	JAGDAMBA JYOTI VS. VDAYNIK SAMITI VS. INNOVATIVE PROJECT PLANNING CENTRE	HIMANSHU JAIN	9810441639	INFO@ADVOCATEHIMANSHUJAIN.COM	20.12.2024
					CS/COMM/63/2025	22.01.2025	M/S HIGH FIELD DISTILTERS & BROTHER VS. KUBER POPCORN PVT. LTD.	PRITESH KUMAR	8586047570	PRITESH2092@GMAIL.COM	18.09.2024

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					CS/COMM/64/2025	22.01.2025	ASHA PROP. OF M/S APS HOUSE MEDREVA HEALTHCARE PVT. LTD. VS. DEVIN KUMAR	ANKIT KUMAR	9015505737	NIYAMAMILA WOFFICES@GMAIL.COM	17.01.2025
					CS/COMM/65/2025	22.01.2025	M/S CRYSTAL AIR SYSTEMS VS. M/S MIDAS MARKETING SERVICES	FATIMA SUMAR	9868952944	ATTORNEY3401@GMAIL.COM	13.01.2025
					CS/COMM/81/2025	28.01.2025	PUNJAB NATIONAL BANK VS. AAMIT SAINI	A.K. SHAKYA	9810362626	AKASHYA01@GMAIL.COM	24.01.2025
					CS/COMM/91/2025	29.01.2025	LAXMI DEVI VS. SUNIL KUMAR SINGH	RAJENDRA YADAV	9312046733	YADAVRAZEN@GMAIL.COM	21.01.2025
				TRADEMARK/COPYRIGHT	CS/COMM/31/2025	14.01.2025	HALDIRAM SNACKS PVT. LTD. VS. LALITA PRASAD	SANJEEV SINGH	9811129304	LITIGATION@SINGHASSOCIATES.COM	03.01.2025
					CS/COMM/70/2025	24.01.2025	BENTLEY SYSTEMS INCORPORATED VS. HNR PRASAD	AARSHIA BEHL	9810621272	N/A	21.01.2025
					CS/COMM/90/2025	29.01.2025	BENTLEY SYSTEMS INCORPORATED VS. MATRIX GEO SOLUTIONS PVT. LTD.	ANKUR KATYAL	8800858923	ANKURKATYAL@ASKLEGAL.CO.IN	25.01.2025
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	Commercial Suit	CS (COMM)/24/2025	14-01-2025	M/S. SHAHNA VS M/S UPRIGID SOLUTIONS PVT LTD	TABREZ ALAM(P),	9643008880	contact@aaalegal.pro	
				Commercial Suit	CS (COMM)/27/2025	15-01-2025	LUXOR INTERNATIONAL PVT LTD Vs CLEARPACK AUTOMATION PRIVATE LIMITED	Rounak Nayak(P),	7042835171	mail@nayaklawoffices.com	28.10.2024
				Commercial Suit	CS (COMM)/28/2025	15-01-2025	BENTLEY SYSTEMS INCORPORATED Vs LALIT CHHABRA	Aarshia Behl(P),	9810621272	-	19.12.2024
				Commercial Suit	CS (COMM)/40/2025	16-01-2025	SANDEEP BHATNAGAR Vs M/S YSR ENTERPRISES	Prateek Jain(P),	9717521893	prateekjain.adv@gmail.com	08.1.2025
				Commercial Suit	CS (COMM)/71/2025	24-01-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs KRISHNA	HIMANSHU GARG(P),	8750618722	sswaniasociates@gmail.com	08.12.2024
				Commercial Suit	CS (COMM)/74/2025	27-01-2025	M/S TAKKAR INDUSTRIES Vs M/S HADRON SYSTEM PRIVATE LIMITED	WASIM KHAN(P),	7982268882	wasimm.khano4@gmail.com	18.01.2025
				Commercial Suit	CS (COMM)/79/2025	28-01-2025	PUNJAB NATIONAL BANK Vs AJEET SHARMA	Vikram Gola(P),	9811244209	Vikramgola2010@gmail.com	20.01.2025
				Commercial Suit	CS (COMM)/87/2025	29-01-2025	M/S WORLD PHONE INTERNET SERVICES PVT LTD Vs M/S GIGNET IT SERVICES	Anupam Prakash(P),	8860242352	anupam@ki99.co.in	24.01.2025

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				Commercial Suit	CS (COMM)/88/2025	29-01-2025	HARI SINGH Vs M/S PENNOTOKAS(P), FASHION LLP	GAURAV	9599157095	-	27.01.2025
				Commercial Suit	CS (COMM)/89/2025	29-01-2025	M/S SHIVANI TEXTILES LTD Vs M/S TRANSKNITS	PRAVEEN KAPOOR(P)	9999955453	swayampahi@gmail.com	09.01.2025
				Commercial Suit	CS (COMM)/95/2025	31-01-2025	M/S GREATWITS SERVICES PVT LTD Vs M/S VIHAAN TRADING COMPANY	Rohit verma(P),	9811199659	rajeshgulati22@gmail.com	08.01.2025
31	MS. ANU GROVER BALIGAS	SOUTH-EAST	21	Commercial suit	EXECUTION (COMM.)/4/2025	03-01-2025	M/S EQUITAS SMALL FINANCE BANK LTD. Vs SHABANA BEGUM	RISHAB RAJ JAIN	9958737266	rishab@rrjassociates.com	18.12.2024
				Commercial suit	EXECUTION (COMM.)/6/2025	03-01-2025	M/S PRATAP TECHNOCRATS PVT LTD Vs TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	ANKUR DASS	8390822993	ankur@msslawchambers.in	30.11.2024
				Commercial suit	EXECUTION (COMM.)/15/2025	03-01-2025	MR. RANBIR SINGH Vs. M/s K. TRIVEDI Information TV Pvt Ltd	AVINASH	9871441764	aktrivedilawoffices@gmail.com	05.11.2024
				Commercial suit	EXECUTION (COMM.)/21/2025	03-01-2025	M/S MAGNUM DESTINATION MANAGEMENT PVT LTD Vs M/s DE GRANDE SPORTS PVT LTD	DEEPAK AGARWAL	9650335116	agarwalandroy@gmailcom	06.11.2024
				Execution Petition	EXECUTION (COMM.)/31/2025	03-01-2025	M/S KAY SONS (INDIA) PVT LTD. Vs. M/S CARDIOMAC INDIA PVT LTD	DEEPAK SINGH SCHAUFHAN	9711156516	adv.dpkechauhan@gmail.com	-
				Execution Petition	EXECUTION (COMM.)/44/2025	03-01-2025	STATE BANK OF INDIA Vs. SHIDRA SINGH BISWA TYUNG	DHARMEN	8800784740	SUBHI1673@GMAIL.COM	07.01.2025
				Commercial suit	EXECUTION (COMM.)/49/2025	03-01-2025	INTEC INFONET PVT LTD. Vs. SCSMALHOTRA TECH INDIA PVT. LTD.	RAHUL	9899218215	rahulmalhotra@gmail.com	21.12.2024
				Commercial suit	EXECUTION (COMM.)/14/2025	10-01-2025	M/S AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD Vs M/S MEDUSA FASHION	DEEPAK AGGARWAL	8285230770	office@pkaggarwaladvocates.com	16.11.2024
				Commercial suit	CS (COMM)/18/2025	13-01-2025	PAWAN KUMAR Vs M/S LA Aristas Fashions	SHAIKENDRA KUMAR JAISWAL	9810503835	skjaiswal.adv@gmail.com	20.01.2025
				Commercial suit	CS (COMM)/19/2025	13-01-2025	MR TUSHAR SUNEJA Vs SH. Sanjay Sadh	MR. JATIN DHAWAN	9810299918	advocarepartners@gmail.com	21.12.2024
				Commercial suit	CS (COMM)/33/2025	15-01-2025	TYAZHPROINVEST LLC Vs FROHOSSAIN SOLUTIONS PRIVATE LIMITED	NUSRAT	9971882656	advmanish.singh@yahoo.com	03.01.2025
				Commercial suit	CS (COMM)/34/2025	15-01-2025	State Bank of India Vs SHRIDIXIT Rahul Nagle	SUCHITA	8896932838	agnihotrisuchita@gmail.com	09.01.2025

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				Commercial suit	CS (COMM)/35/2025	15-01-2025	M/S HYPHEN SCS PRIVATE LIMITED Vs M/S SRIVASTAV KOTIK FRUJUSA PRIVATE LIMITED	NISHANT KUMAR	9810230791	contact@actuallegal.in	18.12.2024
				Commercial suit	CS (COMM)/38/2025	16-01-2025	M/s BALAJI ENTERPRISES Vs M/S J.V. Enterprises AND ANR.	UTKARSH GUPTA	8860211682	info@ggguptaassociates.in	28.04.2023
				Commercial suit	CS (COMM)/39/2025	16-01-2025	M/S HIGH FIELD DISTILLERS AND BOTTTLERS PVT LTD Vs SUMIT CHAUHAN	PRITESH KUMAR	8586047570	pritesh2092@gmail.com	17.10.2024
				Commercial suit	CS (COMM)/44/2025	17-01-2025	MADHUSUDAN NAMBOODIRI Vs LIQVID ENGLISH EDGE PVT LTD	ASHISH PRASAD	9810455042	ashishprasad@acaralaw.com	10.12.2024
				Commercial suit	CS (COMM)/52/2025	18-01-2025	BOETTCHER INDIA PVT LTD Vs J.K. OFFSET GRAPHICS PVT LTD	PANKAJ AGARWAL	9818123572	advocatepankaj@rediffmail.com	24.12.2024
				Commercial suit	CS (COMM)/54/2025	20-01-2025	M/S DALTON MINES AND MINERALS (P) LTD. Vs M/S POLYGON CHEMICALS PVT LTD	SATISH PRAKASH	7042198312	info@centurylawfirm.in	08.01.2025
				Commercial suit	CS (COMM)/55/2025	20-01-2025	MR. AJIT, PROP OF M/S A.S. BUILDERS Vs DELHI DEVELOPMENT AUTHORITY	AMIT PUNJ	9810524966	amit.punj@yahoo.com	14.01.2025
				Commercial suit	CS (COMM)/56/2025	20-01-2025	M/S Ruby Contractor and Anr Vs M/S THREE HANDS INFRASTRUCTURE INDIA PVT LTD	RAJASMIT MONDAL	9953555255	advocateerajasmithmondal@gmail.com	06.01.2025
				Commercial suit	OMP (COMM.)/9/2025	23-01-2025	M/S VISIONINDIA AYURVED PVT LTD. Vs MR N.K. SHARMA PROP OF M/S SUBALIX	S.P. SRIVASTAV	9811405665	advocatesrivastavsp@gmail.com	18.01.2025
				Commercial suit	CS (COMM)/68/2025	23-01-2025	MR/ PRABHAT KUMAR ARORA Vs WTC NOIDA DEVELOPMENT COMPANY PVT LTD	SAURABH DUGGAL	9311555667	saurabhduggalandassociates@gmail.com	23.12.2024
				Commercial suit	Misc DJ/122/2025	28-01-2025	JANTA ASSOCIATES AND CO. LTD Vs INTERNATIONAL PRINT O PAC LTD	SHANUL CHAUHAN	9899661199	advocate.shanulchauhan@gmail.com	24.01.2025
				Commercial suit	CS (COMM)/94/2025	31-01-2025	M/S GLOBE NOBLE ENGINEERING PVT. LTD. Vs R. KRISHNAMURTHY AND CO.	MOHAN LAL SHARMA	9811056774	MLSHARMA.MA@GMAIL.COM	24.01.2025
				Commercial suit	CS (COMM)/96/2025	31-01-2025	PRAXIS CONSULTING AND INFORMATION SERVICES PVT LTD Vs CHENBUACTE	KARANJOT SINGH MAINEE	9717413994	admin@ksmchambers.com	27.01.2025
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS (COMM)/7/2025	10-01-2025	MANOJ KUMAR Vs AMIR YAMIN	MOHAMMED NAUSHAD SIDDIQUI	9810126707	---	09-12-2024

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				Commercial Suit	CS (COMM)/8/2025	10-01-2025	MICHAEL PAGE INTERNATIONAL RECRUITMENT PVT. LTD. Vs TRINITY REINSURANCE BROKERS LTD.	Rashi Bansal	9811229212	rashi.bansal@rblaw.in	03-01-2025
				Commercial Suit	CS (COMM)/25/2025	15-01-2025	M/S HIGH FIELD DISTILLERS AND BOTTTLERS PVT. LTD. Vs HARISH CHAUHAN	VISHAL KUMAR	856047570	Pritesh2092@gmail.com	17-10-2024
				Commercial Suit	CS (COMM)/26/2025	15-01-2025	GMS CONSULTANT PVT. LTD. Vs VIVEK KHANNA AND ANR.	MANOJ KUMAR SINGH	9999313638	ma11ika.chadha0411@gmail.com	08-01-2025
				Commercial Suit	CS (COMM)/36/2025	16-01-2025	HDFC BANK LTD. Vs VIJAY PAL AND ANR.	ANISH BHOLA	9811452022	Anish_bhola17Qvahoo.com	21-11-2024
				Commercial Suit	CS (COMM)/61/2025	23-01-2025	AHUJA PACKERS Vs NIKITA OVERSEAS AND ANR.	VINAY MODI	8285026408,	---	10-12-2024
				Commercial Suit	CS (COMM)/69/2025	24-01-2025	GIANT ROCKET MEDIA ENTERTAINMENT (P) LTD. Vs HUNGAMA DIGITAL MEDIA ENTERTAINMENT PVT. LTD.	Dushyant Bhargava	9013173324	BHARGA ALEGAL@GMAIL.COM	14-01-2025
				Commercial Suit	CS (COMM)/75/2025	27-01-2025	PUNJAB NATIONAL BANK Vs M/S UTKRIST INTERNATIONAL AND ANR.	MOHIT SAROHA	9811216046	mohitsaroהלegal@gmail.com	14-01-2025
				Commercial Suit	CS (COMM)/84/2025	29-01-2025	M/S TRUENORTH TECHNOLOGIES PVT. LTD. Vs M/S BHAGWATI TRADING COMPANY	RAJESH KUMAR	9999036580	liticorppjurists@gmail.com	17-01-2025
				Commercial Suit	CS (COMM)/1/2025	03-01-2025	SATINDER SINGH CHABBRA AND ANR. Vs BHARAT SINGH	HARSH GATTANI	9711429298	chambersofrdb@gmail.com	22-11-2024
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)			Commercial Suit	CS (COMM)/2/2025	03-01-2025	STATE BANK OF INDIA Vs SHRID SURENDER	Suchita Dixit	8896932838	agnikotrisuchita@gmail.com	21-12-2024

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				Commercial Suit	CS (COMM)/11/2025	10-01-2025	MR. AJAJ SHANKER TRIPATHI Vs DIOS LIFESCIENCES PVT. LTD.	Arun Sharma	9911331276	contactus@aklaw.in	23-12-2024
				Commercial Suit	CS (COMM)/12/2025	10-01-2025	M/S HUAWEI TELECOMMUNICATIONS INDIA CO. PVT. LTD. Vs M/S ARUN INDUSTRIES	Gunjan Kumar	9313350568	gk@cgk.legal	26-11-2024
				Commercial Suit	CS (COMM)/15/2025	13-01-2025	M/S TRAFIKSOL ITS TECHNOLOGIES LTD. Vs M/S RAYWAYS INFRA SYS PVT. LTD. AND ORS.	Monica Goel	9971853567	advocatemonicaagoel@gmail.com	23-12-2024
				Commercial Suit	CS (COMM)/16/2025	13-01-2025	M/S ACME NITIN PRINT O PAC GOEL PVT. LTD. Vs BW BUSINESS WORLD MEDIA PVT. LTD.		9958617492	advnitin@hotmail.com	29-11-2024
				Commercial Suit	CS (COMM)/29/2025	15-01-2025	SHRI SANJAY MIDHA Vs CAMPARI EXPORTS PVT. LTD.	Arihant Jain	9811799646	arihant1992@hotmail.com	08-01-2025
				Commercial Suit	CS (COMM)/46/2025	18-01-2025	HETTICH INDIA PVT. LTD. Vs M/S PLANK AND WEAVE INDIA PVT. LTD.	RUPAM KUMARI	9910721966	---	08-01-2025
				Commercial Suit	CS (COMM)/57/2025	21-01-2025	SESA INDIA PVT. LTD. Vs SONAKSHI STEEL	ATIN HANDUJA	7011524783	lawfoxes@gmail.com	17-01-2025
				Commercial Suit		31-01-2025	M/S QUIKRED FINTECH SERVICES Vs MS LIT (INDIA) PVT. LTD. AND ORS.	Aayush Kuchhal	-8527274542	admin@rvslegal.in	28-01-2025
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (Comm)	4/2025	03.01.2025	State Bank of India Vs Sh Jaibeer Singh	Ms. Suchita Sh Dixit	8896932838	agnihotrisuchita@gmail.com	23.01.2024
				CS (Comm)	43/2025	17.01.2025	CSCE Governance Services Vs Mohd Salman	Sanchit Kumar	9555727968	sanchi.legal@gmail.com	13.01.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	3/2025	07-01-2025	EAST INDIA TRANSPORT AGENCY SATNAM GLOBAL INFRA PROJECT S. LTD.	RAJIV SHUKLA & SANJAY KUMAR	9810110572	SANJAY@JUSTITIALAW.COM	03-01-2025
			101	CS COMM	25/2025	23-01-2025	PNB VS IMRAN	SUNAV RASTOGI	7838389845	SUNAVRUSTG1@GMAIL.COM	16-01-2025

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38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	1/2025	08-01-2025	Armaan SteelVsBharat heavy electronicslimited	ARVIND KUMAR DUBEY	7838122354	advdusey1984@gmail.com	20.12.2024
			--do--	C.S.(COMM)	6/2025	10.01.2025	ICICI BANK LTD.VsVIJENDRA KUMAR	HEMANT GUPTA	9899009971	juris@hemantgupta.in	08.01.2025
			--do--	C.S.(COMM)	7/2025	10.01.2025	ICICI BANK LTDVsWASIM RAJA	HEMANT GUPTA	9899009971	juris@hemantgupta.in	08.01.2025
			--do--	C.S.(COMM)	8/2025	10.01.2025	ICICI BANK LTDVsVinesh Sharma	HEMANT GUPTA	9899009971	juris@hemantgupta.in	08.01.2025
			--do--	C.S.(COMM)	13/2025	20.01.2025	PREM SHARMA PROP OFPRESTRO CREATIONVsJAKAN IMPEX PRIVATELIMITED, CHANDIGARH	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	16.01.2025
			--do--	C.S.(COMM)	16/2025	22-01-2025	Bank of BarodaVsDeepak Kumar Jha	AKSHAY RAJ	9650501903	advhunnysharma.28@gmail.com	20.01.2025
			--do--	C.S.(COMM)	19/2025	31.01.2025	PUNJAB NATIONAL BANKVsPRAVEEN KUMAR	ALOK KUMAR	9911000] 26	alok.adv2001@gmail.com	29.01.2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHID JARARA	301, New Court Building	CS(COMMERCIAL)	CS (COMM)/12/2025	07-01-2025	VIKAS JAIN Vs SHAKTI FOOTWEAR	Ruchi Jain(P),			07/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/22/2025	10-01-2025	CANARA BANK Vs RESHMA	ANUJ AGARWAL(P),			07/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/23/2025	10-01-2025	CANARA BANK Vs SURJIT SINGH BAJWA	ANUJ AGARWAL(P),			07/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/24/2025	10-01-2025	Suheil Vs Deepak Kumar	manoj kumar(P),			08/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/26/2025	10-01-2025	KHILENDER GUPTA Vs HIND FOOD PRODUCT	SHANTNU AGGARWAL(P),			03/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/28/2025	13-01-2025	Dheraj Kumar Vs Ajibul Haque	Gaurav sharma(P),			04/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/32/2025	14-01-2025	Yatin Arora Vs Union Of India and others	Abhijit Mishra(P),			10/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/35/2025	15-01-2025	PREM WATI Vs PRAVEEN KUMAR SINGH	HABIBUR REHMAN(P),			13/01/2025

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			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/34/2025	15-01-2025	MAHAVEER KUMAR Vs ARCHANA SINGH	Neelam Malik(P),			23/12/2024
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/40/2025	16-01-2025	shree bankey behari fabrics pvt ltd Vs ashu sharma	Sumit Mangla(P),			13/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/39/2025	16-01-2025	M/S NAVBHARAT ENTERPRISES Vs Zakir	MD NAUSHAD ALAM(P),			11/12/2024
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/49/2025	22-01-2025	MANISH BHARDWAJ AND ANR Vs VIVEK MODI	Prateek Shahdeo(P),			22/12/2024
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/52/2025	23-01-2025	SHRI SURENDER KUMAR MISHRA Vs MD ASIF	Kunal Madan(P),			03/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/51/2025	23-01-2025	SHRI SURENDER KUMAR MISHRA Vs SH DHIRENDRA KUMAR GUPTA	Kunal Madan(P),			08/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/56/2025	24-01-2025	Danish Vs Bukkabuddiamir Saheb Sadik Husen	Sachin Malik(P),			10/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/57/2025	24-01-2025	ELAN FASHION Vs NAVNEET CHOUDHARY AND ORS	Milind Garg(P),			14/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/59/2025	25-01-2025	PUNJAB NATIONAL BANK Vs JANKI AND ORS	SANJAY SOTI(P),			14/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/58/2025	25-01-2025	SUNIT GUPTA Vs SH JYOTI BHATIA AND ANR	Beenu(P),			15/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/69/2025	28-01-2025	UPGRID SOLUTION PRIVATE LIMITED Vs Bharat Bhushan	Kritika Tuteja(P),			06/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/73/2025	29-01-2025	M/S MEGASTEELS PVT LTD Vs ATUL SHARMA AND ANR	KSHITIZ MAHIPAL(P),			17/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/72/2025	29-01-2025	Fulltoss Creemz India LLP Vs PK Enterprises	Arpit Jain(P),			18/01/2025
			301, New Court Building	CS(COMMERCIAL)	Execution (Comm)/32/2025	30-01-2025	VISHAL KUMAR GUPTA Vs OMBANSAL PRAKASH SHARDA	Swadesh Ombansal(P),			17/01/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/75/2025	30-01-2025	Preeti Jain Vs Aesthetic Nutrition Private Limited	Shreshth Jain(P),			24/01/2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
40	MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	SHAHNARA	ROOM NO 208	COMMERCIAL	CS (COMM)/4/2025	04-01-2025	SUNDER SINGH Vs SURENDER SINGH	SANJAY SOTI(P),			10.03.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/3/2025	04-01-2025	PUNJAB AND SIND BANK Vs SHUBHAM JAIN	AKANKSHA KAPOOR(P)			24.12.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/5/2025	04-01-2025	Canara Bank Vs JANMEJAY KUMAR SINGH	ANUJ AGARWAL(P),			31.12.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/6/2025	04-01-2025	SATISH ALIAS SATISH KUMAR Vs RAKESH	PARADYUM NA SINGH(P),			20.12.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/14/2025	07-01-2025	MANTHAN CREATION Vs MANJU GUPTA	Pallav Gupta(P),			06.01.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/13/2025	07-01-2025	M/s Gupta Plastics Vs M/s Vasu Polymers India Pvt Ltd	Harjeet Narang(P),			03.01.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/19/2025	09-01-2025	Dheraj Kumar Vs Rashid alam	Gaurav sharma(P),			03.01.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/30/2025	13-01-2025	M/S V J CRANES PRIVATE LIMITED Vs SH CHANDRA SEKARAN MUTHU SELVI	Jaspreet Singh(P),			06.01.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/29/2025	13-01-2025	Rajat Goel Vs Praveen Kumar Jain	Ashish Aggarwal(P)			23.12.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/38/2025	15-01-2025	padmavati garments Vs shri khatu shyam	vishal(P),			04.01.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/37/2025	15-01-2025	Singhal Industries Vs Sindh Garments	Arpit Jain(P),			13.01.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/36/2025	15-01-2025	V J CRANES PRIVATE LIMITED Vs ODISHA CRANE SERVICE	Jaspreet Singh(P),			06.01.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/42/2025	18-01-2025	Levikas Enterprises Pvt Ltd Vs Neeru Gandhi	Ankit Kumar(P),			15.01.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/46/2025	21-01-2025	SHREE BANKEY BEHARI FABRICS PRIVATE LIMITED Vs RAJENDER KUMAR GANDHI	Sehdev Rana(P),			20.01.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/50/2025	22-01-2025	MS ADVISORS LTD Vs MS PARSHAVNATH MEDIA PRIVATE LIMITED	Ankit Mehta(P),			21.01.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM NO 208	COMMERCIAL	CS (COMM)/67/2025	27-01-2025	M/S CAPRISO FINANCE LTD Vs M/S KAJ INFRASTRUCTURE PVT LTD	Abdullah shahid(P),			23.12.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/66/2025	27-01-2025	M/S SIRI INFINLEASE PVT LTD Vs M/S KAD HOUSING PVT LTD	Abdullah shahid(P),			23.12.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/65/2025	27-01-2025	M/S SIRI INFINLEASE PVT LTD Vs M/S KAD HOUSING PVT LTD	Abdullah shahid(P),			23.12.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/70/2025	28-01-2025	UNIQUE TOYS Vs SHIVAM TRADING	SADDAM HUSSAIN(P),			21.01.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/71/2025	28-01-2025	SH AGGARWAL Vs RAVI Om Prakash Chauhan	Bharat Prakash(P),			21.01.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/77/2025	30-01-2025	UNIQUE TOYS Vs SHIVAM FOOD PRODUCT),	SADDAM HUSSAIN(P),			13.12.2024
41	SH. SANJAY SHARMA-II, DISTRICT COMMERCIAL COURT	SHAHNARA	303, New Court Building	CS(COMMERCIAL)	CS (COMM)/1/2025	03-01-2025	SHREE DURGE CUTTING DIE Vs ARV IMPORT EXPORT (OPC) PRIVATE LIMITED	JAI Pinki D'Sah(P),			03/01/2025
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/8/2025	04-01-2025	REGAL PAINTS AND BRUSH PVT LTD Vs SUSHIL KUMAR AGARWALA	Dinesh Monga(P),			03/01/2025
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/20/2025	09-01-2025	DHEERAJ KUMAR Vs MD SHAHNAWAZ RJA	Gaurav sharma(P),			04/01/2025
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/18/2025	09-01-2025	SHREE BANKEY BEHARI FABRICS PVT LTD Vs MANOJ SHARDA	dhruv sisodia(P),			04/01/2025
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/25/2025	10-01-2025	VEE FABRIC PRIVATE LIMITED Vs ASHOK KUMAR JAIN	PEE SAMRIDHI SAMRIDHI(P),			07/01/2025
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/31/2025	13-01-2025	ISHA GUPTA Vs JAI KRISHNA AGGRWAL	Vipin Kumar Mishra(P),			10/01/2025
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/41/2025	16-01-2025	GAGAN BHASIN Vs M/S LAJ EXports LIMITED	ANANT RAO(P),			13/01/2025
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/53/2025	23-01-2025	M/S EON ADVISORS LTD Vs M/S PARASHAVNATH MEDIA PRIVATE LIMITED	Ankit Mehta(P),			20/01/2025
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/61/2025	25-01-2025	M/S SIRI INFINLEASE PVT LTD Vs M/S KAJ INFRASTRUCTURE PVT LTD	Abdullah shahid(P),			21/01/2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME Vs RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/60/2025	25-01-2025	M/S CAPRISO FINANCE LTD Vs M/S KAJ INFRASTRUCTURE PVT LTD	Abdullah Shahid(P),			21/01/2025
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/74/2025	29-01-2025	APL APOLLO TUBES Vs SANJAY KUMAR JAIN	SHRIHAR TRIPATHI(P),			27/01/2025
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/76/2025	30-01-2025	M/S NIRAJ INTENSIVE AND ANESTHESIA CARE PVT LTD Vs M/S UKAR HELATHCARE PVT LTD AND	RAJESH KUMAR GUPTA(P),			27/01/2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHNARA		COMMERCIAL	CS (COMM)/9/2025	04-01-2025	AGARWAL AND COMPANY Vs Praveen Kumar Mittal	VIJAY KUMAR SINGH(P),	9919799930	RAJPUTLEGALSERVICESLLP@GMAIL.COM	16-02-2024
				COMMERCIAL	CS (COMM)/11/2025	04-01-2025	AYUSH JAIN Vs ASHISH SHARMA	Saroj kumar Jha(P),	9818701001	shaandassociatesdhc@gmail.com	19-12-2024
				COMMERCIAL	CS (COMM)/10/2025	04-01-2025	PUNJAB NATIONAL BANK Vs VINEET JAIN PROP M/S KOCHAR TRADING	Sudhir Kumar Singh(P),	9868927179	skssinghadvdelhi@gmail.com	24-12-2024
				COMMERCIAL	CS (COMM)/17/2025	07-01-2025	Vee Pee fabric Pvt Ltd formerly known as Maps Creation Pvt Ltd Vs Vikas Sethia	SAMRIDHI SAMRIDHI(P),	9654713565	info@kccllp.co.in	20-12-2024
				COMMERCIAL	CS (COMM)/15/2025	08-01-2025	Brix Hunt Pvt Ltd Vs VINITA TYAGI	Ravin Rao(P),	9871644446	office(a)rrpartners.co.i	28-11-2024
				COMMERCIAL	CS (COMM)/16/2025	08-01-2025	KRISHAN TANEJA Vs DHARAM SINGH	LAL GAURAV KOCHHAR(P),	9810940055	-	26-12-2024
				COMMERCIAL	CS (COMM)/21/2025	09-01-2025	SHREE BANKEY BEHARI FABRICS PRIVATE LIMITED Vs AJAY VERMA	Vishal Chhabra(P),	9718556557	rakesh.nautiyal21@gmail.com	03-01-2025
				COMMERCIAL	CS (COMM)/27/2025	10-01-2025	Harswaroop Bhamra Vs Shubhshree Interiors Pvt Ltd	Abhijit Mishra(P),	9891578108	PAYAL@ADVOCATEPAYAL.COM	08-01-2025
				COMMERCIAL	MISC DJ/27/2025	10-01-2025	M S ENVIRO ROOTS DEVICES PVT LTD Vs M S PAV REALTY LIMITED	Mehaak Jaggi(P),	9811250312	mehaakjaggi@gmail.com	
				COMMERCIAL	CS (COMM)/33/2025	14-01-2025	Traun Aggarwal Vs R N FAUCETS PVT LTD	swadesh bansal(P),	9899848679	swadeshbansal73804@gmail.com	24-12-2024
				COMMERCIAL	Execution (Comm)/10/2025	15-01-2025	CANARA BANK Vs OS Foils India through its Proprietor Ms Anita Mathur	Rekha Rustagi(P),	9810168430	rekharustagif@gmail.rnm	
				COMMERCIAL	Execution (Comm)/14/2025	16-01-2025	M/S BCL SECURE PREMISES PVT LTD Vs Lotus Maintenance Services Pvt Ltd	Kamal Katyan(P),	99999 56333	katyanandkatyan@gmail.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME Vs RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				COMMERCIAL	CS (COMM)/45/2025	17-01-2025	KHURSHID ANSARI Vs Mayasheel Retail India Ltd	Deepak GAUR(P),	981025956	Shamimkhang325@gmail.com	08-01-2025
				COMMERCIAL	Execution (Comm)/15/2025	18-01-2025	ACN INDUSTRIES PVT LTD Vs HERMAN EXPORTS AND IMPORTS	SADIQ ALI(P),	871530480	adiqchaudhary1982adv@gmail.com	-
				COMMERCIAL	Execution (Comm)/16/2025	18-01-2025	STATE BANK OF INDIA Vs NAVIN JAIN	Arun Upadhyay(P),	9045375818	UP ADHYA Y-ARUN137@GMAIL.COM	-
				COMMERCIAL	CS (COMM)/43/2025	18-01-2025	M S HYLINE LOGISTICS PVT LTD Vs KM ALISHA VOHRA	Hemant Gupta(P),	9811249331	legalteam.plc@gmail.com	15-01-2025
				COMMERCIAL	CS (COMM)/44/2025	18-01-2025	M S STARCO METAPLAST PVT LTD Vs STAR PACKAGING PLUS THROUGH	SUSHIL BABU CHATURVEDI(P),	9810315576	adv_sbc@yahoo.co.in	14-01-2025
				COMMERCIAL	OMP (COMM)/14/2025	(I)21-01-2025	SMFG INDIA CREDIT CO LTD FORMERLY FULLERTON INDIA CREDIT CO LTD Vs ARBUN MAHID	Karan Chhibber(P)	9990241436	-	-
				COMMERCIAL	CS (COMM)/47/2025	21-01-2025	SHIV KUMAR GANDHI Vs SHRI KHATU SHYAM MEGA MART LLP	Manish Kumar(P),	9968466963	advocatemanishkumar@outlook.com	17-01-2025
				COMMERCIAL	CS (COMM)/54/2025	22-01-2025	Ankit Mohata Vs Ramesh Kumar Pareek	Anuj Kumar Tomar(P),	9990789695	anujtomar.advocate@gmail.com	21-01-2025
				COMMERCIAL	OMP (COMM)/15/2025	(I)24-01-2025	HDFC BANK LTD Vs MOHD FARMAN ALI	Kajay Duppal(P),	9811740125	virtuous.people@gmail.com	-
				COMMERCIAL	OMP (COMM)/17/2025	(I)24-01-2025	HDFC BANK LTD Vs SIKHA DEVI	Kajay Duppal(P),	9811740125	virtuous.people@gmail.com	-
				COMMERCIAL	OMP (COMM)/18/2025	(I)24-01-2025	HDFC BANK LTD Vs NAUSHAD ILYAS KHAN	Kajay Duppal(P),	9811740125	virtuous.people@gmail.com	-
				COMMERCIAL	OMP (COMM)/19/2025	(I)24-01-2025	HDFC BANK LTD Vs AMIT AMIT	Kajay Duppal(P),	9811740125	virtuous.people@gmail.com	-
				COMMERCIAL	OMP (COMM)/20/2025	(I)24-01-2025	HDFC BANK LTD Vs SAJID CHOUDHARY	Kajay Duppal(P),	9811740125	virtuous.people@gmail.com	-
				COMMERCIAL	Execution (Comm)/21/2025	24-01-2025	NITYO GARTEX PVT LTD Vs Shri Khatu Shyam Mega Mart LLP and Ors	Vinay Gupta(P),	9810015303	icguptavinay@gmail.com.	-
				COMMERCIAL	OMP (COMM)/21/2025	(I)24-01-2025	HDFC BANK LTD Vs NARVEER	Kajay Duppal(P),	9811740125	virtuous.people@gmail.com	-

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				COMMERCIAL	OMP (COMM)/16/2025	(1)24-01-2025	HDFC BANK LTD Vs YASHANK PRASHAR	Kajay uppal(P),	9811740125	virtuous.people@gmail.com	-
				COMMERCIAL	OMP (COMM)/25/2025	(1)25-01-2025	HDFC BANK LTD Vs LALIT KUMAR GOUR	Kajay uppal(P),	9811740125	virtuous.people@gmail.com	-
				COMMERCIAL	CS (COMM)/62/2025	25-01-2025	M/S CAPRISO FINANCE LTD Vs M/S KAD HOUSING PVT LTD	SAURABH JAIN	8860141196	saurabhadvocate.jain@gmail.com	23-12-2024
				COMMERCIAL	CS (COMM)/63/2025	25-01-2025	M/S CAPRISO FINANCE LTD Vs M/S KAD INFRASTRUCTURE PVT LTD	SAURABH JAIN	8860141196	saurabhadvocate.jain@gmail.com	23-12-2024
				COMMERCIAL	CS (COMM)/64/2025	25-01-2025	M/S SIRI FINLEASE LTD Vs KAD HOUSING PVT LTD	SAURABH JAIN	8860141196	saurabhadvocate.jain@gmail.com	23-12-2024
				COMMERCIAL	MISC DJ/106/2025	25-01-2025	Tayaje and Sons Pvt Ltd Vs Mukesh Kumar	Ashish Aggarwal(P)	9899695533	-	-
				COMMERCIAL	OMP (COMM)/23/2025	(1)25-01-2025	HDFC BANK LTD Vs SHOAI KARNI	Kajay uppal(P),	9811740125	virtuous.people@gmail.com	-
				COMMERCIAL	OMP (COMM)/24/2025	(1)25-01-2025	HDFC BANK LTD Vs YOGESH KUMAR JAIN	Kajay uppal(P),	9811740125	virtuous.people@gmail.com	-
				COMMERCIAL	CS (COMM)/68/2025	27-01-2025	RCI cable through SPA Onkar and Generator pvt ltd Vs Singh Engine Thakur(P),	Deepak Singh Thakur(P),	9654290606	Advdeepaksinghofficial@gmail.com	12-12-2024
				COMMERCIAL	Execution (Comm)/29/2025	28-01-2025	VISHAL KUMAR GUPTA Vs PREHLAD	Swadesh bansal(P),	9899848679	swadeshbansal73804@gmail.com	-
				COMMERCIAL	Execution /15/2025	29-01-2025	SH. BHAGWAN S.N. PROJECTS PVT. LTD. VS MAHAGUN INDIA PVT. LTD.	S.N. PANDEY	9868520336	snpadv88@gmail.com	-
				COMMERCIAL	Execution (Comm)/7/2025	10-01-2025	BANK OF BARODA Vs arun collection	Frajnish kumar banyal(P),	9810872353	-	-
				COMMERCIAL	OMP (COMM)/22/2025	(1)25-01-2025	HDFC BANK LTD Vs AABID	Kajay uppal(P),	9811740125	virtuous.people@gmail.com	-
				COMMERCIAL	Execution (Comm)/31/2025	29-01-2025	M/S EASY TRIP PLANNERS LTD Vs M/S ISHITA HOLIDAYS	Anuj Jain(P),	9810599376	CNVAASSOCIATES@HOTMAIL.COM	-
				COMMERCIAL	OMP (COMM)/27/2025	(1)31-01-2025	SMFG India Credit Company Limited Vs Manish Hosiery	SOURABH CHAUBEY	9990241436	sourabh@firstassociates.in	-

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				COMMERCIAL	CS (COMM)/78/2025	31-01-2025	PUNJAB NATIONAL BANK Vs GAGAN MEHRA PROP GAGAN CATERING SERVICES	Sudhir Kumar Singh(P),	9868927179	skssinghadvdell@gmail.com	27-01-2025
				COMMERCIAL	OMP (COMM)/26/2025	31-01-2025	SMFG India Credit Company Limited Vs Jain Hanuman Readymade Agency	SOURABH CHAUBEY	9990241436	sourabh@firstassociates.in	
				COMMERCIAL	CS (COMM)/79/2025	31-01-2025	Punjab National Bank Vs Sanjay Jain	Sunav Rastogi(P),	7838389845	sunavrustgi@gmail.com	28-11-2024
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								
44	SH.VINOD YADAV	NORTH-WEST	NIL								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH-WEST	603	Commercial Suit	CONTEMPT PETITION	04.01.2025	CALVIN KLEIN TRADEMARK VS HARISH/SATISH THADANI	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	NIL
			603	Commercial Suit	CS COMM. 16/2025	09.01.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	08.01.2025
			603	Commercial Suit	CS COMM. 19/2025	13.01.2025	SIDDHARTH GAHLOT VS DR. SANJAY MAHINDRA	PANKAJ VIVEK	9811215778	Pankajvivek@gmail.com	07.01.2025
			603	Commercial Suit	CS COMM. 23/2025	15.01.2025	M/S UCL DISTRIBUTION PVT LTD VS SAGAR GOEL	RADHEY SHYAM	9811041494	Radheyshyamadv@gmail.com	03.01.2025
			603	Commercial Suit	CS COMM. 24/2025	15.01.2025	STATE BANK OF INDIA VS SUMIT KUMAR	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	09.01.2025
			603	Commercial Suit	CS COMM. 25/2025	15.01.2025	INDIAN BANK VS K.MAYA	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	31.12.2024
			603	Commercial Suit	CS COMM. 38/2025	22.01.2025	SAMSONITE IP HOLDING SARL VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	21.01.2025
			603	Commercial Suit	CS COMM. 39/2025	22.01.2025	PUMA SE VS AYUSH	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	21.01.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			603	Commercial Suit	CS COMM. 40/2025	23.01.2025	CRM POLYMERS VS YFCO PROJECTS LTD	RAJESH KUMAR PVSINGLA	9810248506	rajeshsingla1971@gmail.com	20.01.2025
			603	Commercial Suit	CS COMM. 41/2025	24.01.2025	RAVI HOODA VS VINDO VERMA	L.C.RAJPUT	9871432179	advfcr292@gmail.com	22.01.2025
			603	Commercial Suit	CS COMM. 46/2025	27.01.2025	INDIAN OVERSEAS BANK VS GEETA MEHRA	SUBHASH KUMAR JHA	9810840045	skjhaassociates@yahoo.com	25.01.2025
			603	Commercial Suit	CS COMM. 47/2025	27.01.2025	RAJ AGGARWAL VS ISHANG AGGARWAL	VAIBHAV GUPTA	7982592275	legal@credibleegalsolutions.com	24.01.2025
			603	Commercial Suit	CS COMM. 48/2025	27.01.2025	THE SUPREME INDUSTRIES LTD VS RAMAN GARG	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	25.01.2025
			603	Commercial Suit	COUNTER CLAIM 4/2025	28.01.2025	M/S SEAGULINFRA VS GONSAI LOGISTICS PVT LTD	S.GOWTHMAN	9899339689	NOT PROVIDED	30.12.2024
			603	Commercial Suit	CS COMM. 52/2025	31.01.2025	M/S BROTHERS AND COMPANY VS M/S MFB GEOTECH PVT LTD	ARJUN SANJAY	9899500164	ARJUNSANJAY24@GMAIL.COM	24.01.2025
48	SH. VIKAS DHULLA DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH-WEST	613	Commercial Suit	CS (COMM)/49/2025	27-01-2025	continental carriers private limited Vs leder wills	Sh. Rajan Miglani	9811432766	rajanmiglani@gmail.com	17-12-2024
			613	Commercial Suit	CS (COMM)/42/2025	25-01-2025	OZONE PHARMACEUTICALS LTD. Vs AASHIRWAD MEDICOS PRIVATE LIMITED	Sh Surender Tyagi	9999993833	surendersuparn@gmail.com	23-01-2025
			613	Commercial Suit	CS (COMM)/34/2025	18-01-2025	SATYA PARKASH AND BROTHERS PRIVATE LIMITED Vs MUNICIPAL CORPORATION	Sh Aseem Mehrotra	9312211157	mehrotra.aseem@yahoo.co.in	08-01-2025
			613	Commercial Suit	CS (COMM)/35/2025	18-01-2025	BANK OF INDIA Vs Kartar Singh	Sh V.P. Tiwari	9990182901	yptiwariadvocate@gmail.com	02-01-2025
			613	Commercial Suit	CS (COMM)/30/2025	17-01-2025	CANARA BANK Vs ANJU JASWAL	Sh Sanjeev Chopra	9711142200	chopra6791@gmail.com	03-01-2025
			613	Commercial Suit	CS (COMM)/26/2025	15-01-2025	ZAST LOGISOLUTIONS PVT. LTD. Vs OXYZEN EXPRESS PRIVATE LIMITED	Ms. Shashi Bala	9971155677	scjlawoffice@gmail.com	03-01-2025
			613	Commercial Suit	CS (COMM)/17/2025	10-01-2025	Jai Prakash Sharma Vs ANKIT RATHI	Sh Jai Prakash	9811594594	bhardwajajit66@gmail.com	03-01-2025
			613	Commercial Suit	CS (COMM)/15/2025	08-01-2025	Puma Se Vs Ashok Kumar	Sh Navlin Swalin	9999306881	eludication.legal@outlook.com	06-01-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
49	SH. AMIT BANSAL DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	613	Commercial Suit	CS (COMM)/10/2025	07-01-2025	PUMA SE VS Rachit	Sh Gautam Bhasin	9999306881	eludication.legal@outlook.com	03-01-2025
			613	Commercial Suit	CS (COMM)/1/2025	03-01-2025	M/s Shine And Standard Vs M/s Garg Heart And Multispeciality Hospital Pvt Ltd	Sh Rajender Kumar Malik	9891064603	rajendermalik235@gmail.com	26-03-2024
			613	Commercial Suit	CS (COMM)/7/2025	03-01-2025	M/S GREEN WORLD EXPERIENCE PVT. LTD. Vs M/S LIPUR PHARMACEUTICALS PVT. LTD.	Sh Geetansh Nagpal	9717178299	geetanshnagpal.legal@gmail.com	18-12-2024
			614	COMMERCIAL SUIT	CS (COMM)/05/2025	03-01-2025	MR. MANISH GOYAL VS RINKU KAUSHIK	NAMAN SRANI	9711330006	ADV.NAMANISRANI@GMAIL.COM	16.12.2024
			614	COMMERCIAL SUIT	CS (COMM)/13/2025	08-01-2025	M/S BRS PACKAGING VS M/S SHUBHAM PACKAGING	GIRISH KUMAR	9811626363	GIRISHGAUTAM@GMAIL.COM	18.12.2024
			614	COMMERCIAL SUIT	CS (COMM)/14/2025	08-01-2025	PUMA SE VS MR. AGGARWAL	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	06.01.2025
			614	EXECUTION	EX (COMM)/10/2025	13-01-2025	GREENOLUTION PVT LTD VS RHINO CONCETES INDIA PVT LTD	SURENDER GUPTA	8178518299	SURENDERGUPTA.ADV@GMAIL.COM	NA
			614	EXECUTION	EX (COMM)/11/2025	13-01-2025	MS FACMED PHARMACEUTICALS VS M/S BIOVISTA LIFESCIENCES	NISHANT SHARMA	9953681574	SHARMA.NISHANT.NS@GMAIL.COM	NA
			614	EXECUTION	EX (COMM)/12/2025	13-01-2025	HDB FINANCIAL SERVICES LIMITED VS MOHIT YADAV	RAHUL BHARDWAJ	9013493108	AMARNATH.ADV@YAHOO.COM	NA
			614	COMMERCIAL SUIT	CS (Comm.)/21/2025	15-01-2025	AMIT WADHAWAN VS OPERA GLOBAL PRIVATE LIMITED	AJAY SATIJA	9958989680	SATIJA AND ASSOCIATES@GMAIL.COM	23.12.2024
			614	COMMERCIAL SUIT	CS (COMM)/22/2025	15-01-2025	UPGRID SOLUTION PVT LTD VS SATYA	RUPESH GUPTA	9643008880	CONTACT@AAALEGAL.PRO	NA
			614	COMMERCIAL SUIT	CS (COMM)/28/2025	16-01-2025	CANARA BANK VS BANSAL	SANJEEV ASHACHOPRA	9711142200	CHOPRA6791@GMAIL.COM	03.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/29/2025	17-01-2025	ASICS CORPORATION VS SANDEEP JAIN	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	15.01.2025
			614	COMMERCIAL SUIT	CS (COMM.)/33/2025	18-01-2025	DR ANJUNA DHIR VS AIR FORCE NAVAL OFFICERS ASSOCIATION	AJAY ALIASINGH	9873788480	CHETANALAW@GMAIL.COM	07.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/36/2025	20-01-2025	STATE BANK OF INDIA VS MUKESH DEVI	SUNIL SEHRAWAT	9999330725	DEHLILAWYERS76@YAHOO.CO.IN	18.09.2023

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	EXECUTION	EX. (COMM)/21/2025	21-01-2025	SAJID ALI VS KULBHUSHAN SOOD	MOHD PERVEZ	9891497191	INFO@IMPLOIN	NA
			614	CONTEMPT PETITION	CONTEMPT PETITION/04/2025	28-01-2025	PUMA SE LANCER FOOTWEAR INDIA PVT LTD	GAUTAM BHASIN	9999093893	ELUDICATION LEGAL@OUTLOOK.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/50/2025	30-01-2025	AKASHDEEP PAPERS LTD VS AGGARWAL LAMINATES	NITIN GARG	9958986363	INFO@KNOWLEDGE.IN	21.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/51/2025	30-01-2025	INDIAN OVERSEAS BANK VS AGGARWAL LAMINATES	MR ARJUN DHAWAN	9560483563	ARJUNDHAWAN91@GMAIL.COM	25.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/53/2025	30-01-2025	GYAN CHAND AGARWAL VS PARVEEN GUPTA	ASHISH ROHILLA	9654747477	ADV.ASHISHROHILLA@GMAIL.COM	11.07.2024
	SH. RAKESH PANDIT DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	CS(COMM)	02/2025	PREM DAAN SANSTHAN, TRUST REGISTERED UNDER INDIAN TRUST ACT, 1882	03-01-2025	SHITIJ CHAKRAVARTY	9599374211	shitij.chakravarty@yahoo.com	26.12.2024
			509	CS(COMM)	03/2025	AGRICULTURAL PRODUCE MARKETING COMMITTEE Vs THE DELHI COOPERATIVE SOCIETIES ACT, 1930	03-01-2025	AVNISH AHLAWAT	8800214862	admin@ahlawatassociates.in	17.12.2024
			509	CS(COMM)	4/2025	CANARA BANK Through its Branch Manager Sh Pardeep Kumar Vs Mohd Hanif	03-01-2025	RAJ KUMAR SINGH	8447002421	adv.rks.sikriwal@gmail.com	
			509	CS(COMM)	6/2025	MAHALAKSHMI MULTI STATE COOPERATIVE GROUP HOUSING SOCIETY	03-01-2025	ARUN DHIMAN	9891972707	info.gxlawofficers@gmail.com	28.10.2024
			509	MISC DJ/ADJ	8/2025	Indolog Logistics Pvt. Ltd. Vs Kanchan Vanijya Pvt. Ltd.	07-01-2025	SANDEEP KUMAR KARN	9310934697	adv.sandeepkarn@gmail.com	31.12.2024
			509	CS(COMM)	11/2025	Swift Airspeed Pvt. Ltd. Vs P AND G ENTERPRISES PVT LTD	07-01-2025	ARUN AGGARWAL	9810163624	advocatearun23@gmail.com	27.12.2024
			509	CS(COMM)	12/2025	SWIFT AIRSPEED TRANSSPEED PRIVATE LIMITED Vs AVON CONTAINERS PRIVATE	07-01-2025	ARUN AGGARWAL	9810163624	advocatearun23@gmail.com	27.12.2024
			509	Execution (COMM)	1/2025	Ayushman Logistics Services Private Limited Vs Dagrowave Agscience Private Limited	08-01-2025	SAHIL VIJ	8882889245	advocatesahilvij@gmail.com	
			509	Execution (COMM)	2/2025	SUNDARAM FINANCE LTD Vs PANKAJ KUMAR TIWARI Proprietor of M.G. Chowk	10-01-2025	MANISHA BARUAH	8826750777	manishabaruahlegal@gmail.com	
			509	Execution (COMM)	3/2025	SUNDARAM FINANCE LTD Vs BALAJI ENTERPRISES	10-01-2025	MANISHA BARUAH	8826750777	manishabaruahlegal@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
			509	Execution (COMM)	4/2025		SUNDARAM FINANCE LTD Vs BALAJI ENTERPRISES	10-01-2025	MANISHA BARUAH	8826750777	manishabaruahlegal@gmail.com	
			509	OMP(I) (COMM)	1/2025		SMFG India Credit Co. Ltd. Vs SHREE BALAJI TRADING CO	13-01-2025	KARAN CHHIBBER			09.01.2025
			509	CS(COMM)	18/2025		M/S KAVYA ENTERPRISES Vs M/S SVR AUTO INDUSTRIES	13-01-2025	ATUL KHARBANDA	981133939	r.a.g.chambers@gmail.com	19.12.2024
			509	CS(COMM)	20/2025		SIDDHARTH GAHLOT Vs MUKESH NAIN	14-01-2025	PANKAJ VIVEK	9811215778	pankajvivek@gmail.com	07.01.2025
			509	CS(COMM)	27/2025		Affibay Vs Admonz Monzdav private limited	16-01-2025	ANKUR SHARMA	8130056237, 9193966237	advankursharmaa@gmail.com	
			509	Execution (COMM)	19/2025		Vikel Business Corporation Vs YUGAL KISHORE	17-01-2025	ABHISHEK SETHI	9582000430	abhisheksethiadvocate@gmail.com	
			509	CS(COMM)	31/2025		M/S SURINDRA PACKAGING PVT LTD. Vs M/S Thermo	17-01-2025	NEERAJ GUPTA	9811267045	info@juslawoffices.com	23.12.2024
			509	CS(COMM)	32/2025		RISHI RAMAN SINGH Vs DEEPAK CHANDWANI	18-01-2025	I CHAUHAN	9811008367	schauhanadvocate@gmail.com	08.01.2025
			509	MISC DJ/ADJ	35/2025		M/s Ravi And Singh Communication Vs TELNET SOLUTIONS	18-01-2025	AMRENDE RA KUMAR DUBEY	9599801188	outsmartadvocate@gmail.com	
			509	COUNTER CLAIM	03/2025		ARVIND KUMAR VS STATE BANK OF INDIA	22.01.2025	PRABHU NATH CHAUDHARY	8799732324	pncharda64@gmail.com	19.12.2024
			509	CS(COMM)	43/2025		UCO BANK VS RAKHI FASHION	27.01.2025	SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	23.01.2025
			509	CS(COMM)	44/2025		SMT ASHA RANI VS PRIYANKA SAXENA AND ANR	27.01.2025	ROHIT SEHGAL	9911040316	gauravgauradvocate@gmail.com	22.01.2025
			509	CS(COMM)	45/2025		UNION BANK OF INDIA VS SANDEEP KUMAR GUPTA	27.01.2025	ARVIND SINHA	9810618195	arvindsinha1@gmail.com	21.01.2025
			509	Execution (COMM)	24/2025		AMRIT KAUR BAWEJA VS RAJ KUMAR	30.01.2025	M CHOUDHARY	9858882678	mpchaudhary07@gmail.com	
			509	Execution (COMM)	25/2025		AMRIT KAUR BAWEJA VS SURESH	30.01.2025	M CHOUDHARY	9858882678	mpchaudhary07@gmail.com	

NO.	COURT	DISTRICT COURT ROOM		CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
			509	Execution (COMM)	26/2025		SUNDARAM FINANCE LTD Vs HEMARAJ KUMAR PROP OF M/S VINAY TEMPO SERVICES	30.01.2025	MANISHA BARUAH	8826750777	manishabaruahlegal@gmail.com	
			509	MISC DJ/ADJ	68/2025		Indian overseas bank vs Shanti Devi	30.01.2025	NISHA SETHI SUDAN	7678557312	nishasethi534@gmail.com	
TOTAL					704							

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF JANUARY 2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL		NIL						
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL		NIL						
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL		NIL						
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL		NIL						
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL		NIL						
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL		NIL						
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL		NIL						
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		NIL						
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	309 THIRD FLOOR EXTENSION BLOCK	CS	CS/COMM./57/2025	14-01-2025	Fitwell Corporation Vs Ranbir Kumar Singhla	Hosier M. TARIQUE SIDDIQUI	9811202991	tarique379@gmail.com	23.01.2025
			CS	CS/COMM./899/2024	20-08-2024	Neelam Agarwal Vs Smart City Solutions India Pvt Ltd	DEEPAK JAIN	8588826199	NA	15.01.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE TE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS
			309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./1293/2024	25-11-2024	HORIZON SATELLITE SERVICES PVT LTD VS AKD BUILD INDIA PRIVATE LIMITED	AK & T LAW OFFICE	01143550156/57	emaH@kntlawoffices.com	15-01-2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM.)/914/2024	22-08-2024	Shri Hari Rice Processors Vs Rajesh Kumar	Pradeep Rana	8586877727	pprlawsoiciatesllp@gmail.com	23-01-2025
307			Civil	CS (COMM.)/60/2025	15-01-2025	HASMUKH PURANI PROP OF M/s GUJRATI KIRANA CO Vs JATIN MALIK PROP OF M/s JORSS FOODS	Hemant Choudhary	9891384449	choudharyhemant@hotmail.com	20-01-2025	
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	OMP (COMM)	OMP (COMM.)/1384/2024	24-12-2024	PNB HOUSING FINANCE LTD Vs M/s AMAR MARKETING AGENCIES PVT LTD	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	20-01-2025
			COURT ROOM 310	CS (COMM)	OMP (COMM.)/1364/2024	17-12-2024	TATA CAPITAL LTD Vs HARISH SINGH	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	04-01-2025
			COURT ROOM 310	CS (COMM)	CS (COMM.)/1101/2024	04-10-2024	VINITA GUPTA Vs KAVITA SINGHAL AND ANR	J Tyagi	9810661545	advjityagi@gmail.com	08-01-2025
			COURT ROOM 310	CS (COMM)	CS (COMM.)/13/2024	28-11-2024	SH RAVI KUMAR AGGARWAL Vs SMT. TARUNA BANSAL	SIDHANT DHINGRA	9650677902	adv.sidhantdhingra@gmail.com	08-01-2025
			COURT ROOM 310	CS (COMM)	CS (COMM.)/571/2024	07-05-2024	DEEPIKA STEEL Vs M/S HITESH METAL CORPORATION	Manish Malik	9654009869	-	22-01-2025
			COURT ROOM 310	CS (COMM)	CS (COMM.)/187/2024	02-02-2024	Ashish Papers Pvt Ltd Vs Shree Om Packers	Surendra Mohan Gupta	9810235448	smguptag@gmail.com	24-01-2025
			COURT ROOM 310	OMP (COMM)	CS (COMM.)/1389/2024	17-12-2024	SHRI ISHWAR DASS KHETWANI Vs SHRI PRAMOD KUMAR BEDI AND ORS	Praveen Suri	9810928188	praveensuri73@gmail.com	28-01-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs comm/799/24	cs comm/799/24	13-09-2024	M/s Aqualite Industries Vs. Bhagraj Heeraramji	Archit Singhal	9599043045	legal@sigmalegal.in	12.12.2024
				cs comm/944/24	cs comm/944/24	04-11-2024	Aushadhi Herbal Lucky Nutrician	Vs. Mayank Joshi	9643867018	manish@xanderlegalsolutions.com	21.12.2024
				CS comm/807/2024	CS comm/807/2024	18-09-2024	M/s Aqualite Industries Vs. Sachin Arora	Archit Singhal	9599043045	legal@sigmalegal.in	12.12.2024
				CS comm/808/2024	CS comm/808/2024	18-09-2024	M/s Aqualite Industries Vs. Heera lal Daiya	Archit Singhal	9599043045	legal@sigmalegal.in	12.12.2024
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209	CS COMM	18/2025		M/S STPI INFRA PROJECTS LLP VS SAKSHI GANDHI				18-01-2025
			209	CSCOMM	18/2025		M/S STPI INFRA PROJECTS LLP VS AMBIKA				21-01-2025
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	209	CSCOMM	956/2024		SARIKA MALHOTRA VS MAGNUM BUILDCON INDIA P LTD				08-01-2025
			209	CSCOMM	832/2024		HAIR MASTER SALON P LTD VS SHIVANI ARORA				22-12-2024
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		COMMERCIAL	CS(COMM) 703/2024	14-08-2024	EPPION LIFESCIENCE PVT LTD Vs NITTYAM PHARMA	PARASAGGARWAL	9810600656	PARASAGGARWAL@GMAIL.COM	09-12-2024
				COMMERCIAL	CS(COMM) 666/2024	02-08-2024	SANYAM JAIN VS DAKSH ENTERPRISES	ADITYA JAIN	8383953944	JAINADITYA@YAHOO.COM	12-12-2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS
			COMMERCIAL	CS(COMM) 985/2024	22-11-2024	APS ABROI Vs RAHUL KHANNA	ANJANI KR CHAUDHARY	9811675024	ANJANICH AUDHARY @GAMIL.COM	22-01-2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL							
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	5747/2024	02.12.2024	TIMES INTERNET LTD. VS. QUIKR INDIA LTD.	RAJEEV AGARWAL	9810028877	17.01.2025
				CS (COMM.)	5749 / 2024	03.12.2024	SACHIN KUMAR VS. GOBIND KUMAR JHA	RAGHAV NARAYAN	9313949058	20.01.2025
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	SUIT RECOVERY FORCS (COMM)/720/2024	06/09/2024	State Bank of India vs Kishan Sharma	Saurabh Gautam	Not applicable	45664	
				SUIT RECOVERY FORCS (COMM)/605/24	27/07/2024	J.S Malik vs FNM Property Services Pvt.Ltd.	Ranjit Khatri	Not applicable	45667	
				SUIT RECOVERY FORCS (COMM)/538/24	09/07/2024	Canara Bank vs Rishal	Kunal Sharma	9654646391	45673	
				SUIT RECOVERY FORCS (COMM)/5820/24	24/12/2024	Claritus Management Consulting Pvt Ltd vs Kisanwala Technologies Pvt Ltd	Rahul Malhotra	9899218215	45684	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OFF PETITIONER NAME VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS		
			SUIT FOR RECOVERY	FORCES (COMM)/5801/24	19/12/2024	M/s Committed Cargo Versus Alankar International Corp	Naina Alankar	8527287243	45687		
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	157/2025	10.01.2025	AXIS BANK LTD Vs NARENDRA SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	161/2025	10.01.2025	AXIS BANK LTD Vs MOHAMMED SALAM	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	13/2025	03.01.2025	AXIS BANK LTD Vs JAGDISH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	149/2025	10.01.2025	AXIS BANK LTD Vs VINAY DWIVEDI	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	137/2025	03.01.2025	AXIS BANK LTD Vs VED PRAKASH	Anupam Singh(P),	9654926809	anupamjain@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	13556/2024	20.01.2025	AXIS BANK LTD Vs DEEP JI SAXENA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	135/2025	10.01.2025	CNH INDUSTRIAL CAPITAL P LTD Vs SUTANU BHUSAN	RAJESH LANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	153/2025	10.01.2025	AXIS BANK LTD Vs PRAKASH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	160/2025	10.01.2025	AXIS BANK LTD Vs SURAJA BAI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	25.01.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	171/2025	10.01.2025	AXIS BANK LTD Vs ALKA D	Rahul Chauhan(P),	9971891788	info@aualegal.com	25.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	93/2025	09.01.2025	IFFCO KISAN FINANCE LTD Vs DINESH PABU	Tusharr Mawkin(P)	9266434364	advocatesagaragawal@gmail.com	28.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	45839	03.01.2025	AXIS BANK LTD Vs GOKUL CHAND	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	25.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	15/2015	03.01.2025	AXIS BANK LTD Vs SACHIN NUNIA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	25.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	24/2025	03.01.2025	AXIS BANK LTD Vs SUSHIL KUMAR JHA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	152/2025	10.01.2025	AXIS BANK LTD Vs PURKHARAM	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	25.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	319/2025	13.01.2025	AXIS BANK LTD Vs AKANKSHA TYAGI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	22.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	713/2025	22.01.2025	AXIS BANK LTD Vs BALJIT SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	584/2025	10.01.2025	AXIS BANK LTD Vs ASHA DOUNDIYAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	480/2025	15.01.2025	AXIS BANK LTD Vs HARMANA RAM	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	31.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	583/2025	18.01.2025	AXIS BANK LTD Vs RENU GARG	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	322/2025	14.01.2025	AXIS BANK LTD Vs HINDUSTAN LOGISTICS INDIA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	31.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	478/2025	15.01.2025	AXIS BANK LTD Vs MANJEET KOUR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	31.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	527/2025	16.01.2025	KOTAK MAHINDRA PRIME LTD Vs SUNIL KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	477/2025	15.01.2025	AXIS BANK LTD Vs BHAWANI SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	31.01.2025
24	MS. ANURADHA BHARDWAJ, JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/367/2024	29.07.2024	Arjun Sangwan Through Gpa Holder Ms Deepika Sangwan Vs M/s Jain Online Test Centre Through Its Director Rajender Singh	BHARAT SAREEN	9811667443	BHARATSAREEN@YAHOO.IN	10.01.2025
			6, New Court Block-I	Commercial	Execution (Comm.)/325/2023	14.12.2023	Rajdhani Pvt Ltd Vs M/s Powercon Management	MAYANK GOEL	9999340256	MINGLAW OFFICE@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/558/2024	17.12.2024	REDTAPE LIMITED Vs RESILIENT INNOVATIONS PRIVATE LIMITED	SAKET SINGH	93121261186	ankurgoeladvocate@gmail.com	13.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/268/2024	31.05.2024	Union Bank Of India Vs Vijender And Rakesh	K.S.RANOT	9890410729	KAMALJITSINGHRAJNOT@GMAIL.COM	15.01.2025
			6, New Court Block-I	Commercial	Execution (Comm.)/132/2024	17.12.2024	GAUTAM SHARMA THROUGH HOLDER Vs PRASHANT KHANNA	KRANT SHARMA Vs	9810069880	KRANTSHARMA738@GMAIL.COM	16.01.2025

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			6, New Court Block-I	Commercial	Execution (Comm.)/4/2025	09.01.2025	SHIV TRANSPORT Vs CENTRAL WAREHOUSE CORPORATION	KRANT SHARMA	9810069880	KRANTSHARMA738@GMAIL.COM	16.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/39/2024	19.01.2024	Ofb Tech Private Limited Vs Harish Babu Proprietor Of M/s Shree Durga Steel And Cemen	PRATEEK JAIN	9717521893	PRATEEKJAIN.ADV@GMAIL.COM	18.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/449/2024	13.09.2024	RAJESH SHARMA Vs NEERAJ SHARMA	RAHUL KUMAR CHAUDHARY	8860838005	RAHULCHAUDHARY59@GMAIL.COM	18.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/564/2024	19.12.2024	Zydus Wellness Products Ltd Vs Davaindia Health Mart Ltd	GURUSWAMY NATRAJ	9811808373	LITIGATION@GNATARAJ.COM	18.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/573/2024	23.12.2024	Max Healthcare Institute Limited Vs ELUNE HOSPITALS PRIVATE LIMITED	RAUNAK KAMATH	9999947699	OFFICE@RA.LAW	18.01.2025
			6, New Court Block-I	Commercial	Execution (Comm.)/138/2024	20.12.2024	CANARA BANK Vs Atul Rathore	NILENDU VATSYAN	9999050853	NILENDU VATSYAVAN@GMAIL.COM	22.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/455/2024	25.09.2024	CATA ELECTRODOMESTICS INDIA PVT LTD Vs ANSUN KITCHEN AND WARDROBES PVT LTD	TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	28.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/54/2025	27.01.2025	State Bank of India Vs Pandu H U	Suchita Dixit(P),	889693288	agnihotrisuchita@gmail.com	28.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/8/2025	09.01.2025	RAJIT KAICKER SR CITIZEN Vs WMCK TRADING PVT LTD	Ashok Kumar(P),	9958726491	DELHIJANGRAADVOCATE@GMAIL.COM	29.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/325/2024	10.07.2024	State Bank Of India Vs Dhara Singh	K.K.SINGH	9810343732	KSINGH1123@REDIFFMAIL.COM	31.01.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			6, New Court Block-I	Commercial	CS (COMM)/568/2024	21.12.2024	KISHORE GARMENTS PVT LTD Vs SELF INDIA PVT LTD	NEERAJ GUPTA	981126705	INFO@JUSLAWOFFICES.COM	31.01.2025
			6, New Court Block-I	Commercial	OMP (COMM.)/2982/2024	16.11.2024	AXIS BANK LTD Vs AARTI GUPTA,	DHEERAJ (P),	9871040589	indolexlaw@gmail.com	31.01.2025
			6, New Court Block-I	Commercial	OMP (COMM.)/89/2025	03.01.2025	AXIS BANK LTD Vs YASH KHANNA	DHEERAJ (P),	9871040589	indolexlaw@gmail.com	31.01.2025
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/576/2024	45650	K N JAIN HUF Vs Universal Consulting Services a Partnership concern through its partner(s)	Sobti(P),	9910040471	kohlisobti@gmail.com	09.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/43/2025	45660	KOTAK MAHINDRA BANK Vs NEERAJ KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/44/2025	45660	KOTAK MAHINDRA BANK Vs PANKAJ SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3544/2024	45645	AXIS BANK LTD Vs KESHAR CHOUHAN	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	10.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3542/2024	45645	AXIS BANK LTD Vs SHEKHAR SUMAN SINGH	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	10.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3543/2024	45645	AXIS BANK LTD Vs DHANAJAY SINGH	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	10.01.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/3545/2024	45645	AXIS BANK LTD Vs BHUPENDRA SINGH	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	10.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/33/2024	45587	Delhi Development Authority Vs Subhash Chander	Karanjot Singh(P),	9717413994	admin@ksmchambers.com	14.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3250/2024	45624	AXIS BANK LTD Vs ERUM NASIM KHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3251/2024	45624	AXIS BANK LTD Vs DILIP VERMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3252/2024	45624	AXIS BANK LTD Vs ANIL SHARMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3249/2024	45624	AXIS BANK LTD Vs BHUPINDER CHAUHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3253/2024	45624	AXIS BANK LTD Vs YAJAT YAJAT	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/33/2024	45587	Delhi Development Authority Vs Subhash Chander	Karanjot Singh(P),	9717413994	admin@ksmchambers.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3190/2024	45621	AXIS BANK LTD Vs BHARAT CHAPRANA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3194/2024	45621	AXIS BANK LTD Vs ARUN SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/3197/2024	45621	AXIS BANK LTD Vs KARAN DUGGAL	Shobha Gupta(P),	9811192158	srsbhagupta@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3623/2024	45647	AXIS BANK LTD Vs RAJESH KUMAR	Shobha Gupta(P),	9811192158	srsbhagupta@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/577/2024	45650	M/S L'OREAL S A Vs DHAMELIYA HANSRAJ, BABUBHAI AND ANR	Shravan Bansal(P),	011-26843455, 011-32959881	unitedmark@unitedandunited.com	24.01.2025
			29, New Court Block-II	Commercial	Misc DJ/2772/2024	45637	KRISHNA PRATAP SINGH Vs YES BANK LTD	Arpit Kishore(P),	7903431804	arpitkishore@gmail.com	24.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3185/2024	45621	AXIS BANK LTD Vs PRAVEEN PRAKASH SHARMA	Anupam Singh(P),	9654926809	anupamjain@gmail.com	25.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2981/2024	45612	SMFG INDIA HOME FINANCE CO LTD Vs RAVI INDER SINGH	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	25.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2991/2024	45614	KOTAK MAHINDRA PRIME LTD Vs MOHD SALEEM	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	25.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2993/2024	45614	KOTAK MAHINDRA PRIME LTD Vs ANNU	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	25.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/497/2024	45593	Punjab National Bank Through Its Authorized Officer Ajay Prakash Vs Vinayak Thankur	Sourav Bajaj(P),	9250062361	bajajlawfirm1@gmail.com	25.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/49/2025	45660	AXIS BANK LTD Vs GAURAV PRAKASH DUBEY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.01.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/59/2025	(1)45661	AXIS BANK LTD Vs ANJU DEVI	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	25.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/2/2025	45660	UNION BANK OF INDIA Vs MANISHA TANWAR PROP OF VISHWAKARMA MOTORS	JITENDRA GARG	9810197621	jitendragargadv@gmail.com	25.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3632/2024	(1)45647	AXIS BANK LIMITED Vs ANKUR BISHT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/121/2025	(1)45667	AXIS BANK LTD Vs ANSHUMAN SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/123/2025	(1)45667	AXIS BANK LTD Vs SHESH NATH SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/125/2025	(1)45667	AXIS BANK LTD Vs PRAKHAR RAI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/126/2025	(1)45667	AXIS BANK LTD Vs VIBANSHU MISHRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/58/2025	(1)45661	AXIS BANK LTD Vs RAVINDRA KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/230/2025	(1)45670	AXIS BANK LTD Vs SNEHLATA DEVI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/231/2025	(1)45670	AXIS BANK LTD Vs MAMTA SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/232/2025	(1)45670	AXIS BANK LTD Vs ADHIKARI BALAKRISHNA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/233/2025	(1)45670	AXIS BANK LTD Vs RANI DEVI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/234/2025	(1)45670	AXIS BANK LTD Vs JAI SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/235/2025	(1)45670	AXIS BANK LTD Vs PRAHALAD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/238/2025	(1)45670	AXIS BANK LTD Vs MINAKSHI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/241/2025	(1)45670	AXIS BANK LTD Vs AKASH GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3413/2024	(1)45638	AXIS BANK LIMITED Vs JUNED AHAMED	avinash kumar(P),	011-41513189, 011-45596482	avinash.adv@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3410/2024	(1)45638	AXIS BANK LIMITED Vs SONTYA DHEEMAN	avinash kumar(P),	011-41513189, 011-45596482	avinash.adv@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3411/2024	(1)45638	AXIS BANK LIMITED Vs VAIBHAV BHUSHAN	avinash kumar(P),	011-41513189, 011-45596482	avinash.adv@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3412/2024	(1)45638	AXIS BANK LIMITED Vs GOBIND	avinash kumar(P),	011-41513189, 011-45596482	avinash.adv@gmail.com	29.01.2025

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			29, New Court Block-II	Commercial	CS(COMM)-222/2023	19.04.2023	SUPARSHVA SWABS VS. TULIP HYGIENE & ORS.	D.K.G. BANSAL & S.K. BANSAL	9810132015, 9205339530	legal@unit.edworld.co.in	29.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/15/2025	45667	M/S JAIN IRRIGATION SYSTEMS LIMITED Vs AN M/S JAIN PIPES AND SPRINKLERS PVT LTD	SUDARSHAN BANSAL(P	9810132015	legal@unit.edworld.co.in	29.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/229/2025	45670	AXIS BANK LTD Vs AVISHKAR CHHETRI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/237/2025	45670	AXIS BANK LTD Vs NARENDER KUMAR SAXENA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/342/2025	45671	YES BANK LIMITED Vs VANSHIKA ROAD LINE INDIA PVT LTD	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	31.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/346/2025	45671	YES BANK LIMITED Vs VANSHIKA ROAD LINES INDIA PVT LTD	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	31.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/403/2025	45671	Axis Bank Ltd Vs RAJ KUMAR SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/404/2025	45671	KOTAK MAHINDRA PRIME LIMITED Vs SHWETA SHWETA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/409/2025	45671	Axis Bank Ltd Vs ROHIT GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/412/2025	45671	KOTAK MAHINDRA PRIME LIMITED Vs DEWANG CHAUHAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	31.01.2025

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31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial suit	EXECUTION (COMM.)/4/2025	03-01-2025	M/S EQUITAS SMALL FINANCE BANK LTD. Vs SHABANA BEGUM	9958737266	rishab@rrj-associate.com	--
				Commercial suit	EXECUTION (COMM.)/6/2025	03-01-2025	M/S PRATAP TECHNOCRATS LTD Vs TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	8390822993	ankur@ms-slachambers.in	--
				Commercial suit	EXECUTION (COMM.)/15/2025	03-01-2025	MR. RANBIR SINGH Vs. M/s Information TVK Pvt Ltd	9871441764	aktrivedilawoffices@gmail.com	--
				Commercial suit	EXECUTION (COMM.)/21/2025	03-01-2025	M/S MAGNUM DESTINATION MANAGEMENT PVT LTD Vs M/s DEGRANDE SPORTS PVT LTD	9650335116	agarwalandroy@gmail.com	--
				Execution Petition	EXECUTION (COMM.)/31/2025	03-01-2025	M/S KAY SONS (INDIA) PVT LTD. Vs. M/S SINGH CARDIOMAC INDIA PVT LTD	9711156516	adv.dpkchaohan@gmail.com	--
				Execution Petition	EXECUTION (COMM.)/44/2025	03-01-2025	STATE BANK OF INDIA Vs. SH BISWA TYUNG NDRA SINGH	8800784740	SUBHI1673@GMAIL.COM	--
				Commercial suit	EXECUTION (COMM.)/49/2025	03-01-2025	INTEC INFONET PVT LTD. Vs. SCS TECHMALHOT INDIA PVT. LTD.	9899218215	rahulmalhotra@gmail.com	--
				Commercial suit	EXECUTION (COMM.)/14/2025	10-01-2025	M/S AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD Vs M/S MEDUSA FASHION	8285230770	office@pkaggarwaladvocates.com	--
				Commercial suit	CS (COMM)/18/2025	13-01-2025	PAWAN KUMAR Vs M/S LA Arista Fashions	9810503835	skjaiswaladv@gmail.com	--
				Commercial suit	CS (COMM)/19/2025	13-01-2025	MR TUSHAR SUNEJA Vs SH. Sanjay Kumar Sadh	9810299918	advocarepartners@gmail.com	--

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				Commercial suit	CS (COMM)/33/2025	15-01-2025	ITYAZHPROINVEST LLC Vs FR SOLUTIONS PRIVATE LIMITED o31	9971882656	advmanish.singh@yahoo.com	-
				Commercial suit	CS (COMM)/34/2025	15-01-2025	State Bank of India Vs SHRI Rahul Nagle	8896932838	agnihotrisuchita@gmail.com	-
				Commercial suit	CS (COMM)/35/2025	15-01-2025	M/S HYPHEN SCS PRIVATE LIMITED Vs M/S XOTIK FRUJUS PRIVATE LIMITED	9810230791	contact@actuslegal.in	-
				Commercial suit	CS (COMM)/38/2025	16-01-2025	M/s BALAJI ENTERPRISES Vs M/S J.V. Enterprises AND ANR.	8860211682	info@gguptaassociates.in	-
				Commercial suit	CS (COMM)/39/2025	16-01-2025	M/S HIGH FIELD DISTILLERS AND BOTTLEERS PVT LTD Vs SUMIT CHAUHAN	8586047570	pritesht2092@gmail.com	-
				Commercial suit	CS (COMM)/44/2025	17-01-2025	MADHUSUDAN NAMBOODIRI Vs LIQVID ENGLISH EDGE PVT LTD	9810455042	ashishprasad@acaralaw.com	-
				Commercial suit	CS (COMM)/52/2025	18-01-2025	BOETTCHER INDIA PVT LTD Vs J.K. AGARWAL OFFSET GRAPHICSL PVT LTD	9818123572	advocatepankaj@rediffmail.com	-
				Commercial suit	CS (COMM)/54/2025	20-01-2025	M/S DALTON MINES AND MINERALS (P) LTD. Vs M/S POLYGON CHEMICALS PVT LTD.	7042198312	info@centurylawfirm.in	-
				Commercial suit	CS (COMM)/55/2025	20-01-2025	MR. AJIT, PROP OF M/S A.S. BUILDERS Vs DELHI DEVELOPMENT AUTHORITY	9810524966	amit.punjab@yahoo.com	-
				Commercial suit	CS (COMM)/56/2025	20-01-2025	M/S Ruby Contractor and Anr Vs M/S THREE HANDS INFRASTRUCTURE INDIA PVT LTD.	9953555255	advocaterajasmimondal@gmail.com	-

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS
				Commercial suit	OMP (COMM.)/9/2025	23-01-2025	M/S VISIONINDIA S.P. AYURVED PVT LTD. Vs SRIVASTA MR N.K. SHARMA PROP OF M/S SHIVALIK ENTERPRISES	9811405665	advocatesri-vastavasp@gmail.com	-
				Commercial suit	CS (COMM)/68/2025	23-01-2025	MR/ PRABHAT KUMAR SAURABH ARORA Vs WTC NOIDA DEVELOPMENT COMPANY PVT LTD	9311555667	saurabhdug-galandasso ciates@gmail.com	-
				Commercial suit	Misc DJ/122/2025	28-01-2025	JANTA ASSOCIATES SHANUL AND CO. LTD Vs CHAUHAN INTERNATIONAL PRINT O PAC LTD	9899661199	advocate.sh-anulchauhan@gmail.com	-
				Commercial suit	CS (COMM)/94/2025	31-01-2025	M/S GLOBE NOBLE MOHAN ENGINEERING PVT.LTD. Vs R.SHARMA KRISHNAMURTHY AND CO.	9811056774	MLSHARMA.MA@GMAIL.COM	-
				Commercial suit	CS (COMM)/96/2025	31-01-2025	PRAXIS CONSULTING KARANJO AND INFORMATION SINGH SERVICES PVT LTD Vs MAINEE CREDIWATCH INFORMATION ANALYTICS PVT LTD	9717413994	admin@ks-mchambers.com	-
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL							
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL							
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (COMM.)	3877/2024	22.11.2024	P K Aluinfra Pvt. Ltd Vs Punj Llyod Pvt Ltd	9891141626	famit.advocate@gmail.com	14.01.2025
				CS (COMM.)	721/2022	25.07.2022	JCO Gas Pipe Ltd Vs Manit Krupay Tradepipes Pvt Ltd	9811143754	manitmoorjani@gmail.com	15.01.2025
				CS (COMM.)	3879/2024	23.11.2024	Shiv Kumar Gandhi Vs Kay Pee Beverages	9968466963	normanishkumar@gmail.com	20.01.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (COMM.)	3934/2024	11.12.2024	State Bank of India vs Ashok Kumar	Ms. Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	14.01.2025
				CS (COMM.)	3943/2024	16.12.2024	M/S Netlab Solutions Vs M/S Svastika Infotech	Sh. Manoj Kumar	9810675719	advocatesindia@yahoo.co.in	17.01.2025
				CS (COMM.)	04/2025	03.01.2025	State Bank of India Vs Jaibeer Singh	Ms. Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	16.01.2025
				CS (COMM.)	3977/2024	24.12.2024	Amit Arora Proprietor Studio Auctus Vs MMR Infrastructure Pvt. Ltd.	Sh. Praveen Mahajan	9810620827	advocatemahajan27@gmail.com	17.01.2025
				CS (COMM.)	3903/2024	28.11.2024	State Bank of India Vs Mallikarjun Marthandappa Doddamani	Sh. Amit Kumar Singh	7011848842	singhamit071@gmail.com	22.01.2025
				CS (COMM.)	3940/2024	13.12.2024	Vijay Kumra Aggarwal Vs M/S VNS Pro Pack	Sh. Ajay Raj Sharma	9650684425	legalteam.prlc@gmail.com	17.01.2025
				CS (COMM.)	13/2025	10.01.2025	Lord Fincap Ltd. Vs Chandra Prakash Sharma	Sh. Shekhar Prakash Chauhan	8130267237	office@asharma.in	23.01.2025
				CS (COMM.)	17/2025	10.01.2025	One97Communication Vs Welcome Theatre Pvt Ltd.	Sh. Rohit Jain	9811074162	rohitjn2003@gmail.com	25.01.2025
				CS (COMM.)	37/2025	15.01.2025	M/S AKG Steel Ltd Vs Sh Pankaj Bagda	Sh. V K Goel & Sh. Ujjwal Jain	9818651449	vkgoel512@gmail.com	30.01.2025
				OMP (COMM.)	74/2024	08.10.2024	M/S Manomay Traders Vs Luminious Power Technology	Ashwani Kr Sharma	9312274877	ashwanilawyer74@gmail.com	25.01.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
				CS (COMM.)	2939/2024	01.08.2024	M/s Balaji Enterprises Vs M/S KVS Plast India Pvt. Ltd	Sh Utkarsh Gupta	8860211682	utkarshlegala196@gmail.com	29.01.2025
				CS (COMM.)	48/2025	17.01.2025	State Bank of India Vs Dilli Kumar S	Sh R K Sinha	9811255673	advocatesinha@rediffmail.com	25.01.2025
				CS (COMM.)	3927/2024	07.12.2024	Ankit Mittal Vs Raman Sharma	Sharad Chandra Jha	9555326391	scjhaji@gmail.com	30.01.2025
				CS (COMM.)	3689/2024	20.09.2024	RX Infotech Vs Kaushal Kishore Gupta	Maneesh Gumber	9911315304	ascentlawfirm@gmail.com	28.01.2025
				CS (COMM.)	3942/2024	16.12.2024	State Bank of India vs Saroj Singh	Ayan Tripathi	9811016162	sagarndsagar@live.com	29.01.2025
				CS (COMM.)	3903/2024	28.11.2024	State Bank of India Vs Mallik Arjun Marthandappa	Amit Kumar Singh	7011848842	singhamio071@gmail.com	14.02.2025
				CS (COMM.)	13/2025	10.01.2025	Lord Fincap Ltd. Vs Chandra Prakash Sharma	Shekhar Prakash Chauhan	8130267237	office@asharma.in	07.02.2025
				CS (COMM.)	73/2025	25.01.2025	Salora International Vs Shri Ram Furniture	Ajay Malvia	8588809667	ajaymalviya14law@yahoo.com	14.02.2025
				CS (COMM.)	3830/2024	06.11.2024	M/S Furnish ME Decor Vs M/S D Konzeptz	Mohd Irshad	8826785667	irshad.mohammed@gmail.com	11.02.2025
				CS (COMM.)	3879/2024	23.11.2024	Shiv Kumar Gandhi Vs Kay Pee Beverages	Manish Kumar	9968466963	normanishkumar@gmail.com	22.02.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								

SR. COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PLAINTIFF NAME VS DEFENDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	201, New Building KKD	CS(COMM)	128/2024	13.11.2024	SAKET SACHDEVA VS M/S DECORATORS PVT LTD.	DEVANSH AGGARWAL	9999856476	devansh.lalwayer@gmail.com	03.01.2025
			DO	CS(COMM)	89/2024	02.09.2024	SAKET SACHDEVA VS EXIM CONTRACTS PVT LTD.	DEVANSH AGGARWAL	9999856476	devansh.lalwayer@gmail.com	04.01.2025
			DO	CS(COMM)	86/2024	23.08.2024	SAKET SACHDEVA VS EXIM CONTRACTS PVT LTD.	DEVANSH AGGARWAL	9999856476	devansh.lalwayer@gmail.com	07.01.2025
			DO	CS(COMM)	115/2024	29.10.2024	SAKET SACHDEVA VS SAMYAGYA	DEVANSH AGGARWAL	9999856476	devansh.lalwayer@gmail.com	08.01.2025
			DO	CS(COMM)	113/2024	29.10.2024	Saket Sachdeva Vs Shalel Ahmad	DEVANSH AGGARWAL	9999856476	devansh.lalwayer@gmail.com	08.01.2025
			DO	CS(COMM)	114/2024	29.10.2024	Saket Sachdeva Vs Ms AVS Enterprises Pvt Ltd	DEVANSH AGGARWAL	9999856476	devansh.lalwayer@gmail.com	08.01.2025
			DO	CS(COMM)	105/2024	15.10.2024	EJAJUL SHAIKH PROPRIETOR M/S PACIFIC PRODUCTS AND SOLUTIONS Vs M/S SATYENDRA TRADERS THROUGH ITS PROPRIETOR NITIN PAREEK	ASHISH	8928589527	legalrights2001@gmail.com	09.01.2025
			DO	CS(COMM)	112/2024	29.10.2024	VINOD KUMAR, SOLE PROPRIETOR OF M/S ONLY I Vs M/S CAVANA CLOTHING PRIVATE LIMITED	ISHU KUMAR	9582366477	advocateraiputikr@gmail.com	16.01.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			DO	CS(COMM)	10/2025	10.01.2025	NAUSHAD MALIK VS BRIGHT WESTECH SOLUTION PVT LTD	ZAREEF AHMAD	9891158390	N/A	16.01.2025
			DO	CS(COMM)	9/2025	10.01.2025	NAUSHAD MALIK VS BRIGHT WESTECH SOLUTION PVT LTD	ZAREEF AHMAD	9891158390	N/A	16.01.2025
			DO	CS(COMM)	127/2024	13.11.2024	M/S GOURAV ENTERPRISES VS ASHIMA	RISHABH KAPOOR	9871226784	rishabhkapoor.adv@gmail.com	22.01.2025
			DO	CS(COMM)	13/2025	20.01.2024	Punjab National Bank Vs M/s Sanjay Trading Company	AJIT SINHA	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	30.01.2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	572/2024	11.11.2024	SUMITRA TEXTILES VS Kallol Kumar Dan	A R JAIN	8383953944	jain.adityaraj@yahoo.com	16.01.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	257/2024	29.04.2024	Veepee Fabric Pvt Ltd Vs Yogender Singh	Kaushik Chatterjee	9654713565	kkaushik11@gmail.com	13.01.2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM 586/2024	18-11-2024	GOEL COTTS PVT LTD Vs ORCHID ENT OUTFIT PVT LTD and ORS	Naresh Kumar	9716764498	advbhishekbbhardwaj17@gmail.com	04.01.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 323/2024	01-06-2024	Accuprobe Healthcare And Diagnostics Pvt Ltd Vs Apple Imaging	ARJUN KANOJIA	9990091005	advocatearjun63@gmail.com	04.01.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 422/2024	05-08-2024	Matrix Interiors and Consultants through its Proprietor Parul Jain Vs IITIAN Chacha i30 Private Limited	Aarzu Khattar	9999832429	aarzerkhattar@gmail.com	08.01.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 05/2025	04-01-2025	Canara Bank Vs JANMEJAY SINGH	ANUJ KUMAR AGARWAL	9999490798	advocateanujagarwal@yahoo.com	09.01.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 489/2024	07-09-2024	Punjab National Bank Vs M/s SGLS Apparels	Krishna Kr Sharma	9315165656	advjrugsba1411@gmail.com	13.01.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 624/2024	07-12-2024	HIMANSHU CHITKARA Vs PREETI KHURANA AND ORS	Hemant Gupta	9311 299331	legalteam.p1c@gmail.com	14.01.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 19/2025	09-01-2025	Dheraj Kumar Vs Rashid alam	Gaurav sharma	9811695953	vashistgourav.07@gmail.com	15.01.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 13/2025	07-01-2025	M/s Gupta Plastics Vs M/s Vasu Polymers India Pvt Ltd	Harjeet Narang	9891373754	harjeetnarang@rediffmail.com	24.01.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 598/2024	29-11-2024	REWANT RAM JATT Vs DEEPAK NOTNANI	CHAUDHARY DEVRAJ	8447277270	guru.8447277270@gmail.com	27.01.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 579/2024	11-11-2024	RAJESH MEHRA Vs ARSHAD	CHAUDHARY DEVRAJ	8447277270	guru.8447277270@gmail.com	27.01.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 519/2023	13-10-2023	CHAUDHARY DEVRAJ	Shaantanu Devansh	9650677902	sidhantdhingra@advocatesidhantdhingra.com	28.01.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 42/2025	18-01-2025	Levikas Enterprises Pvt Ltd Vs Neeru Gandhi	Ankit Kumar	9015505737	advaankitarya@gmail.com	30.01.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	500/2024	23-09-2024	M/S TRITON EQUIPMENT VS M/S SATNAM	SAURABH VERMA	9560649874	advsaaurabhv@gmail.com	02-12-2024
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	554/2024	21-12-2024	PUNJAB NATIONAL BANK VS MRS ANURADHA	AMRENDRA KUMAR GIRI	9818450014	amrendrakumar@gmail.com	09-12-2024

SR. COURT NO.		DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV	NORTH-WEST	NIL								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL								
48	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		NIL								
49	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL								
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL						214					

List of total no. of cases randomly allocated during the month of JANUARY-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	13
					OMP (I) Comm	12
					Misc. DJ	5
					Execution (Comm)	3
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	20
					OMP (I) (COMM)	10
					M/DJ	2
					EXECUTION	9
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS DJ	0
					CS (COMM)	13
					OMP (I) Comm	18
					OMP (COMM)	1
					Misc. DJ	1
					RBT	3
					Execution (Comm)	8
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	7
					MISC DJ	2
					EXECUTION (COMM)	3
					M-EX	1
					OMP (I) (COMM)	7
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	16

					MISC.	1
					EXECUTION	5
					OMP (I) (COMM)	12
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	789	CS(COMM)/OMP/EXECUTION /ARBT./MISC. DJ	20
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	10
					OMP(I) COMM + OMP(COMM)	9
					EXECUTION +MISC EX.	5
					CONTEMPT PETITION	1
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	9
					OMP (COMM)	1
					EXECUTION (COMM)	9
					MISC. DJ	1
					OMP (I) (COMM)	7
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	33
					TRANSFER RECEIVED	1
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	24
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	7
					OMP(I)COMM	11
					EXECUTION (COMM	8
					MISC DJ	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM) +COUNTER CLAIM	12

					OMP(I) COMM + OMP (COMM)	17
					EXECUTION	8
					MISC. DJ	2
TOTAL						277
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	13
					Omp	18
					Execution	0
					Misc DJ	2
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	19
					OMP COMM	10
					EXECUTION COMM	8
					MISC DJ	4
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	12
					OMP(I)/ARBITRATION/MISC COMM	13
					MISC DJ	1
					COUNTER CLAIM	0
					EXECUTION	6
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	13
					Execution (comm)	9
					OMP (COMM)	1
					OMP (I) (COMM)	11
					ARB. A (COMM)	2
					MISC. DJ	5

18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	19	
					EX (COMM)	10	
					OMP(I)(COMM)	19	
					MISC(DJ)	1	
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM) 12	12	
					OMP(I)(COMM) 18	18	
					EXECUTION (COMM) 9	9	
					MISC DJ/ CIV DJ 2	2	
TOTAL							237
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	23	
					CS(COMM) TRADE MARK	5	
					ARBITRATION U/S 9	5	
					ARBITRATRATION U/S 34	16	
					MISC. DJ/ COUNTER CLAIM	4	
					EXECUTION(COMM)	7	
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	19	
					EX(COMM)	11	
					OMP (COMM)	1	
					OMP (I) (COMM)	10	
					MISC. DJ	2	
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	19	
					SUIT FOR TRADEMARKS	3	
					EXECUTION PETITION	8	
					APPLICATION U/S 151 CPC	3	
					CONTEMPT PETITION	1	

					COUNTER CLAIM	1
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	1
TOTAL						139
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	12
					EX. COMM.	4
					OMP COMM.	2
					OMP (I) COMM.	246
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	10
					EX. COMM.	8
				503	OMP (I) COMM.	223
25			SH. SANDEEP YADAV	614	CS (COMM)	8
				614	EX. COMM.	2
					OMP COMM.	1
					OMP (I) COMM.	212
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	9
					EX. COMM.	6
					OMP COMM.	1
					OMP (I) COMM.	215
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	12
					EX. COMM.	4
					OMP COMM.	1
					OMP (I) COMM.	251
TOTAL						1227
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	16

29	Saket COURT		MS. NEELAM SINGH, DISSTRICK JUDGE	14	COMMERCIAL	39 + (10 RBT)
30	Saket COURT		SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	25
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	24
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	23
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	Nil	0
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-8EX-2,-MISS DJ -0 OMP (COMM-2, OMP -1R T 1 -0	13
TOTAL						150
36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	18
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	14
				101	OMP(COMM-73)	2
TOTAL						32
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	19
					OMP (I) (COMM)	7
					MISC. DJ	3
					EXECUTION PETITION	7
Total						36
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	24
					EXECUTION	5
					MISC.DJ CASE	5
					OMP(I)COMM	4
					RESTORED/RBT	1
40			MS. KIRAN BANSAL	56	CS(Comm)	21

				56	EX COMM	10
					MISC DJ	2
					MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	15
					EXECUTION	14
					MISC.DJ CASE	3
					OMP(I)COMM	0
					RESTORED/RBT	3
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	20
					OMP(COMM)	-
					OMP(I) COMM	14
					Ex	9
					Mis Case	2
Total						153
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	36
					OMP	81
					MISC DJ	3
					EX	10
44			SH.VINOD YADAV	759	CS(COMM)	50
					OMP	45
					MISC DJ	5
					EX	12
Total						242
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	65
					OMP(i)(COMM)	18
					OMP (COMM)	3

					EXECUTION	20
					Misc. Application DJ	6
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	59
					OMPi(COMM)& OMP (Comm)	2
					EXECUTION	24
					MISC DJ	3
Total						112
47	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	603	CS (COMM)	13
					OMP (COM)	1
					OMP (I) (COMM.)	1
					COUNTER CLAIM	1
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	12
					OMP (COM)	1
					OMP (I) (COMM.)	1
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	12
					OMP (COM)	1
50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	14
				509	OMP (I) (COMM.)	1
				509	COUNTER CLAIM	1
TOTAL						59
GRAND TOTAL						2605

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF JANUARY-2025

S.N.O.	SR COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF AFFIRMATION	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS COMM-411/2021	04.02.2021	SOM DUTTA VS. DUEVEDI NDMC	10.01.2025	27.01.2025	27.01.2025	13.02.2025	17.02.2025	17.02.2025	-----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS COMM-763/2024	15.07.2024	DHARAMEN M. SHAH VS. INNOVATIVE TEXTILES LTD.	---	23.01.2025	23.01.2025	13.02.2025	24.02.2025	24.02.2025	----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS COMM-367/2021	29.01.2021	SUDHIR AGGARWAL VS. SHIVA INTERNATIONAL	14.01.2025	27.01.2025	27.01.2025	03.02.2025	15.02.2025	15.02.2025	-----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS COMM-947/2024	02.09.2024	SANDEEP GUPTA MUNICIPAL CORPORATION OF DELHI	17.12.2024	14.01.2025	14.01.2025	14.01.2025	14.01.2025	14.01.2025	-----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS COMM-2589/2022	29.11.2022	PANASONIC LIFE SOLUTION INDIA PVT. LTD. VS. AMIT GUMBER	---	11.02.2025	12.02.2025	17.02.2025	03.03.2025	03.03.2025	----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS COMM-1471/2022	03.06.2022	SURAJ PRAKASH VS. MUNICIPAL CORPORATION OF DELHI	---	21.01.2025	03.02.2025	03.02.2025	18.02.2025	18.02.2025	----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS COMM-764/2023	08.05.2023	JAIN BEARING & MILL STORE VS. NEELKANTH & CO.	-----	12.02.2025	05.03.2025	05.03.2025	19.03.2025	19.03.2025	----
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL											
3	SH. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS.COMM-789/2024	22.07.2024	ABID ALI VS. M/S COOL HOME INDIA & ORS	13.01.2025	03.02.2025	10.02.2025	24.02.2025	10.03.2025	10.03.2025	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS.COMM-969/2024	06.09.2024	M/S A. B. PAL ELECTRICALS PVT. LTD. VS. SUHAIL AKHTAR, PROP. M/S AMAN ASSOCIATES	15.01.2025	13.02.2025	21.02.2025	24.02.2025	03.03.2025	03.03.2025	
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	TRADE MARK	CS (COMM)-1080/2024	30.09.2024	M/S ADOR WEDING LTD VS. BANAL WELD PVT. LTD.	08.01.2025	PE-30.01.2025 AND 01.02.2025 DE-12.02.2025 AND 14.02.2025	BEFORE PE-30.01.2025	BEFORE DE-12.02.2025	BEFORE 24.02.2025	24.02.2025	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-590/2024	13.05.2024	LOKESH KUMAR MANOJ KUMAR GUPTA	14.01.2025	PE-14.02.2025 AND 17.02.2025 DE-18.02.2025	BEFORE PE-14.02.2025	BEFORE DE-25.02.2025	BEFORE 07.03.2025	07.03.2025	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1264/2023	23.09.2023	SINTEX BAPLI VS. DEEPAK KUMAR	15.01.2025	PE-10.02.2025 AND 11.02.2025 DE-14.02.2025	BEFORE PE-10.02.2025	BEFORE DE-14.02.2025	BEFORE 11.03.2025	11.03.2025	

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM) 1000/2024	11.09.2024	M/S JN GUPTA & CO. VS MANGLA HOISTS PVT. LTD.	18.01.2025	PE-12.02.2025 AND 13.02.2025 DE-04.03.2025 AND 05.03.2025	BEFORE PE-12.02.2025	BEFORE DE-04.03.2025	BEFORE-24.03.2025	24.03.2025	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM) 554/2024	03.05.2024	LAXMI PUBLICATIONS PVT. LTD. SHILPI GARG	20.01.2025	PE-07.03.2025 AND 10.03.2025 DE-21.03.2025 AND 21.03.2025	BEFORE PE-07.03.2025	BEFORE DE-21.03.2025	BEFORE-04.04.2025	04.04.2025	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-173/2024	30.01.2024	STATE BANK OF INDIA VS SHASHI SETHI	21.01.2025	PE-25.02.2025 NAD 27.02.2025 DE-10.03.2025 AND 10.03.2025	BEFORE PE-25.02.2025	BEFORE DE-10.03.2025	BEFORE-25.03.2025	25.03.2025	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-703/2024	06.06.2024	RAJNEESH VERMA VS SACHIN SHARMA	27.01.2025	PE-19.02.2025, 20.02.2025 AND 21.02.2025 DE-19.03.2025 AND 19.03.2025	BEFORE PE-19.02.2025	BEFORE DE-19.03.2025	BEFORE-02.04.2025	02.04.2025	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/691/2022		M/S MOHAN ELASTIC PVT LTD V/S SMT SUNITA GUPTA AND OTHERS	28.01.2025	PE-28.02.2025, 17.03.2025 AND 18.03.2025	BEFORE PE-28.02.2025	BEFORE DE-18.03.2025	BEFORE-05.04.2025	05.04.2025	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)1817/2019	08.04.2023	M/S KEWAL BROTHERS V/S BASHKIN SHARMA		PE-03.03.2025 TO 05.03.2025 DE-25.03.2025 AND 26.03.2025	BEFORE PE-05.03.2025	BEFORE DE-25.03.2025 AND 26.03.2025	BEFORE-08.04.2025	08.04.2025	
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL											
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	1296/2024	26.11.2024	SONU BHATTIA VS. MCD	21.01.2025		03.02.2025	17.02.2025	25.02.2025	25.02.2025	NA
			410	CS (COMM)	1297/2024	26.11.2024	SONU BHATTIA VS. MCD	21.01.2025		03.02.2025	17.02.2025	25.02.2025	25.02.2025	NA
			410	CS (COMM)	1274/2023	27.09.2023	CANARA BANK VS. SUSHIL	08.01.2025		06.03.2025	19.03.2025	27.03.2025	27.03.2025	NA
			410	CS (COMM)	2037/2022	25.08.2022	SURYA ROSHNI LTD. VS. M/S KRISHNA POWER SYSTEMS	15.01.2025	PE-19.03.2025 DE-02.04.2025	19.03.2025	02.04.2025	17.04.2025	17.04.2025	NA
			410	CS (COMM)	1366/2023	17.10.2023	D.S. PROMOTERS AND DEVELOPERS PVT. LTD. VS. GOVERDHAN VERMA	20.01.2025		05.03.2025	26.03.2025	03.04.2025	03.04.2025	NA
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	1080/2023	22.07.2023	M/S DINESH SANITARY STORE VS M/S BP CONTRACTS PVT. LTD.	28.10.2024	19.02.2025	19.02.2025	19.02.2025	17.03.2025	20.03.2025	03.03.2025 & 07.03.2025 (DE)
			302	CS (COMM)	212/2024	07.02.2024	MEENU JAIN VS SACHIN KUMAR	07.01.2025	06.02.2025	06.02.2025	06.02.2025	27.02.2025	06.03.2025	18.02.2025 (DE)

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)	CS/COMM./895/2024	17-08-2024	KLJ Polymers And Chemicals Limited Vs Shreyansh Healthcare Private Limited	07.01.2025	Plaintiff evidence	07.02.2025	WITHIN 10 DAYS	WITHIN 10 DAYS	on request after conclusion of evidence	on request after the conclusion of evidence
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)	CS/COMM./604/2024	15-05-2024	The Indian Express Private Limited Vs Signet Media Service Pvt Ltd	08.01.2025	Plaintiff evidence	27.01.2025 to 07.02.2025	WITHIN WEEKS	WITHIN WEEKS		
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)	CS/COMM./1484/2023	06-11-2023	SANDISK LLC Vs ASHOK KUMAR AND SONS	09.01.2025	Schedule be prepared on next date of hearing		WITHIN TWO WEEKS	WITHIN TWO WEEKS		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/932/2024	30-08-2024	PAPPU SETH Vs MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER	---	---	---	---	---	---	---
			307	Civil	CS (COMM)/445/2024	08-04-2024	M/s BANARASI SILK Vs M/s SACHDEVA SONS SACHDEVA AND SONS	---	---	---	---	---	---	---
			307	Civil	CS (COMM)/138/2024	22-01-2024	Kiran Shoes Manufacturers Pvt Ltd Vs FOGGLITE INDUSTRIES	---	---	---	---	---	---	---
			307	Civil	CS (COMM)/259/2024	17-02-2024	Harbhajan Singh Malhotra Vs Harender Kumar Chauhan	---	---	---	---	---	---	---
			307	Civil	CS (COMM)/921/2024	27-08-2024	VINAY GOYAL Vs M/s JINDAL TRADERS	---	---	---	---	---	---	---
			307	Civil	CS (COMM)/646/2024	28-05-2024	Hero InvestCorp Private Limited and Anr. Vs Mr. Daulat	---	---	---	---	---	---	---
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/282	22-02-2024	Hero InvestCorp Private Limited and anr. Vs Satish Rajpurohit	07.01.2025	-	-	LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from		
			310	CS (COMM)	CS (COMM)/968	05-09-2024	PUNJAB NATIONAL BANK Vs JATTEX HANDLOOM THROUGH PROPRIETOR SAAJAY	07.01.2025	PE-27.01.2025	-	-	-	-	-
			310	CS (COMM)	CS (COMM)/115	21-10-2024	DARSHAN LAL AND SONS PVT LTD. Vs BHAGWATI SAREES AND ANR.	07.01.2025	PE-30.01.2025	-	-	-	-	-
			310	CS (COMM)	CS (COMM)/104	20-09-2024	Sri Aishwarya Food Industries Private Limited Vs Aishwarya Agriprocessors Private Limited	07.01.2025	-	-	LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from		

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING								
		310	CS (COMM)	CS (COMM)/121	29-10-2024	ANKUR GAMBHIR SYSCOM POWER SOLUTIONS PRIVATE LTD.	09.01.2025	PE-21.01.2025	-	As per order, parties to file list of witnesses, if any, within 15 days from					
		310	CS (COMM)	CS (COMM)/144	30-10-2023	VIVA BOOKS PRIVATE LTD Vs FUTURE AND ORS	10.01.2025	-	LC appointed for evidence recording	-					
		310	CS (COMM)	CS (COMM)/996	10-09-2024	M/s ANU RATAN TEXTILES PVT. LTD Vs M/s SAI DESIGN INTERNATIONAL	10.01.2025	-	LC appointed for evidence recording	-					
		310	CS (COMM)	CS (COMM)/386	19-03-2024	Din Dayal Vs Shakti Trading Co	10.01.2025	-	LC appointed for evidence recording	-					
		310	CS (COMM)	CS (COMM)/917	24-08-2024	VARUN TEXTILES M/S SHUBHANGI SAREE COLLECTION	13.01.2025	-	As per order, parties to file list of witnesses, if any, within 15 days from						
		310	CS (COMM)	CS (COMM)/532	27-03-2023	MR. RAMESH CHANDER BAGGA Vs M/S GREENLITE POLYMERS LLP	16.01.2025	-	LC appointed for evidence recording	-					
		310	CS (COMM)	CS (COMM)/997	10-09-2024	GREENLAND FINANCE AND LEASING PVT. LTD Vs MAMTA BHARDWAJ AND ORS.	20.01.2025	-	LC appointed for evidence recording	-					
		310	CS (COMM)	CS (COMM)/999	10-09-2024	GREENLAND FINANCE AND LEASING PVT. LTD Vs GAURAV BHARDWAJ	16.01.2025	-	LC appointed for evidence recording	-					
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL												
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL												
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	cs	CS(comm)/693/23	19-09-2023	Mohan Meakin Limited Vs. Jain Departmental Store Partnership Firm and Anr	17-01-2025	Nil	Nil	nil	nil	nil	nil	nil	nil
			CS	cs(comm)/808/2022	07-10-2022	Bank of Baroda Vs. Mr. Shiv Shankar Prasad Prop. M/s Sonphy Saree Centre	20-01-2025	Nil	Nil	nil	nil	nil	nil	nil	nil
			CS	CS(comm)/785/23	20-10-2023	Rajeev Dave Vs Yashabh Kumar Prop. Of M/s Sai Apparels	30-01-2025	Nil	Nil	nil	nil	nil	nil	nil	nil
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	CS COMM	515/2024	01-07-2024	M/s Shivani Leather Industries Vs. Jitender Mishra	13-12-2024	15-02-2025	15-02-2025	15-02-2025	--	--	--	--	--

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL											
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM.)	14/2024	05.01.2024	BANK OF INDIA VS. MR. GHANSHYAM RAI	09.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 13.05.2025
				CS(COMM.)	199/2021	16.06.2021	M/S ALGOJ ENTERPRISES PRIVATE LIMITED VS. RACHIT SETH	23.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 17.04.2025
				CS(COMM.)	708/2023	22.12.2023	M/S JAGANATH INDUSTRIES THROUGH ITS ARTNER MR. SAURABH ANAND Vs M/S SWAMI INDUSTRIES	27.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 20.05.2025
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	435 / 2023	01.08.2023	SWAMI INDUSTRIES Vs INDUSIND BANK LTD.	03.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 03.04.2025
				CS (COMM.)	559/2024	18.07.2024	Raj Kumar Gulati And Others Vs M/s Merit Exports Pvt Ltd	08.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 17.04.2025
				CS (COMM.)	260/2023	01.05.2023	SPECTRUM SAFETY SOLUTIONS PVT. LTD. Vs ARTEMIS ELECTRICAL LTD.	08.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 22.04.2025
				CS (COMM.)	540/2023	11.10.2023	SUNNY EXPORTS PVT LTD PROPRIETOR OF NUTECH PACKAGINGS Vs VAIBHAV SINGH	10.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 21.02.2025
				CS (COMM.)	361/2024	24.04.2024	Amber Tour Pvt Ltd Vs United India Insurance Co Ltd	13.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 01.05.2025
				CS (COMM.)	456/2022	26.05.2022	LAKSHYA INDIA GROUP Vs EDIT ONE INTERNATIONAL	15.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 28.04.2025
				CS (COMM.)	623/2023	07.11.2023	VIKRAM BANSAL AND ANR. Vs KALPANA SINGH	17.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 19.05.2025

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SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/226/2024	08.05.2024	CASA2 STAYS PRIVATE LIMITED VS BINEET TRIPATHI	05.02.2025 - 10.02.2025					27.02.2025 AND 20.02.2025 FOR D.E.	
			29, New Court Block-II	Commercial	CS (COMM)/355/2023	07.06.2023	IFFCO-MC CROP SCIENCE PRIVATE LIMITED VS IFFDC KBSK PIRGAIN KUTUBGANJ	13.01.2025 - 22.02.2025						
			29, New Court Block-II	Commercial	CS (COMM)/365/2024	01.08.2024	VINOD GUPTA VS M/S NIRAA HOSPITALITY LLP & ORS.	29.01.2025 - 25.02.2025						
			29, New Court Block-II	Commercial	CS (COMM)/356/2023	07.06.2023	PRUSTEL LIVING PVT. LTD. VS PRAMOD GUPTA & ANR.	31.01.2025 - 17.02.2025						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/383/2023	13/01/2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15/01/2024 -	09/10/2024				25/02/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/84/2019	27/11/2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19/02/2024 -	24/04/2024				07/03/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/650/2022	24/11/2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024 -	26/04/2024				06/03/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04/01/2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22/02/2024 -	30/04/2024				12/02/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/654/2022	19/11/2022	STATE BANK OF INDIA VS RAJ KUMAR	28/02/2024 -					04/04/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26/08/2023	IV COMMUNICATION VS JAKSON LTD.	30/05/2024 -					19/02/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08/06/2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10/07/2024 -					07/03/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/234/2020	04/09/2024	M/S PUNAM PRIYADARSHINI VS AMMAN ULLAH	03/07/2024 -	28/10/2024				07/02/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27/09/2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25/09/2024 -	26/11/2024				10/03/2025	
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK	CS (COMM)	387/2024	20.05.2024	LALLAN PRASAD GUPTA Vs M/s FLYFLOT CHITS PVT. LTD. AND ORS.	16-01-2025 - 03-02-2025	03-02-2025	19-02-2025	19-02-2025	14-02-2025		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING					
29	MS. NEELAM SINGH DISTRICT JUDGE	SOUTH-EAST	NIL											
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL											
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	971/2021	08.12.21	SH. HARVINDER SINGH Vs. MAN MOHAN SINGH	25.09.2024	18.10.2024	29.11.24	16.11.24	--	--	PE-12,13,19 FEB, 2025, DE-27,28 FEB, 2025, F.A.-02.04.25
				COMMERCIAL SUIT	CS COMM/449/223	45054	ADBUFFS MEDIA PROVIATE LIMITED Vs. BERKOWITS HAIR AND SKIN CLINIC	08/1024	23.10.24	--	--	--	--	PE:-07.01.25 DE:-13.01.25 AND ARG.:-24.02.25 F.
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL											
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
34	MS. NIRJA BHATIA DJ(DIGITAL)-07, EAST DISTRICT, SOUTH	SOUTH-EAST	NIL											
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
36	SH. PITAMBER DUTT DISTRICT JUDGE (COMMERCIAL COURT)	EAST	RECOVER Y	311/2024	15-10-2024	LEELARAM VS. MS. SIKKA PROMOTERS PVT.LTD.	14-01-2025	-	-	-	-	-	P.E-15-02-2025 D.E.-22-02-2025, FINAL ARGUMENT-01-03-2025	
			RECOVER Y	371/2023	12-10-2023	CATURA TECH AUTOMATION PVT.LTD. VS. KIRAN MODI	16-01-2025	-	-	-	-	-	P.E-06-02-2025 D.E.-21-02-2025 FINAL ARGUMENT-28-02-2025	
			RECOVER Y	236/2024	21-08-2024	RUMA BERA VS. HERO ELECTRIC VEHICLE PVT.LTD.	16-01-2025	-	-	-	-	-	P.E-03-02-2025 D.E.-03-02-2025 FINAL ARGUMENT-27-02-2025	
			RECOVER Y	258/2023	26-07-2023	PUNJAB NATIONAL BANK VS. M/S STRIKE COLLECTION	24-01-2025						P.E-14-02-2025 D.E.-28-02-2025 FINAL ARGUMENT-06-03-2025	
			RECOVER Y	201/2024	09-07-2024	PAWAN SINGHAL VS. GIR MOVERS	29-01-2025						P.E-19-02-2025 D.E.-22-02-2025 FINAL ARGUMENT-01-03-2025	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRAT	OPPETITIONER VS	DATE OF CASE MANAGEMENT HEARING						
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL											
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201	1	CS (COMMERCIAL)/CIVIL	96/2024	CENTRAL BANK OF INDIA VS. MADAN	04.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 24-02-2025	29-01-2025 – P.E. 15-02-2025 – D.E. 24-02-2025 – FINAL ARGUMENTS
				2	CS (COMMERCIAL)/CIVIL	117/2024	RAMESH YADAV AWDHESH KUMAR SHARMA	07.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 28-02-2025	27.01.2025 – P.E. 17-02.2025 – D.E. 28.02.2025 – FINAL ARGUMENTS
				3	CS (COMMERCIAL)/CIVIL	11/2020	SAKET SACHDEVA VS ANIL PANDIT	13.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 12.02.2025	30.01.2025 – D.E. 12.02.2025 – FINAL ARGUMENTS
				4	CS (COMMERCIAL)/CIVIL	73/2024	ABDUL LATIF VS. MR WASIM SHAH	16.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 12.03.2025	12.02.2025 – P.E. 28.02.2025 – D.E. 12.03.2025 – FINAL ARGUMENTS
				5	CS (COMMERCIAL)/CIVIL	133/2024	LAHEEK KHAN VS KASIM	17.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 10.03.2025	06.02.2025 – P.E. 24.02.2025 – D.E. 10.03.2025 – FINAL ARGUMENTS
				6	CS (COMMERCIAL)/CIVIL	71/2024	SH AMIR MOHD VS DIWAN SINGH YADAV	22.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 01.03.2025	15.02.2025 – P.E. 22.02.2025 – D.E. 01.03.2025 – FINAL ARGUMENTS
				7	CS (COMMERCIAL)/CIVIL	56/2024	UNION BANK OF INDIA VS ARCHANA JHA	24.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 13.02.2025	07.02.2025 – D.E. 13.02.2025 – FINAL ARGUMENTS
				8	CS (COMMERCIAL)/CIVIL	18/2024	RAJINDER SACHDEVA VS BALAJI FREIGHT CARRIER	25.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 28.03.2025	25.02.2025 – P.E. 27.02.2025 – D.E. 28.03.2025 – FINAL ARGUMENTS
39	SH. BRIJESH KUMAR GARG	SHAHDARA	301, New Court Building	CS(COMMER CIAL)	CS(COMM) 456/24	31-08-2024	M/S AYUSHI DENIM LLP VS M/S KARAN GARMENTS	22.01.2025	Not Filed	Not Filed	Not Filed	NO	NO	10 th and 11 th February, 2025 17 th and 19 th February, 2025 final arguments
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 482/24	12-09-2024	PRAVEEN KUMAR ANAND SHARMA	29.01.2025	Not Filed	Not Filed	Not Filed	NO	NO	21.202.2025 AND 22.02.2025 PE AND 24.02.2025 AND 25.02.2025 DE
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 711/2022	09.12.2022	M/S S.K. TECHNOLOGIES V/S AKHIL JAIN	07.01.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/03.02.2025

SR	COURT	DISTRICT	COURT ROOM NO	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			ROOM NO 208	COMMERCIAL	CS COMM 322/2024	01.06.2024	SANJEEV JAIN V/S TUSHAR	15.01.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04.03.2025
			ROOM NO 208	COMMERCIAL	CS COMM 401/2023	28.02.2023	M/S KAMAL TRADING CO. V/S M/S YADAV WHOLESALE	21.01.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/01.03.2025
			ROOM NO 208	COMMERCIAL	CS COMM 56/2023	04.02.2023	MS SADA SHIV ENTERPRISES V/S MOUNTAIN STEEL PVT LTD	24.01.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/05.03.2025
			ROOM NO 208	COMMERCIAL	CS COMM 633/2023	19.12.2023	S B SALES CORPORATION V/S SATISH KUMAR MITTAL	28.01.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/05.03.2025
			ROOM NO 208	COMMERCIAL	CS COMM 629/2022	14.11.2022	DINESH KUMAR JAIN V/S SANTOSH GOEL	29.01.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04.03.2025
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM) 473/2024	07-09-2024	M/S RUP TALENT SOLUTIONS PVT LTD VS KFN ENTERPRISES	16/01/2025	Not Filed	29/11/2024	Not Filed	NO	NO	10-09-2024, 21-10-2024, 25-11-2024, 04-12-2024, 16-08-2024, 07-10-2024, 21-10-2024, 04-11-2024, 06-12-2024, 08-01-2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 435/2024	14/08/2024	M/S CAPITAL PLASTICE HOUSE VS HINDUSTAN INDUSTRIES PROP NARESH KUMAR	22/01/2025	Not Filed	NO	Not Filed	NO	NO	28-08-2024, 07-10-2024, 21-10-2024, 04-11-2024, 06-12-2024, 08-01-2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 520/2024	04-10-2024	PNB KAMAKSHI MAHAJAN	23/01/2025	Not Filed	NO	Not Filed	NO	NO	14-11-2024, 23-01-2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 473/2024	25/11/2024	BHUSHAN JAIN RUPINDER KAUR	28-01-2025	Not Filed	NO	Not Filed	NO	NO	17-12-2024, 22-01-2025, 28-01-2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 358/2024	02/07/2024	PREET BROTHERS LTD VS SHEHBAZ MALIK	30/01/2025	Not Filed	20/01/2025	Not Filed	NO	NO	03-07-2024, 15-07-2024, 27-07-2024, 13-09-2024, 18-10-2024, 08-01-2025
42	SH. PAWAN KUMAR MATTOO DJ (COMM-04)	SHAHDARA			CS(COMM)/403/2024	GAGANDEEP SAPRA VS ALI HASAN	09-01-2025	24-01-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 22-02-2025	
					CS(COMM)/552/2024	PUNJAB NATIONAL BANK VS SURENDER KUMAR BARDIA	22/01/2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 07-03-2025	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/190/2023	06-01-2025	ASSOCIATED REFRACTORIES AND MINERALS VS SANMATI EXIM PVT. LTD.							10-03-2025
					CS (COMM)/76/2021	08-01-2025	SPECTRUM CONCRETE PVT. LTD. VS J B DESIGN CONSULTANT							26-03-2025

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING					
				CS (COMM)/217/2019	09-01-2025	M/S NAV BHARAT ENT. VS M/S R.C. PAPER MACHINE AND ORS.						29-01-2025
				CS (COMM.)/808/2022	15-01-2025	M/S SINGLA POLYMERS VS M/S SHREE POLY PLAST						17-04-2025
				CS (COMM)/104/2020	16-01-2025	ASHOK KUMAR SHARMA VS PEB INDUSTRIES						05-05-2025
				CS (COMM)/420/2022	16-01-2025	SUNCARE FORMULATION P LTD VS ARCHEM DRUGS PVT. LTD AND ORS.						06-05-2025
				CS (COMM)/609/2021	18-01-2025	OSWAL CABLE PRODUCT P LTD. VS RISHABH JAIN						09-04-2025
				CS (COMM.)/455/2022	20-01-2025	RAJDHANI FURNISHING P LTD. VS UKKEN VERGESH JOSH						07-05-2025
				CS (COMM)/878/2022	21-01-2025	CANARA BANK VS M/S ROS BRIGHT HOUSIERY						03-06-2025
				CS (COMM)/558/023	21-01-2025	PELIKAN INDUSTRIES VS SHRI BALAJI PLASTIC						07-07-2025
				CS (COMM.)/207/2021	22-01-2025	PRITAM KUMAR MITTAL AND ORS. VS SAURABH TANWAR AND ANR.						26-05-2025
				CS (COMM.)/129/2022	24-01-2025	M/S PANNU CAR RENTAL P LTD. VS THE NEW INDIA ASSURANCE CO. LTD.						28-04-2025
				CS (COMM.)/121/2022	24-01-2025	M/S PANNU CAR RENTAL P LTD. VS THE NEW INDIA ASSURANCE CO. LTD						28-04-2025
				CS (COMM.)/122/2022	24-01-2025	M/S PANNU CAR RENTAL P LTD. VS THE NEW INDIA ASSURANCE CO. LTD						28-04-2025
				CS (COMM.)/402/2022	28-01-2025	TOMAR CONSTRUCTION COMPANY VS KINGSTON ROYAL CORP.						20-05-2025
				CS (COMM.)/107/2019	29-01-2025	M/S R.S. POLYMERS VS M/S NEW PUNJAB AGRO CO. AND ORS.						03-04-2025

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
					CS (COMM.)/385/2021	29-01-2025	S R RISING PVT LTD VS APEX BUILDTECH PVT. LTD.							05-08-2025
					CS (COMM.)/30/2020	30-01-2025	M/S RAJDHANI FLOUR MILLS VS RAKESH KUMAR							26-05-2025
					CS (COMM.)/663/2022	30-01-2025	EMGREEN IMPEX LTD VS DHURI PLASTIC P LTD.							30-04-2025
44	SH.VINOD YADAV		316	Civil	CS/Comm./568/24	18.09.24	Vijay Kumar Gupta Vs. Laxmi Chand Ahuja							08.01.25
					CS/Comm./925/23	23.12.23	M/s Naman Enterprises Vs. M/s Subtlestar Industries Pvt. Ltd.							15.01.25
					CS/Comm./21/24	15.04.24	Rakesh Seth Vs. Nirsu Sah Dwarka Parsad Jewellers							16.01.25
					CS/Comm./882/23	08.12.2023	Rattan Lal Aggarwal Vs. M/s Battla Motels Pvt. Ltd.							25.01.25
					CS/Comm./729/23	26.09.23	Ram Shankar Pandey Vs. Shiv Kumar Bansal							29.01.25
					CS/Comm./383/24	07.06.24	Macha Consumer Products Pvt. Ltd. Vs. Chai Sutta Bar Trading Pvt. Ltd.							30.01.25
45	SH. AMIT KUMAR, DISTRICT JUDGE, COURT	NORTH	NIL											
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL											
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM. 21/2024	11.01.2024	M/S PRIYANSHI VS M/S SHIFA FASHION	08.01.2025	15.01.2025	22.01.2025	22.01.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 492/2024	01.10.2024	PUNJAB NATIONAL BANK VS M/S JKG SPICES	08.01.2025	15.01.2025	23.01.2025	23.01.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 18/2024	11.01.2024	PRIYANSHU KUMAR PRIYADARSHI VS RAJ KUMAR	18.01.2025	25.01.2025	07.02.2025	07.02.2025	NIL	NIL	NIL

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			603	Commercial suit	CS COMM 486/2024	28.09.2024	M/S NAND RAM AVTAR VS AMIT KUMAR	20.01.2025	27.01.2025	10.02.2025	10.02.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 450/2024	07.09.2024	UNION BANK OF INDIA VS SHAMBHU SABRAN	20.01.2025	20.01.2025	20.01.2025	20.01.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 522/2024	18.10.2024	BANK OF INDIA VS M/S ATSUM	21.01.2025	28.01.2025	04.02.2025	04.02.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 284/2024	29.05.2024	INDIAN BANK VS CHANDAN KUMAR PANDEY	22.01.2025	29.01.2025	05.02.2025	05.02.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 426/2024	04.09.2024	UNION BANK OF INDIA VS RAJPAL KARHANA	22.01.2025	29.01.2025	29.01.2025	29.01.2025	NIL	NIL	NIL
			603	Commercial suit	EX. COMM 68/2024	24.04.2024	RAJINDER KUMAR RAM GOPAL	22.01.2025	22.01.2025	22.01.2025	22.01.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 605/2024	02.12.2024	UNION BANK OF INDIA VS M/S TARA ENTERPRISES	23.01.2025	30.01.2025	06.02.2025	06.02.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 491/2024	30.09.2024	PUNJAB NATIONAL BANK VS M/S SEEMAS KITCHEN	23.01.2025	30.01.2025	06.02.2025	06.02.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 528/2024	21.10.2024	ADDIDAS AG VS LALIT KUMAR	24.01.2025	31.01.2025	07.02.2025	07.02.2025	NIL	NIL	NIL
48	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial suit	CS (COMM)/474/ 24	24-09-2024	State Bank of India Vs Santosh	45664	28.01.2025	28.01.2025	28.01.2025	45706	45706	45699
			613	Commercial suit	CS (COMM)/362/24	12-07-2024	Ravi And Ravi Communication Vs M/s Nextra Communication	45665	22.01.2025	22.01.2025	22.01.2025	12.02.2025	12.02.2025	05.02.2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM) 416/2024	24.08.2024	INDIAN BANK VS. M/S GOYAL GENERAL STORE	08.01.2025	PE-27.01.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 334/2024	04.07.2024	PUNJAB NATIONAL BANK VS. RAJAT KUMA	10.01.2025	PE-20.01.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 180/2024	30.03.2024	UNION BANK OF INDIA VS MOOL CHAND PALIWAL	10.01.2025	PE-14.02.2025 & DE-21.02.2025	NIL	NIL	NIL	NIL	NIL

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
		614	Commercial Suit	CS(COMM) 114/2025	04.03.2023	M/S PRAKASH PIPES LTD VS M/S CAPRICIOUS FOODSPRODUCTS PVT LTD	14.01.2025	PE-27.01.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 551/2024	06.11.2024	SBI VS BHARTI	15.01.2025	PE-27.01.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 133/2024	29.02.2024	SALVATION OUTSOURCING SOLUTION PVT LTD VS. LARK INTERNATIONAL	16.01.2025	PE-06.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 564/2024	08.01.2024	STATE BANK OF INDIA VS. VIJAY	18.01.2025	PE-01.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 313/2024	01.07.2024	ARISTO HEALTH CARE VS. TEJAS JEEVAN HEALTH CARE PVT LTD	18.01.2025	PE-18.02.2025 & DE-25.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 214/2023	29.04.2023	PRAMOD PATHAK VS SHILPI VERMA/DEEPIKA VERMA	20.01.2025	PE-19.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 566/2024	11.11.2024	CANARA BANK VS. MOHAMED JAMIL	21.01.2025	PE-04.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 514/2024	15.10.2024	STATE BANK OF INDIA VS. MR. NITIN ARYA	22.01.2025	PE-12.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 208/2024	15.04.2024	ICICI BANK LIMITED VS. MUKESH	22.01.2025	PE-12.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 352/2024	09.07.2024	STATE BANK OF INDIA VS. MUNISH ARORA PROP OF TANISHKA ELECTRONICS	22.01.2025	PE-11.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 77/2021	01.03.2021	M/S SECRETS OF INDIA TOURS PVT LTD TH. DIRECTOR KHAVER ALI KHAN VS. SUPRIYANESH	23.01.2025	PE-12.02.2025 & DE-18.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 55/2024	24.01.2024	SUPRAJIT ENGINEERING LIMITED VS. KARAN SEHGAL	24.01.2025	PE-20.02.2025 DE-03.03.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 369/2024	19.07.2024	AMIT JOON VS. KARPAGAM ACEDEMY OF HIGHER EDUCATIO	25.01.2025	PE-10.02.2025 & DE-15.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 104/2024	24.02.2024	ABS SERVICES VS. SHANTI MOHAN EDUCATIONAL TRUST	31.01.2025	PE-04.03.2025 & DE-19.03.2025	NIL	NIL	NIL	NIL	NIL

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
50	SH. RAKESH PANDIT DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	240/2024	30.04.2024	PUNJAB NATIONAL BANK VIRENDER KUMAR VS	03.1.2025	Within Week	at	08.02.2025	NIL	NIL	NIL	NIL
			509	CS(COMM)	241/2024	30.04.2024	PUNJAB NATIONAL BANK KAMLESH DEVI VS	03.01.2025	within week	at	08.02.2025	NIL	NIL	NIL	NIL
			509	CS(COMM)	466/2023	07.10.2023	M/S PRAKASH PIPES LTD VS M/S BBROJ PLAST INDIA	29.01.2025	Within Week	at	04.03.2025	NIL	NIL	NIL	NIL

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF JANUARY-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE VS ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	NO. OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NO. OF DAYS FOR EXECUTION	ACT/SECTION
1	SH. SANJEEV KUMAR AGGARWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1047/2023	18.07.2023	RAJESH KUMAR GUPTA VS. MUNICIPAL CORPORATION OF DELHI	MOHIT SINGHAL AND MOHIT SHARMA	9911692228 & 9810663690	03.01.2025	535	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-165/2022	14.01.2022	HAIKO LOGISTICS INDIA PVT. LTD. VS. PRADEEP KUMAR KHANDELWAL	MANDEEP SINGH AND ARCHIT MITTAL	9810513377 & 981063950	07.01.2025	1089	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-716/2023	28.04.2023	VIJAY LAXMI VS. MADHU AGGARWAL	HARDIK AGGARWAL AND AMAN SAROHA	7859984398 & 9911228932	16.01.2025	629	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1002/2022	04.04.2022	VIKHYAT LAEFIN & ANANT PORTFOLIO PVT. LTD. VS. MANOJ SETH	BHUSHAN AND AKANSHA MAHESHWARI	7503913368 & 9718063200	17.01.2025	1019	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-416/2023	06.03.2023	M/S. SHIV RATNA PACKAGING PVT. LTD. VS. NIKHIL GARG	KULDEEP CHAPRANA AND ANUKUL CHAWLA	9810459344 & 9873300964	23.01.2025	689	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-5473/2021	22.12.2021	HIND FOILS PVT. LTD. VS. NESTORSEHGAL AND PHARMACEUTICALS PVT. LTD.	SHUBHANKAR AND RAHUL SOOD	9999147160 & 9818248729	24.01.2025	1129	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1236/2024	01.07.2020	RAJEEV MITTAL VS. N.D.M.C	SANCHIT JAGLAN AND SANJEET MALIK	9810566116 & 7506433495	25.01.2025	1669	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-28/2024	19.04.2024	VIJAY KHANDELWAL VS. G.N.C.T	SANJAY BANSAL AND VIBHUTI JAIN	9654200102 & 9911360003	29.01.2025	285	No	Contested			Petition U/s 34 of Arbitration Act, 1996
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	2693/2022	16.12.2022	M/S. JAINSONS LIGHTS PVT. LTD.THROUGH ITS DIRECTOR SH. ANUBHAV JAIN Vs M/S. M H S MEDICARE INDIA PVT. LTD.THROUGH ITS	SHAIL NEGI	9999029218	07.01.2025	753	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	1494/2023	10-11-2023	Mrs Arvinder Kaur Vs Niva Bupa Health	AMIT MAIHAN	9871897844	07-01-2025	424	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	437/2024	05-04-2024	UMESH JAIN VS. MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	08-01-2025	309	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	944/2023	01-07-2023	UCO BANK Vs MS.RITIKA GUPTA	KAMLESH TIWARI	9310019131	09-01-2025	589	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	903/2021	12-03-2021	VIPIN GUPTA Vs GAURAV MANDIRATTA AND ANR	RAJEEV GARG	9716 400378	13-01-2025	1434	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTION /N DECREE	OF NUMBER OF EXECUTION	ACT OF DAYS SECTION
			306	CS (COMM)/	586/2023	05-04-2023	HPL ELECTRIC AND POWER LTD THROUGH ITS AUTHORISED REPRESENTATIVE Vs COLOCUBE TECHNOLOGIES	VJAY PRAKASH	9810210832	21-01-2025	688	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	3896/2021	04-10-2021	MUNICIPAL CORPORATION OF DELHI Vs MANOJ KUMAR AND ANR	SANJEET KUMAR	9958150227	27-01-2025	1242	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	/4886/2021	22-11-2021	SHUBHAM ENTERPRISES Vs SACHDEV JAIN FABRICATORS	PRASHANT	9810015893	27-01-2025	1193	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	1195/2022	04-05-2022	NORTHEX Vs SUMANEET KAUR	GAURAV ARORA	8800272829	31-01-2025	1003	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 357/2024	14.03.2024	NAWAL KHERA @ NAWAL KISHORE KHERA Vs BABY KHERA & ORS	NAIEM JAHAN HEENA	9911419964	27.01.2025	319	Yes	SUIT DISMISSED	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 644/2023	17.04.2023	SPACE 4 BUSINESS SOLUTION PVT. LTD. Vs GUPTA DISTRICT MAGISTRATE (WEST) & ANR.	DURGESH	9811217093	03.01.2025	627	Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 2703/2022	19.12.2022	INDIAN BANK VS M/S D.K. PRODUCTS & ANR.	SAMIT THABH KRISHAN	9868068675	10.01.2025	753	Yes	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 2705/2022	19.12.2022	SH. DHIRAJ GABA VS SH. NARENDER SHARMA	VKKAS GUPTA	9650025115	14.01.2025	757	Yes	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 840/2022	08.03.2022	M/S HARBANS LAL SONS VS SAROJ JAIN	RAMA SHARMA	9911855122	10.01.2025	1068	YES	DECREE			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/409/2024	28-03-2024	RAKESH KUMAR GOEL Vs MUNICIPAL CORPORATION OF DELHI AND ANR	SH. S.K. SINGH	981161525	04-01-2025	282 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THRO DELHI	RECOVERY	CS DJ/537/2020	08-10-2020	KESARI CHAND JAIN AND ANR. Vs M/S LAKASHIKA COUTURE PVT. LTD. AND ANR.	SH. RAJESH SHARMA	9211326600	08-01-2025	1553 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			306 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/1702/2020	10-11-2020	KRBL LTD. Vs TRICON POLYFABS PVTs LTD. AND ORS.	SH. SRAVAN KUMAR BANSAL	6201970125	10-01-2025	1522 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			307 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/2673/2022	13-12-2022	LAXMI PUBLICATIONS PVT LTD Vs USHA RANIK JAIN	SH. GAURAV KOCHHER	9810940055	13-01-2025	762 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY

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			308 EXTENSION BLOCK THO DELHI	U/S 34 ARBITRATION ACT.	OMP (COMM.)/61/2023	26-04-2023	STERLING AND WILSON PRIVATE LTD Vs M/S SHARMA TURNKEY ENGINEERS PVT LTD	SH. SANJEEV KUMAR TYAGI	9811252685	22-01-2025	637 DAYS	NO (PETITION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	U/S 34 OF ARBITRATION ACT.
			309 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/718/2024	02-07-2024	NAWAL KISHORE SONI PROP OF M/S SHRICHAND SHRAWAN KUMAR JEWELERS Vs MOHD YASEEN PROP	SH. ANMOL KAPOOR	9811166800	28-01-2025	210 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	U/S 34 OF ARBITRATION ACT	OMP (COMM)-156/2023	20.09.2023	SHIKHA GHOSH VS. AXIS BANK LTD.	SH. ARPAN RATHOR	9818435407	30.01.2025	498	NO (PETITION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S 34 OF ARBITRATION ACT.
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	1255/2023		PUNJAB NATIONAL BANK VS. M/S. RUDRATRI CHEMICALS	SH. DEOKANTRIPATHI	9711332383	17.01.2025	484	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	304/2024		SATYA PAL GUPTA VS. MCD	SH. A.K. TRIVEDI	9871441764	28.01.2025	336	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	934/2024		FILEX SYSTEMS PVT. LTD. VS. AMBIKA ARORA	SH. VINAY MOHAN	9818194170	31.01.2025	154	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	114/2023	18.01.2025	M/S ORIENT LINKS PVT LTD. VS ANIL GOEL	MAHESH SHARMA	9810493325	25.01.2025	738	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			302	CS (COMM)	1152/2023	10.08.2023	SH. RAM KISHORE SHARMA VS DELHI JAL BOARD	SANJAY BANSAL	9810959432	31.01.2025	540	na	CONTESTED	NA	NA	SUIT FOR RECOVERY
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/1264/2022	19-05-2022	PLAZA ELECTRICAL PRODUCTS PVT LTD Vs MR. BALJEET SINGH KHUSHWAHM/S SHIVYYA TRADERS	ABHAY SAHAI	999087873	08-01-2025	965	YES	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/1510/2023	21-11-2023	Nageshwar Sharma Vs Delhi Urban Shelters Improvement Board	satyendra kumar singh	9717063481	07-01-2025	413	YES	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/45/2024	01-07-2024	Naresh Kumar And Anr Vs M/s Indostar Capital Finance Ltd And Anr	DEEPAK KURSONDHI	9999925860	22-01-2025	205	NO (PETITION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S 34 OF ARBITRATION ACT
			308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/243/2024	15-02-2024	Bank Of Baroda Vs Amit Alok	M D JOSHI	9910568669	21-01-2025	341	YES	CONTESTED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/1823/2019	02-05-2019	PARASNATH ENTERPRISES Vs SUNIL AGGARWAL AND ORS.	DEVENDER KUMAR MISHRA	9971827923	27-01-2025	2097		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/235/2020	31-01-2020	SATISH AGGARWAL Vs ANIL GUPTA AND ORS	RAJEEV SAXENA	9810811180	07-01-2025	1803		CONTESTED			

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			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/75/2021	06-01-2021	M/S LAL CHAND AND CO Vs M/S BENTWOOD SEATING SYSTEM	ASHISH SHARMA	9313994317	03-01-2025	1458		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/4417/2021	29-10-2021	TAJ PRESS Vs SHALINI JAIN PROP M/S NURTURE INDIA PUBLICATION AND ANR	INITIN ARORA	9818189667	04-01-2025	1163		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/439/2023	14-03-2023	VIVEK KUMAR JAIN Vs KULBHUSHAN SINGH CHADHA	SHYAM LAL JAIN	9811391338	10-01-2025	668		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/602/2024	15-05-2024	Ramesh Gupta Vs Kshama Gupta	ABHISHEK KUMAR	9999537258	03-01-2025	233		CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1180/2023	24/08/23	SH. RAJENDER PRASAD Vs OPERA GLOBAL PVT. LTD	Diwanshu Sehgal		17/01/25	#MACRO?	Yes	Contested	17/01/25	0	
			307	Civil	CS (COMM)/805/2020	07/03/20	AJAY KUMAR SHARMA Vs VISHAL VERMA AND ORS	SANJEEV KUMAR SINGH		29/01/25	#MACRO?	Yes	Contested	29/01/25	0	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF OFFER EXECUTION	ACT OF DAYS SECTION
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	OMP (COMM.)	CS (COMM)/176/2024	30/01/24	Vikas Jain Vs Arumand Steel Industries Pvt Ltd	ashok gupta(P),	-	09/01/25	345	-	Contested	-	-	ORDER 37
			COURT ROOM 310	OMP (COMM.)	CS (COMM)/634/2020	15/02/20	BANK OF MAHARASTRA Vs FAB TECH AND ORS	SOVI BIPNEET-SINGH(P),	-	08/01/25	1789	-	Contested	-	-	Recovery of Money//RECOVERY
			COURT ROOM 310	CS (COMM)	CS (COMM)/1241/2023	16/09/23	CANARA BANK Vs ANIL SHARMA	MAMATA PAL(P),	-	27/01/25	499	-	Contested	-	-	Recovery of Money//9
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	197/2018	30-10-2018	S N OVERSEAS Vs M/S SUPREME FABRICS	PANKAJ GUPTA	9811022227	10.01.2025	2264					
			401	CS (COMM)	415/2019	06.04.2019	M/S MATTU CONSTRUCTION V/S M/S BABA AMARNATH CONSTRUCTION	KULWINDER SINGH	9818143967	21.01.2025	2117					
			401	OMP (I) COMM	324/2024	05.03.2024	HDFC BANK LTD V/S MOHD HASAN & ORS	SANISH BHOLA	9811452022	31.01.2025	287					
13	SH. M.K NAGPAL,, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	302	CS(COMM)	254/2024	16.02.2024	RAM PRAKASH VS MCD	S.K. SINGH	9811161525	07.01.2025	326	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	723/2023	01.05.2023	CANARA BANK VS ASHOK N. UPADHAYA KUMAR	K.N. UPADHAYA	8860976561	15.01.2025	725	NA	CONTESTED	NA	NA	RECOVERY
			302	OMP(COMM)	68/2023	08.05.2023	ICG MEDICAL INDIA PVT. LTD. VS SURINDER SINGH MARWAH	T.K. PADMANABHAN	ANA	22.01.2025	725	NA	CONTESTED	NAQ	NA	SEC. 34 ARBITRATION ACT.
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/635/2023	26-08-2023	M/S NIKUNJ WOODS PRIVATE LIMITED Vs M/S SHIV SHAKTI ENTERPRISES AND ANR	ANIRUDH GUPTA(P),	981199304	mail@anirudhgupta.co.in	509	Yes	Decree	Nil	Nil	
				cs	CS (COMM)/788/2023	21-10-2023	M/S SHREE MADHAV QUICK RESOLUTION SERVICES PVT LTD Vs STATE BANK OF INDIA SARB-I DELHI	Suresh Chaturvedi(P),	9811756975	sureshchaturvedi@yahoo.co.in	458	Yes	Contested	Nil	Nil	
				cs	CS (COMM)/586/2019	12-12-2019	M/S IMBODIAN TRADING P LTD Vs M/S VINEET BHALLA TRADING CO	GARPIT BHALLA(P),	999076666	advocatearpitbhalla@gmail.com	1877	Yes	Plaint Return	Nil	Nil	
				cs	CS (COMM)/225/2021	27-03-2021	HARISH KALRA PROPS M/S DK TRADERS Vs GURPREET SINGH WALIA PROPRIETOR OF M/S ARROW LEATHERS	Sukhbir Singh(P),	9971452626	sukhbir.singh.adv@gmail.com	1406	Yes	Decree	Nil	Nil	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	Civ DJ/615/2019	17-08-2019	KISHORE KUMAR SHARMA Vs RAHUL BHUTALIA	KANCHAN DEEWAN	9350544548	15-01-2025	1978 DAYS	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/100/2020	12-02-2020	M/S NIKUNJ WOODS PVT LTD. Vs MRS. TARUNA KHOSLA PROP. OF M/S JUPITER CREATION	ANIRUDH GUPTA	9811993041	07-01-2025	1791 DAYS	No	Contested	NIL	NIL	

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				CS COMM	CS (COMM)/107/2021	08-02-2021	ISHA ROAD LINES VS PARTAP TECHNOCRATS PVT LTD	PANKAJ	9540712091	15-01-2025	1437 DAYS	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/28/2024	11-01-2024	Atul Nayyar (proprietor Of Kolors Unlimited) Vs Kri Limited	OJASHVI KHANEJA	9990503001	16-01-2025	371 DAYS	No	Contested	NIL	NIL	
				CS COMM	Misc DJ/596/2024	21-09-2024	VINOD AGGRWAL VS VERDE INDIA LTD THROUGH ITS AR RAJENDER ARORA,	HIMAL AKHTAR	9810456889	10-01-2025	111 DAYS	No	Contested	NIL	NIL	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/917/2023	15/12/23	STATE BANK OF INDIA Vs Rajveer	Not Mentioned	Not Mentioned	04/01/25	386		DECREE	Same Day	NIL	
					CS (COMM)/171/2024	17/02/24	Ms Subhnen Impex Llp Vs Ms Madix Concepts Co	9811207995		04/01/25	322		DECREE	Same Day	NIL	
					CS (COMM)/728/2022	08/09/22	SANDEEP MURADA PROPRIETOR PHI Vs MAX PUBLICITY COMMUNICATION PVT.LTD	8882356366		16/01/25	861		DISMISSED MERITS	ON Same Day	NIL	
					Counter Claim/52/2023	09/11/23	WEBPULSE SOLUTION PVT LTD Vs BE RANKER SERVICES	9582156789		25/01/25	443		REJECT	Same Day	NIL	
					CS (COMM)/519/2023	10/07/23	MULTANI PHARMACEUTICALS LTD Vs UNIMARCK HEALTHCARE LTD	9810149006		25/01/25	565		DECREE	Same Day	NIL	
					CS (COMM)/547/2023	25/07/23	LGP INFRASTRUCTURE LLP Vs YFC PROJECT PVT. LTD	98112419		27/01/25	552		DISMISSED MERITS	ON Same Day	NIL	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM) 18/2024	05/01/24	UNION BANK OF INDIA V/S KULDEEP DAGAR	AMIT GUPTA	9810224624	03/01/25	364	NA	DECRED	Nil	Nil	
				CS (COMM)	CS (COMM)/270/2021	16/04/21	HI INTERNATIONAL Vs RAJAN HARJAI	TECHANUJ AGGARWAL	9810578767	04/01/25	1359	NA	DECRED	Nil	Nil	
				CS (COMM)	CS (COMM)892/2023	07/12/23	TARLOK SINGH V/S M/S MECHMARK FIL TECHS INDIA PVT LTD	SAMARJEET SINGH GAMBHIR	9818186704	10/01/25	400	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/405/2023	19/05/23	MIS ARORA VINYL PSUBHASH LTD Vs SHRI BANKESINGH BIHARI CORFAB P LTD		9971990798	17/01/25	609	NA		Nil	Nil	
				CS (COMM)	CS (COMM)/103/2023	27/01/23	ASHOK V/S SHREELOKESH CHAMUNDA POLYMERS INDUSTRIES		9413770402	22/01/25	726	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/573/2022	18/07/22	VAISHNAVI METAL V/S RAM KARAN CHOUDHARY	NTIN KHANNA	9810072439	27/01/25	924	NA	JUDGEMENT	Nil	Nil	

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18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/356/2024	13-03-2024	Dinesh Sharma Vs Nancy Manchanda			21-01-2025			CONTESTED			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/860/2023	CS (COMM)/860/2023	20/11/23	Union Bank of India Vs Sushil Singh Chaudhary			04/01/25			DECREE			
				CS (COMM)/617/2024	CS (COMM)/617/2024	22/07/24	Canara Bank Vs Sudhir Arora			04/01/25			EX-PARTE			
				CS (COMM)/452/2024	CS (COMM)/452/2024	21/05/24	Shri Ram Polypack Through Its Proprietor Sh Kunal Mehta Vs Dev Polymers Through Its Proprietor Ms Prem Lata			07/01/25			COMPROMISE			
				CS (COMM)/301/2019	CS (COMM)/301/2019	03/08/19	POWER2SME P. LTD. Vs M.D. INDUSTRIES			08/01/25			EX-PARTE			
				OMP (I) (COMM.)/177/2024	OMP (I) (COMM.)/177/2024	27/08/24	Hdfc Bank Limited Vs RAM SAROOP			08/01/25			DISMISSED AS WITHDRAWN			
				CS (COMM)/477/2024	CS (COMM)/477/2024	01/06/24	Central Bank of India Vs M/s AVR Garments			08/01/25			EX-PARTE			
				CS (COMM)/450/2021	CS (COMM)/450/2021	01/10/21	M/S STONEX INDIA PVT LTD Vs M/S SHUBHASHI EVENTS AND ANR			09/01/25			DECREE			
				OMP (I) (COMM.)/294/2024	OMP (COMM.)/294/2024	18/11/24	Shriram Finance Ltd Vs SYED ZEN HUSSAIN			09/01/25			DISMISSED AS WITHDRAWN			
				CS (COMM)/604/2024	CS (COMM)/604/2024	18/07/24	Pushaan Nayyar Vs Myfojo Foomill Pvt Ltd			09/01/25			DISMISSED AS WITHDRAWN			
				CS (COMM)/621/2024	CS (COMM)/621/2024	23/07/24	Dr Mrs Bimla Arora Vs Shemrock Bhilwara			09/01/25			COMPROMISE			
				CS (COMM)/200/2022	CS (COMM)/200/2022	08/03/22	CANARA BANK Vs MRS MANMEET KAUR AND ANR			10/01/25			EX-PARTE			
				CS (COMM)/208/2022	CS (COMM)/208/2022	11/03/22	CANARA BANK Vs MRS MANMEET KAUR (BORROWER)			10/01/25			EX-PARTE			
				CS (COMM)/664/2023	CS (COMM)/664/2023	11/09/23	M/S GSV PRODUCTS Vs TAMRAG GREEN SOLUTIONS PRIVATE LIMITED			10/01/25			DECREE			
				CS (COMM)/201/2022	CS (COMM)/201/2022	10/03/22	INDO LAMINATES P LTD Vs AJAY HOODA			13/01/25			DISMISSED FOR NON-PROSECUTION			

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				CS (COMM)/65/2024	CS (COMM)/65/2024	25/01/24	A And S Steel Private Limited Vs Shri Abdul Rahaman, Prop G P Traders			13/01/25			COMPROMISE			
				Execution (Comm.)/392/2024	Execution (Comm.)/392/2024	24/12/24	Eltecks India Private Limited Through Ar Ankit Jain Vs RAJNI BALA			13/01/25			DISPOSED			
				CS (COMM)/768/2023	CS (COMM)/768/2023	14/10/23	M/S GIOSOFT INDUSTRIES Vs ARN FOOTWEAR INDUSTRIES			14/01/25			COMPROMISE			
				CS (COMM)/897/2023	CS (COMM)/897/2023	09/12/23	Canara Bank Vs Neeru Dewan			14/01/25			EX-PARTE			
				Misc DJ/9/2025	Misc DJ/9/2025	04/01/25	UCO BANK Vs RAKESH SINGH			14/01/25			DISPOSED			
				Execution (Comm.)/284/2024	Execution (Comm.)/284/2024	09/10/24	sundaram finance ltd Vs sushil yadav			15/01/25			DISPOSED			
				CS (COMM)/942/2023	CS (COMM)/942/2023	21/12/23	M/s Dev Knit And Sales Vs M/s Vidyarthi Sethi School Wear			16/01/25			DISMISSED			
				CS (COMM)/886/2022	CS (COMM)/886/2022	11/11/22	SACHIN GUPTA Vs DOMS INDUSTRIES PVT LTD.THROUGH ITS DIRECTOR SH SANTOSH			17/01/25			DISMISSED IN DEFAULT			
				Execution (Comm.)/329/2024	Execution (Comm.)/329/2024	13/11/24	M/S SHIV SHAKTI AND COMPANY Vs Supreme Infrastructure India Pvt Ltd			17/01/25			DISPOSED			
				CS (COMM)/396/2021	CS (COMM)/396/2021	15/09/21	M/S DENTSPLY INDIA PVT LTD Vs DR. NEERAJ SAHNI			18/01/25			DECREE			
				Execution (Comm.)/205/2024	Execution (Comm.)/205/2024	01/08/24	Dhruv Industries Ltd Vs Delcon Electronics Pvt Ltd			20/01/25			DISPOSED			
				CS (COMM)/429/2024	CS (COMM)/429/2024	15/05/24	Canara Bank Vs Shah nawaj And Anr.			20/01/25			EX-PARTE			
				CS (COMM)/49/2025	CS (COMM)/49/2025	20/01/25	SANJEEV KAPOOR Vs BHARAT BHAMBHANI			20/01/25			DISMISSED AS WITHDRAWN			
				Execution (Comm.)/38/2022	Execution (Comm.)/38/2022	09/06/22	ZAMIR UDDIN AND SONS Vs KANSAI NEROLAC PAINTS LTD			21/01/25			DISPOSED			
				CS (COMM)/818/2024	CS (COMM)/818/2024	19/09/24	Harvinder Singh Vs Ankur Ahuja			21/01/25			DISMISSED AS WITHDRAWN			

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				CS (COMM)/524/2019	CS (COMM)/524/2019	30/10/19	M/S BLISS REFRIGERATION P. LTD. Vs SATYA NARAIN SHARMA AND ANR.			22/01/25			PARTLY DECREEED/DISMISS ED			
				OMP (I) (COMM.)/178/2024	OMP (COMM.)/178/2024	12/08/24	Hdfc Bank Limited Vs GUDDI ASHOK KUMAR GUPTA			22/01/25			DISMISSED AS WITHDRAWN			
				CS (COMM)/545/2024	CS (COMM)/545/2024	03/07/24	Prabhu Dayal Gupta Vs Madbow Venture Ltd.			22/01/25			EX-PARTE			
				CS (COMM)/289/2024	CS (COMM)/289/2024	27/03/24	Canara Bank Vs Sumit Kumar			23/01/25			EX-PARTE			
				Misc DJ/694/2024	Misc DJ/694/2024	28/10/24	Aqualite Industries Private Limited Vs NEW INDIA SHOES CENTRE THROUGH ITS PROPRIETOR MD			23/01/25			DISPOSED			
				CS (COMM)/400/2021	CS (COMM)/400/2021	16/09/21	UNION BANK OF INDIA Vs SAMEEP NAKRA			25/01/25			DISMISSED AS WITHDRAWN			
				CS (COMM)/464/2024	CS (COMM)/464/2024	28/05/24	Punjab And Sind Bank Vs Surender Singh And Madhuri			25/01/25			EX-PARTE			
				CS (COMM)/746/2022	CS (COMM)/746/2022	17/09/22	OKAYA POWER PVT.LTD Vs GOEVGO MOTOCORP PVT LTD			28/01/25			DECREE			
				CS (COMM)/45/2023	CS (COMM)/45/2023	09/01/23	RGRG AND COMPANY Vs SOMANI BUSINESS INFRA PRIVATE LIMITED AND ORS			28/01/25			EX-PARTE			
				CS (COMM)/723/2024	CS (COMM)/723/2024	24/08/24	Eagle Forgings Private Limited Vs Emphasis Innovations Private Limited			29/01/25			EX-PARTE			
				M-Ex/385/2024	M-Ex/385/2024	22/10/24	SHREE NATH LUMBER PRODUCTS PVT LTD Vs DELHI PLYWOOD AND ORS			31/01/25			DISPOSED			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	427/2022	13.05.2022	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD. VS. ZESTY FOODS	Mr. Sumit Gahlawat	971777388	07.01.2025	970	YES	DECREEED	Nil	Nil	RECOVERY
				CS(COMM)	174/2021	09.04.2021	TAHAL CONSULTING ENGINEERS INDIA VPT. LTD. VS. M/S SPEARHEAD LAW FIRM	KAMAL MEHTA	9868249232	22.01.20252	1384	YES	DISPOSED	NIL	NIL	RECOVERY
				CS(COMM)	15/2024	05.01.2025	BANK OF INDIA VS BISHAMBER SINGH	Vishwanath prasad Tiwari	9990182901	23.01.2025	384	YES	DECREEED	NIL	NIL	RECOVERY
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	CS (COMM.)	503 / 2022	30.05.2022	SAPPHIRE FOODS INDIA PVT. LTD. VS. RISAJYOTI INTEGRATED SOLUTIONS PVT. LTD.	MS. SRISHTY PANDEY	9200744888	10.01.2025	957	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY

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				OMP (COMM.)	106 / 2024	27.04.2024	KAVEETA JATEEN DOSHI AND ANR. VS. IIFL HOME FINANCE LTD.	MS. SAKSHI RAGHAV	9899800244	30.01.2025	279	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT
				CS (COMM.)	370 / 2022	21.04.2022	VINAIK UPMANYU, TRADING AS VINSON ENTERPRISES VS. EATBUD FOOD PVT. LTD.	MS. SHILPI MEHTA	9899251254	31.01.2025	1017	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	424 / 2022	11.05.2022	ASAHI INDIA GLASS LTD. VS. ALUMILITES ARCHITECTURALS LTD.	MS. ADITI SARIN	9811024784	31.01.2025	997	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	EXECUTION PETITION	Execution (Comm.)/200/2023	04/08/2023	M/S VEEKAY GENERAL INDUSTRIES Vs UNION OF INDIA	RITIK MALIK	9999653611	07/01/2025	522	NO	DISMISSED	Nil	Nil	EXECUTION PETITION
				SUIT FOR TRADEMARKS	CS (COMM.)/658/2021	22/12/2021	KTC INDIA PVT LTD Vs M/S HIMALAYAN NOMAD KTC AND ORS.	UDIT TEWARI	9711137357	08/01/2025	1113	NO	DECREED	Nil	Nil	SUIT FOR TRADEMARKS
				SUIT FOR RECOVERY	CS/703/2018	19/07/2018	GURCHARAN ARORA Vs M/S RICHMOND LEISURE AND HOTELS PVT LTD	R K BALI	Not available	09/01/2025	2366	YES	DISPOSED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/240/2021	17/07/2021	REALISTIC REALTORS THROUGH LOHUMI HARNARAYAN CHOWDHARY Vs VIVEK GUPTA	BHARAT	9013534938	10/01/2025	1273	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Petition U/s 34 of the Arbitration & Conciliation Act	ARB TN/31/2019	20-7-19	M/S FITTJEE LTD Vs ABHISHEK SAPRA	Sh. Mukesh Goel	9810910312	10-01-25	2001	NA	Dismissed	NA	NA	Petition U/s 34 of the Arbitration & Conciliation
			12, New Court Block-I	Civil Suit	CS (COMM)/153/2019	23-10-18	SHARIKA QADEER Vs M/S SAROJ INTERNATIONAL LEATHERS PVT. LTD.	Sh. Maneesh Gumber	9911315304	16-01-25	2277	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/2/2022	3-1-22	SACH SERVICES PVT. LTD. Vs ALUPLAST INDIA PVT. LTD	Sh. Gurpreet Singh	9910850147	27-01-25	1120	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/392/2022	4-7-22	SACH SERVICES PVT LTD Vs ALUPLAST INDIA PVT LTD	Sh. Shreyas Acharya	9810434508	27-01-25	938		DECREED	NA	NA	Suit for Recovery of Movable Properties and
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)1/2020	6-1-20	TIMES INNOVATIVE MEDIA VS ROYAL GOLF LINK CITY	SANJAY KUMAR PANDEY	885172955	07-01-25	1828	YES	CONTESTED	NOT FILED	NOT APPLICABLE	SUIT FOR RECOVERY
			6, New Court Block-I	Commercial	CS (COMM)24/2023	11-1-23	CANARA BANK VS GEETA DEVI	ASHU CHAUDHARY	9711275697	08-01-25	728	YES	CONTESTED	NOT FILED	NOT APPLICABLE	SUIT FOR RECOVERY
			6, New Court Block-I	Commercial	CS (COMM) 2/2020	7-1-20	M/S TIDONG POWER GENERATION BESTEKLOZA INDIA	SWETAB KUMAR	981025543	08-01-25	1828	YES	PARTLY DECREE/CONTESTED	NOT FILED	NOT APPLICABLE	SPECIFIC PERFORMANCE
			6, New Court Block-I	Commercial	CS (COMM) 25/2024	10-1-24	NARENDER KUMAR VS OM DAILY NEEDS RETAILING	SARVIND GUPTA	9811088800	10-01-25	366	YES	CONTESTED	NOT FILED	NOT APPLICABLE	SUIT FOR RECOVERY

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			6, New Court Block-I	Commercial	OMP(COMM)01/2022	5-1-22	INDIAN OIL CORPORATION VS P P POLYPLAST	RAJAT NAVET	9650881816	21-01-25	1112	NOT APPLICABLE	CONTESTED/DISMISSED	NOT APPLICABLE	NOT APPLICABLE		SECTION 34 A & C Act
			6, New Court Block-I	Commercial	CS(COMM) 281/2023	10-5-23	EUROPEAN FOODS INDIA VS EXCLUSIVE INTERNATIONAL	SATISH KUMAR TRIPATHI	7065243658	21-01-25	622	YES	CONTESTED	NOT FILED	NOT APPLICABLE		SUIT FOR RECOVERY
			6, New Court Block-I	Commercial	CS(COMM) 669/2023	22-12-23	PALU VS OMPAL	SUDESH KUMAR	9355033033	28-01-25	403	YES	CONTESTED/DISMISSED	NOT FILED	NOT APPLICABLE		SUIT FOR RECOVERY
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/221/2020	14/08/2020	COMPASS GROUP INDIA SUPPORT SERVICES PVT LTD Vs KERAN PERSHAD	Pawan Kumar Mittal(P)	9873938816	01-04-25	1604	NA	Contested	NA	NA		Recovery Suit
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	NIL														
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS/COMM/710/2022	16-12-2022	COMPUTER LINKS VS INTERACTIVE BPO SERVICES PVT. LTD.	DILIP KUMAR	9811089104	29-01-2025	775	-	DECREED	-	365		COMMERCIAL SUIT RECOVERY OF MONEY
			40, New Court Block-II	Commercial	CS/COMM/219/2022	31-03-2022	SIEMENS INDUSTRY SOFTWARE INL VS DHARMESHBHAI SANKHARVA	AARSHIA BEHL	9810621272	31-01-2025	1037	-	DECREED	-	365		COMMERCIAL SUIT RECOVERY OF MONEY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	OMP(COMM.)	8/2023	23-01-2023	HARIOM SHAKTI CHARITABLE TRUST Vs RAM SWAROOP ANR	M.S. Rohilla & Kuljeet Singh	9810962950 & 8376886887	31-01-2025	739	NIL	DISMISSED	NIL	NIL		
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	CS (COMM)/503/2019	05.12.19	M/S MANOJ WORLDS Vs SOUTH DELHI MUNICIPAL CORPORATION	G.D. MISHRA	N/A	15.01.25	1868	yes	DISMISSED	-	-	NIL		
				CS (COMM)/737/2022	27.07.22	RAKESH KUMAR SAURABH DAYAL Vs	SANJAY KUMAR	N/A	18.01.25	906	yes	DISMISSED	-	-			
				CS (COMM)/960/2023	13.10.23	PSA NITROGEN LIMITED Vs KAMINENI HOSPITALS PVT LTD	DEVESH KR. MALAN	N/A	18.01.25	463	yes	PLAINT RETURNED	-	-			
				CS (COMM)/399/2021	17.09.21	EMPIRE TUBEWELS PVT LTD TH SHASHOK KUMAR SHARMA Vs M/S VALUES SPACES	G LAKSHMI	N/A	20.01.25	1221	yes	DECREED	-	-			

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				CS (COMM)/586/2021	14.12.21		THE NEW INDIA ASSURANCE CO. LTD. Vs TRIPLE EAGLE FORWARDING (TAIWAN)	CHANCHAL KUMAR JHA	N/A	20.01.25	1133	yes	DISMISSED ON PRELIMINARY ISSUES	-	-	-	-
				CS (COMM)/675/2022	15.07.22		HTV INTERNATIONAL PRIVATE LIMITED Vs VICINT SERVICES PRIVATE	VAIBHAV MAHAJAN	N/A	20.01.25	920	yes	DECREED	-	-	-	-
				CS (COMM)/404/2024	24.05.24		M/s J Gourmet Through Its Proprietor Shri Atul Gupta Vs M/s Armaan Machinery And	MAAYUSH KHUCHHAL	N/A	27.01.25	248	yes	DISMISSED	-	-	-	-
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	COMERCIAL SUIT	CS (COMM)/111/2019	43608	SWAROOP SINGH Vs MAHENDER SINGH	R. RAJAPPAN(P),		9250053858	45677	2069	YES	Contested	--	--	-
				COMERCIAL SUIT	CS (COMM)/1121/2022	44882	M/S ASHISH EXPORTS Vs M/S VAISHNAVI TRENDS	AMIT BISWAS(P),		9993817806	45671	789	YES	Contested	--	--	-
				PETTITON U/S 34	OMP (COMM.)/113/2023	45276	UNION OF INDIA Vs M/S Shagufa PNSC INFRASTRUCTURE PVT. LTD.	M/S Shagufa Salim(P),	9990116727	45681	405	NO	Contested	--	--	-	
				COMERCIAL SUIT	CS (COMM)/903/2023	45202	G AND G CONCRETE SOLUTION Vs PC CONSTRUCTION	Sumit Kumar(P),	9711791072	45682	480	YES	Contested	--	--	-	
				PETTITON U/S 34	OMP (COMM.)/59/2024	45492	PRATEEK SALUJA Vs RAJ KUMAR MALHOTRA	Vikram Dua(P),	9810080638	45667	475	NO	Contested	--	--	-	
				COMERCIAL SUIT	CS (COMM)/301/2024	45405	CANARA BANK SHASHI KANT KUMAR Vs SUDESH RANJAN SINGH(P),		9015511224	45681	276	YES	Contested	--	--	-	
				COMERCIAL SUIT	CS (COMM)/385/2024	45432	M/S. BALAJI CREATIONS Vs M/S. RAHUL FASHIONS PRIVATE LIMITED	SRADHEY SHAM(P),	9540440406	45686	254	YES	Contested	--	--	-	
				COMERCIAL SUIT	CS (COMM)/1058/2023	45247	akshuna exports private limited Vs LOCOFAST ONLINE SERVICES PVT. LTD.	sanjeet paliwal(P),	7011748170	45688	441	YES	Contested	--	--	-	
				31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL										

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	ARB. A. (COMM.)/1/2020	25-08-2020	UNION OF INDIA Vs M/S SATYA PARKASH AND KRUTTIKA BROS. PVT LTD	SAXMI VIJAY	---	15-01-2025	1604	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/110/2021	23-02-2021	CANARA BANK Vs LALITS BANSAL	SHEELA ASWANI	9899926880	15-01-2025	1422	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/185/2022	02-03-2022	M/S AVENIR INNOVATIVE SOLUTIONS C/OPANKAJRATHORE Vs M/S SAMPARK SOFTWARES	MEGHA BATRA	9990027799	09-01-2025	1044	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/1068/2023	22-11-2023	AVNEESH GUPTA Vs SIDDHANT HARI OM SETHI AND UYAL ORS.		8375868868	24-01-2025	429	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/320/2023	06-04-2023	HARJINDER SINGH Vs PRAMOD KUMAR	ADITI AGGARWAL	999962968	30-01-2025	665	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/800/2023	29-08-2023	CANARA BANK Vs RAVI SHARMA	PRATAP CHANDRA RANA	9990366723	31-01-2025	521	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/801/2023	29-08-2023	CANARA BANK Vs SHRI RAVI SHARMA	PRATAP CHANDRA RANA	9990366723	31-01-2025	521	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	OMP (COMM.)/72/2019	09-07-2019	SUNIL GOYAL Vs M/S INTEC CAPITAL	SHARISH KUMAR GARG	---	07-01-2025	2009	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/291/2021	23-08-2021	STATE BANK OF INDIA Vs NARENDER KUMAR	ROHIT KUMAR	9870312150	24-01-2025	1250	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/1115/2022	15-11-2022	ONE97 COMMUNICATIONS LTD. Vs BRACKET CINEMAS PRIVATE LIMITED	GAURAV JAIN	---	04-01-2025	781	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/803/2023	29-08-2023	CANARA BANK Vs SANJUS SINGH PROP M/S SWETACHOPRA ENTERPRISES	SANJEEV CHOPRA	9711142200	09-01-2025	499	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/883/2023	27-09-2023	KAMAL AGARWAL Vs SIDHI DATTA HOSPITALITIES AND ORS.	KAMAL AGARWAL	9811138823	23-01-2025	484	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/897/2023	03-10-2023	STATE BANK OF INDIA Vs MUKESH KUMARI	VIJAY PRAKASH	9810210832	04-01-2025	459	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS(COMM)	3898/24	27.11.2024	State Bank of India Vs Sanjeev Kumar	Varun Chandiok	9818365119	07.01.2025	41	NIL	Decreed	NIL	NIL	-
				CS(COMM)	2504/24	02.07.2024	Exel Dychem Pvt Ltd Vs S.K. Dyeing	Vishal Saxena	9354808102	15.01.2025	197	NIL	Decreed	NIL	NIL	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
				CS(COMM)	150/24	06.03.2024	M/S Salor International Vs Kortek Electronics	Ajay Malvia	9868112556	21.01.2025	320	NIL	Dismissed	NIL	NIL	
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS COMM	973/22	27.09.22	SAMITA JOHAR RAHUL NARANG	VS KULDEEP CHWLA	RAJ 9971897143	08.01.25	834	NO	DECREED	NO	NO	
				CS (COM)	974/22	27.09.22	ASHOKA JOHAR RAHUL NARANG	VS KULDEEP CHWLA	RAJ 9971897143	08.01.25	834	NO	DECREED	NO	NO	
				CS DJ	702/19	21.08.2019	VIJENDER SINGH VIRDI VS PROMOD KUMAR GUPTA	JESSICA VIRDI	9654083812	16.01.25	1975	NO	DISMISS	NO	NO	
				CS COMM	816/22	22.08.22	S B I VS ASHDAVID YADAV	DHARMENDER SINGH	8800784740	18.01.25	880	NO	DECREED	NO	NO	
				T M /99/2018	99/18	24.05.18	S CHARANDIT SINGH VS GURDEEP SINGH	VS ARUN KU JAIN	9818558690	31.1.2025	2444	NO	DECREED	NO	NO	
				T M /99/2018	99/18	24.05.18	S CHARANDIT SINGH VS PARVINDR SINGH	VS ARUN KU JAIN	9818558690	31.1.2025	2444	NO	DECREED	NO	NO	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	308/2023	18-08-2023	LIFE OF RILEY PVT.LTD. VS. VIJAY STEELS	ANUJ YADAV VS. SHRADDHA GUPTA	-	20-01-2025	..	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	238/2024	21-08-2024	NAVIN KHANDELWAL VS. DHARAMRAJ MEHTA CONTRACTS INDIA	PRATEEK VS. RAJEEV DALAL	-	25-01-2025	..	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	426/2023	04-11-2023	GOVIND BASIAWALA VS. APK VALUR RETAILS LLP	HARSH GUPTA VS. RAVI KUMAR	-	30-01-2025	..	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	81/2024	01-03-2024	ASHWANI KUMAR JAIN VS. HUF VS. MANMOHAN SINGH	VIKAS BHATIS VS. PAWAN KUMAR	-	30-01-2025	..	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	277/2023	25-07-2023	SUMAN DEVI VS. KRISHNA TRADERS	RISHIKESH KUMAR VS. AMAN NARULA	-	31-01-2025	..	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	144/2024	04-05-2024	SHARP CALCHEMATUL PVT.LTD. VS. M/S METRO UDYOG	ATUL CHATURVEDI VS. VINEET KUMAR JAIN	-	31-01-2025	..	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	308/2023	18-08-2023	LIFE OF RILEY PVT.LTD. VS. VIJAY STEELS	ANUJ YADAV VS. SHRADDHA GUPTA	-	20-01-2025	..	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	240/2020	27-11-2020	M/S SYAN WATER TECHNOLOGIES PVT. LTD. VS M/S ALNAFEES FROZEN FOOD EXPORTS PVT. LTD. ORS	ANUJ KAPOOR	9891656411	22-01-2025	1515	YES	DECREED	22-01-2025	ON SAME DAY	

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38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	CS(COMM)	48/2024	23.04.2024	SONAKSHI KUMARI RAMESH KUMAR	PAWAN KUMAR	9953812663	04.01.2025	256	-	CONTESTED	No Execution filed till date			
			CS(COMM)	23/2023	07.03.2023	NIRMALA AGARWAL VS B.C HASARAM	TUSHAR MALHOTRA	9810383514	13.01.2025	678	-	CONTESTED	No Execution filed till date			
			CS(COMM)	28/2024	27.02.2024	SATYA SINGH VS SH SUNIL	RAJEEV KUMAR	9654577483	16.01.2025	324	-	CONTESTED	No Execution filed till date			
			CS(COMM)	41/2024	12.04.2024	N DISTRIBUTOR MAHADEV HP GAS AGENCY VS KUBE	D GURPREET KAUR	9871203770	16.01.2025	279	-	CONTESTED	No Execution filed till date			
			CS(COMM)	110/2023	25.10.2023	GUDDU GUPTA TRADING VS DEVI LEELA	SANJEEV K SINGH	9811129304	02.12.2024	404	-	CONTESTED	No Execution filed till date			
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, New Court SHD/KKD/Delhi Building	CS(COMMERCIAL)	CS (COMM) 297/24	18.05.2024	SARAOGI SUPER SALES VS AMAR KUMAR	VARUN BEDI	8285672608	08.01.2025	235	YES	DECREED	EXECUTION NOT FILED	NO	
			301, New Court SHD/KKD/Delhi Building	CS(COMMERCIAL)	CS (COMM) 53/2023	02.02.2023	CANARA BANK VS MIDASLAM	SONIYA SACHDEWA	880256988	14.01.2025	707	YES	DECREED	EXECUTION NOT FILED	NO	
			301, New Court SHD/KKD/Delhi Building	CS(COMMERCIAL)	CS(COMM) 170/2024	13.03.2024	SARITA PANDEY VS SHAHNAWAZ @ PREMBHATIA	SUNIL KUMAR BHARDWAJ,	9311603927	21.01.2025	314	YES	DECREED	EXECUTION NOT FILED	NO	
			301, New Court SHD/KKD/Delhi Building	CS(COMMERCIAL)	CS (COMM) 535/2022	22.09.2022	VIJAY KUMAR SINGHAL PROPRIETOR OF M/S HARYANA ENTERPRISES VS KAPIL GUPTA	ANKIT GUPTA	9868543391	28.01.2025	849	YES	DECREED	EXECUTION NOT FILED	NO	
				CS(COMMERCIAL)	MISC.DJ/318/2024	24.04.2024	RAJESH KUKMAR DINESH GUPTA	AVNEESH SHUKLA	9871603366	31.01.2025	282	-NO	ALLOWED	EXECUTION NOT FILED	NO	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/337/2022	19-05-2022	RAKESH KUMAR JAIN VS ROHIT GUPTA	GAURAV KUMAR	9818964696	23-01-2025	970	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/678/2022	09-12-2022	HARISH KUMAR WADHWA Vs KUMAR BASANT WADHWA	SACHIN BASANT WADHWA	9810326222	30-01-2025	773	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/308/2023	07-06-2023	PANKAJ SACHDEVA VS SANJAY GOYAL	SUBHASH CHANDRA LOCHAKIA	9718764007	21-01-2025	589	Yes	DECREED	Execution not filed	nil	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court SHD/KKD/Delhi Building	CS (COMMERCIAL.)	CS (COMM) 173/2024	14-03-2024	ACHAL KUMAR JAIN VS REKHA DEVI	MOHD BABBAR	9891146454	13/01/2025	237	YES	DECREED	EXECUTION NOT FILED	NO	

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			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 464/2024	03/09/2024	KISHORE KUMAR ARORA	VS PRAGYA SHARMA	SURAJ GUPTA	9811465747	15/01/2025	108	YES	DECREED	EXECUTION NOT FILED	NO	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHIDARA	C.No 304	COMMERCIAL	CS (COMM)/167/2024	RAVI KHURANA	VS MEHARBAN	12-03-2024	PANKAJ SINGHAL	9891475320	31-01-2025	325 DAYS	-	DECREED	Execution not filed till date		
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL														
44	SH.VINOD YADAV		316	Civil	CS(Comm.)/193/2021	09.03.21	M/s Renaissance Aqua Sports Pvt. Ltd. Vs. M/s S.K Integrated Consultants & Ors.		D.R Jain	N.A	09.01.25	1402 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/194/2021	09.03.21	M/s Renaissance Aqua Sports Pvt. Ltd. Vs. M/s S.K Integrated Consultants & Ors.		D.R Jain	N.A	09.01.25	1402 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/442/2021	03.09.21	Oscar Diagnostics Vs. IMIC Diagnostic		Deepak Chaudhary	N.A	29.01.25	1244 Days	Yes	Contested	N.A	N.A	
					OMP(Comm.)/24/24	09.07.24	Ram Kumar Vs. M/s SBI Cards & Payment Service Ltd.	Murari Mishra	Kr.N.A	15.01.25	190 Days	Yes	Contested	N.A	N.A		
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL														
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL														

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47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 524/2023	04.11.2023	THE NAINITAL BANK LIMITED VS M/S DUCATAN PHARMACEUTICALS	KARAN ANAND, AYUSH	9811867947, 8595134020	18.01.2025	441	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 315/2021	25.11.2021	AAI CARGO LOGISTICS AND ALLIED SERVICES V/S TRINITY EXPRESS AND ANR	ANJANA GOSAIN, P.S. CHAUHAN	9810100674, 9999671943	23.01.2025	1155	YES	ALLOWED	NIL	NIL	RECOVERY SUIT

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	MISC DJ ADJ/4064/ 2024	14-11-2024	Ampere Vehicles Vs Shyam Automobiles	Sh Sunny Dagar	9990033666	04-01-2025	51	Dismissed	NA	NA	Order Rule 13 CPC	IX 13
			613	Commercial Suit	Misc DJ ADJ/4021/ 2024	22-10-2024	MASCOT HEALTH SERIES PVT LTD Vs KONVERGE HEALTHCARE PVT LTD	Ms. Jyoti Babbar	7368912451	07-01-2025	77	Dismissed for non Prosecution	NA	NA	Order Rule 13 CPC	IX 13
			613	Commercial Suit	CS(comm)/ 324/2024	03-07-2024	Jatinder Kumar VS Arvind Dhingra	Sh Arun Verma	9871425155	15-01-2025	196	Decreed	NA	NA	Recovery Suit	
			613	Commercial Suit	CS(comm)/ 14/2024	08-01-2024	Ananya Enterprises Through Sh Umesh Sharma VS S Square Through Mr Azhar Khan	Sh Sidhant Antil	9911083232	25-01-2025	383	Decreed	NA	NA	Recovery Suit	
			613	Objection U/O 9 Rule 13 CPC	OMP(Comm)/ 21/2024	26-10-2024	BANK OF BARODA VS CITY MANPOWER SERVICES AND CONSULTANCY	Sh ASHISH HAWKS VERMA	9871603434	30-01-2025	96	Dismissed	NA	NA	Section 34 of Arbitration and conciliation	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL													
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	81/2023	17.03.2020	SANJU LATA VS VIKAS	S SATYANANRAYANA	9810178109	08.01.2025	1758 Days	YES	CONTESTED-DECREED			
			509	CS(COMM)	207/2020	19.12.2020	RAJESH VERMA VS VIKAS @ VICKY & ANR.	SATISH KUMAR	9999207803	08.01.2025	1481 Days	YES	CONTESTED-DECREED			
			509	CS(COMM)	80/2023	30.08.2022	VIKAS SHARMA VS VIRENDER SINGH & ORS	VIKAS KHATAK	99996507936	08.01.2025	862 Days	YES	CONTESTED-DECREED			
			509	OMP (COMM)	17/2024	24.08.2024	VISION INDIA AYURVEDS.P PVT LTD VS N K SHARMA	S.P SRIVASTAVA	9811405665	14.01.2025	143 Days	NO	CONTESTED-DISMISSED			
			509	CS(COMM)	72/2024	07.02.2024	M/S GOYAL FOAM AND FURNITURE VS M/S SAURABH IMPEX INC	KAUSHAL	9810196274	15.01.2025	343 Days	YES	CONTESTED-DECREED			
			509	CS(COMM)	292/2023	08.06.2023	AXIS BANK LTD VS NARENDRA KUMAR	SANUPAM SINGH	9654926809	16.01.2025	588 Days	YES	CONTESTED-DISMISSED			

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF JANUARY 2025								
Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified by non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	201	33	8	3	38	201
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	201	41	5	6	37	204
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	236	41	3	2	37	241
4A	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)	Central	232	20	6	1	42	215
5a	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	249	34	6	1	17	271
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	195	16	4	0	43	172
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	218	25	5	4	30	214
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	194	27	9	5	35	190
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	257	33	1	4	26	261
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	283	23	11	14	23	280
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	191	24	5	6	36	178
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	158	27	2	6	31	150
13A	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	238	39	1	2	41	235

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non transfer during the month from other courts	No. of cases identified commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	236	33	6	0	31	244
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	353	41	5	5	53	341
16	SH. DIG VINAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	West	344	32	5	5	40	336
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	318	41	3	1	32	329
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	294	49	7	11	42	297
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	278	40	6	8	40	276
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	1058	60	6	2	54	1068
21A	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	743	43	0	5	57	724
22	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	830	36	4	2	15	853
23A	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	415	268	1	1	144	539
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	335	181	3	1	117	401
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT)	South	427	241	0	0	91	577
26A	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	451	249	1	0	139	562

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non transfer during the month from other courts	No. of cases identified commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	339	267	2	3	146	459
28	SH. LAL SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	388	16	2	6	17	383
29	MS. NEELAM SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	266	39	10	0	62	253
30	SH. AJAY KUMAR JAIN, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	308	22	6	8	28	300
31	MS. ANU GROVER BALIGA, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	355	25	4	7	17	360
32A	SH. BHUPESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	337	24	4	5	24	336
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	230	31	1	0	43	219
34A	MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)	South-East	81	29	3	8	24	81
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	282	33	5	0	35	285
36a	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	East	250	41	2	0	48	245
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	630	21	1	0	12	640

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non commercial/ transferred during the month from other courts	No. of cases identified commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
38A	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	162	36	1	0	32	167
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	185	38	1	0	24	200
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	213	42	1	0	16	240
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	166	32	3	0	24	177
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	248	45	0	0	10	283
43A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1706	130	6	5	35	1802
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1066	106	6	2	53	1123
45A	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	986	57	9	0	95	957
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	North	965	57	9	7	56	968
47A	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	143	34	16	1	37	155
48A	SH. VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	240	19	0	6	27	226
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	271	16	2	2	15	272
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	203	28	3	5	21	208
GRAND TOTAL			18955	2885	210	160	2192	19698

List of cases received for Pre-Institution Mediation and Settlement during the month JANUARY 2025

Sr. No.	Delhi Mediation Centre	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases Failed during the Month	Total Number of Application Pending at the end of the Month
1	Central	445	204	2	194	4	449
2	West	267	183	1	175	1	273
3	East	51	74	1	37	2	85
4	North-East	19	19	0	23	0	15
5	Shahdara	133	122	1	119	2	133
6	South	143	59	2	103	3	94
7	South-East	430	123	2	191	1	359
8	New Delhi	208	145	1	81	6	265
9	North	127	123	0	103	0	147
10	North-West	118	104	0	108	0	114
11	South-West	119	95	0	50	0	164
	Total	2060	1251	10	1184	19	2098
12	DHCLSC	156	30	3	29	6	148
	Overall Total	2216	1281	13	1213	25	2246
Note: Application received through NALSA App during the month:- Nil							